2751315  06/06/2014
SAKAL PAPERS PVT. LTD.
595, BUDHWAR PETH, NEAR SHANIWAR WADA, PUNE-411002, MAHARASHTRA, INDIA
SERVICE PROVIDER
PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
VEDIC IP
G-203, 2ND FLOOR, TOWER NO. 5, INTERNATIONAL INFO - TECH PARK, VASHI, NAVI MUMBAI - 400 703
Used Since :01/01/2009
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO SOCIAL AND EDUCATIONAL SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF MAHARASHTRA AND WORD MAHARASHTRA SEPARATELY.
2800369  29/08/2014
MR. ADITYA MAKKAR
1840 OUTRAM LINES G.T B NAGAR KINGSWAY CAMP DELHI-110 009
SERVICES PROVIDER

Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :01/08/2014

DELHI
ADVERTISING, PUBLICITY, MARKETING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, COMMERCIAL INFORMATION AND ADVICE SERVICES INCLUDED IN CLASS 35.
2834411  29/10/2014
M/S STAR TRADING CORPORATION
trading as ;M/s STAR TRADING CORPORATION, New Shamshan Road, Near Nahar Ki Puliya, Char Sahar Ka Naka, Hazira, Gwalior 474 003 (M.
New Shamshan Road, Near Nahar Ki Puliya, Char Sahar Ka Naka, Hazira, Gwalior 474 003 (M.P.)
Service Provider
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :25/10/2002
MUMBAI
Marketing of motors, pumps, machines, tools, coupling and transmission components, engines and agricultural implements; parts, accessories, equipments thereof; lubes.
DOT COM

2855396    04/12/2014

S S INDIA FOODS PVT. LTD
B-8 PLOT NO 15 COMMUNITY CENTRE VARDHMAN BAZAR INDUSTRIAL AREA LAWRENCE ROAD DELHI 110035

SERVICE PROVIDER

Address for service in India/Agents address:
MANCHANDA ASSOCIATES.
15/1061, (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI - 110 005.

Proposed to be Used
DELHI
IMPORTER, EXPORTER, FRANCHIES SERVICES, CONSULTANCY SERVICES, MARKETING, DISTRIBUTION, TRADING, RETAIL OUTLET, SUPER MARKET, HYPER MARKET, DEPARTMENTAL STORE, ONLINE TRADING, SALES PROMOTION RELATING TO EDIBLE PRODUCTS FOR HUMAN CONSUMPTION
2861474  12/12/2014
SANJAY NAWALGARIA
trading as ;SAURABH ENTERPRISES
32, EZRA STREET, SOUTH BLOCK, 3RD FLOOR, ROOM NO. V-301, KOLKATA - 700 001, WEST BENGAL.
SERVICES
A PROPRIETORSHIP FIRM.
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/1995
KOLKATA
2871074  29/12/2014
RITESH OSWAL
BANGLOW NO.A-24, NIRMAL TOWNSHIP SASANE NAGAR, HANDAPSAR, PUNE-411028
SERVICE PROVIDER
INDIVIDUAL
Used Since :25/11/2014
MUMBAI
MARKETING AND PUBLICATION SERVICES
2874348 01/01/2015
3R MANAGEMENT PVT. LTD.
trading as ;3R MANAGEMENT PVT. LTD.
703, BHANDARI HOUSE, 91, NEHRU PLACE, NEW DELHI
WHOLESAILING AND RETAILING
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/12/2014
DELHI
WHOLESALE, RETAIL, MARKETING, ADVERTISING, IMPORT AND EXPORT OF MACHINES, MACHINE TOOLS AND PARTS THEREOF, GASSIFIER AND PARTS THEREOF, RENEWABLE INDUSTRY MACHINERY AND EQUIPMENT, ENGINE, GRINDERS AND CRUSHERS, WASTE MANAGEMENT MACHINERY PARTS THEREOF
2888027    23/01/2015
SH. SUBHASH CHAND VERMA
trading as; HEMANT MAP COMPANY
C-17, 1/1541, MANSAROVAR PARK, SHAHDARA, DELHI 32
SERVICE PROVIDERS
Address for service in India/Agents address:
The Ghaziabad Trade Mark Co.
Deepak Gupta, Flat No. S-3, Ind Floor, II-A/20, Nehru Nagar, (Nr. Jain Mandir Crossing) Ghaziabad
Used Since: 01/01/2006

DELHI
ADVERTISING. BUSINESS MANAGEMENT. BUSINESS ADMINISTRATION. OFFICE FUNCTION SERVICES INCLUDING
RETAILING, WHOLESELLING. DISTRIBUTORS, SUPPLIERS, MARKETING, TRADING, STOCKIEST AND IMPORTS &
EXPORTS OF PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER
CLASSES, PRINTED MATTER, BOOK BINDING MATERIAL, PHOTOGRAPHS, SCHOOL STATIONERY, ADHESIVES FOR
STATIONERY OR HOUSEHOLD PURPOSES, ARTIST’S MATERIALS, PAINT BRUSHES, TYPEWRITERS AND OFFICE
REQUISITES (EXCEPT FURNITURE), INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS), PLASTIC
MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES), PLAYING CARDS, PRINTERS' TYPE, PRINTING
BLOCKS INCLUDING MAPS, CHARTS, DUSTER, BLACK BOARDS, GEOMETRY BOX, SCALE, FLASH CARD, CHALK,
SALETI, GLOBE, SLATE, COUNTING FRAME & COPY COVER, PENCIL, COPY, CLIP BOARD, PAPER, CARDBOARD AND
GOODS MADE FROM THESE MATERIALS
Trade Marks Journal No: 1952, 15/06/2020   Class 35

2891850  28/01/2015
SUTRADHAAR ENTERPRISES
SUNIL ARORA
MUDIT JAIN
B-159, SECTOR 63, NOIDA, UTTAR PRADESH
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since: 01/01/2014
DELHI
ADVERTISING, PUBLICITY, SALES PROMOTION, PUBLIC RELATIONS, TRADESHOWS & EXHIBITION SERVICES, MARKET RESEARCH
2905670  20/02/2015
SHASHI SUMEET PRODUCTIONS PVT. LTD.
GRANDEUR, 603/604, 6TH FLOOR, OPP. GUNDECHA SYMPHONY, VEERA DESAI ROAD EXTN, ANDHERI WEST, MUMBAI- 400053
SERVICE PROVIDER
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT OF 1956
Address for service in India/Attorney address:
ATUL PRABHAKAR MANKAME
301, PARIJAT APARTMENT, T. P. ROAD, NEAR HANUMAN MANDIR, MALAD (WEST), MUMBAI- 400 064
Used Since :01/04/2014
MUMBAI
SERVICES RELATING TO DISTRIBUTION AND ADVERTISEMENT OF NEWS CHANNELS AND FILMS, DVDS, VCDS, LCDS, AUDIO CDS, AUDIO AND, VIDEO CASSETTES AND OTHER ELECTRONIC DISC FORMAL, ORGANIZATION OF EXHIBITIONS AND SCREENING OF VARIOUS FORMS OF FILMS FOR COMMERCIAL OR ADVERTISING PURPOSE BEING INCLUDED IN CLASS 35
2911244  27/02/2015
NARCINVA DAMODAR NAIR
DAMODAR NARCINVA NAIR
ASHWINKUMAR DAMODAR NAIR
V. N. NAIR ROAD, FATORDA, SALCETE, GOA-403602.
SERVICE PROVIDER
A REGISTERED PARTNERSHIP CONCERN
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 02/02/2015
MUMBAI
IMPORT, EXPORT, DISTRIBUTION, DISPLAY AND SUPPLY OF TATA COMMERCIAL VEHICLES
Shri Resume
(First Impressions Matter)

Proposed to be Used
DELHI

SHRI RESUME, AN ON-LINE SAAS PLATFORM AND GLOBAL COMPUTER NETWORK OF SEARCHABLE DATABASES THAT FACILITATES THE PREPARATION, REVIEW, GUIDANCE, AND EDITING OF RESUMES AND COVER LETTERS IN BOTH WRITTEN AND INTERACTIVE VIDEO FORMAT; PROVIDING ONLINE INFORMATION AND COUNSELING/GUIDANCE FOR CAREER AND JOB-GROWTH DEVELOPMENT FOR RESUME WRITING, JOB INTERVIEWING, JOB LISTINGS, JOB SEARCH MANAGEMENT, EMPLOYMENT COUNSELING AND RECRUITING; MATCHING PROSPECTIVE APPLICANTS AND USERS OF THE SERVICE WITH SEARCHABLE FEATURES WHICH MATCH RESUMES FOR EMPLOYMENT OPPORTUNITIES BY EMPLOYERS, RECRUITERS, JOB APPLICANTS AND OTHER PARTIES; GENERAL HUMAN RESOURCE MANAGEMENT AND CONSULTANCY IN THE FIELD OF RESUME WRITING, JOB DEVELOPMENT, JOB PROSPECTING AND CAREER DEVELOPMENT SERVICES VIA A GLOBAL COMPUTER NETWORK OF ONLINE, NON-DOWNLOADABLE SOFTWARE SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD SHRI AND/OR RESUME SEPARATELY.
2915509  04/03/2015
HOLY AYURVEDA DIVISION OF (NORTH INDIA LIFE SCIENCES PVT. LTD.)
PLOT NO 5 NIRMAL COLONY BEHIND MELA RAM SCHOOL KARNAL HARYANA 132001
MERCHANTS / MANUFACTURERS
Address for service in India/Attorney address:
TIRUPATI ASSOCIATES
S-551, FIRST FLOOR, ST. NO. 01 SCHOOL BLOCK-II SHAKARPUR DELHI-92
Used Since :22/02/2005

DELHI
PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PURCHASE AND SALE OF COSMETICS AND ALL TYPE MEDICINES ITEMS, GROCERY ITEMS, NATURAL AGRICULTURAL PRODUCTS ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICAL, MEDICINAL AND VETERINARY PREPARATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD AYURVEDA
SPORTSGRAPH
2925736   19/03/2015
SHIVANI GOEL
509-Sheffield Towers; 2nd cross lane; Lokhandwala; Andheri(west); Mumbai-400053
data compilation and social networking services
Individual
Address for service in India/Attorney address:
RAJARSHI DASGUPTA
Ratna Nilayam, H.No.9-80/1; Behind Mother and Child Hospital; Gollakota Alwal; Hyderabad-500010
Used Since :15/08/2013
MUMBAI
providing online directory information services, compiling and systemization of information of sports persons into computer databases, advertising, consultation and performance, and promotion services via electronic media and computer for sports people for the benefit of sportspersons, social and business management for sports people, social networking, photo and video sharing services.
Priority claimed from 22/12/2014; Application No. : 86/487,624 ;United States of America

2936296  07/04/2015
AIRLINES REPORTING CORPORATION
30000 WILSON BLVD, SUITE 300, ARLINGTON, VIRGINIA, VIRGINIA 22201, USA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :02/07/2014

DELHI
ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING INFORMATION ON TRAVEL-RELATED GOODS AND SERVICES VIA TELECOMMUNICATIONS NETWORKS FOR ADVERTISING AND SALES PURPOSES FOR USE BY AUTHORIZED PERSONS/ENTITIES IN THE TRAVEL INDUSTRY IN CLASS 35.
2946530  18/04/2015
JEEWAN CHAND SHARMA
A-701, Riddhi Siddhi Apartment, Bavdhan, Behind Maratha Mandir, Pune-411021, Maharashtra, India
Service Provider

Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
C/o Sharad Madake, 501, Vakil Nagar, Erandwane Pune-411004
Used Since: 07/02/2015

MUMBAI
Trading and Marketing, Retail Stores and wholesale services for home automation products like Apparatus for lighting, Lanterns for lighting, Fans, Torches for lighting /searchlights, Aquarium lights, Light bulbs, Luminous tubes for lighting, Lighting apparatus and installations, Ceiling lights, Lights, Sockets for electric lights, Life-Saving; Apparatus and Instruments for Conducting, Switching, Transforming, Accumulating, Regulating or Controlling Electricity; Light-Emitting Electronic Pointers, Control Panels [Electricity], Light regulator
FIGI

2967813  20/05/2015

OBJECT MANAGEMENT GROUP INC.,
109 HIGHLAND AVENUE. NEEDHAM MASSACHUSETTS 02494 UNITED STATES OF AMERICA.
SERVICE PROVIDERS.
A LIMITED PARTNERSHIP WITH BLOOMBERG (GP) FINANCE LLC, A DELAWARE LIMITED LIABILITY COMPANY, ITS
GENERAL PARTNER DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED
STATES OF AMERICA.

Address for service in India/Attorney address:
SELVAM & SELVAM
9/3, Valliammal Street, Kilpuak, Chennai - 600 010. Tamil Nadu. India.
Used Since: 30/09/2014

KOLKATA
BUSINESS INFORMATION SERVICES, NAMELY, PROVIDING INDICES OF BUSINESS SYMBOLS THAT IDENTIFY
FINANCIAL INSTRUMENTS PERTAINING TO PRIVATE AND GOVERNMENT SECURITIES VIA COMPUTER NETWORKS
AND ELECTRONIC COMMUNICATION NETWORKS; PROVIDING FINANCIAL INDICES OF BUSINESS SYMBOLS THAT
IDENTIFY FINANCIAL INSTRUMENTS FOR USE IN TRADING OF SECURITIES.
2970005  23/05/2015
SOURAV KUMAR DAS
trading as ;BRAIN POWER CONSULTANTS
8, PANDITIYA PLACE, 1ST FLOOR, KOLKATA-700029
SERVICE PROVIDER
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.
Used Since : 13/04/2013
KOLKATA
MANAGEMENT SERVICE PROVIDER, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MANPOWER SUPPLY
Registration of this trade mark shall give no right to the exclusive use of the word INDIA separately.
SWAGGER
2983287   12/06/2015
MR. CHIRAG SAINI
trading as ;LARGESSE ENTERPRISES
46, BHAGWAN NAGAR, NEW DELHI-110014.
SERVICE PROVIDER
Address for service in India/Attorney address:
KAUSHIK MOITRA
C-2/39, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-16

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS; EXPORT, IMPORT,
WHOLE SALE, RETAIL BUSINESS & MARKETING.
2985543   16/06/2015
WAQAS YACOOB LASANIA
153, ZAKARIA MASJID STREET, 1ST FLOOR, ROOM NO.04, MUMBAI-400003
SERVICES
INDIAN NATIONAL
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :01/11/2007
MUMBAI
SHOPPING MALLS, RETAIL CHAIN OF STORES, DEPARTMENTAL STORE, SHOWROOM, WHOLESALER, TRADERS, IMPORTERS AND EXPORTERS, ONLINE SALE OF GOODS, PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSE, ONLINE ADVERTISING ON A COMPUTER NETWORK IN RESPECT OF COSMETICS, PERFUMES, LEATHER AND IMITATIONS OF LEATHER INCLUDING WALLETS, PURSES, BAGS, HANDBAGS, TRAVELING BAGS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
Super Shopfloor Awards

3003699   07/07/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
an Indian company existing under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :22/05/2015

DELHI
Advertising, business management, office functions including marketing, wholesale and retail services inclusive of brand outlets, shop in shop and online including brand websites, retailer websites, third party websites and distribution of samples for promotional activities and services in various sectors, media both print and electronic, dissemination of advertising material and on-line advertising, organizing the internet auctions.
3018866   29/07/2015
ACHINT KHURANA
trading as ;PLANITG
SHOP NO.2, DARSHAN APARTMENT, QUETA COLONY, LAKADGANJ, NAGPUR-440 008 (MAHARASHTRA)
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 19/09/2014
MUMBAI
DISPLAY, DISTRIBUTION AND SUPPLY IN THE RESPECT BIOMASS PELLETS, BIOFUEL
3040095  25/08/2015
DILIP PRABHAKAR UMAP
trading as; THE MARATHA
KASHID PARK, NEAR SIDDHI LAWNS, TREASURE SOCIETY, PIMPLE GURAV, PUNE-411061
SERVICE PROVIDERS
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :12/08/2013
MUMBAI
BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION ACTIVITIES RELATED TO RETAIL OUTLETS AND
RESTAURANT FRANCHISING, RETAIL SERVICES RELATING TO FOOD
3045384 02/09/2015
SUNIL TANEJA
trading as ;SUNNY WEARS INC.
152, DLF INDUSTRIAL AREA, PHASE-I, FARIDABAD-121003, HARYANA.
SERVICE PROVIDERS
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
ONLINE PORTAL FOR SELLING LADIES APPARELS AS INCLUDED IN CLASS 35.
3047433  03/09/2015
MR. VINOD PATEL
trading as ;CITY MALL
AWADHPURI BDA. ROAD, DEEP HOMES, KHAJURI KALAN, BHEL, BHOPAL, MP 462022
SERVICE PROVIDER
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since :01/09/2015

MUMBAI
READYMADE GARMENTS, FOOTWEAR AND HEADGEAR AND OTHER PRODUCTS RELATING TO CLOTHING, ENABLING CUSTOMERS TO CONVINIENTLY VIEW AND PURCHASE THOSE GOODS, DEMONSTRATION OF GOODS
3066258  29/09/2015
PARESH C. WADHWANA.
trading as; KITCHEN PALACE
SHOP NO.2, HIRNEN SHOPPING CENTRE, M. G. ROAD, NEAR NEW INDIA BANK, GOREGAON (WEST), MUMBAI-400104.
SERVICE PROVIDER
AN INDIAN RESIDENT
Used Since: 01/04/1990

MUMBAI
ADVERTISING, MARKETING, WHOLESALE, RETAIL SHOP AND ON-LINE SELLING OF NOVELTY ITEMS, ALL CROCKERY,
GLASSWARE AND PLASTICWARE ITEMS, HOME AND KITCHEN APPLIANCES AND UTENSILS ALL INCLUDED IN CLASS
35.
LATA COLLECTION
3071988   07/10/2015
RIYA KUKREJA
trading as ;LATA COLLECTION
PLOT NO. 11, SHOP NO. 2, POCKET 1, SECTOR 24, ROHINI, DELHI 110085
SERVICE PROVIDER
Address for service in India/Attorney address:
SANJAY CHOWDHARY & ASSOCIATES
A-124/6 DILSHAD COLONY DELHI- 1100095
Used Since :01/09/2015
DELHI
SERVICES TOWARDS RETAILING OF SOFT TOYS, FASHION JEWELLERY, GARMENTS, MOBILE ACCESSORIES, IDOLS, GIFT ITEMS.
3074268    09/10/2015
AJIT RAVINDRA JOSHI
FLAT NO. 803, C WING, ATHENA, RUSTOMJEE, MUMBAI-NASIK HIGHWAY, THANE-400601
SERVICE PROVIDER
ADULT, INDIAN INHABITANT

Address for service in India/Attorney address:
NEHA NAIK
C/603, Silver Bells, L.M.Road, Navagaon, Dahisar (West), Mumbai- 400 068.
Used Since :26/09/2015

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
3114852 04/12/2015
MRS. LEENA SHRIVASTAV
MITRA VIHAR, LINK ROAD, NEAR SHRIKANT VERMA MARG, BILASPUR- 495001(CHHATTISGARH)
SERVICE PROVIDER
AN INDIAN NATIONAL

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/08/1999

MUMBAI
DISPLAY, DISTRIBUTION AND SUPPLY IN THE RESPECT OF GARMENTS, CLOTHING. READYMADE GARMENTS, RETAIL CHAINS STORE, WHOLESALE AND RETAIL OUTLETS.
3127602    16/12/2015
MRS. KASTURI C. KORALLI
trading as ;STERLING COMPUTERS
213, SHIV SHAKTI INDUSTRIAL ESTATE, NEXT TO TANTIA JOGANI INDUSTRIAL ESTATE, LOWER PAREL (E), MUMBAI-400 011.
SERVICE PROVIDER
AN INDIAN NATIONAL
Used Since :30/05/2008
MUMBAI
PROVIDING ADVERTISING, ONLINE, OFFLINE, IMPORT, EXPORT, RETAIL, OUTLET, WHOLESALE, MARKETING AND SHOWROOM SERVICES IN RELATION TO PRINTER AND PRINTER ACCESSORIES, PRINTER CARTRIDGE, COMPUTER AND COMPUTER ACCESSORIES, MOBILE AND MOBILE ACCESSORIES AND OTHER RELATED CONSUMER ELECTRONICS INCLUDED IN CLASS 35.
3133641   22/12/2015
PUNIT LAL
SACHIN AGRAWAL
trading as ;QUICK HEAL LIFE SCIENCES
358-B, ALOK NAGAR, KANADIA ROAD, INDORE - 452001 M.P, INDIA
SERVICE PROVIDER
ALL PARTNERS ARE INDIAN NATIONAL
Used Since :29/07/2010
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, SALES PROMOTION, DISTRIBUTION, IMPORT AND EXPORT, WHOLESALING AND RETAILING OUTLETS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF PHARMACEUTICAL PREPARATIONS AND FORMULATIONS
BRIS BAY BIOTECH

3190295  19/02/2016
ROSHAN V.M.
trading as ;BRIS BAY BIOTECH
MR.ROSHAN V.M.,VENNIKKAL HOUSE,VALAPAD POST,TRIPRAYAR,THRISSUR 680567.
SERVICE PROVIDER.
SINGLE PROPRIETOR.
Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI
ADVERTISING,BUSINESS MANAGEMENT,BUSINESS ADMINISTRATION,OFFICE FUNCTIONS;
3255854  09/05/2016
PUJA SHARAD BHALERAO
Gulmohar Co-operative Hsg Soc. Building no. 9, Flat no. 302, Shiv Vallabh Road, Ashok Van, Borivali (East), Mumbai – 400066
E-Commerce
Proprietor
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Used Since :10/11/2015
MUMBAI
COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES such as provision of an on-line marketplace for buyers and sellers of goods and services, administrative processing of purchase orders, price comparison services; on-line advertising on a computer network; presentation of goods on communication media, for retail purposes; and product display services.
TUPAC PHARMA

3308239    13/07/2016
TUPAC PHARMA
JETINDER NEGI
NIDHI NEGI
trading as ;TUPAC PHARMA
H No 277/2 Sector 40 A Chandigarh
Service Provider

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :15/01/2016

DELHI
Sale Purchase of medicines cosmetics and other pharma goods
Trade Marks Journal No: 1952, 15/06/2020

CHIRAG RAJESH ASHAR
806, MAHESHWAR NIKETAN, KOLBAD NAKA, NEAR BABUBHAI PETROL PUMP, THANE (WEST) - 400601

Service Provider

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Used Since: 03/01/2016

MUMBAI
SOCIAL MEDIA MARKETING FOR RESTAURANTS, EATERIES, FOOD CHAINS, AND BAKERIES, AS WELL AS ANY OTHER BRAND RELATED TO FOOD AND BEVERAGES.
3447033  02/01/2017
WELL DONE MEDIA PVT. LTD.
3418, GALI MALIYAN, BEHIND TELEPHONE EXCHANGE, DELHI GATE, NEW DELHI-110002
SERVICES
Used Since :05/06/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS SERVICES.
Y.K. GOLD

3476914  08/02/2017

MAHESH KUMAR GARG

trading as ;M.G. TRADING COMPANY

1072, IST FLOOR, GANDHI GALL, NEW KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006

SERVICE PROVIDER

Used Since :01/04/2013

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING,
WHOLESALING AND PACKAGING, DISTRIBUTING, SELLING OF DRY FRUITS, SPICES, GROCERY & KIRANA ITEMS,
CROCKERIES, PERSONAL CARE MERCHANDISE, LEATHER PRODUCTS, LUGGAGE, COSMETICS AND PERFUMERY,
GIFT ARTICLES INCLUDED IN CLASS 35.
3483897  15/02/2017
FAHIM AHMAD
trading as ;Rayyan International
F44/4, SF Kh No 388, Abdul Fazal Enclave Part 11, Shakeen Bagh, Jamia Nagar - 110025, Delhi
Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :03/11/2016
DELHI
Trading of Clothes, Garments, Electronics, Non Electronics, Mobile Accessories, Kitchenware And Shoes.
ZUMENTIS
3498261  02/03/2017
RAVINDRA KUMAR SINGH
Village- Bahera, Post- Khajuri, P.S. Ahsaula, Distt Ahsamgarh, Uttar Pradesh Pin Code 223221
Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :02/03/2017
DELHI
Trading of Veterinary preparations, Pharmaceuticals.
DO TEER

3549421   15/05/2017
ROHIT GROVER TRADING AS GROVER ENTERPRISES
LANE NO. 6, PHASE-II, BARI BRAHMANA, DISTT. SAMBA-181133 (J&K)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/08/2013

DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Export relating to Dairy products based on Milk Substitutes; Skimmed Milk; Powdered milk; Milk and Milk products; Mustard Oil; Edible Oils and Fats; Frozen, Preserved, Dried and Cooked Fruits and Vegetables; Food Articles for Human Consumption; Cattle Feed, Oil Cakes, Bran & Bran Mash for Animal Consumption.
3566832  08/06/2017

MRS. LAKSHMI KALRA
AGAM INDIA, 3/214, Subhash Nagar, New Delhi 110027
Sole Proprietorship

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2ND FLOOR, ENGINEERS ENCLAVE, PITAM PURA, DELHI-110034

Proposed to be Used
DELHI
DISTRIBUTION, MARKETING, IMPORT, EXPORT, WHOLESALE & RETAIL SERVICES RELATING TO PHYSIOTHERAPY APPARATUS, BODY MASSAGERS, COSMETIC EQUIPMENTS, BANDAGES FOR JOINTS, ANATOMICAL/SUPPORTIVE BANDAGES
KSHREY AYURVEDA
3569334  13/06/2017
TARUN MANSHARAMANI PROPRIETOR OF FANTASTIK RETAILS
1304 BASEMENT, DLF CITY PHASE-4, GURUGRAM, HARYANA-122002
(A Proprietorship Concern)
Address for service in India/Attorney address:
PARVEEN ARYA (MRS.)
ASIA TAXZONE PVT. LTD., A-105, 4TH FLOOR, CHAUDHRY COMPLEX, CHANDER VIHAR, LP EXT., DELHI – 110092
Proposed to be Used
DELHI
Trading of Carrier Oils, Essential Oils and all types of cosmetic products.
3577372  23/06/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :27/03/2017
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS FOR CARRYING BUSINESS BLUO.
3594310  18/07/2017
EBN LEARNING PRIVATE LIMITED
548, SECTOR 56, GURGAON-122011
BODY INCORPORATE
Address for service in India/Attorney address:
VIVEK AGGARWAL
E-16/391, SECTOR-8, ROHINI, DELHI-110085
Used Since :24/04/2017
DELHI
BUSINESS NETWORKING, CONSULTING, SALES, BUSINESS DEVELOPMENT AND MARKETING AS PER CLASS-35
3608304  08/08/2017
SIDHARATH Bhardwaj
PLOT NO. 689, SECTOR-6, PANCHKULA, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions
3616503  19/08/2017
INDUS INTELLIRISK & INTELLISENSE SERVICES PRIVATE LIMITED
405, 4th Floor, Baani Address One, Sector 56, Gurgaon-122011.
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :30/06/2016
DELHI
Risk management consultancy, business risk management services, advisory services to business risk management, business intelligence services, market intelligence services, business investigations, business research and advisory services.
DERMAVISION

3622177 28/08/2017
ADIPS LABORATORIES LIMITED
503, VISHWADEEP TOWER, PLOT NO. 4, DISTRICT CENTRE, JANAKPURI, NEW DELHI
COMPANY INCORPORATED UNDER COMPANIES ACT.

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since: 01/04/2012

DELHI
BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS MANAGEMENT, ADVERTISEMENT, MARKETING, TRADING, PROMOTION, WHOLESALER, RETAILERS, DISTRIBUTORS, STOCKIST OF PHARMACEUTICALS, AYURVEDIC, HERBALS, MEDICINAL, VETERINARY, DIETETIC SUBSTANCES, AYURVEDIC PREPARATION, SKINCARE, DERMATOLOGY AND COSMETICS PRODUCTS AND HEALTHCARE GOODS.
EVERTOUCH HEALTHCARE

3626811   04/09/2017
SUNIL KUMAR
14/J-82, UPSIDC, KOSI KOTWAN, MATHURA, 281403-UP
INDIVIDUAL

Address for service in India/Attorney address:
LOKESH KUMAR AGGARWAL
B-101, B.G.S. BLOCK, TIS HAZARI, DELHI-110054

Proposed to be Used
DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING, MARKETING OF PHARMACEUTICALS, MEDICINAL AND VETERINARY PREPARATIONS

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD HEALTHCARE ..
3627849   05/09/2017
JAGDISH SAHANY
30 Subhash Nagar, Gali No.1/F Meerut - 250002
Individual
Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028
Proposed to be Used
DELHI
Advertising, Online marketing, business management, business administration, office functions included in class 35.
3630653  08/09/2017
MR. MANOJ KUMAR YADAV
trading as ;MR. MANOJ KUMAR YADAV
126/50-A, J.L.N. ROAD, TAGORE TOWN ALLAHABAD 211002 U.P
SERVICE PROVIDER
Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.
Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS RELATED TO MEDICINES
ROCKET SALES
3632620  11/09/2017
MR. PUNEET DUA
WZ - 266, 1ST FLOOR, MADIPUR VILLAGE, NEW DELHI - 110063
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2017

DELHI
Merchandising, Trading and Retailing of Clothing, Readymade Garments & Footwear
LYNX BUSINESS PVT. LTD.
trading as; LYNX BUSINESS PVT. LTD.
104 SOUTH EXT CENTRE 273, MASJID MOTH, NDSE II, DELHI-110049, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTION SERVICES INCLUDED IN CLASS 35.
Maa Kasam Hindustan Swachh Rakhenge Hum

3661259   23/10/2017
HT MEDIA LIMITED
HT House, 18-20, Kasturba Gandhi Marg, New Delhi 110001
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :17/09/2017

To be associated with:
3661255

DELHI
Advertising; Business management; Business administration; Office functions; Marketing research; Organization and conducting of trade fairs, exhibitions and special shows for commercial or advertising purposes; Rental of advertising space and advertising material; Advertising services including by means of radio; Market research for compiling information into computer databases;
3670085  04/11/2017
NEETU DEVI  
F-221-A, OLD MB ROAD, LADO SARAI, NEW DELHI-110030  
Whole Sale & Retail Trading of Readymade Garments  
PROPRIETOR SHIP  
Proposed to be Used  
DELHI  
WHOLESALE AND RETAIL TRADING IN READYMADE GARMENTS THROUGH ONLINE
Trade Marks Journal No: 1952 ,  15/06/2020           Class 35

3670626    06/11/2017
PAAVANI RETAIL LLP
181 KRISHAN VILLA, AMBA VIHAR, TALLI BAMORI HALDWANI , NAINITAL-263139
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001

Proposed to be Used
DELHI
RUNNING RETAIL OUTLETS, DEPARTMENTAL STORES, MALLS AND TO CARRY OUT THE BUSINESS OF BUYING, SELLING IMPORTING, TRADING AND RETAILING IN ALL TYPES OF MERCHANDISE, COMMODITIES, THINGS, GOODS AND ARTICLES INCLUDED IN CLASS 35
3674301  10/11/2017
RAJ RANI AGGARWAL
trading as :D AND D TRADING
H.NO.13, BLOCK-C, PKT-8, SECTOR-15, ROHINI, NEW DELHI-110085
SERVICE PROVIDER
Address for service in India/Attorney address:
NIVESH SHARMA
110/14, ONKAR NAGAR (B), TRI NAGAR, DELHI-110035
Proposed to be Used
DELHI
RETAIL SALE COSMETICS, FOOTWEAR, CROCKERY, AND CLOTHING ITEMS
3687533   25/11/2017
GURJEET SINGH MANN PROPRIETOR OF GSM IMPEX
SHOP NO7, D.D.A. MARKET, MADHUBAN LAXMI NAGAR, NEW DELHI-110092
Individual

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Used Since :03/01/2017

DELHI
Wholesale and retail of cosmetics, medicine and food supplements.
3795033  03/04/2018
PARAG K. VYAS
22-23, Sajan Nagar, Indore (M.P.)
Proprietor
Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai
Proposed to be Used
MUMBAI
Retail Shop of Jewellery, Watch Art & Deco Objects and Precious Materials.
THE CURVY PROJECT
3831624  12/05/2018
AISHNI KATARIYA
904A CTS-D/1084,, QUANTUM PARK, UNION PARK, Khar West, MUMBAI 400052
INDIVIDUAL
Address for service in India/Agents address:
OOVESH MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :01/03/2013
MUMBAI
ADVERTISING
UMBREZZA SHOPPY PVT. LTD.
6th FLOOR, NATIONAL PEARL STAR BUILDING, BEHIND CHANGAMPUZHA PARK METRO STATION, EDAPPALLY, COCHIN-682024, KERALA
A Private Limited company registered under Indian Companies Act, 2013

Address for service in India/Agents address:
BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682 301, KERALA

Proposed to be Used
CHENNAI
DISPLAY, ADVERTISING, WHOLESALE & RETAIL SALE, ONLINE SALE, DISTRIBUTION and IMPORT-EXPORT OF WELLNESS & HEALTHCARE PRODUCTS, APPARELS, ELECTRONICS GOODS & HOME APPLIANCES, DIAMONDS & JEWELLERY, WATCHES, PERSONAL COMPUTERS, MOBILE PHONES & THEIR ACCESSORIES, COSMETICS, GROCERIES, SUPER-MARKET SERVICES, HYPER-MARKET SERVICES, BUSINESS MANAGEMENT, OFFICE FUNCTIONS.
3985219    27/10/2018
SUNEEL KUMAR PALARWAL
NO: 7-8-311, GAUTAM NAGAR, FIROZ GUDA, NEAR OLD AIRPORT ROAD, BALA NAGAR, SECUNDERABAD - 500 011,
TELANGANA, INDIA
AN INDIVIDUAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2, NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :02/03/2012
CHENNAI
ADVERTISING, WHOLESALE, RETAIL SALE, MARKETING, DISTRIBUTION, ONLINE SELLING, IMPORT EXPORT FOR
TABLE FANS, EXHAUST FANS, CEILING FANS, WALL FANS, PEDESTAL FANS, INCLUDING ALL TYPES OF FANS
3987021    30/10/2018

BAIJU P.K.
B & T POWER TOOLS, PALANIKKUM PARAMBIL, KALLADIKODE (PO), KARIMBA II VILLAGE, PALAKKAD-678596, KERALA

PROPRIETORSHIP
Address for service in India/Attorney address:
SUPARNA GOPAL.T.K
Ravikulam, Devinagar, Manali, Palakkad, Kerala - 678001

Proposed to be Used
CHENNAI

Wholesale and retail of power tools
HYGE MEDICAL AND GENERAL STORES
NO.87C/1, DEVAR COLONY, 1ST CROSS THILLAI NAGAR WEST, THILLAI NAGAR, TRICHY 620018, TAMILNADU, INDIA
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :03/10/2018

CHENNAI

WHOLESALE, RETAIL, ONLINE SALE, EXPORT AND IMPORT OF PHARMACEUTICAL PRODUCTS, HEALTHCARE PRODUCTS, MEDICINAL PREPARATIONS, FOOD SUPPLEMENTS AND MEDICAL EQUIPMENT’S, COSMETICS AND FOOD PRODUCTS.

No exclusive right over the descriptive matters appearing in the label.
Trade Marks Journal No: 1952, 15/06/2020  Class 35

4045496  03/01/2019
SREEKUMAR. M SOLE PROPRIETOR OF SL & SP ODANAD
SREEKUMAM,TEERTHAM (HOUSE),ALLAPPY,KERALA, PIN 690106

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Marketing, Product marketing, Direct marketing, Online marketing, Provision of an on-line marketplace for buyers and sellers of goods and services, Computerized online ordering services, Provision of information and advisory services relating to e-commerce.

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation.
4079443 06/02/2019

WBE PORTAL PRIVATE LIMITED
#680, 13th CROSS, 27th MAIN HSR LAYOUT, 1st SECTOR, BANGALORE- 560102, KARNATAKA
Private Limited Company

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI

Theatrical booking agencies for advertising or sales promotion; Event marketing services; Organisation of advertising events; Promotion of special events; Arranging and conducting of promotional and marketing events; Organization of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes; Talent agency services in the nature of business management of performing artists; Trade show management services; Conducting, arranging and organizing trade shows and trade fairs for commercial and advertising purposes; Arranging subscriptions to information packages for others; Business information and inquiries; Targeted marketing; Marketing the goods and services of others by distributing coupons

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS WORLD BUSINESS EVENTS SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4102964  28/02/2019
V. SIVAMANI, PROPRIETIX, M/S. VASAVI ELECTRONICS
35/71, IYYAPPA CHETTY STREET, MANNADY, CHENNAI 600001, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :14/09/2017

CHENNAI
WHOLE SALE, RETAIL SALE, MARKETING, ONLINE SALE, IMPORT AND EXPORT FOR MOSQUITO BAT.
M/S. LEAD ENTERPRISES
LIG – 64, PHASE II, DHARMAREDDY COLONY, HYDERRAGAR, KUKATPALLY, HYDERABAD – 500072, TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since : 16/10/2018

CHENNAI

RETAIL SERVICES RELATING TO MOBILES, MOBILE ACCESSORIES, LAPTOPS, COMPUTER PERIPHERALS AND ELECTRONIC GOODS.
SOFTRISK
4117545  14/03/2019
SOFTRISK ADVISORY PRIVATE LIMITED
No 9, Subiksha, 6th Cross Rd, Gupta Layout, Ulsoor, Bengaluru, Karnataka 560008
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI
Business management, business administration, office functions; services consisting of the registration, transcription, composition, book-keeping / accounting, business auditing, financial auditing, advisory services for business management; professional business consultancy; providing business information via a web site; drawing up of statements of accounts; tax preparation; tax filing services; consultancy relating to tax preparation and tax filing services; providing information relating to tax preparation and tax filing services; income tax preparation; income tax return preparation; accounting; accounting consultancy.
4131474  28/03/2019
MANIBHARATHI S
17/8, INDIRA NAGAR, 2ND STREET, ALWARTHIRUNAGAR, TIRUVALLUR - 600087
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Retail or wholesale services for food and beverages, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.

No exclusive right over MADRAS KITCHEN and NON STOP FOOD separately except as substantially shown in the representation of the mark.
WYPE

4171879    09/05/2019
IMTIBISH CLEAN & CARE LLP
KP 21/303 C,EZHUKULATHIL HOUSE,KODENCHERY P.O.,KALAPPURAM,VENCHERY,KOZHIKODE-673 580,KERALA STATE,INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
retailing, wholesaling, importing, exporting, trading and marketing of cleaning fluids, cleaning foam, household cleaning substances, cleaning preparations
4202775   11/06/2019

EVOLVE BATH AND LIVING PRIVATE LIMITED
FIRST FLOOR, PERUR TEX BUILDING, NO-122, APPUSAMY ROAD, REDFIELD, COIMBATORE- 641 045, COIMBATORE DIST.
Service Providers
A Company Registered under the Companies Act

Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :02/06/2015

CHENNAI
WHOLESALE AND RETAIL SHOWROOM IN RESPECT OF BATHROOM FITTINGS, TILES AND SANITARY WARE
FOR SALE IN THE STATE OF TAMILNADU ONLY.
E- VYAPAR EXCHANGE LLP
Flat @ 203, Mytri Apartments, OPP to BSNL Office, ECIL Post, Hyderabad–500062, Telangana, India.
MSME Registered Company.
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since: 02/11/2017

CHENNAI
Business inquires, business investigation, business organisation consultancy, business information, business appraisals, marketing research & marketing studies, arranging and conducting seminars/symposiums for commercial purpose, business management, business administration & advertising services.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS E-VYAPAR SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4208163    17/06/2019
MISHAB KHALID
RAMANTHALI, PO VADAKKUMBAD, KANNUR, KERALA, 670330
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :03/08/2016
To be associated with:
3329196
CHENNAI
SERVICES OF RETAIL AND WHOLESALE OF CLOTHING, RETAIL AND WHOLESALE OUTLETS AND SHOWROOMS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
4213348   21/06/2019
JOYAL JACOB
trading as; EVERGREEN FOODS,
KUNNEL BUILDING, ALANAD,P.O, ANTHINAD,PIN- 686651, KOTTAYAM
Service Providers
Partnership Firm
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1, PEARL VIEW, PATTOM P.O, KESAVADASAPURAM, TRIVANDRUM-695004, KERALA

Proposed to be Used
CHENNAI
BUSINESS ADMINISTRATION AND TRADING WHOLESALE AND RETAIL SERVICES EXPORTING PRODUCT SERVICES RELATING TO BANANACHIPS, BANANA SWEETEND& CHILLI, KUZHALAPPAM, BOMBAY MIXTURE, KERALA MIXTURE, WHITE MIXTURE, RICE MURUKKU, KARASEVA; TOPIOCA SPICY MARKETING IN CLASS 35
4245168  24/07/2019
S.ALMU TRADING AS OSCAR ADVERTISING
NO.285, SATHYA MOORTHI STREET, NSR ROAD, SAIBABA COLONY, COIMBATORE - 641 025, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :21/01/2010
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT CONSULTANCY
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICTED THE AREA TO SOUTH INDIA.
iVega
4248742  27/07/2019
INNOVX MINDS (OPC) PRIVATE LIMITED
T8, Amazing Grace Apartments, Doddagubbi Road, Kylasanahalli, Kothanur, Bangalore - 560077, Karnataka.
OPC Private Limited
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :20/07/2019
CHENNAI
PROVIDING ONLINE PLATFORM FOR SELLING EDUCATIONAL CONTENT AND ONLINE PLATFORM FOR AVAILING THE EDUCATIONAL CONTENT ON SUBSCRIPTION MODEL, SELLING AND MARKETING OF SOFTWARE AND MOBILE APPLICATIONS, ONLINE NETWORKING, ONLINE MARKETING, BUSINESS REFERRALS, BUSINESS INQUIRES, BUSINESS INVESTIGATION, BUSINESS ORGANISATION CONSULTANCY, BUSINESS INFORMATION, BUSINESS APPRAISALS, BUSINESS ADMINISTRATION, MARKETING RESEARCH & MARKETING STUDIES.
CREAMVILLE

4263535  13/08/2019
KOLLI NAGENDRA SIDDHARTH
trading as ;KOLLI NAGENDRA SIDDHARTH
16-2-738/E/9-ASMANGADH, BEHIND TV TOWER, HYDERABAD-500 036.
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINNAKOTA ASSOCIATES
POLT NO;139, NEW GAYATRINGAR, KARMANGHAT, HYDERABAD-79.

Proposed to be Used
To be associated with:
4008949

CHENNAI
Retail outlets & Business Management Relating to ice creams, all bakery products, food and Beverages.
JOIZONE
4306429  27/09/2019
JOIZONE VENTURES PVT. LTD.
337, Omkar Appartments, Shraddhanand Road Extn., Vile Parle (E), Mumbai 400057 and also at Basement, Lala Musa Appartments, Shraddhanand Road Ext., Vile Parle(E), MUumbai 400057,
AN INDIAN COMPANY, INCORPORATED UNDER THE INDIAN COMPANIES ACT,1956
Address for service in India/Attorney address:
KIRAN KUMAR DANG
2204 Neptune, Sun City, A. S. Road, Near Gandhinagar Flyover, Powari, Mumbai-400076
Used Since :28/05/2015
MUMBAI
RETAIL AND ONLINE SERVICES RELATING TO FRUITS, VEGETABLES AND PULSES
INTEGRATED PERSONNEL SERVICES LIMITED
14, Whispering Palm Shopping Center, Lokhandwala Complex, Kandivali (East), Mumbai – 400101
Body Incorporate
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :15/08/2015
MUMBAI
Providing services for recruiting manpower, consultation and staffing.
INTEGRATED PERSONNEL SERVICES LIMITED
14, Whispering Palm Shopping Center, Lokhandwala Complex, Kandivali (East), Mumbai – 400101

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :01/09/2017

MUMBAI
Providing services for recruiting manpower, consultation and staffing.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2062071
4343545  11/11/2019  DARMAAN PHARMA LLP
SHIVAM SHOPPING CENTER, TALUKA- VADNAGAR, DIST-MAHESANA, GUJARAT-384355, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.
Used Since :09/03/2016

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING, TRADING, SALES AND SERVICES OF PHARMACEUTICAL AND MEDICINAL GOODS.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since :01/04/2016

KOLKATA

Services rendered for wholesale and retail outlets and shops for sale, distribution, trading and marketing including online sale of pharmaceutical and medicinal and cosmetics, veterinary and sanitary preparations, surgical instruments and medical equipment.
HIMACHAL PRADESH STATE RURAL LIVELIHOODS MISSION (HPSRLM) SOCIETY
Near Shimla Public School, Barowalia House, Khalini, Shimla-171009
Society

Address for service in India/Attorney address:
PRITYANJALI
Kandhari Niwas, Police Line, Kaithu, Shimla
Used Since: 28/03/2011

DELHI
Bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes;
4370668  07/12/2019

M/S. SAI CUTE
No.7, 13th Cross, 1st Main, Behind Anjaneya Temple, Garvebhavipalya, Bengaluru- 560068.  
Registered Partnership Firm

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001. 
Used Since :15/09/2014

CHENNAI
Retail outlet for readymade garments, Saris, jewellery , cosmetics and clothing.
HEMABAI SABHAPATHI
trading as ;SAANJEEV RADIOS
NO: 204,OPPANAKKARA STREET, COIMBATORE-641001, TAMILNADU, INDIA.
SOLE PROPRIETOR
Used Since :28/04/2005

CHENNAI
MAJOR DISTRIBUTOR AND CHANNEL PARTNER FOR ELECTRONIC GOODS, AUDIO, VIDEO, CCTV & HOME
APPLIANCES AND ITS ALLIED PRODUCTS.
TUSKER
4381629  18/12/2019
CASABLANCA APPARELS PVT LTD
The T-Shirt House, C-10/160, Sun Mill Compound, Sitaram Jadhav Marg, Lower Parel (W), Mumbai, Maharashtra- 400013
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a wholesale outlets related to clothing
Selfie with Bajrangi

4382094   18/12/2019
COSMOS ANIMATION SINGAPORE PTE LTD
9 Raffles Place, #27-00 Republic Plaza Singapore 048619
Private Limited Company

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Used Since: 01/06/2017

MUMBAI

Advertising; business management; business administration; office functions
Easyfone
4382102  18/12/2019
MOHIT MATTA
414 INDIRA VIHAR, Dr. MUKERJEE NAGAR S.O, NORTH WEST DELHI 110009
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
DELHI
SUBSCRIPTION TO TELECOMMUNICATIONS DATABASE SERVICE.
4382701  19/12/2019
MAVAL MART LLP
S NO 5544 H NO 992 BHUDHAWAR PETHA NEAR TELI ALI CHOWK TALEGAON
limited liability partnership
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS BEING SERVICES INCLUDED IN CLASS 35.
4385478 21/12/2019
SYED BILAL HUSSAIN
2-1-202 SIDDI TALEEM BIDAR, KARNATAKA - 585401
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Online ordering services; Computerized online ordering services; On-line retail services relating to cosmetics; Retail services or wholesale services for cosmetics, toiletries, dentifrices, soaps and detergents; Online retail services relating to cosmetics; Retail or wholesale services for cosmetics; Computerized online retail store services; Online retail store services featuring cosmetic and beauty products, clothing and accessories
4386219  23/12/2019
ROHAN BOOK COMPANY PVT. LTD.
C-178, FIRST FLOOR, ANAND VIHAR, DELHI-110092
PVT. LTD.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
TRADING OF BOOKS, MEGAZINES.
4386717  23/12/2019
SAJO MATHEW
KUNNONNY P.O., POONJAR, PALA, KOTTAYAM, PIN-686582, KERALA,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :31/12/1992
CHENNAI
SHOP; WHOLESALE, RETAIL, IMPORT, EXPORT, TRADING, MARKETING AND ONLINE SALE OF CURRY POWDER, ATTA, MAIDA, RAWA, WHEAT POWDER, RICE POWDER, COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICE, HONEY, TREACLE, YEAST BACKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES AND PICKLES.
4386948  23/12/2019
NARESH CHAND GARG S/O. SH. DAL CHAND GARG M/S. JSK TRADING COMPANY
PLOT NO 23, LAKHANPURI, TONK ROAD, DURGAPURA, JAIPUR-302018 RAJASTHAN
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Wholesale & retail sale of Hardware & Furniture in class 35.
Trade Marks Journal No: 1952, 15/06/2020 Class 35

4387051 23/12/2019
SUKARMA FACILITY MANAGEMENT PRIVATE LIMITED
304, Kailash Tower-1, East of Kailash, New Delhi – 110 065
Private Limited Company
Address for service in India/Attorney address:
NISHCHAL ANAND
C-15, Sector 44, Noida - 201301, Uttar Pradesh
Used Since :21/09/1999

DELHI
Human resource management for office functions and facilities
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
NIKHILKUMAR KANJIBHAI LATHIYA  
B-404, Shubh Residancy, Near shyam Darshan Row House., Dabholi Gam, Katargam, Surat, Gujarat  
An Individual  

Address for service in India/Attorney address:  
LEGALRAASTA TECHNOLOGIES PVT LTD  
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034  

Proposed to be Used  
AHMEDABAD  
Retail, Wholesale, Trading and Online Selling of Electric appliance installation, Appliances for cooking, Sanitary ware, Cookware, Speakers, Beauty care cosmetics, Food supplements, Ready-made clothing  

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SIGMANS HOME INDUSTRIES

4387861 24/12/2019
RAJESH GOYAL PROPRIETOR OF SIGMANS HOME INDUSTRIES
29,OPPOSITE SIYARAM TEMPLE, RAMGARH COLONY, BARNAGAR, UJJAIN (M.P.)-456771

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
ADVERTISEMENT, MANUFACTURING, DISTRIBUTION, MARKETING, RETAILING AND EXPORT IN RESPECT OF SAREE BAGS, SAREE COVER, LAHENGA-CHUNNI COVER, BLOUSE COVER, PETICOT COVER, MARRIAGE SET, BANGLE BOX, MAKE UP BOX, Bindi KIT, JEWELLERY KIT, SALWARSUIT COVER, DRESSING KIT, SHOES KIT, SLIPPER KIT, SOCKS KIT, TRAVELLING KIT, BACKPIN KIT, PAYAL KIT, TOILET KIT, WATCH KIT, HANKY KIT, APRON, BESHEET COVER, SHawl COVER, NIGHTY COVER, RING BOX, TOWEL SET, TOWELS, NAPKINS, LADIES/GENTS HANKY, WASH BASIN NAPKIN, PONCHA AND DUSTER, KITCHEN NAPKIN, ROTI COVER," SHIRT PENT COVER, KURTA COVER, SHERWANI COVER COAT COVER, TIE COVER, SHAVING KIT, ONE DAY KIT, LIPS TICK KIT, UNDER-GARMENT KIT, PIN BOX, VANITY KIT, PARTITION-SAREE COVER, SAGAI KIT, SAREE-BLOUSE COVER, COIN PURSE, BLANKET COVER, FAMILY SHOE RECK, WOOLLEN-GARMENT COVER, FOOD-MAT, MEDICINE KIT, DRY-FRUIT COVER, THAAL COVER, IRON COVER, SHOPPING BAGS, TRAVELLING BAGS, TIFFIN COVER, BOTTLE COVER, BABY ALMIRAH, BABY BAGS, BABY SET, PLASTIC BED SHEET, BABY CLOTH BOX, PILLOW COVERS, CENTER TABLE COVER, DINING TABLE COVER, WASHING MACHING COVER, T.V. COVER, FRIDGE COVER, MICROWAVE COVER, L.C.D./L.E.D. COVR, MATTRESSES COVER, MIXI COVR, TABLE MATS, FRIDGE MATS, DRESSING MATS, MIRROR COVER, FRIDGEHANDLE COVER, SOFA COVER, CUSSION COVER, FIBER PILLOW SET, FIBER BLOOSTER SET, LAUNDRY BAGS, DOOR MATS, JUICER COVER, BED RUNNER, MAGZINE HOLDER, C.D. COVER, A.C. COVER, GAS-JAR COVER, WALL HANGINGS, MICROWAVE GLOVES, EAIUNG BOX, NOSEPIN BOX, BED SHEET, PooJA BAGS.
FIRSTSOURCE SOLUTIONS LIMITED
Paradigm B, 5th Floor, Mindspace, New Link Road, Malad (W), Mumbai 400 064
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Business process management services; computer and computer software-aided management services; computerized file and data management services; customer relationship management; business management; business assistance; business administration; business organization consultancy; comparison services; outsourcing services; compilation of information into computer databases

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4389739  26/12/2019
SAPPHIRE FOODS INDIA PRIVATE LIMITED
702, A-Wing, Prism Tower, Mindspace, Off Link Road, Goregaon (West), Mumbai - 400062
Body Incorporate

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West, Mumbai- 400104

Used Since :27/12/2017

MUMBAI

Advertising; business management; business administration; office functions; advertising/publicity; providing business information via a website; marketing

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4390025    26/12/2019
MUHAMMED NAJEEB K P
SALAMATH MANZIL, PUNJAVI, HOSDURG, KANHANGAD SOUTH, KASARKOD, KERALA-671531, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post, Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4390110  26/12/2019
MR. SUDHIR BOBBA
Flat No: 303, Coral Block, Sri Sai Ram Manor, Yousufguda, Hyderabad – 500045, Telangana, India
An Individual
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :28/01/2019

CHENNAI
Online ordering services; Online advertising and marketing services; Online marketing services; Online retail store services featuring audiovisual equipment; Online retail store services featuring information technology equipment; Marketing research; Online marketing; Product marketing services; Direct marketing consultancy; Goods import-export agency services; Import-export agency services in the field of energy; Wholesale ordering services; Advertising; Online advertising; Advertising research; Sales management; Business administration services for processing sales made on the Internet; Procuring of contracts for the purchase and sale of goods; Promotional services; Export promotion services; Marketing and promotional services; Retail Service; Wholesale
4390284    26/12/2019
COMFORT TECHNO SERVICES PVT. LTD.
R-16 B KURLA KAMGAR NAGAR, S. G. BARVE MARG, KURLA, MUMBAI- 400024, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2018
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, DISTRIBUTION, TRADING AND MARKETING OF CLOSED CIRCUIT TELEVISION SYSTEMS (CCTV), AUDIO- VIDEO & PHOTOGRAPHY DEVICES, SIGNAL CABLES FOR IT, AV AND TELECOMMUNICATION, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING INFORMATION ABOUT PRODUCTS VIA TELECOMMUNICATION NETWORKS FOR ADVERTISING AND SALES PURPOSES
-  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAVI KUMAR S/O. SH. GIREESH CHANDRA SHARMA PROPRIETOR OF M/S. REDDYSUN BIOTECH
730/16, JANRAL GANJ, PARIKRAMA MARG, MATHURA - 281001 UTTAR PRADESH
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
Wholesale, Retail, Distribution, Export-Import, Sales Promotion & Marketing Relating To Medicines And Pharmaceuticals, Food Supplements & Herbal Products in Class 35.
GMR INTERCHANGE
4390446  27/12/2019
GMR HYDERABAD AEROTROPOLIS LIMITED
GMR Aero Towers, Rajiv Gandhi International Airport, Shamshabad, Hyderabad – 500 108

Address for service in India/Attorney address:
BRUNDA LAVU
E-1202, La Lagune Apartments, Sector-54, Gurgaon-122001

Proposed to be Used
CHENNAI
Services relating to advertising; business management; business administration; office functions; business operation of shopping malls; and leasing of shopping mall space
4390620   27/12/2019
PROMINENCE HEALTHCARE PRIVATE LIMITED
C/42, ARVIND MEGA PARK, PARIKH PACKAGING ROAD, CHACHARAWADI VASNA, SARKHEJ-VASNA ROAD, AHMEDABAD-382213

Proposed to be Used
AHMEDABAD
WHOLE SELLING AND RETAILING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, SERVICES RELATING TO ADMINISTRATIVE MANAGEMENT OF HOSPITALS, DEVELOPMENT OF HOSPITAL MANAGEMENT SYSTEMS, MEDICAL BILLING SERVICES FOR HOSPITALS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4390880    27/12/2019
OLYMPUS THERAPEUTICS PVT. LTD.
6C/14, Mancholai First Main Road, Kalaimagal Nagar,Ekkaduthangal, Chennai, Tamil Nadu 600032
A Company Incorporated under the Indian companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :01/12/2016

CHENNAI
Retail sale or wholesale services; business consultancy services; business management; business administration; office functions; advertising; Marketing; all the aforesaid services relating to healthcare, pharmacy, hospital services, diagnostic services pharmaceutical products and medicines; retail sale of pharmaceutical products; advisory and consulting services.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4391070  27/12/2019
Baller Athletik Pvt. Ltd
51 Sneh Sadan, Opp. Colaba Post Office Mumbai- 400 005.

Address for service in India/Attorney address:
Trelex IP
14, Shree Sanman, Juhu Versova Link Road, Andheri West, Mumbai- 400053

Proposed to be Used
Mumbai
RR HYPER MARKET
4391273    27/12/2019
SYED HAMEEDUDDIN
D.No:65, LCH Kummarwadi, Edi Bazar, Hyderabad-500023 (T.S.)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Sale of Grocery items, Household goods, Crockery, Cosmetic Products, Stationery goods, Textiles, Ready made garments, Foot wear, Door Mats
NEWDECCAN

4391396  27/12/2019
NEW DECCAN ACHAR
20-7-462/1 Inside, Fateh Durwaza, Charminar, Hyderabad -500 065 (Telangana)
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
CHENNAI
Display, Distribution And Supply In The Respect Of And pickles Retail Stores, Wholesale And Retail Outlets
IDIGITALISE

4392477    29/12/2019

VIKAS YASHVANT KOLEKAR

FLAT 303, PLOT 33, KRISHNA MAJESTY, SECTOR 35/D, KHARGHAR, NAVI MUMBAI, PINCODE - 410210, MAHARASHTRA, INDIA

PROPRIETOR

Address for service in India/Attorney address:

VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Used Since :17/04/2012

MUMBAI

Marketing, Advertising, Digital advertising services, Advertising planning services, Marketing strategy planning, Advertising research, Marketing research, Advertising consultancy, Marketing consultancy, Consultancy regarding advertising communication strategies, Social media strategy and marketing consultancy, Search engine optimisation, and Development of promotional campaigns.
4393451 30/12/2019
M/S ARLAK BIOTECH PVT. LTD.
# 671, DR. WARYAM SINGH STREET, NABHA, DISTT. PATIALA, PUNJAB.
(A COMPANY DULY REGISTERED UNDER THE COMPANY’S LAW)

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES, ONLINE RETAIL AND WHOLESALE SERVICES RELATING TO MEDICINAL AND PHARMACEUTICAL PREPARATIONS, COSMETICS PREPARATIONS, FOOD SUPPLEMENTS, HERBAL PREPARATIONS FOR MEDICAL PURPOSES.
ABDUL RAOOF P K
SAHEERA MANZIL, KOORANMUCK, ULLIYIL POST, MATTANNUR, VIA KANNURE, KERALA-670702
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI

Advertising; Business management; Business administration; Office functions
4394358  31/12/2019
HIPSTER SHOPPING PRIVATE LIMITED
6-184, PRAKASHAM PANTULU ROAD SATUPALLY KHAMMAM TG 507303 IN
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, provision of an on-line marketplace for buyers and sellers of goods and services, Wholesale ordering services, Goods import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.

THE PORTRAIT APPEARING ON THE MARK IS THAT OF
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
B INDIC

4396131  02/01/2020

B INDIC
Plot No. 10, Gouri Grah Nirman Society, Bagmugalia, Bhopal. Madhya Pradesh. PIN- 462043
Partnership Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Retailing and Whole selling of Noodles, Vinegar, Breads, Buns, Biscuits, Snacks manufactured from cereals, Spices, Flavorings made from pickles.
4396256  02/01/2020
M/S KANAN DEVAN HILLS PLANTATIONS COMPANY PRIVATE LIMITED
KDHP House, Munnar - 685612, Kerala
Private Limited Company registered under the Companies Act, 2013

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Used Since : 02/12/2019

CHENNAI
sale and distribution of tea, packet tea, instant tea, flavoured tea, tea bags, teapots, tea strainers, medicinal tea, loose-leaf tea, tea-based beverages, infusions, herbal tea, and all tea related products through retail and wholesale outlets and online platforms; import and export services of the above goods; bringing together of the above goods for the benefit of others, enabling customers to conveniently view and purchase those goods

No exclusive right for all descriptive matter appearing on the label.
KORIN BUILDTECH
502, UNION TRADE CENTER, FIFTH FLOOR, ABOVE PASS PORT OFFICE, UDHNA DARWAJA, RING ROAD, UDHNA, SURAT- 395002. GUJARAT – INDIA.

PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :28/07/2016

AHMEDABAD

WHOLSALE & RETAIL OF SHOWROOM OF PVC FOAM SHEETS & MOULDED SHEETS, PVC DOORS, HDPE, PP PLASTIC IN EXTRUDED PIPES, SHEETS, PROFILES FORMS, FILMS, RODS, AND TUBES MADE FROM PLASTIC, PLASTIC OR PVC FILMS FOR DOOR AND WINDOW,PLASTIC PROFILES,DOOR AND WINDOW MADE FROM PLASTIC MATERIAL, POLYMER COMPOSITE, COMPOUNDS, INSULATING MATERIALS; ADHESIVE TAPES, INSULATING TAPES, PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING AND INSULATING MATERIALS; FLEXIBLE PIPES, INCLUDED IN CLASS 35.
NAMDHARI GROCIA

4398093  04/01/2020

HEERA SINGH TRADING AS M/S SINGH ENTERPRISES
SHOP NO. 157, GALI NO. 4, VISHVAKARMA MOHALLA, YAMUNA NAGAR-135001, (HARYANA)
An Indian Proprietary Firm

Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gsnc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, IMPORT-EXPORT SERVICES, WHOLESALE AND RETAIL SERVICES RELATING TO RETAIL MARKETING, WHOLESALE, DISTRIBUTORSHIP AND ORDERING SERVICES CONNECTED WITH PRESERVED & PACKED FOOD PRODUCTS, GROCERY, DAIRY PRODUCTS, EDIBLE OILS, FRUITS & VEGETABLES, BAKERY PRODUCTS, COOKED FOOD PRODUCTS; NOODLES & PASTA PRODUCTS, CEREALS, CEREAL PREPARATIONS, PULSES, TEA, COFFEE, SPICES, AGRICULTURAL PRODUCTS
EASYLOGS

4398758  06/01/2020

ANUJ JINDAL
Flat No. 401, Surya Lake View Apartment, G-1, Vikalp Khand, Gomtinagar, Lucknow-226010, UP, India.
A Sole Proprietor.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI
Accounting; Accounting consultancy; Accounting services, account auditing.
4398811 06/01/2020
DR. SHIVANI KHETAN
C – 112, Sector 40, Noida, Uttar Pradesh 201301
Individual
Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-1, New Delhi -110024

Proposed to be Used
DELHI
Online Advertising, business management, online marketing related to tarot reading and therapy.
ULTRAHUMAN BODY

4399434  06/01/2020
ULTRAHUMAN HEALTHCARE PVT LTD
1st Floor, Gopala Krishna Complex, #45/3, Residency Road, Bengaluru, Karnataka- 560025
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Advertising, marketing, retailing, sales promotion related to software development
4399557  06/01/2020
MR. RAJENDRA YADAV PROPRIETOR OF CLASSIC PACKAGING
1214C, VIDHUR NAGAR, OPP. SANKALP HOSPITAL NEAR HAWA BANGLA INDORE - 452002
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA
Proposed to be Used
MUMBAI
Advertising, marketing retailing, plastic packaging, wholesaling, business management, business administration included
in class 35
-
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4399595   06/01/2020
GAURAV BANSAL
BJ Collection, C-10/164, Yamuna Vihar, Delhi – 110053
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Marketing, Wholesale & Retail Service relating to Eyewear, Opticals, sunglasses, spectacle frames, spectacle lenses, contact lenses, optical instruments, cases for spectacles and sunglasses; Provision of an online marketplace for buyers and sellers of goods and services
4401006 07/01/2020
ARYAN ENDEAVOUR LLP
U-11/12, ANMOL COMPLEX, NR. SARGAM SHOPPING CENTER, PARLE POINT, SURAT - 395007, GUJARAT STATE, INDIA LLP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
RETAILING, WHOLESALING, MARKETING & TRADING OF PET FOOD, CHEW BONES, LEASHES & COLLARS, PETS CLOTHING, PETS ACCESSORIES, PETS PLAY TOYS, PET VACCINES, PETS MEDICATED SHAMPOOS & POWDERS, PETS TALCUM POWDERS, BRUSHES AND COMBS FOR PETS, VETERINARY MEDICINES, BOWLS & FEEDERS, PETS CLEANING KIT, PETS GROOMING KIT, PETS UTILITY, PETS BED, CAGES & CRATES.
SAHIL KUMAR PAHUJA TRADING AS M/S. BUSINESS BUGS
H-I, SAI LEELA APARTMENT, E-11/99, TILAK NAGAR ROAD, BHOPAL MP-462030
A Propriety Concern
Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI
Digital Marketing
JUNGLEE RUMMY THE MOST TRUSTED RUMMY SITE

4401132  07/01/2020
JUNGLEE GAMES INDIA PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :13/07/2011

DELHI
ARRANGING AND CONDUCTING OF PROMOTIONAL AND MARKETING EVENTS; ORGANIZATION OF EVENTS, EXHIBITIONS, FAIRS AND SHOWS FOR COMMERCIAL, PROMOTIONAL AND ADVERTISING PURPOSES; ONLINE ADVERTISING AND MARKETING SERVICES
PRAYING SOUL

4402104  08/01/2020

SYMBIONT ONLINE SOLUTIONS PRIVATE LIMITED
B 1206, SHREE SATYA SHANKAR RESIDENCY, NEXT TO NILKANTH GREENS, MANPADA, THANE (W) 400610

SMALL ENTERPRISE

Address for service in India/Attorney address:
PARAG MORE
Pin code 410206.

Proposed to be Used

MUMBAI

IMPORT-EXPORT AGENCY SERVICE; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE RANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMERS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; SERVICES OF ADVERTISING AGENCIES AND SERVICES SUCH AS THE DISTRIBUTION OF PROSPECTUSES, DIRECTLY OR THROUGH THE POST, OR THE DISTRIBUTION OF SAMPLES; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; MARKETING, TELEMARKETING SERVICES
JAGDAMB DHOL TASHA PATHAK GOA

4402228  08/01/2020
PADMAJA ANAND PRABHU
House No - 251, Near SBI, Barazen, Usgraon,, Ponda - 403406, Goa
A Indian National Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :05/01/2019
MUMBAI
Advertising, marketing, Business management, business administration, business promotion related to providing of training entertainment, sporting and cultural activities
4402231  08/01/2020
AMJ LAND HOLDINGS LIMITED
Thergoan, Chinchwad, Pune - 411033, Maharashtra
A Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/12/2017

MUMBAI
Advertising, Marketing, Project Management, Business Management, Advisory & Consultancy, business administration &
promotion related to building construction, supervision & allied activities; repair, maintenance & installation services etc ;
Real Estate Developers, agency & other related services; Leasing services, investment trust services, repairs and
installations services: import, export, trading, wholesale or retailing related to Buildings, construction materials &
elements, rigid pipes, asphalt, pitch and bitumen; transportable buildings; monuments, cement, slabs & pipes, stones,
concrete, glass, wood blocks, tiles, etc
4402458  08/01/2020
NANDI MARKETING
Door No. 3, “Dheeraj Leela”, Padasali Street (School Road), Ayanambakkam, Chennai – 600 095
Partnership firm
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :19/09/2012

CHENNAI
ADVERTISING; BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, A VARIETY OF BICYCLES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THEM; ADMINISTERING RETAIL OUTLETS, WHOLESALE OUTLETS, MAIL ORDER CATALOGUES; RETAIL AND WHOLE SALE OF CYCLES THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES
Trade Marks Journal No: 1952 , 15/06/2020  Class 35

LAESTA

4431446  05/02/2020

KALPIT SHARMA S/O. DR. K K SHARMA
B132 A, RAJENDRA MARG, BAPU NAGAR, JAIPUR-RAJASTHAN

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Advertising; Business management; Business administration; Office functions.
Jangalmahal

4431803    06/02/2020
EMDEE DIGITRONICS PVT. LTD
2B 114/1, GOLAGHATA ROAD, KOLKATA 700048
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CHANDRAKANT KUSHWAHA
55/2 SAHEB BAGAN MAHILA - 2 P.O - RAGHUNATHPUR P.S - UTTARPARA, DIST: HOOGLY 712247, W.B

Proposed to be Used
KOLKATA

Goods import-export agency services, Advertising; business management, business administration, office functions and all other promotional/advertising activities falling administration relating marketing
profilore

4432258  06/02/2020
MCOMEDGE TECHNOLOGIES PRIVATE LIMITED
20 155 NEHRU RD OLD ANAND NGR VAKOLA BRIDGE SANTACRUZ EAST MUMBAI Mumbai City MH 400055 IN
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4432270    06/02/2020
ARJUN MAHADEVAN
Varanam P.O., Cherthala, Alappuzha, Kerala, India- 688555
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI

Electronic commerce services, namely, providing information about products and services via telecommunication networks for advertising and sales purposes; Export-Import services; Bringing together, for the benefit of others, of a variety of goods enabling consumers to conveniently view and purchase goods and services; On-line and e-commerce trading services to facilitate the sale of goods and services by others via a computer network; On-line retail store services featuring furnishings and cleaning articles; Marketing.
Trade Marks Journal No: 1952, 15/06/2020 Class 35

TRUSTWARE

4432433 06/02/2020

KANDULA SUKANYA PROPRIETOR OF M/s. S M TRADERS

6-1-507/4, Indira nagar, Doodh Khana, Khairatabad, Hyderabad, Telangana-500004

A Proprietorship Concern

Address for service in India/Attorney address:

NAVEEN KUMAR ANUMULA

16-8-746, New MAalakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI

Advertising And Marketing, On-Line Advertising And Marketing Services, Promotional, Advertising And Marketing Of On-Line Websites, Business Management, Business Administration, Office Functions, online, E-commerce, Retail And Wholesale Services Related To Scientific, Research, Navigation, Surveying, Photographic, Cinematographic, Audio visual, Optical, Weighing, Measuring, Signalling, Detecting, Testing, Inspecting, Life-Saving And Teaching Apparatus And Instruments; Apparatus And Instruments For Conducting, Switching, Transforming, Accumulating, Regulating Or Controlling The Distribution Or Use Of Electricity; Apparatus And Instruments For Recording, Transmitting, Reproducing Or Processing Sound, Images Or Data; Recorded And Downloadable Media, Computer Software, Blank Digital Or Analogue Recording And Storage Media; Mechanisms For Coin-Operated Apparatus; Cash Registers, Calculating Devices; Computers And Computer Peripheral Devices; Diving Suits, Divers' Masks, Ear Plugs For Divers, Nose Clips For Divers And Swimmers, Gloves For Divers, Breathing Apparatus For Underwater Swimming; Fire-Extinguishing Apparatus, Apparatus And Installations For Lighting, Heating, Cooling, Steam Generating, Cooking, Drying, Ventilating, Water Supply And Sanitary Purposes, Precious Metals And Their Alloys; Jewellery, Precious And Semi-Precious Stones; Horological And Chronometric Instruments, Paper And Cardboard; Printed Matter; Bookbinding Material; Photographs; Stationery And Office Requisites, Except Furniture; Adhesives For Stationary Or Household Purposes; Drawing Materials And Materials For Artists; Paintbrushes; Instructional And Teaching Materials; Plastic Sheets, Films And Bags For Wrapping And Packaging; Printers' Type, Printing Blocks, Furniture, Mirrors, Picture Frames; Containers, Not Of Metal, For Storage Or Transport; Unworked Or Semi-Worked Bone, Horn, Whalebone Or Mother-Of-Pearl; Shells; Meerschaum; Yellow Amber, Household Or Kitchen Utensils And Containers; Cookware And Tableware, Except Forks, Knives And Spoons; Combs And Sponges; Brushes, Except Paintbrushes; Brush-Making Materials; Articles For Cleaning Purposes; Unworked Or Semi-Worked Glass, Except Building Glass; Glassware, Porcelain And Earthenware, Games, Toys And Playthings; Video Game Apparatus; Gymnastic And Sporting Articles; Decorations For Christmas Trees, Textiles And Substitutes For Textiles; Household Linen; Curtains Of Textile Or Plastic, Clothing, Footwear, Headwear, Games, Toys And Playthings; Video Game Apparatus; Gymnastic And Sporting Articles; Decorations For Christmas Trees, Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs; Milk, Cheese, Butter, Yogurt And Other Milk Products; Oils And Fats For Food, Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice (Frozen Water), Beers; Non-Alcoholic Beverages; Mineral And Aerated Waters; Fruit Beverages And Fruit Juices; Syrups And Other Non-Alcoholic Preparations For Making Beverages, Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordents; raw natural resins; metals in foil and powder form for painters; decorators; printers and artists, Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safe, Vehicles; apparatus for locomotion by land, air or water, Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal, Yarns and threads, for textile use, Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers

2163
ARTI DHARMENDRA KASHYAP
AARTI ENTERPRISE, SHOP NO. 23, PLOT NO. 1, V M DAMANWALA IND. SOCIETY, NR. UNN JAKATNAKA, UNN, SURAT-394210, GUJARAT STATE, INDIA
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :12/06/2018
AHMEDABAD
RETAIL AND WHOLESALE TRADING OF FIRE EXTINGUISHERS, FIRE HYDRANTS, FIRE SAFETY EQUIPMENTS AND ROAD SAFETY EQUIPMENTS
SRI SAI GARMENTS
NO.41, THIRUMURUGAN NAGAR, S.S.NAGAR 2ND STREET, T.N.K PURAM NORTH, KONGU MAIN ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.

PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Used Since : 01/04/2019

CHENNAI
Wholesale and retail services in Hosiery and Readymade garments, Textile goods, Woven garments, Furnishing cloth, Online Sales, Marketing, Advertisement, Retail Outlets and Providing Assistance in the field of product commercialization within the framework of a franchise contract.
TRADE MARKS JOURNAL No: 1952, 15/06/2020

Class 35

4435737  10/02/2020

NARESH KUMAR

trading as ; MAHAVEER MOTOR AND PUMPS

GAVALI GALI, PLOT NO. 3027/1, 2ND CROSS, OPP. MARUTI TEMPLE, DAJIBANPETHI, HUBLI, DHARWAD, KARNATAKA,-580028

SOLE PROPRIETOR

Proposed to be Used

CHENNAI

PROVIDING FOR WHOLESELLING, SERVICES RETELING, MARKETING, TRADING OF MOTOR, WATER PUMP, MIXER, IRONING MACHINE, SUBMERSIBLE PUMP, MOTO AND PUMPS PARTS, STARTER, ELECTRICAL INSULATED WINDING WIRE AND CABLE, CONTROL PENAL, CONTROLAR, ELECTRIC SWITCH, ELE. BOARD, GEARS, COIL, CONDENSERS IS INCLUDING.
4435843    10/02/2020
REGENTI MEDIA PVT. LTD.
804-805, C-Wing, Kailas Business Park, Veer Savarkar Marg, Off LBS Road, Vikhroli (W), Mumbai - 400 079, Maharashtra, India
Director

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA
Used Since :15/03/2013

MUMBAI
Advertising agency services Included In class 35.
4435882    10/02/2020
BRICKZIT SOLUTIONS PRIVATE LIMITED
C-4 GF-01 QADRIYA PLAZA HAVELI CURTI PONDA GOA South Goa GA 403401 IN
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA 700099

Proposed to be Used
MUMBAI
Advertising, Business Consulting
4436070  10/02/2020
MR. VISHAL JITENDRA MARDIA
2nd Floor, 5, Mardia House, E V LANE, S P ROAD CROSS, Bengaluru (Bangalore) Urban, Karnataka, 560002, INDIA
Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :13/10/2019

CHENNAI
Purchasing and bringing together of a variety of clothing, handicrafts, gift products, interior decorative materials, fridge magnets and accessories like key chains, coasters, coffee mugs, mouse pads etc for the benefit of others, enabling consumers to conveniently view and purchase those clothing, accessories like key chains, coasters, coffee mugs, mouse pads etc, handicrafts and gift products, distribution, offering for sale and the sale of goods in the retails and wholesale trade and business management services, designing services, consulting and office services
4436078 10/02/2020
DOUBLE SLIT MEDIA TECHNOLOGIES PRIVATE LIMITED
811, FIRST FLOOR, 10TH A MAIN ROAD INDIRANAGAR 1st STAGE BANGALORE Bangalore KA 560038
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
CHENNAI
Services with respect to Administration and business management for social networking, online publicity/advertising, provision of an online marketplace for buyers and sellers of goods and services, writing of publicity texts/blogs.
MR. MAHESH KUMAR PARSOTTAM JOYSAR [ PROP. OF M/S WHITE LOTUS IMPEX]
PLOT NO- 67/68/603, SHREEJI ENCLAVE CO. OPERATIVE SOCIETY, SECTOR 8/A, AIROLI, NAVI MUMBAI- 400 708.
Proprietorship Concern

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
Mumbai-400068, Maharashtra

Used Since :10/10/2016

MUMBAI
Business management of retail outlets; Business management of wholesale and retail outlets; Retail services provided by online department stores; Retail services provided by department stores; Retail services for food preparation implements; Wholesale services for foodstuffs; Wholesale services relating to foodstuffs; Wholesale store services featuring foodstuffs; Retail store services featuring foodstuffs; On-line retail store services featuring foodstuffs; Retail or wholesale services for food and beverages; Providing consumer product information relating to food or drink products; Retail services or wholesale services for food and beverages; Advertisement And Marketing, Business Management And Administration, Office Function
4436729  11/02/2020
DEEPAK KUMAR
trading as ;ON TRE
1533, SECTOR -45, GURGAON-122003, HARYANA, INDIA.
SERVICE PROVIDER

Proposed to be Used
To be associated with:
4378416
DELHI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, RETAIL AND WHOLESALE TRADING, IMPORT AND EXPORT SERVICES
4436923   11/02/2020
MRS. SANA SHAIL PATEL
15, Santosha Park, Near Hira Rupa Hall, Ambli Bopal Road, Ahmedabad-380 058
Individual

Address for service in India/Agents address:
STHITAPRAGNA KANTILAL SHAH
3RD FLOOR, HERITAGE COMPLEX, NR. HOTEL GRAND BHAGWATI, S.G.HIGHWAY ROAD, BODAKDEV, AHMEDABAD-380054.
Used Since :15/11/2019

AHMEDABAD
Advertising, business management, business administration, office functions
4437028  11/02/2020
HORECA FOODS INDIA PRIVATE LIMITED
PLOT NO-254,PRACHI ENCLAVE,CHANDRASEKHARPUR,BHUBANESWAR,PIN-751016,ODISHA
Managing Director

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228,V.S.S. NAGAR,BHUBANESWAR,PIN 751007,ODISHA.

Proposed to be Used
KOLKATA
WHOLESALE,RETAILS,DISTRIBUTERSHIP FOR FOODS AND BEVERAGES
Medimac
4437299  11/02/2020
ABHISHEK SARRAF
289, BRIJ VIHAR, JAGATPURA, JAIPUR-302017
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
SHILPA
4437414  11/02/2020
ASHOK KUMAR AGRAWAL
3/2 L NEHRU NAGAR, AGRA (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :01/04/1982
To be associated with:
2342790
DELHI
Advertising, business management, business administration, official functions, marketing, wholesale, retail, promotional and online services.
HYTA CROP CARE INDUSTRIES

4437453  11/02/2020
SHRIMALI TRIBHUVEDAS RANJIBHAI TRADING AS M/S. HYTA CROP CARE INDUSTRIES
298, SAHITYA INDUSTRIAL HUB, KUNJAD, BAKROL ROAD, BAKROL, TA-DRASKOI, DIST.- AHMEDABAD, GUJARAT
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :21/12/2019
AHMEDABAD
Marketing, wholesaling, retailing services in respect of herbicides and pesticides
4437567    11/02/2020
DUDE ME DESIGNS LLP
3/58 SANGAM STREET, MM KOVIL, SUNDARAPURAM, COIMBATORE 641024
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Retail services for clothing; Mail order retail services for clothing and clothing accessories; Computerized online retail store services; Retail or wholesale services for clothing; Online retail services relating to clothing; Retail services for footwear; Retail services for smartwatches; Retail store services featuring bags; Retail services for art materials; Retail services relating to headgear; Retail services provided by apparel stores; Retail services provided by gift shops; Computerized online gift ordering services; On-line retail services relating to gifts
WAHOO

4437581  11/02/2020
WAHOO CONSULTING COMPANY
12, PALANIAPPA NAGAR MAHALINGAPURAM POST, POLLACHI COIMBATORE 642002
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/07/2019

CHENNAI
Advertising consultancy; Accounting consultancy; Marketing consultancy; Business consultancy
NUTRAWORKS INTELLIGENT SCIENTIFIC ALLIANCE (NISA)

4437837  11/02/2020
SANDEEP DASRATH GUPTA
Siddhachal Phase No.1, CHS, Dhaval Giri, 1B/301, Pokharan Road No.2, Vasant Vihar, Thane West, Thane, Maharashtra-400601
INDIVIDUAL

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
To be associated with:
3433070

MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to Pharmaceutical and nutraceutical products.
4439306  12/02/2020
KETAN RAMESH AYARE
1/4. AYARE CHAWL, TEMBIPADA ROAD, NEAR MUNICIPAL SCHOOL, BHANDUP (W), MUMBAI -400078
single person
Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422
 Proposed to be Used
MUMBAI
RETAIL SERVICES IN RELATING TO SPORTING ARTICLES, RETAIL SERVICES IN RELATION TO SPORTING EQUIPMENT, WHOLESALE SERVICES IN RELATING TO SPORTING ARTICLES, WHOLESALE SERVICES IN RELATION TO SPORTING EQUIPMENT, RETAIL SERVICES IN RELATION TO APPARATUS FOR ACHIEVING PHYSICAL FITNESS (FOR NON MEDICAL USE), WHOLESALE SERVICES IN REALTION TO APPARATUS FOR ACHIEVING PHYSICAL FITNESS (FOR NON MEDICAL USE)
4439423  12/02/2020

RAHUL KUMAR GUPTA
VODA MOBILE TOWER, GOKUL NAGAR GUMLA, JHARKHAND - 835207
CraftInk is an online platform to support and contribute to the community of artists and creators by offering quality supplies to accommodate customer needs by hosting and supporting shows, events.
Individual

Proposed to be Used
KOLKATA
Promoting the sale of goods & services of others through the distribution of printed material and promotional contests
TURBINE
4439594   13/02/2020
HISTORY INDUSTRIES
Chambal Near Gautampura Road, Railway Station, Indore, Madhya Pradesh- 453220
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets, export, import related to
bleaching preparations, cleaning preparations, soaps, powder, laundry detergent, non-medicatted handwash, dishwashing
preparations, , polishing, scouring and abrasive preparations; perfumery, essential oils, cosmetics, hair lotions;
dentifrices
4440181   13/02/2020
SUBHASISH ROY TRADING AS BIG AND HOT
75 K B CHANDMARI 2ND BYE LANE, KOCHPUKUR (N), BADAMTALA, BURDWAN, PIN - 713101, WEST BENGAL
PROPRIETORSHIP

Address for service in India/Attorney address:
IPM SERVICES
ROOM NO. GR3, GROUND FLOOR, BLOCK – G, DAKSHINAYAN HOUSING COMPLEX, TEGHARIA, KOLKATA – 700136,
WEST BENGAL

Used Since :23/07/2013

KOLKATA
MARKETING, ADVERTISEMENT, RETAILING & BUSINESS PROMOTION OF THE GOODS AND SERVICES OF OTHERS BY
PREPARING AND DISSEMINATING ADVERTISEMENTS ACCESSED THROUGH A GLOBAL COMPUTER NETWORK;
ELECTRONIC RETAILING SERVICES VIA GLOBAL COMPUTER NETWORK; SEARCH ENGINE & WEBSITE TRAFFIC
OPTIMIZATION BEING SERVICES INCLUDED IN CLASS 35
Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DEEKSHA SACHAN TRADING AS IOT WEBPLANET
31, Behind BRS Inter College, Jarauli Phase-1, Kanpur Nagar, Kanpur - 208027, Uttar Pradesh

DELBHI
Retail services for Software for robotics design, Electronic components, Provision of information and advisory services relating to e-commerce, Compilation of information relating to information systems
TRIYOSH
4440856  13/02/2020
SUPRIYA ANAND
PU-72, PITAMPURA, NEW DELHI- 110034
PROPRIETORSHIP
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA
Proposed to be Used
DELHI
CONSULTANCY SERVICES
FAMPOSO PRIVATE LIMITED
No. 162, IST FLOOR, J.K NAGAR, KARIAMANIKKAM VILLAGE, PUDUCHERRY, PONDICHERRY-605106, INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084

Proposed to be Used
CHENNAI
ONLINE MARKETING, ONLINE ORDERING SERVICES, ONLINE BUSINESS NETWORKING SERVICES, ONLINE DATA PROCESSING SERVICES, ONLINE ADVERTISING ON COMPUTER NETWORKS, BUSINESS ADMINISTRATION, BUSINESS ADMINISTRATION SERVICES, BUSINESS ADMINISTRATION SERVICES FOR THE PROCESSING OF SALES MADE ON THE INTERNET, BUSINESS ADMINISTRATION SERVICES FOR PROCESSING SALES MADE ON THE INTERNET, BUSINESS ADMINISTRATION SERVICES FOR THE PROCESSING OF SALES MADE ON A GLOBAL COMPUTER NETWORK.
4443112  15/02/2020
SHREE R.K. INDUSTRIES
GANPATI ESTATE, INDUSTRIAL COLONY, DEHLON-SAHNEWAL ROAD, VILLAGE DHAROUR-141120 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Advertising, Business Administration, Office Functions, Wholesale and Retail Outlets; Trading, Marketing relating to Agriculture Implements Including Combine Harvesters, Threshers, Reapers, Rotavators, Blades, Bar Cutter Knives & Power Transmission Chains.
MERCATO
4444540  17/02/2020
DHERMADER
A-118, Near Yamuna Sports Complex, Yojana Vihar, Shakar Pur Baramad, East Delhi, Shakarpur, Delhi – 110092
Proprietorship Concern
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
TRADING AND MARKETING OF SANITARY WARE, TILES, KITCHEN, SINKS, FURNITURE, TAPS
DCKEMMED PHARMACEUTICAL

4445439    18/02/2020
MOHAN SINGH DHAKAD PROPRIETOR OF M/S DCKEMMED PHARMACEUTICAL
Ward no 5, A.S. Klinik, Hostal Phoolraj Ke Samane, A.B. Road, Kolaras, Shivpuri, Madhya Pardesh - 473770, (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-09871034747, 099990034747

Proposed to be Used
MUMBAI
Wholesale And Retail Services Relating To Pharmaceutical, Medicinal And Veterinary Preparation, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services
Proposed to be Used

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
MAHAMA

4445793   18/02/2020

ANUSHA V

Office No: 03, Upper Basemet, No: 947, 12Th cross, 6th Main, Vyalikaval, Bangalore – 560003, Karnataka

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4447865  20/02/2020
PULA EXCLUSIVES PRIVATE LIMITED
Flat No.-C 901, Vastushree Adrinas 34/2/22 to 28 Keshavnagar Manjari Road, Pune, Maharashtra - 411036
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
KUNAL RAJESH SARPAL
OFFICE NO.6, SECOND FLOOR, DEVIKA HEIGHTS, SHIVAJINAGAR-411005,(PUNE)
Used Since :20/12/2015
MUMBAI
Advertising; Advertising Consultancy; Marketing Assistance & Promotional Marketing; Social Media brand marketing services; Business Management Business Administration Office Functions
DILIP KUMAR CHHAJED TRADING AS PRECISE LIFE SCIENCE
No.116, Mezzanine Floor, 4th Main Road, Chamrajpet, Bangalore - 560018, Karnataka.
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Computerized online retail store services, Marketing services, Promotion services, Marketing, Advertising, Advertising and marketing consultancy
ANU MITTAL
No.66, Green View Colony, Opp. Avtar Dharam Kanda, Sirhind Road, Patiala – 147 001 (Punjab)
Individual

Address for service in India/Attorney address:
R.K. DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Proposed to be Used
DELHI
Advertising, Business management, Sales promotion, Distribution, Import and export, Wholesaling and retailing outlets and online trading including services relating to trading and marketing of readymade garments, kurtas, kurtis, plazzos, leggings, tops, tunics, skirts, suit sets and dupattas
Shoreless

4448912    21/02/2020
PRITI UMESH SINGH TRADING AS VERTX
SATYAM PRIDE, R-2, 404, NEAR SARVODAYNAGAR, CHIKLOLI, AMBARNATH, THANĘ, MAHARASHTRA-421503
Individual

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.
Used Since :27/07/2019

MUMBAI
Advertising; business management; business administration; office functions.
Leokin

4449562  21/02/2020
BRIJESH HARNISH GADA.
704-Sai Siddhi Tower, Laxmi Nagar, Ghatkopar -(East), Mumbai-400 075.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Services relating to retail and selling of sweetmeats, snack food products consisting of cereal products, bread, bakery products, pastries, chocolate and confectionery products, food mixtures consisting of cereal flakes and dried fruits, ready to eat savory snack foods made from maize meal formed by extrusion, sandwiches, pizza, kulfi, coffee, tea, cocoa and artificial coffee; rice, pasta products, noodles, tapioca and sago, flour and preparations made from cereals, papad (cereal based snacks), Ice cream, sorbets and other edible ices, sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs, processed herbs and dried herbs, vinegar, sauces and other condiments, flavourings made from pickles, mayonnaise and ketchup-based spreads; snack foods based on vegetables, sweet corn-based snack foods, potato and fruit snacks, preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk, cheese, butter, yoghurt and other milk products; dairy products and dairy substitutes, oils and fats for food, drinks made from dairy products; meat, fish, poultry and game, eggs, oils and fats for food; through a retail outlet, store or shop; retail services relating to aforementioned goods sold online through web sites; provision of an on-line marketplace for buyers & sellers of aforesaid goods; the bringing together for the benefit of others of a variety of such goods as aforementioned thereby enabling customers to conveniently view & purchase those goods in retail outlet, store or shop being services included in class 35.
4449572   21/02/2020
MCPHERSON & VALENTINE LIMITED
100, West Regent Street, Glasgow, G2 2QD,
a company incorporated under the UK Companies Act 2006

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Proposed to be Used
MUMBAI
Retail stores and online retail stores for eyewear including eye glasses, sun glasses, spectacles, lenses, optical lenses
and glasses, prescription glasses, protection glasses, eye glass frames, eyewear cases and pouches, mobile case covers;
Retail stores and online retail stores for jewellery, wallets, bags, watches, belts and writing instruments; In-flight sales
services of eyewear, jewellery, watches, wallets, belts, bags and writing instruments
HEERA ROTO COMPOUNDS

M/S. HEERA ROTO COMPOUNDS
Plot No 6, Gat No. 148/2, Behind S.T. Workshop, Jalgaon - 425 003.
Partnership Firm Registered under the Indian Partnership Act

Address for service in India/Attorney address:
ADV. RAJESHWARI A. KULKARNI
6, MHATRE BUILDING, GROUND FLOOR, BORBHAT LANE, GIRGAUM, MUMBAI 400004.

Used Since :10/02/2015

MUMBAI
Trading, Retail, Wholesale, Online Selling, Export relating to products manufactured using Polyethylene; Polyethylene synthetic resin [unprocessed] for foam mouldings; Polymer Compounds for use in manufacture; Polymer compounds for use in industry; Chemical products used in industry; Synthetic resins; Industrial chemicals; Unprocessed synthetic resins for use in the manufacture of plastic molding compounds.
M/S. HEERA ROTO COMPOUNDS
Plot No 6, Gat No. 148/2, Behind S.T. Workshop, Jalgaon - 425 003.
Partnership Firm Registered under the Indian Partnership Act

Address for service in India/Attorney address:
ADV. RAJESHWARI A. KULKARNI
6, MHAITRE BUILDING, GROUND FLOOR, BORBHAT LANE, GIRGAUM, MUMBAI 400004.

Proposed to be Used
MUMBAI
Trading, Retail, Wholesale, Online Selling, Export relating to products manufactured using Polyethylene; Polyethylene synthetic resin [unprocessed] for foam mouldings; Polymer Compounds for use in manufacture; Polymer compounds for use in industry; Chemical products used in industry; Synthetic resins; Industrial chemicals; Unprocessed synthetic resins for use in the manufacture of plastic molding compounds.
4450355  22/02/2020
KRUSHIVEDANT ORGANIC FARMERS PRODUCER COMPANY.
Vedant Empire, Akole Road, Near B.Ed College, Sangamner, Tal Sangamner, Dist. Ahmednagar -422605.
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Display, Distribution & Supply of Agricultural, Horticultural And Forestry Products And Grains Not Included In Other Classes; Live Animals; Fresh Fruits And Vegetables; Seeds, Natural Plants And Flowers; Foodstuffs For Animals, Malt.
Aditya Food Product

G1-200/A, Agro Food Park, Jodhpur City Circle, Boranada, Jodhpur, Rajasthan-342012

Partnership Firm

Address for service in India/Attorney address:

Gaurav Soni, Advocate

Son & Soni - 2nd Floor Sangh Mitra, Opp. Keshav Bagh, Asopalav Lane, Nr. Shivrani Cross Road, Satellite, Ahmedabad-380015, Gujarat India.

Used Since: 20/12/2018

Ahmedabad

Advertising; Business management; Business administration; Office functions.
4452200  24/02/2020
COALSHAstra PRIVATE LIMITED
AE-89, Shalimar Bagh, Delhi-110088
Private Limited Company
Address for service in India/Agents address:
NAveEN ShREE PandeY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh
Used Since :01/06/2019
DELHI
Advertising, business management, business administration, office functions, Online business Portal
4452967  25/02/2020
NOORSIMAR SINGH
HOUSE NO 16, GREEN ENCLAVE, BHATIAS, JANTA ENCLAVE, BASANT AVENUE, LUDHIANA, PUNJAB - 141013

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Marketing; Business marketing; Marketing assistance; Marketing services; Marketing consultancy; Online marketing;
Online marketing services; Online customer-based social media brand marketing services; Online advertising and
marketing services
4453177  25/02/2020
MR. ANIL BANSAL PROPRIETOR OF BALAJI INTERNATIONAL CLOTHING.
FLAT NO.-106, AMBIKA APPARTMENT, SECTOR-14, ROHINI, NEW DELHI-110085.

PROPRIETORSHIP

Address for service in India/Attorney address:
DIKSHA SAINI
B-44/G-2, DLF, BHOPRA, GHAZIABAD, U.P.-201005.

Proposed to be Used
DELHI
Trade Marks Journal No: 1952 , 15/06/2020          Class 35

4453584    25/02/2020
D’DECOR HOME FABRICS PRIVATE LIMITED
S-14, 6th Floor, Solitaire Corporate Park,167, Guru Hargovindji Marg, Andheri East, Mumbai 400093, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Wholesale and retail services; mail order retail services; electronic commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes; import and export services; marketing, advertising, business management, business administration, office functions, distribution of samples.
4453586  25/02/2020
D'DECOR HOME FABRICS PRIVATE LIMITED
S-14, 6th Floor, Solitaire Corporate Park,167, Guru Hargovindji Marg, Andheri East, Mumbai 400093, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Wholesale and retail services; mail order retail services; electronic commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes; import and export services; marketing, advertising, business management, business administration, office functions, distribution of samples.
DIIATB ONLINE

4453591  25/02/2020

BATHLA TELETECH PRIVATE LIMITED
First Floor, B-22, Sector-8, Noida, Gautam Buddha Nagar, Uttar Pradesh, 201301
An Indian company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI
Wholesale ordering services; Selling of Merchandise in the field of a wide variety of Products and Services; On-line ordering services; Administrative processing of computerized purchase orders; Bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Advertising, business management, business administration, office functions; Organization of exhibitions for commercial or advertising purposes; Commercial intermediation services; Providing business information via a web site; Sales promotion for others; computerized database and file management; Online wholesale and retail store services for general merchandise goods and services;
DHHYD Sales

4453595  25/02/2020

BATHLA TELETECH PRIVATE LIMITED
First Floor, B-22, Sector-8, Noida, Gautam Buddha Nagar, Uttar Pradesh, 201301
An Indian company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Wholesale ordering services; Selling of Merchandise in the field of a wide variety of Products and Services; On-line ordering services; Administrative processing of computerized purchase orders; Bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Advertising, business management, business administration, office functions; Organization of exhibitions for commercial or advertising purposes; Commercial intermediation services; Providing business information via a web site; Sales promotion for others; computerized database and file management; Online wholesale and retail store services for general merchandise goods and services;
Trade Marks Journal No: 1952, 15/06/2020 Class 35

TROXO
4453633  25/02/2020
DEVIREDDI KRISHNA REDDY
Villa No. 260, Indu Haritha, Indu Aranya Community, Tatti Annaram, Bandlaguda, Ranga Reddy - 500068
proprietor

Address for service in India/Attorney address:
N. RAGHU SHANKER VARMA
1-8-726/41/A, BAGHLINGAMPALLY, HYDERABAD

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OFFICE FUNCTIONS
4453643  25/02/2020
MRS. MEENA DAULAL BHANDARI
SHREE DATTA, NEAR HDFC BANK, BUS STAND ROAD, AKOT, AKOLA-444101, MAHARASHTRA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
WHOLESALE, RETAIL AND GENRAL STORES, MARKETING AND SELLING OF JWELLERY, TEXTILES, AND MEDICINAL GOODS INCLUDED IN CLASS 35
4453848  26/02/2020
PRADEEP KUMAR
SAIDANPUR BARABANKI, UTTAR PRADESH - 225206.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELI

Advertising; Business management; Business administration; Office functions, Online retail store services, Retail services, Wholesale services covered under Class 35.
SMART MIDWAY

4454276  26/02/2020

SH. SURENDRRA KUMAR BARDIA
S/o Sh. Sagarmal Jain, 20 Baradiya Colony, Museum Road, Ramniwas Bagh, JAIPUR 302004 Rajasthan

INDIVIDUAL

Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LAWYERS ADV SHIV KUMAR FAUJDAR D-4 Lal Kothi, Near Advocate Bhawan, Near New Vidhansabha, JYOTI NAGAR, Near Waqf Board, JAIPUR 302005

Used Since : 25/12/2019

AHMEDABAD

Advertising, business management, business administration, office functions
4454665   26/02/2020
SHARMILA DUBEY PROPRIETOR OF EXPERIA KITCHEN & HOME APPLIANCE SOLUTIONS
2A, GRANT LANE, SHREE KRISHNA SQUARE, FLOOR- 5TH, ROOM NO. 51, KOLKATA, 700012
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Retail or wholesale services for electrical machinery and apparatus; Online advertising; Online marketing; Wholesale services for cookware; Retail services for cookware; On-line retail store services featuring food cooking equipment; Wholesale services in relation to food cooking equipment; Retail services in relation to food cooking equipment; Online wholesale store services featuring tableware; Wholesale services for tableware; Retail services for tableware
4454678  26/02/2020
EVISHWAS CONSULTANTS PRIVATE LIMITED
VILL- ARSINGRI, P.O- TANGRA COLONY P.S- BONGAON NORTH 24 PARGANAS PARGANAS NORTH, WEST BENGAL - 743251
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Goods import-export agency services, Retail services provided by online department stores, Computerized online ordering services, Online ordering services,
kidiworld

4454818  26/02/2020

DEBASISH DEY
Dargatala, shyampur, kolkata 700137
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
KOLKATA
Retail, Wholesale, Trading and Online Selling of Toys, Children's clothing, Child carrying trailers, Childbirth mattresses, Books for children, Children's playthings, Children's footwear Carriages for children, Children's headwearChildren's playhouses, Children's jewelry, Musical instruments for children, Colour cosmetics for children, Children's multiple activity toy
4454823   26/02/2020
ANKIT RAGHUVAANSHI
416, Chandiwala Estate, Maa Anand Mai Marg, Kalkaji, New Delhi -110019
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4455639   27/02/2020

ACCORD ELEVATORS INDIA PRIVATE LIMITED
Unit No.5, Crown Court, 3rd Floor, 128/34, Cathedral Road, Chennai-600086
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
BISWAL & BISWAL
B-7, B BLOCK, BREEZE AVENUE, MAHALAKSHMI NAGAR, 1ST MAIN ROAD, VARDHARAJAPURAM, MUDICHUR, TAMBARAM WEST, CHENNAI - 600 048, TAMIL NADU.
Used Since :22/11/2012

CHENNAI
Wholesale, Retail and marketing services connected with the sale of lifts, elevators, Escalators
4455642  27/02/2020
MR.K.S.ARVIND
2-1-290/5/LANE OPP TO VIJAYA BANK,NEAR NALLAKUNTA P.O.,NALLAKUNTA,HYDERABAD.44
SOLO PROPRIETOR
Address for service in India/Attorney address:
RAKSHA LAW ASSOCIATES
DOOR.NO. 20/312, ROAD NO. 12, WEST VENKATAPURAM, DINAKAR NAGAR, SECUNDERABAD - 500015 (A.P.)

Proposed to be Used
To be associated with:
3697749

CHENNAI
PROVIDING OF ADVERTISING, PUBLICITY, BUSINESS DEVELOPMENT, BUSINESS MANAGEMENT, OFFICE FUNCTIONS RELATED TO EDUCATIONAL SERVICES INCLUDED.
UDAY KUMAR JHA
trading as ;KAPALI FRAGRANCE
ANDHRA ASSOCIATION, S.M.D.ROAD, OPP.POST OFFICE, NEAR MONORAIL STATION, ANTOP HILL, WADALA-(EAST),
MUMBAI-400 037, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
WHOLESALE AND RETAIL SERVICES RELATING TO AGARBATTIS, HAWAN SAMGRI AND DHOOP.
SAAGARIKASTUDIO

4456069  27/02/2020

ANAMICA DEEPAK SAINDANE (INDIAN NATIONAL, PROPRIETOR), TRADING AS S S STUDIO
A/703, Ganraj Heights CHSL, Kolbad, Thane (West), Thane - 400601, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since: 25/01/2019

To be associated with:
4069321

MUMBAI
Business consultancy, banner advertising, design of advertising brochures and logos, promoting the goods and services of others by distributing advertising materials through a variety of methods; Business management authors and writers; Promotional advertising services; Publicity and promotional services; Advertising film production
4456079    27/02/2020
MAHENDRA SHAH (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHAVIR COLLECTION
B- 403, Rajshree Residency, Navroji Cross Lane, Ghatkopar (West), Mumbai, Maharashtra- 400086
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2015
MUMBAI
Advertising, marketing, sales promotion, wholesale and retail services related to readymade clothing
MAHENDRA SHAH (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHAVIR COLLECTION
B- 403, Rajshree Residency, Navroji Cross Lane, Ghatkopar (West), Mumbai, Maharashtra- 400086
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-1, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2015
MUMBAI
Advertising, marketing, sales promotion, wholesale and retail services related to readymade clothing
OM PRAKASH TANWANI
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
4282387, 4290903

DELHI
Advertising, trading, marketing, wholesaling, distribution, retailing, import-export and online business service in respect of namkeen, puff, dal moth and confectionery products
Trade Marks Journal No: 1952, 15/06/2020 Class 35

4456693 27/02/2020
OM PRAKASH TANWANI
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
4282387, 4290903
DELHI
Advertising, trading, marketing, wholesaling, distribution, retailing, import-export and online business service in respect of namkeen, puff, dal moth and confectionery products
4456694    27/02/2020
OM PRAKASH TANWANI
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
2458485, 4282387, 4290903

DELHI
Advertising, trading, marketing, wholesaling, distribution, retailing, import-export and online business service in respect of namkeen, puff, dal moth and confectionery products
Trade Marks Journal No: 1952, 15/06/2020 Class 35

OM PRAKASH TANWANI
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
4282387, 4290903

DELI
Advertising, trading, marketing, wholesaling, distribution, retailing, import-export and online business service in respect of namkeen, puff, dal moth and confectionery products
GRITZONE

4456899   28/02/2020

BRIGHT LIFECARE PRIVATE LIMITED
72/5, Swarn Park, Udyog Nagar, Mundka, Delhi-110041

Company

Proposed to be Used

DELHI

Marketing, Advertising, Retail, Wholesale, Import Export, Online Retail and Wholesale service of Pharmaceuticals, Medical and Veterinary Preparations, Nutritional Supplements, Vitamin Supplements, Health food supplements for persons with special dietary requirements, Nutraceuticals for use as dietary supplements, Protein dietary Supplements, Mineral Supplements, Dietetic food and substances adapted for medical or veterinary use, Peanut Butter, Protein Milk, Textured vegetable protein for use as a meat extender, Uniformed textured vegetable protein for use as a meat extender, Formed textured vegetable protein for use as a meat substitute, Milk Powder for Nutritional purposes, Milk and Milk Products; Fruit Based Snack Bar, Nut based snack Bar, Organic nut and seed based snack Bar, Edible Oils and Fats, High-protein cereal bars, Maltodextrins for nutritional use [other than medical], Cereal based Energy Bars, Muesli Bar, Cereal Bar, Chocolate Bar, Carbohydrate preparations for food, Natural starches for food, Modified starches for food [not medical], Cookies, Tea, Coffee, Honey, Cocoa, Sugar, Rice, Artificial coffee; Baking Powder; Salt, Mustard; Vinegar, Sauces (Condiments), Beverages, Whey Beverages, Fruit drinks and fruit juices, Energy drinks, Non-Alcoholic drinks, Non-alcoholic drinks containing vegetable juices, Non-alcoholic drinks containing fruit juices, Concentrates, syrups and powders used in the preparation of soft drinks, Fruit concentrates and purees used for making beverages, Preparations For Making Beverages, Protein Drinks, Protein-enriched sports drinks, Water enhanced with minerals, Sports Drinks, Syrups For Beverages, Syrups For Making Fruit-Flavored Drinks.
Filechef

4457974  28/02/2020
KARUNAKAR GAUTAM
B-335 NEW ASHOK NAGAR VASUNDHRA ENCLAVE S.O EAST DEHIL 110096
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Used Since :18/04/2016
DELHI
Provision of information and advisory services relating to e-commerce,Business management
4458656   29/02/2020
REMIK AGRI SEEDS PRIVATE LIMITED
GODOWN NO.6, PROPERTY NO. 1545, SHREEJI FARM ESTATE, NR. FOREST NURSERY, N. H. NO. 8, ASALALI, TALUKA DASCROI, AHMEDABAD-382427, GUJARAT, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Used Since :08/09/2017
AHMEDABAD
RETAIL, TRADE & E-COMMERCE SERVICES RELATED TO SEEDS.
SONI HEDAU

4458657   29/02/2020
MRS. KIRAN SONI TRADING AS KIRAN METAL CORPORATION
A/21, 22, SARTHI COMPLEX, OPPOSITE VYAPARI MAHA MANDELE, ODHAV, AHMEDABAD, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
AHMEDABAD
RETAIL & E-COMMERCE SERVICES RELATED TO STAINLESS STEEL UTENSILS.
SNACK AART
4458675  29/02/2020
FATEMA ARSIWALA PROPRIETOR OF SNACK AART
H.no 4/4103 4104, 402 4th floor Fatema Mansion Bhulamodi Chaklo Begumpura, Surat, Gujarat- 395003
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Used Since :24/12/2018
AHMEDABAD
Wholesale, Retail, Import, Export, Distributor, Franchise Channel, online selling, Online Ordering Services, Providing
commercial information and advice for consumers in the choice of products and services, Providing online marketplaces
for buyers of goods and or services, Wholesale ordering services, bringing together, for the benefit of buyer, of a variety
of FMCG products, enabling customers to conveniently view and purchase those goods
4458712  29/02/2020
SHIPRA KUMAR
F-201, EXOTIC GRANDEUR, NH 22, ZIRAKPUR SHIMLA HIGHWAY, ZIRAKPUR, PUNJAB 140603
PROPRIETOR OF ARTEZIAN HR CONSULTING
Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Proposed to be Used
DELHI
Human Resources Management / Consulting
4458871    29/02/2020
TERVIK INNOVATIONS PRIVATE LIMITED
BHOOMI PREMIUM TOWER, FLAT NO. 602, 6TH FLOOR, SECTOR 34-C, KHARGHAR, NAVI MUMBAI - 410210
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Business management consultancy relating to strategy, marketing, production, personnel and retail sale matters, Production of advertising matter and commercials, Wholesale services for information technology equipment, Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Goods import-export agency services, Marketing the goods and services of others
4459108 01/03/2020
VASUN MEDIATECH PRIVATE LIMITED
H.NO. 603-B, HIG DDA FLATS, BLOCK-3B, MOTIA KHAN, PAHARGANJ, NEW DELHI-110055
BODY CORPORATE
Address for service in India/Attorney address:
MEHAK SHARMA
Gh-5&7/341, Meera Bagh, Paschim Vihar, New Delhi-110087
Used Since: 18/10/2018
DELHI
DIGITAL MARKETING, INTERNET ADVERTISING, DATA MONETIZATION AND ADVERTISEMENT REPRESENTATION
ORANGE GARAGE - INFINITE POSSIBILITIES

4459441   02/03/2020
FIRST AMERICAN FINANCIAL CORPORATION
1 First American Way, Santa Ana, CA 92707, USA
A Corporate body organized under the laws of the United States of America

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002
Used Since :04/01/2019

To be associated with:
4334700

CHENNAI
Business administration, Business functions, Office functions, Business operations
4459555  29/02/2020  
ASHOK KUMAR PARUMAL LALWANI TRADING AS : SAINATH NAMKEEN BHANDAR
SURAJ GANJ, SINDHI COLONY, ITARSI-(M.P.)
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since: 27/04/1994

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATING TO FARSAN,
CHIKKI, SWEETMEAT, PAPAD, POTATO FLAKES, TEA, COFFEE, SPICES, MASALA, CURRY POWDERS, SQUASH,
SYRUPS BAKERY PRODUCTS BISCUITS, BREADS, CAKES, PASTRIES, CHOCOLATES, JAM, POWDER MILK, TOFFEES,
CHEWING GUM, BUBBLE GUM, ICE - CREAM, CONFECTIONERY (NON - MEDICATED ), COCOA, SUGAR, RICE, TAPIoca,
SAGO, SUBSTITUTES, FLOUR PREPARATIONS MUSTERED, PEPPER, VINEGAR, SAUCES, NOODLES, PULSES, ICE
CREAM POWDER AND ICE - CREAM CORNS, ASAFOEDIDA, FOOD SEASONING, DESSERTS PUDDINGS, CUSTARD
POWDER, CORN FLOUR POWDER, KETCHUP, LOZENGERS, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, GLUCOSE,
INSTANT FOODS, CONDIMENTS, FRUIT JUICE PREPARATIONS MADE FORM SOYA BEANS, EXTRAXED FOOD,
VERMICELLI, AND SPHAGHETTI
GRAFDOER

4459608   02/03/2020

VMS BATHWARE (P) LTD.
C-50, Phase 2, Mayapuri Industrial Area, New Delhi

Body Incorporate

Address for service in India/Attorney address:
KUSHAGRA SRIVASTVA
19F/2A, Stanley Road, Rudrakshpuram, Allahabad

Used Since :15/06/2013

DELHI

Office Functions, Business management, Advertising, such services through retail outlets, wholesale outlets and services covered under Class 35
Proposed to be Used
To be associated with:
4228500
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; non-medicated soaps; perfumery, essential oils, non-medicated cosmetics, non-medicated hair lotions; non-medicated dentifrices
4459784  02/03/2020
HEMLATA SHARMA TRADING AS CORPORATE RECRUITMENT SOLUTION
2125, ALIPUR GARHI, DELHI - 110036
PROPRIETORSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Human resources management and recruitment services, Job placement.
4459796 02/03/2020

ATHULYA SABU
KARAKKATTIL, PALACHUVADU, MULAKULAM, ERNAKULAM, KERALA - 686664

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Goods import-export agency services, Retail services provided by online department stores, Computerized online ordering services, Online ordering services,
Trade Marks Journal No: 1952, 15/06/2020 Class 35

4459910 02/03/2020
ODICAST DIGITAL LLP
BUNGLOW NO-37, NRO SAGAR SRIKSHETRA UTTARAMUNDA MUHAN JANLA, BHUBANESWAR, PIN- 752954, ODISHA, INDIA.
SERVICE PROVIDER

Proposed to be Used
KOLKATA
ADVERTISING; BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
BHARAT RAMESHCHANDRA PARikh
SHRINATHJI TENEMENT 23-24, RDP – 1BUNGALOW NO. 24, GORAI LINK ROAD, GORAI BRIDGE, BORIVALI (WEST)
MUMBAI - 400092, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, MARKETING, ONLINE
MARKETING, IMPORT, EXPORT OF SPEAKERS, BOTTLE, GLASS, IT ACCESSORIES, KITCHEN UTENSILS
MR. AJAYKUMAR P. DAVDA TRADING AS ADCO CONTROLS
PLOT NO. 5318, PHASE-4, OPP. RAMOL POLICE CHOWKI, VATVA, G.I.D.C., AHMEDABAD - 382 445, GUJARAT, INDIA

PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Used Since :08/04/2006

AHMEDABAD

RETAIL & E-COMMERCE SERVICES RELATED TO MICROPROCESSOR BASE PANEL ELEVATOR.
IP LEAGUE

4460316    02/03/2020

LALIT AMBASTHA
B12-B, 1st Floor, Vishwakarma Colony, M.B. Road, New Delhi-110044, India
An Indian Citizen

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :27/04/2019

DELHI
Business management assistance; business research; provision of business information; business information management services; data processing services; advertising, marketing and promotion services; business management for technology transfer and commercialization; professional business consultancy.
4460606   03/03/2020
NOVEAU MANUFACTURING PRIVATE LIMITED
Unit Number 1, Kaliandas Udyog Bhavan, Ground Floor, S.H. Tandel Marg, Near Century Bhavan, Prabhadevi, Mumbai – 400025, Maharashtra
A Company incorporated under the Companies Act 2013
Address for service in India/Attorney address:
JURIS MOUNT

Proposed to be Used
To be associated with:
4293089

MUMBAI
4460609    03/03/2020
SANJAY SHYAMSING YADAV
M/s. CHIRAG TRADING, A-58, Gate no.1, MIDC, phase 1, new kalyan road, khambalpada, Dombivli (East), Dist- Thane-421201, Maharashtra.
Proprietorship
Address for service in India/Attorney address:
PRAFULL DAYAL BANE
D/402, Sarvodaya Trilok Complex, Kanchan Gaon, Nr. Laxmi Park, Thakurli (East), Dist.- Thane - 421201
Used Since :01/01/2018
MUMBAI
Trading of Stainless steel sinks
VINMAN

4460928   03/03/2020
VINMAN ENGINEERING PVT LTD
Unit No. 12, Sanjay Building No.6, Mittal Industrial Estate, Marol Naka, Andheri (E), Mumbai, Maharashtra- 400059
A Pvt. Ltd Company Registered under the Companies Act, 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/03/1997

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to sheet metal components for automotive applications
4461023    03/03/2020
TARUN
H. NO. 363/22, DURGA COLONY, ROHTAK, HARYANA, 124001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANagar-335001, RAJASTHAN
Proposed to be Used
DELHI
advertising business management business administration office functions.
4461272  03/03/2020
AJAY SHAW
20/1, COLLIN STREET, KOLKATA 700016
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising relating to transport and delivery
ORIANA ONLINE STORE
4461290  03/03/2020
RAJESH KUMAR DUBEY
S/O NAND KUMAR DUBEY, PO.-DULARPUR ,PS.-GARAHANI, DUBAULI, BHOJPUR, BIHAR - 802206
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Provision of information and advisory services relating to e-commerce
TEVOS

4461495  03/03/2020
TEVOS PHARMACEUTICALS LLP
108A, RAGHU VIR ESTATE, N.H. 8, AT. ASLALI AHMEDABAD – 382427. STATE GUJARAT - INDIA
LIMITED LIABILITY PARTNERSHIP REGISTERED UNDER THE PROVISIONS OF THE LIMITED LIABILITY
PARTNERSHIP ACT, 2008

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
RETAIL, WHOLESALE, IMPORT AND EXPORT OF CHEMICAL PREPARATIONS FOR MEDICINAL PURPOSES, CHEMICAL
PREPARATIONS FOR MEDICAL USE, CHEMICALS FOR PHARMACEUTICAL USE, PHARMACEUTICAL AND MEDICINAL
PREPARATIONS INCLUDED IN CLASS 35
CARRYMINATI
4461793    04/03/2020
AJEY NAGAR
H. No. 482, Sector - 16/A, Faridabad, (Haryana) - 121002
INDIAN NATIONAL
Address for service in India/Attorney address:
LEX FONS
K-505, Ajnara Daffodil, Sector-137, Noida, Distt. Gautam Buddha Nagar, (Uttar Pradesh) 201305
Proposed to be Used
DELHI
Online retail and wholesale services, providing marketing and business information via websites, promoting the goods and services of others through advertisement on internet websites, on-line ordering services, providing consumer product information, Internet marketing services, consultancy services in the field of internet marketing, Business management consultancy via the internet, commercial information services via the internet, sales promotions for others, advertising services provided over the internet and Business intermediary and advisory services in the field of product sales included in Class 35.
VIPSLINE
4461870  04/03/2020
TECHLIVZ SOFTWARE DEVELOPMENT PRIVATE LIMITED
trading as; TECHLIVZ SOFTWARE DEVELOPMENT PRIVATE LIMITED
NO.28, TVH CROSSWAY LAYOUT, SHOLINGANALLUR, CHENNAI-600119, TAMILNADU, INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Proposed to be Used
CHENNAI
OFFICE FUNTIONS; APPOINTMENT SCHEDULING SERVICES OFFICE FUNCTIONS.
4462473 04/03/2020
DIVAS NOW
A11/19, Ground Floor, Vasant Vihar, New Delhi-110057
Partnership Firm
Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used
DELHI
Providing online retail store services in the field of clothing, clothing accessories, headgear, jewellery, footwear, food products, pet products and interior decoration and, general home use and personalised services; Electronic commerce services, namely, providing information about clothing, clothing accessories, headgear, jewellery, footwear, food products, pet products and interior decoration and, general home use and personalised services via telecommunication and web networks for advertising and sales purposes; Providing an online searchable database featuring product information about the goods of others for the purpose of selecting, reviewing and categorizing, products such as clothing, clothing accessories, headgear, jewellery, footwear, food products, pet products, pet products and interior decoration, general home use and personalised services to meet consumer's specifications.
FLYNAVA

4462759   04/03/2020
FLYNAVA TECHNOLOGIES PRIVATE LIMITED
2nd, 3rd and 4th floor, 56, Jyoti Nivas College Rd, KHB Colony, 5th Block, Koramangala, Bengaluru, Karnataka, 560034
A Private Limited Company incorporated as per the laws of India

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Used Since :15/12/2019

CHENNAI
Outsourcing services in the field of business analytics ; Data processing; Computerized data processing ; Computerized database management ; Competitive intelligence services ; Market intelligence services; Business strategic planning; Strategic business analysis ; Price comparison services; Cost price analysis
FLYNAVA TECHNOLOGIES PRIVATE LIMITED
2nd, 3rd and 4th floor, 56, Jyoti Nivas College Rd, KHB Colony, 5th Block, Koramangala, Bengaluru, Karnataka, 560034
A Private Limited Company incorporated as per the laws of India

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Used Since: 15/12/2019

CHENNAI
Outsourcing services in the field of business analytics; Data processing; Computerized data processing; Computerized database management; Competitive intelligence services; Market intelligence services; Business strategic planning; Strategic business analysis; Price comparison services; Cost price analysis;
SANNBRU PHARMACEUTICALS

4462781    04/03/2020
BRUNDABAN PRADHAN PROPRIETOR OF SANNBRU PHARMACEUTICALS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ONLINE MARKETING,
WHOLESALE & RETAIL OUTLETS AND SHOPS, CHEMIST SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION,
TRADING AND MARKETING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, COSMETICS, DIETARY FOOD
SUPPLEMENTS AND HEALTHCARE PRODUCTS.
PhytoLifeCell
4462978   04/03/2020
FORLIFE POWER HEALTH PVT LTD
sco-12, modern complex Amabla road, Zirakpur, District-Mohali (Punjab)
BODY INCORPORATE
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :09/08/2013
To be associated with:
3349692
DELHI
ADVERTISING, MARKETING, E COMMERCE FOR Herbal & Natural food products, Pharmaceutical preparations; dietetic food and substances adapted for medical, food for babies; dietary supplements for humans
FOBOT

4463374 05/03/2020
FOBOT SOLUTIONS PRIVATE LIMITED
1-2-186/P H2, TIRUMALA RESIDENCY, GOKUL NAGAR, KOTHAPET, HYDERABAD, TELANGANA 500039
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Advertising; Advertising services; Advertising consultancy; Business marketing; Consultancy and advisory services relating to business management; Business administration; Business management, administration and information services; Marketing and promotional activities relating to business administration and business management; Office administration; Office functions
GAUKRIPA

4463725   05/03/2020
SHAILENDRA SHARMA S/O SHRI HIMMAT BAHADUR SHARMA
Brajendra Niwas, Ganga Bagh, Goverdhan, Mathura-281502
Individual

Address for service in India/Attorney address:
NSATTORNEY
Swati Gupta, Adv., 1673, 2nd Floor, Rani Bagh, Delhi-110034. Ph.:9968477714

Used Since :01/04/2018

DELHI
Business Administration, business management, office functions, import and export relating to Mosquitoes and flies repellent devices, mosquito repelling instrument and its refilling material.
MOHD SUHEL
S/O SHAHID BAKHSH, MOHALLA-KADARGANJ ROAD, POST-GANJ DUNDWARA, TAHSIL-PATIYALI, GANJ DUNDWARA KASGANJ, UTTAR PRADESH - 207242
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Retail services provided by pharmacies; Advertising services relating to pharmaceuticals; Advertising services relating to pharmaceutical products; Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Wholesale ordering services; Computerized online retail store services
4464263 05/03/2020

JSA MANAGEMENT PVT LTD
G/F Plot No - 40, KH No 446, F- Block, New Roshan Pura Extn, New Delhi - 110043

BODY INCORPORATE

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI

Job Placement, Personnel Placement, Staff Placement Services, Personnel Placement And Recruitment, Recruitment And Placement Services, Employment Placement Services For Housekeeper, Labor Exchange Services, Matching Skilled Volunteers With Non Profit Organization, Employment Agency Services For People - Skilled In The Use Of Computers, Staff Recruitment Services, Selection Of Staff, Recruitment Of Computer Staff
4464264  05/03/2020
MADHUSOODANAN NAIR
Sreepadam House, Near L.V Temple, Hosdurg, Kanhangad, Kasaragod Dist - 671315, Kerala, India
Individual

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Proposed to be Used

CHENNAI

Retail, Whole sale, Online sale, marketing & distribution of consumer Goods such as Health & Beauty products, Cosmetics
SAMIR ASHOK MACHAWE
15 SHRIKANTH BUNGALOW, JAGTAP MALA, NEAR SHIVAJI PUTALA, NASHIK ROAD, NASHIK (NASIK),
MAHARASHTRA, India, 422101
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

Advertising; business management; business administration; office functions.
VetCetera Animal Health

4465319   06/03/2020

MANOJ KUMAR R
Kamukumpuzha House, Chennithala P.O., Mavelikkara, Aleppey - 690105, Kerala

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Administrative management of health care clinics, Retail services for bedding for animals, Marketing, Computerized online retail store services.
Accuvet

4465320  06/03/2020
MANOJ KUMAR R
Kamukumpuzha House, Chennithala P.O., Mavelikkara, Aleppey - 690105, Kerala
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Administrative management of health care clinics, Retail services for bedding for animals, Marketing, Computerized online retail store services.
MR. RAVI RELA SOLE PROPRIETOR OF GANGAMANI FASHIONS (ART & CRAFTS)
B-4, RELA CHAMBERS, RAGHUNATH COLONY, NEAR GALTA GATE POLICE STATION, JAIPUR - 302003

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since: 31/03/1998

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE,
MARKETING, TRADING, RETAIL TRADING, ONLINE TRADING REGARDING HANDICRAFT MADE OF METAL,
HANDICRAFT MADE OF BRASS, HANDICRAFT MADE OF WOOD FIBREBOARD, HANDICRAFT MADE OF WOODEN,
HANDICRAFT MADE OF MARBLE, PAINTINGS, CERAMIC SCULPTURES, SCULPTURES MADE OF PLASTIC,
SCULPTURES MADE OF WOOD, WOOD CARVING, WOOD SCULPTURES, CERAMIC SCULPTURES, PLASTIC
SCULPTURES, MARBLE SCULPTURES, STONE SCULPTURES, SCULPTURES OF COMMON METAL, BAGS, TEXTILE
GOODS, AND SUBSTITUTES FOR TEXTILE GOODS UNDER CLASS 35.
Priority claimed from 26/11/2019; Application No.: 40-2019-0182798; Republic of Korea
4465596 06/03/2020

KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI
Providing business and marketing information; advertising; organisation of exhibitions for commercial/promotional and publicity purposes; demonstration of goods; sales promotion for others; providing of job information; compilation of information into computer databases; import-export agency services; office functions; auctioneering; secretarial services; rental of vending machines; arranging subscriptions to information media; wholesale services for automobiles; retail services for automobiles; wholesale services for parts and accessories for automobiles; retail services for parts and accessories for automobiles; business intermediary services relating to mail order by telecommunications; wholesale services for used automobiles; retail services for used automobiles.
4465618  06/03/2020
MR. RAMU KUMAR
573, 5, NAI BASTI, FIROZABAD, UTTAR PRADESH-283203
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions.
PRESCHOOLER PLAYTYM

4466185  07/03/2020
DEEPIKA RAGHAVE SHUKLA
86, Rajpur Road Enclave, Near I T Park, Dehradun, Uttarakhand-248009
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Used Since :27/05/2017
DELHI

Advertising, business management, business administration, office functions
4466255    07/03/2020
WILEY INDIA PVT. LTD. A COMPANY THROUGH THE MANAGING DIRECTOR SH. VIKAS GUPTA
4436/7, Ansari Road, Daryaganj, New Delhi-110002 (India).
Applicant being an incorporated registered company who has applied for its trademark registration.

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092

Proposed to be Used
DELHI
Advertising, business management, business administration, office function; Sales management services; Publicity and sales promotion services; Sales promotion using audio visual media; Advisory and consultancy services for sales promotion; Publicity and sales promotion relating to goods and services available online; Online market place for sales services; Business Management services for teaching materials including books, magazines, journals, study materials; Advertising services to promote public awareness on educational issues; Import-Export services; Online Marketing, Advertising, business management and Promotional Services for Educational Institutions, Academies, teaching activities, education, entertainment, training being included in class 35.
MORVAY MARKETING

4466354  07/03/2020

MR. PAVAN KUMAR VYAS, PROPRIETOR OF MORVAY MARKETING
21-1-825/D, BACK SIDE OF GANESH MANDIR, RIKAB GUNJ, HYDERABAD - 500002, TELANGANA.

Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

MARKETING SERVICES; WHOLESALE AND RETAIL SERVICES RELATING TO WATER AND NON-ALCOHOLIC BEVERAGES.
The Optical Hut

4466626  07/03/2020
OPTICAL HUT PRIVATE LIMITED
J-34, GROUND FLOOR, SUBHASH NAGAR C-SCHEME, JAIPUR, RAJASTHAN-302001 INDIA

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Used Since: 13/06/2016

AHMEDABAD
Advertising; business management; business administration; office functions; providing commercial information and advice for consumers in the choice of products and services; distribution of samples; provision of an online marketplace for buyers and sellers of goods and services; presentation of goods on communication media, for retail purposes as covered under class 35.
OLAMIKEN LIFE SCIENCE PRIVATE LIMITED
H/8/37/719, Ward No-42, Sevoke Road, 2.5 Mile, Milestone Building Siliguri, Dis- Jalpaiguri, 734001

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Used Since :23/05/2016

KOLKATA
advertising / publicity, business inquiries, business management assistance, providing business information, providing business information via a web site, market intelligence services, market studies, marketing, marketing research, online advertising on a computer network, provision of an online marketplace for buyers and sellers of goods and services, outdoor advertising, outsourcing services [business assistance], presentation of goods on communication media, for retail purposes, procurement services for others [purchasing goods and services for other businesses], retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies, sales promotion for others, targeted marketing, telemarketing services, wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies
PROFOUND PROCESSORS PRIVATE LIMITED,
D.No: 3-6-731, Street No: 12, Himayatnagar, Hyderabad-500029(T.S.)

Body Incorporate

Address for service in India/Agents address:
RAO & RAO,
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since : 14/11/2018

CHENNAI
Marketing of Mulching film, Plastic films for agricultural purposes, Plastic sheeting for agricultural purposes, Plastic sheeting for preventing weed growth, Plastic sheeting for use in agriculture, Polyethylene sheeting for laying over the frames of agricultural structures, Polythene for covering plants, Biodegradable plastic film for agricultural purposes, Extruded polythene sheeting for the construction of greenhouses, Film for mulching, Plastic recycling, Pond liners, Shade net, Fruit covers.
4470292   12/03/2020
AMIT S AGRAWAL PROPRIETOR OF OPTIMUS PRIME
404, B3-ASTER, NEELKANTH GREENS, BEHIND HAPPY VALLEY, MANPADA, THANE WEST - 400610
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/12/2019
MUMBAI
Advertising; Marketing; Marketing information; Marketing services; Online ordering services; Computerized online ordering services; Wholesale ordering services; Computerized online retail store services; Goods import-export agency services; Provision of an online marketplace for buyers and sellers of goods and services; Business marketing; Provision of information and advisory services relating to e-commerce; Business administration
BAIRATHI CHAPPAL CHALTI HAI

4470463 12/03/2020
BAIRATHI SHOE COMPANY PRIVATE LIMITED
E - 324, ROAD NO. - 16, V. K. INDUSTRIAL AREA, JAIPUR – 302013 Rajasthan
Private Limited
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :12/11/1980
To be associated with:
3222034
AHMEDABAD
Advertising, business management, business administration, and office functions; wholesale, retail, distribution, import – export Relating to footwear in class 35.
4470725  13/03/2020
M/S.BALARK SOLAR PRIVATE LIMITED.
No:79/2, City Centre, 4th Floor, Hebbal Outer Ring Road, Hebbal, Bangalore-560 024, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :01/06/2016

CHENNAI
Wholesale, Retail, Marketing, Advertising, Import, Export, Online sales and display of Showroom in the field of Solar Photovoltaic Systems and Modules, Solar Inverters, Solar Mounting structure and Distribution boxes.
AMY FOOD REVOLUTION
4471122  13/03/2020
MR. AMIT ARORA
X/954, Chand Mohalla, Main Road, Ghandi Nagar, Delhi-110031, India
A citizen of India.
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions including Marketing and Retailing services included in class 35.
CMG HERBALS

4471194   13/03/2020
CMG BIOTECH PVT. LTD.
410 PLOT NO. 4, DDA BUILDING , DISTRICT CENTRE, LAXMI NAGAR, NEW DELHI-110092.
SERVICE PROVIDER

Proposed to be Used
To be associated with:
2956645

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS PHARMACEUTICAL AND MEDICINAL PREPARATIONS.
STITCHMAX

4471384  13/03/2020
STITCHMAX SOLUTIONS LLP
901-TAPAN APPARTMENT RAJHANS SWAPN, SARTHANA, SURAT-395006 , GUJARAT
Limited Liability Partnership

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Used Since: 01/06/2019

AHMEDABAD

RETAILS OR WHOLESALE SERVICES OF SOFTWARE, APPLICATION SOFTWARE, DOWNLOADABLE COMPUTER SOFTWARE APPLICATIONS
i Quest On and On

4471908   13/03/2020

VIVO MOBILE COMMUNICATION CO., LTD.
283#, BBK Road, Wusha, Chang’An, Dongguan, Guangdong, CHINA

A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Publicity; Advertising; Presentation of goods on communication media, for retail purposes; Provision of space on websites for advertising goods and services; On-line advertising on a computer network; Promotion of goods and services through sponsorship of sports events; Providing business information via a website; Organization of exhibitions for commercial or advertising purposes; Import-export agency services; Sales promotion for others; Provision of an on-line marketplace for buyers and sellers of goods and services; Compilation of information into computer databases; Systemization of information into computer databases; Arranging subscriptions to telecommunication services for others; Updating and maintenance of data in computer databases; Web indexing for commercial or advertising purposes; Compiling indexes of information for commercial or advertising purposes; Commercial information and advice for consumers in the choice of products and services; Appointment reminder services [office functions]; Web site traffic optimization.
Trade Marks Journal No: 1952, 15/06/2020   Class 35

4471975    14/03/2020
ANKIT KUMAR
Main Thappal, Nahan Road, Kala-Amb-173030, Himachal
INDIVIDUAL AN INDIAN CITIZEN

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI

Advertising services relating to pharmaceutical products, Business administration services in the field of healthcare,
Billing services in the field of healthcare, Retail services or wholesale services for pharmaceutical, veterinary and sanitary
preparations and medical supplies, Product marketing services.
WAE

4472005   14/03/2020
WAE CORP INDIA PRIVATE LIMITED
602, 6TH FLOOR, NAURANG HOUSE, 21, K.G MARG, CONNAUGHT PLACE, NEW DELHI-110001
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :10/06/2014

DELHI
RETAIL AND ONLINE SHOP OF WATER PURIFICATION INSTALLATION, WATER PURIFICATION SYSTEMS, REVERSE OSMOSIS WATER PURIFICATION UNITS, AIR PURIFICATION APPARATUS
JSTOR

JLINE OVERSEAS PVT LTD
107, Best Business Park, Netaji Subhash Place, Pitampura, New Delhi-110034.

BODY INCORPORATE

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used

DELHI

PROVIDING RETAIL SERVICES FOR BRINGING TOGETHER FOR THE BENEFIT OF OTHERS A VARIETY OF CONSUMER GOODS VIA ELECTRONIC MEDIA, SUCH AS, WEB PLATFORM OR MOBILE OR OTHER WIRELESS DEVICE APPLICATION, IN ORDER TO ENABLE CUSTOMERS TO CONVENIENTLY VIEW & PURCHASE SUCH GOODS. UNDERTAKING PROMOTIONAL & ADVERTISING ACTIVITIES IN RELATION TO THE GOODS OFFERED BY OTHERS VIA ELECTRONIC MEDIA, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
"RST SAANTI TEA"

4473085  16/03/2020
GOURANGA CHANDRA PAUL
trading as ;SAANTI TRADING COMPANY
"SAANTI NIWAS" SHAKTIGARH ROAD NO.5,P.O.SILIGURI BAZAR-734005,DIST.JALPAIGURI,WEST BENGAL,INDIA
SERVICE PROVIDER
Used Since :27/07/2017

To be associated with:
3600242, 3639565

KOLKATA
RETAIL WHOLESALE, MARKETING AND SHOWROOM FOR TEA & PACKET TEA.
GET SET

4475074   17/03/2020
RAMAN KAPOOR TRADING AS SUMEET KNITWEARS
842/3, INDUSTRIAL AREA-A, BEHIND R.K. MACHINE TOOLS, LUDHIANA - 141003 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2016

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Hosiery & Ready-made Clothing including Sports wear.
NIKNISH PHARMACEUTICALS

4475281  17/03/2020
RM, MEYYAMMAI
NIKNISH PHARMACEUTICALS, 2/473B, KRISHNA STREET, ANGALA PARAMESHWARI NAGAR, UCHAPARAMPUMEDU, THIRUPALAI, MADURAI-625014
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since : 13/06/2018
CHENNAI
Wholesale, Retailsale and Onlinesale of Pharmaceutical Products
Shoora

4475761  18/03/2020
GLOBAL AUTOMOTIVE COMPONENTS PRIVATE LIMITED
Plot No. 95 Sector-24 Faridabad Haryana- 121004
A company incorporated under the laws of India.
Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075
Used Since :01/03/2020
DELHI
Online marketing import export trading retailing of shock absorbers.
4475915   18/03/2020
MIND AND SERVICE ELECTRIC DRIVE SYSTEM CO., LTD
Room 170, Zhongchuang Road No.2, Hangzhou Bay New Zone, Ningbo, Zhejiang, China
COMPANY
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India
Proposed to be Used
DELHI
Advertising; On-line advertising on a computer networks; Demonstration of goods; Commercial administration of the licensing of the goods and services of others; Import-export agency services; Sales promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Marketing; Updating and maintenance of data in computer databases; Business auditing.
4475957   18/03/2020
CRICZEN MEDIA PRIVATE LIMITED
S. No. 20/2, Plot No. R/3, The Palladium B/002, Opp City Pride Theater, Kothrud PUNE Pune- 411038
Body Incorporate
Address for service in India/Aagents address:
BHARADIYA BHAGYASHREE ABHISHEK
M-803, Park Express, Opp. Cummins India Campus, Balewadi High Street, Balewadi, Pune-411045.

Proposed to be Used
MUMBAI
Media relations services; Promotional marketing services using audiovisual media; Media monitoring services, namely, monitoring print media, television, radio, and other media for customer-specified topics, gathering relevant content on those topics, and providing documentation and analysis of that media content to others for business purposes; Providing advertising, marketing and promotional services, namely, development of advertising campaigns for television, print media, web pages, etc.
KONKANUT

4476205  18/03/2020
ANKUSH GAWADE (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHALAXMI AGRO PRODUCTS
At Postal Pal, Godawanewadi, Vengurla, Sindhudurg - 416516, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to cashews
4476875  19/03/2020
SARIKA CHUGH
DADAL PARK, NEAR GOSAI GATE, HANSI, HISSAR, HARYANA- 125033
Prop.
Address for service in India/Attorney address:
SANJEEVKOHLI
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions included in class 35
DIANEST

4476911    19/03/2020
DIANEST represented by its partners Pinal Girish Savani, Chirag Girish Savani, Sarjoo Girish Savani, A. Swaminathan, S. Annamalai
AI Block, 16/118, 1st Floor, 8th Main Road, Anna Nagar, Chennai 600 040, Tamil Nadu, India
Partnership Firm

Address for service in India/Attorney address:
SHOBANA KOMAL
Old no. 83A, New no. 20A, Luz Avenue, 5th Street, Mylapore, Chennai - 600 004, Tamil Nadu, India

Proposed to be Used

CHENNAI
Advertising, Business Administration, Business management activities, Export and import, On-line marketing, Wholesale outlets, Retail outlets, Showrooms for sale of precious stones, semi precious stones, jewellery, precious metals and their alloys, articles made of precious metals or coated therewith
4476913  19/03/2020
M/S ROYZ MEDIA AND ENTERTAINMENT REPRESENTED BY PROPRIETOR ABHIRUP ROY
55/2, NEW SANTOSHPUR MAIN ROAD, KOLKATA - 700075
AN INDIAN PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since: 07/05/2014

KOLKATA
ORGANIZATION OF ADVERTISEMENT EVENTS FOR COMMERCIAL PURPOSES, PROMOTION OF ENTERTAINMENT EVENTS; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF ENTERTAINMENT EVENTS; EVENT MARKETING SERVICES; ARRANGEMENT AND CONDUCTING OF PROMOTIONAL AND MARKETING EVENTS; PROMOTION OF SPECIAL EVENTS
RAJEEV KANACHANDA BOPAIAH
Address - O23, Diamond District, Old Airport Road, Bangalore – 560008, Karnataka
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Promotional services,Retail services for beauty implements for humans,Computerized online retail store services, Marketing,Retail or wholesale services for cosmetics
SKOOTR

4477114  19/03/2020
SKOOTR GLOBAL PRIVATE LIMITED
Flat No. 402, 4th Floor Kailash Building, 26 Kasturba Gandhi Marg New Delhi New Delhi- 110001
Private Limited Company
Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :27/01/2016
DELHI
Advertising; business management; business administration; office functions; business management assistance;
business management and organization consultancy; business management consultancy; interim business management;
office machines and equipment rental; rental of office equipment in co-working facilities; outsourcing services [business
assistance]; procurement services for others [purchasing goods and services for other businesses]; relocation services
for businesses for the purposes of “operating co-working spaces, business centres, serviced /managed offices”
THE KING LADDER

4477516  19/03/2020

MR. SOHEL ISMAIL KHAN TRADING AS: THE KING LADDER
5/C, SONAL INDL. ESTATE, OFF. SAKI VIHAR ROAD, NEAR MINAL BUILDING, MUMBAI - 400072, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI

RETAIL, WHOLESALE, IMPORT, EXPORT, ONLINE SALE, TRADING, MARKETING AND ADVERTISING OF METAL STEPLADDERS AND LADDERS
GEOTREX

4479567   20/03/2020

SIDDHARTH PANDEY
S/o Ashok Pandey, 167, Ganga Sadan, Out Side Delhi Gate, Girwa Udaipur

Properiter

Address for service in India/Attorney address:
HEMANT KUMAR JOSHI
Upli Oden, Tehsil-Nathdwara

Proposed to be Used
AHMEDABAD

Advertising, marketing and promotional services, Business assistance, management and administrative services,
Business consultancy and advisory services
GIGAGAINS

4479583  20/03/2020
GIGAGAINS OPC PRIVATE LIMITED
B/34, SANTOSHI MAA COMPLEX INDIRA NAGAR, CHINCHWAD PUNE - 411033
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Goods import-export agency services, Retail services provided by online department stores, Computerized online ordering services, Online ordering services,
Trade Marks Journal No: 1952, 15/06/2020 Class 35

A23

4482035 25/03/2020

M/S. HEAD DIGITAL WORKS PRIVATE LIMITED
#8th floor, Atria Block, The-V, Software Units Layout, Plot.17, Madhapur, Hyderabad – 500081, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since: 26/01/2020

CHENNAI

3 BALAX

4483061    28/03/2020
RAJESVARI GUPTA PROPRIETOR OF GLOBAL IMPEX.
FF3, PLOT NO.-126, GYAN KHAND-1, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH-201014.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Anti-pollution masks for respiratory protection and Protective Masks, Surgical masks and Respiratory masks for medical
purposes.
4484008  01/04/2020
ANIL KUMAR SHARMA
2274, SAKET NAGAR, MR-4 ROAD, NEAR PANCHMUKHI HANUMAN SAI MANDIR, JABALPUR - 482002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advice on tax preparation; Business management; Business management consulting services; Business advisory services; Financial records management
4484246     02/04/2020
MAMTA PARMAR PROPRIETOR OF MAMTA SINGH
104, SHALIBHADRA COMPLEX, OLD FATEHPURA, UDAIPUR (RAJASTHAN) - 313001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/02/2016
AHMEDABAD
Online retail store services featuring fabrics; Online wholesale store services featuring fabrics; On-line retail store services featuring stationery supplies; On-line wholesale store services featuring stationery supplies; Provision of information and advisory services relating to e-commerce; Retail services relating to works of art; Wholesale services relating to works of art
4484258  02/04/2020
SAURAV JIT SINGH
Q-5 GROUND FLOOR NEAR JANTA MARKET RAJOURI GARDEN WEST DELHI
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :16/03/2018
DELHI
Advertising; Marketing; Promoting the designs of others by means of providing on-line portfolios via a web site;
Marketing in the framework of software publishing; Wholesale services for computer hardware; Retail services for
computer hardware; On-line wholesale store services featuring computer hardware; On-line retail store services featuring
computer hardware; Wholesale services for wearable computers; Online advertising on computer networks; Retail
services relating to wearable computers; Wholesale services relating to wearable computers; Data search in computer
files for others
ExpliciveX

4484398  02/04/2020
AKSHAT GUPTA
F-9, Sector-41, Noida, Gautam Buddha Nagar-201303, Uttar Pradesh
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2018
DELHI
Advertising, Marketing, Online Advertising On A Computer Network, Presentation Of Goods On Communication Media,
For Retail Purposes, Provision Of An On-Line Marketplace For Buyers And Sellers Of Goods And Services
DEL MONTE

**4484420   02/04/2020**

Del Monte Foods, Inc.
3003 Oak Road, Walnut Creek, California 94597, United States of America

A company organized and existing under the laws of the United States of America

**Address for service in India/Attorney address:**
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

**Proposed to be Used**
DELHI

Retail services or wholesale services for vegetables and fruits; online retail store services featuring horticultural products.
Trade Marks Journal No: 1952, 15/06/2020

Del Monte Foods, Inc.
3003 Oak Road, Walnut Creek, California 94597, United States of America
A company organized and existing under the laws of the United States of America

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Proposed to be Used
DELHI
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Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Retail services or wholesale services for vegetables and fruits; online retail store services featuring horticultural products.
GENTING SKYWORLDS

4484492   02/04/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions; the bringing together for the benefit of others of a variety of goods (excluding the transport thereof) enabling customers to conveniently view and purchase those goods
NABRON INDIA PRIVATE LIMITED
S/O NATARAJAN, SFNO.668/20, PUTTALAMMAN KOVIL STREET, VILLAGE PERAMBAKKAM, THIRUVALLUR,
KANCHEEPURAM,TAMIL NADU 631402
TRADEMARK ACT,1999
Address for service in India/Attorney address:
ABHISHEK PATI
c/o- Jatindra Kumar Pati, Bijayramchandrapur, w.n-17,Baripada-2,Mayurbhanj-757002,Odisha

Proposed to be Used

CHENNAI
Online advertisements, Online marketing, Online ordering services, Online advertising on computer networks, Business management, Business management consultancy, Business administration, Office functions services, Wholesale ordering services, Distribution of products for advertising purposes, Systematization of data in computer databases and all other services included in class 35.
NARASIMHAMURTHY NARESH PROPRIETOR OF GYREEK BUILDING SOLUTIONS
NO 235/24, GYREEK BUILDING SOLUTIONS, NEXT TO ST DOMINICS SCHOOL JIGALA ROAD, ATTIBELE ANEKAL
TALUK, BANGALORE - 562107

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Online retail store services featuring sanitary installations; Online wholesale store services featuring sanitary installations; Provision of information and advisory services relating to e-commerce; Wholesale ordering services; Online ordering services; Wholesale services for construction equipment; Retail services for construction equipment; Online wholesale store services featuring construction equipment; Online retail store services featuring construction equipment; Wholesale services for lighting; Retail services for lighting; Online retail store services featuring lighting; Online wholesale store services featuring lighting

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4486426   10/04/2020
KIRAN DIKE
MIDC Waluj Aurangabad, Pl no7 su no1 PWD colony Aurangabad, AURANGABAD- 431001, MAHARASHTRA
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4486729   11/04/2020
AGARWAL FASTNERS PRIVATE LIMITED
6 TH FLOOR, RAHEJA POINT -1, JAWAHARLAL NEHERU ROAD, NEXT TO SVC BANK, VAKOLA, SANTACRUZ EAST, MUMBAI-400055, MAHARASHTRA, INDIA

REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI

RETAIL & E COMMERCE SERVICES CONNECTED TO STAINLESS FASTENERS NUTS, BOLTS, SCREWS, RIVETS OF METAL.
4487494 14/04/2020
SUNBUY RENEWABLES PVT LTD
304-305 PANCHAM ICON VASNA ROAD NEAR D MART VADODARA - 390007
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Marketing services; Online marketing services; Provision of information and advisory services relating to e-commerce; Online ordering services
Proposed to be Used

KOLKATA

Provision of information and advisory services relating to e-commerce; Retail services provided by means of mail order catalogs; Online ordering services; Online marketing services; Marketing the goods and services of others; Retail services featuring a wide variety of consumer goods; Provision of an online marketplace for buyers and sellers of goods and services
Trade Marks Journal No: 1952, 15/06/2020 Class 36

GHANSHYAM DAS DHANUKA
MRS. SWATI DHANUKA
trading as; KAMAKHYA PROMOTERS
Dhanuka Complex, Block-B, S.J. Road, Athgaon, Guwahati-781001, Kamrup, Assam
SERVICE PROVIDER
(PARTNERSHIP FIRM)

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 15/06/2012

KOLKATA
Real Estate Affairs, Monetary Affairs, Sale & Purchase of Property & Property Consultant, Insurance and Financial Services, Financial Services Provided By Telecommunication Means, Financial Consultancy and Advisory Services, Securities Brokerage Services, Stock Exchange Quotations, Credit Card Services, Debit Card Services, Charge Card Service And Cheque Guarantee Services, Credit Verification Via Global Computer Information Network, Electronic Credit Risk Management Services, Electronic Purchase Payment and Electronic Bill Payment Services, Financial Accounts Debiting and Crediting Services, Issuance of Stored Value Cards, Charge Cards and Debit Cards. Information Services Relating To Finance and Insurance, Provided Online From A Computer Database or Internet, Consultancy Information, E-money as per Class-36.
2626275   12/11/2013
WEALTH TREE ADVISORS PRIVATE LIMITED
24, GOKUL SHYAM, DEVIDAYAL ROAD, MULUND (WEST), MUMBAI-400080
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVAYA LEGAL
1 Lalani Aura, 34th Road, Bandra (West), Mumbai 400 050
Used Since :30/12/2011
MUMBAI
BUDGETING SERVICES, TAXATION SERVICES, BUSINESS VALUATION SERVICES, FINANCIAL FEASIBILITY, FINANCIAL STRATEGY SERVICES, FINANCIAL MANAGEMENT SERVICES, FINANCIAL ADVISORY SERVICES, ADVISORY SERVICES RELATING TO TAXATION, ECONOMIC ADVISORY SERVICES, FINANCIAL FEASIBILITY SERVICES, ORGANISATION OF FINANCIAL PERSONNEL FOR BUSINESS, ADVISORY SERVICES RELATING TO RISK MANAGEMENT, ADMINISTRATION OF FINANCIAL AFFAIRS, ADVISORY SERVICES RELATING TO INVESTMENTS, FINANCIAL PLANNING, FINANCIAL ANALYSIS, CASH FLOW ANALYSIS
MOONGLOW BUSINESS PRIVATE LIMITED  
trading as; MOONGLOW BUSINESS PRIVATE LIMITED  
Flat No. -401, Vijay Shree Complex, Patrakar Nagar, Kankarbagh, Patna-800020, Bihar, India.  
SERVICE PROVIDER  
A COMPANY DULY INCORPORATED IN INDIA UNDER COMPANY ACT 1956.  
Address for service in India/Attorney address:  
RAJ ASSOCIATES  
G-1,NARMADA APARTMENT,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.  
Used Since :30/05/2013  
KOLKATA  
INSURANCE & REAL ESTATE AFFAIRS BEING INCLUDED IN CLASS 36.
2756535 16/06/2014
MAHUAA JLG MUTUAL BENEFIT INDIA LIMITED
trading as MAHUAA JLG MUTUAL BENEFIT INDIA LIMITED
202, VIJAYA LAXMI ENCLAVE, KAVI RAMAN PATH, NAGESHWAR COLONY, EAST BORING ROAD, PATNA-1 BIHAR INDIA
Service Provider
N/A
Address for service in India/Attorney address:
IPR HOUSE.COM
89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL
Used Since: 01/06/2014
KOLKATA
Monetary Affairs, Insurance, Financial Affairs and Real Estate Affairs.
2839530  10/11/2014
MAJI HI-RISE DEVELOPERS PVT. LTD.
SARIFALTALA,RAIDIGHI,PIN-743383
SERVICE PROVIDER.
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :28/07/2014
KOLKATA
financial affairs; monetary affairs; real estate affairs.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
TECHNOPLATZ
2864916  18/12/2014
TAURUS INVESTMENT HOLDINGS, LLC
22 BATTERYMARCH STREET, BOSTON MASSACHUSETTS 02109, U.S.A.
SERVICE PROVIDERS
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Proposed to be Used
DELHI
INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
2910166    26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phone
Used Since :01/02/2015
MUMBAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS; REAL ESTATE APPRAISAL, REAL ESTATE AGENCIES, REAL ESTATE MANAGEMENT, FINANCIAL EVALUATION (INSURANCE, BANKING, REAL ESTATE), HOUSING AGENTS / REAL ESTATE BROKERS, ACCOMMODATION BUREAU (APARTMENTS), RENTAL OF OFFICES (REAL ESTATE), RENTING OF FLATS / RENTING OF APARTMENTS, LEASING OF FARMS, LEASING OF REAL ESTATE, BROKERAGE, BROKERAGE OF CARBON CREDITS, CAPITAL INVESTMENTS/ FUND INVESTMENTS / CAPITAL INVESTMENT
2970297   25/05/2015
SHANTI PRAKASH AND RAKESH CHAND GUPTA
393 SECTOR 16-A FARIDABAD-121001
SERVICE PROVIDER
Address for service in India/Agents address:
AJAY GARG.
970, SECTOR-21D, FARIDABAD 121001.
Used Since :20/03/2015
DELHI
development and construction of group housing colonies, residencies, flats and apartments, independent floors, commercial complex and other real estate affairs
NOBROKING.COM

3028250  07/08/2015
NOBROKER TECHNOLOGIES SOLUTIONS PRIVATE LIMITED
NO 202, A2, GENESIS APARTMENT, NEAR SUNCITY APARTMENTS, OUTER RING ROAD, IBBLUR VILLAGE, BANGALORE, PIN 560102.
SERVICE PROVIDER
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since: 23/07/2007
CHENNAI
Brokering services; brokerage of real estate; evaluation of real estate; lease of real estate; leasing of real estate; management of real estate; real-estate affairs; real estate brokerage; real estate financing; real estate insurance brokerage; real estate insurance consultancy; real estate financing services; real estate investment; real estate investment management; real estate leasing; real estate management consultancy
Trade Marks Journal No: 1952, 15/06/2020 Class 36

3185315 13/02/2016
ANURAG BAVARIA
trading as ;INVESTIA
404, Commercial Complex, Mangalam Shradha, Ganeshpeth Police Station, Ganeshpeth, Nagpur-440018, Maharashtra.
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :10/02/2016

MUMBAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS, INSURANCE CONSULTANCY, FINANCIAL AND MONETARY SERVICES, AND BANKING, FINANCIAL MANAGEMENT OF REIMBURSEMENT PAYMENTS FOR OTHERS, LOAN AND CREDIT, AND LEASE-FINANCE SERVICES, INVESTMENT SERVICES, MUTUAL FUNDS, TAX AND DUTY PAYMENT SERVICES
MONEYMINE

3458222  16/01/2017
MR. ARJUN SURI
trading as ;MONEY MINE
S-490, GREATER KAILASH PART-I BASEMENT, NEW DELHI-110048
SERVICE PROVIDER

Proposed to be Used
DELHI
SERVICE PROVIDER OF FINANCIAL CONSULTANCY WITH RESPECT TO WEALTH MANAGEMENT, FINANCIAL
PLANNING AND OTHER FINANCIAL ADVISORY.
3746769 07/02/2018
KHUSHBU GUPTA
513, A-3 MILAN HEIGHTS, VILLAGE BICHOLI MARDANA, INDORE, MADHYA PRADESH-452001
INDIVIDUAL

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used
MUMBAI
Insurance and Financial Services
PRIME SPACE
3899291   26/07/2018
MAHENDRA VISHNOI
So JETHARAM VISHNOI, GRAM KOLUA POST DOURANA, GUNA MADHYA PRADESH - 473110
Individual
Proposed to be Used
MUMBAI
REAL ESTATE SERVICES
PAISANETWORK

4084822   12/02/2019

MRS. P. JOSEPHIN SHEELA
No. 53, North Oorani Street, Kalanivasal, Karaikudi, Sivaganga – 630 001
Individual

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Used Since: 08/01/2019

CHENNAI

Insurance; financial affairs; monetary affairs; real estate affairs, financial consultancy, instalment loans, loans [financing]
4103823  01/03/2019
TE. ABINESH
ABI & ABI GROUP OF COMPANIES, INSTITUTIONS & MEDIA Unit No - 3B2, 10th Floor, Seethakathi Business Centtre, Anna Salai, Thousand Light, Chennai- 600006, Tamilnadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
Proposed To Be Used.
The mark should be used as a whole..
SOFTRISK

4117546  14/03/2019

SOFTRISK ADVISORY PRIVATE LIMITED
No 9, Subiksha, 6th Cross Rd, Gupta Layout, Ulsoor, Bengaluru, Karnataka 560008

Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used

CHENNAI

Financial affairs, monetary affairs, financial management, financial consultancy, providing financial information via a web site, financial advice relating to income tax, financial services, financial advisory services, financial planning services, financial risk management advisory services.
Sharing Ideas, Energy and Spaces
4363957  01/12/2019
URBANALLIANCE PRIVATE LIMITED
100/3, Tilak Nagar Main, Opp. Vivekanand School, Indore 452018
Private Limited Company
Address for service in India/Attorney address:
ANOMALEGAL
301-303, EMCA House, Shahid Bhagat Singh Marg, Mumbai 400001

Proposed to be Used
MUMBAI
Rental of property including serviced office space, shared office spaces, meeting and conference rooms, internal lounges, break-out rooms, recreational areas, reception areas, service homes, shared rooms, spaces
4385236  21/12/2019
TINAZ DHUNJISHA BILLIMORIA
DEEPANJALI B-17, SHAHAJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400057
SINGLE FIRM
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West, Mumbai- 400104
Used Since :01/04/2007
MUMBAI
Financial and monetary services, credit bureau, credit management services, financial risk management, risk management consultancy, consumer credit services.
Priority claimed from 16/09/2019; Application No. : 018125506 ;European Union
4386313    23/12/2019
OLX GLOBAL B.V.
Symphony Offices, Gustav Mahlerplein 5, 1082 MS Amsterdam.
A company incorporated under the Laws of The Netherlands.
Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India
Proposed to be Used
MUMBAI
Investment and financing services, including but not limited to venture capital services, for online marketplaces for buyers and sellers of goods and/or services.
ARCO LAB

4386727 23/12/2019
ARCO LAB PRIVATE LIMITED
Strides House, Bilekahalli, Bangalore – 560076, Karnataka, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since :20/08/2018

CHENNAI
Insurance; financial affairs; monetary affairs; real estate affairs including investment advice and service; services of letting, valuation, financing; Apartment accommodation bureau, apartment house management, real estate appraisal, rent collection; land sale; land management and administration services
4386732 23/12/2019
ARCO LAB PRIVATE LIMITED
Strides House, Bilekahalli, Bangalore – 560076, Karnataka, India
a company incorporated under the laws of India
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :20/08/2018

CHENNAI
Insurance; financial affairs; monetary affairs; real estate affairs including investment advice and service; services of
letting, valuation, financing; Apartment accommodation bureau, apartment house management, real estate appraisal, rent
collection; land sale; land management and administration services

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KARMA WORKSPACES

4388717  25/12/2019
KARMA WORKSPACES
1101-1201 SHIVARTH THE ACE, SINDHU BHAVAN ROAD, BODAKDEV, NEAR K-158, AHMEDABAD 380054

Partnership Firm

Proposed to be Used

AHMEDABAD

REAL ESTATE ACTIVITIES, LEASING AND RENTING OF RESIDENTIAL & COMMERCIAL PROPERTY, COMMERCIAL SPACES & CO-WORKING OFFICE SPACES, RENTAL OF REAL ESTATE & PROPERTY, CONSULTANCY RELATED TO FINANCIAL SERVICES, FINANCIAL BROKERAGE
4389615  26/12/2019
GROWTHFINITI WEALTH MANAGEMENT PRIVATE LIMITED
UNIT NO. 2, GROUND FLOOR SENIOR ESTATE, 7/C PARSIPANCHAYAT ROAD, ANDHERI (E), MUMBAI MH- 400069, INDIA
Body Incorporate
Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :05/12/2019
MUMBAI
FINANCIAL and MONETARY AFFAIRS
GMR INTERCHANGE

4390447    27/12/2019
GMR HYDERABAD AEROTROPOLIS LIMITED
GMR Aero Towers, Rajiv Gandhi International Airport, Shamshabad, Hyderabad – 500 108

Address for service in India/Attorney address:
BRUNDA LAVU
E-1202, La Lagune Apartments, Sector-54, Gurgaon-122001

Proposed to be Used
CHENNAI
Real estate management services; Real Estate Affairs; Real estate management services relating to shopping centres; and Rental of shopping centre space
4390798    27/12/2019
M/S.BARN ENTERPRISES
NO. 160, AVARAMPALAYAM ROAD, K.R.PURAM, GANAPATHY, COIMBATORE – 641 006, TAMIL NADU, INDIA
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
APARTMENT RENTAL SERVICE
No exclusive right for all descriptive matter appearing on the label.
Fluid Artificial Intelligence

4399555  06/01/2020
TRUTECH WEBS PVT LTD
704 A Naman Midtown, Senapati Bapat Marg, Elphinstone Road (W), Mumbai 400013, Maharashtra
Private Limited

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since : 15/04/2012

MUMBAI
financial affairs
GENKAI Capital Management

4433237  07/02/2020

GENKAI INVESTMENTS CO., LTD.
2-4-22, Daimyo, Chuoku, Fukuoka City, Fukuoka, JAPAN
A company organized and existing under the laws of Japan.

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIAN

Proposed to be Used
DELHI
Financial services; financial consultancy; financial investment in the field of real estate; real estate funds investment services; real estate investment consultancy; financial consultancy relating to real estate investment; providing advice relating to real estate investment; real estate investment trust advisory services; real estate investment management; real estate investment trust services; real estate investment trust management services; estate trust management; financial management of real estate projects; financial evaluation services for insurance, banking and real estate purposes; real estate appraisal; real estate management; investment of funds; capital investment; fund investment consultancy; management of a capital investment fund; financial analysis services relating to investments; management of capital investment funds; providing investors with financial information; investment risk assessment services; investment brokerage; financial research; financial management of investment funds; financial trust management; financial trust operations; trading of bonds; brokerage of bond
GENKAI INVESTMENTS CO., LTD.
2-4-22, Daimyo, Chuo-ku, Fukuoka City, Fukuoka, JAPAN
A company organized and existing under the laws of Japan.

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Financial services; financial consultancy; financial investment in the field of real estate; real estate funds investment services; real estate investment consultancy; financial consultancy relating to real estate investment; providing advice relating to real estate investment; real estate investment trust advisory services; real estate investment management; real estate investment trust services; real estate investment trust management services; estate trust management; financial management of real estate projects; financial evaluation services for insurance, banking and real estate purposes; real estate appraisal; real estate management; investment of funds; capital investment; fund investment consultancy; management of a capital investment fund; financial analysis services relating to investments; management of capital investment funds; providing investors with financial information; investment risk assessment services; investment brokerage; financial research; financial management of investment funds; financial trust management; financial trust operations; trading of bonds; brokerage of bond
BLOCKCROSS

4433948  07/02/2020

INSTINET HOLDINGS INCORPORATED
Worldwide Plaza, 309 West 49th Street, New York, NY 10019, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Financial services, namely, electronic processing of financial information to facilitate liquidity discovery and the execution of block transactions of financial instruments via a web-based service; financial services, namely, brokerage of institutional sized orders to buy and sell financial instruments in an automated and anonymous manner.
WAHOO

4437582  11/02/2020
WAHOO CONSULTING COMPANY
12, PALANIAPPA NAGAR MAHALINGAPURAM POST, POLLACHI COIMBATORE 642002
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/07/2019
CHENNAI
Financial trading; Financial consultation; Financial advice; Financial management; Financial services; Financial brokerage services
PLANET IDEA

4438622 12/02/2020

PLANET HOLDING LTD
2ND FLOOR 22, EASTCHEAP, LONDON, ENGLAND, EC3M 1EU

COMPANY INCORPORATED IN ENGLAND

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Proposed to be Used
DELHI

APARTMENT HOUSE MANAGEMENT; ARRANGING LETTING OF REAL ESTATE; ASSESSMENT AND MANAGEMENT OF REAL ESTATE; COMPUTERISED INFORMATION SERVICES RELATING TO REAL ESTATE; CONSULTANCY SERVICES RELATING TO REAL ESTATE; CORPORATE REAL ESTATE ADVISORY SERVICES; ESTATE MANAGEMENT; ESTATE MANAGEMENT SERVICES RELATING TO TRANSACTIONS IN REAL PROPERTY; ESTATE MANAGER SERVICES RELATING TO HORTICULTURE; EXPLOITATION OF REAL ESTATE PROJECTS, AND PARTICIPATION IN REAL ESTATE PROJECTS, INCLUDING ACQUISITION AND RENTAL, AND PARTICIPATION IN OTHER COMPANIES AND BUSINESSES; FINANCIAL MANAGEMENT OF REAL ESTATE PROJECTS; FINANCIAL SERVICES FOR THE PURCHASE OF REAL ESTATE; FINANCIAL SERVICES RELATING TO REAL ESTATE PROPERTY AND BUILDINGS; FINANCIAL VALUATION OF FREEHOLD PROPERTY; FINANCIAL VALUATION OF LEASEHOLD PROPERTY; FINANCIAL VALUATION OF PERSONAL PROPERTY AND REAL ESTATE; FINANCING OF DEVELOPMENT PROJECTS; MANAGEMENT SERVICES FOR REAL ESTATE INVESTMENT; PLANNING (ESTATE -) [FINANCIAL]; PROVIDING INFORMATION CONCERNING REAL ESTATE; PROVIDING INFORMATION RELATING TO REAL ESTATE AFFAIRS, VIA THE INTERNET; PROVIDING INFORMATION RELATING TO REAL ESTATE APPRAISAL; PROVIDING REAL ESTATE INFORMATION RELATING TO PROPERTY AND LAND; PROVISION OF FINANCE FOR REAL ESTATE DEVELOPMENT; PROVISION OF HOUSING ACCOMMODATION; PROVISION OF INFORMATION RELATING TO PROPERTY [REAL ESTATE]; PROVISION OF INFORMATION RELATING TO THE PROPERTY MARKET [REAL ESTATE]; PROVISION OF PERMANENT HOUSING ACCOMMODATION; PURCHASE AND SALE, AND RENTAL, HIRE, DEVELOPMENT AND EXPLOITATION OF PROPERTIES AND REAL ESTATE; FINANCIAL AFFAIRS, MONETARY AFFAIRS, BOTH OF THE AFORESAID SERVICES IN CONNECTION WITH REAL ESTATE; IN PARTICULAR IN RELATION TO THE PURCHASE AND SALE, AND RENTAL, HIRE, DEVELOPMENT AND EXPLOITATION OF PROPERTIES; REAL ESTATE ACQUISITION SERVICES; REAL ESTATE ADMINISTRATION; REAL ESTATE AFFAIRS; REAL ESTATE AGENCY SERVICES RELATING TO THE PURCHASE AND SALE OF BUILDINGS; REAL ESTATE AGENCY; REAL ESTATE CONSULTANCY; REAL ESTATE DEVELOPER SERVICES FOR FINANCING REAL ESTATE DEVELOPMENT PROJECTS; REAL ESTATE FINANCING; REAL ESTATE INVESTMENT; REAL ESTATE INVESTMENT PLANNING; REAL ESTATE LENDING SERVICES; REAL ESTATE MANAGEMENT; REAL ESTATE MANAGEMENT SERVICES RELATING TO BUILDING COMPLEXES; REAL ESTATE MANAGEMENT SERVICES RELATING TO COMMERCIAL BUILDINGS; REAL ESTATE MANAGEMENT SERVICES RELATING TO ENTERTAINMENT VENUES; REAL ESTATE MANAGEMENT SERVICES RELATING TO HOUSING ESTATES; REAL ESTATE MANAGEMENT SERVICES RELATING TO RESIDENTIAL BUILDING; REAL ESTATE MANAGEMENT SERVICES RELATING TO RESIDENTIAL BUILDINGS; REAL ESTATE MANAGEMENT SERVICES RELATING TO RETAIL PREMISES; REAL ESTATE MANAGEMENT; IN PARTICULAR LAND AND HOUSING MANAGEMENT, MANAGEMENT OF BUILDINGS; REAL ESTATE MARKETING; REAL ESTATE PROPERTY MANAGEMENT; REAL ESTATE SERVICES; REAL-ESTATE VALUATIONS; RESEARCH SERVICES RELATING TO REAL ESTATE ACQUISITION;
SAN GLOBAL

4447077   19/02/2020

SAN GLOBAL
NO 21/11, 4TH LANE, NUNGAMBKKAM, CHENNAI - 600034
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Real-estate management; Real estate brokerage; Real estate consultancy; Real estate lending services; Real estate financing services
4452085   24/02/2020
V.GOPAL
NO.14, 10TH STREET, NANGANALLUR, CHENNAI – 600061
Trading as MURALIRAM BUILDERS
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Real estate services.
UNBOUND
4452176  24/02/2020

SHRAVIN MITTAL
1st Floor, 53-54 Grosvenor Street, London, W1K 3HU, United Kingdom.
an individual of United Kingdom Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :30/10/2018

DELHI
Financial investment services; investment management services; unit trust management services; asset management services; fund investment and services; mutual funds and administration of mutual funds; hedge fund services; private equity services; venture capital services; consultancy; analysis, evaluation, management, administration and information services all relating to the aforesaid services.
4452645  25/02/2020
WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India,
Limited liability partnership

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
To be associated with:
1376468

MUMBAI
Insurance consultation; Insurance; Insurance information; Financial affairs, monetary affairs and real estate affairs; Insurance, financial affairs, monetary affairs and real estate affairs; Providing information relating to financial and monetary affairs; Lease-purchase financing; Lending against security; Deposits of valuables; Charitable fund-raising; Collection of charitable donations and charitable fund raising, for others; Rental of apartments; Leasing of apartments; Electronic funds transfer services; Safe deposit services; Safe deposit services for securities.
SRINIVAS VENKATESH BATTUL SOLE PROPRIETOR OF BATTUL SRINIVAS & ASSOCIATES
1311, 1ST FLOOR, GANGA APARTMENT, ABOVE AXIS BANK ATM, RAJIV GANDHI NAGAR CHOWK, NEAR SHREE VARALDEVI HOSPITAL, KAMATGHAR, THANE - 421305, MAHARASHTRA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Insurance; Financial affairs; Monetary affairs; Real estate affairs
4454220  26/02/2020

SVOBODHA INFINITY PRIVATE LIMITED

#1-2-302, first floor, Domalguda, Hyderabad, Telangana, 500029

A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:

PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Used Since :28/08/2018

CHENNAI

Mutual funds; Management of mutual funds; Advisory services relating to mutual funds; Financial investment services in the fields of securities, mutual funds and portfolio management; Providing information, ratings, reviews and recommendations relating to mutual funds via a web site; Establishing mutual funds for others; Trading in stocks; Financial management of stocks; Stocks and bonds brokerage; Stocks and bonds brokerage services; Brokerage of stocks, commodities and futures; Brokerage services for stocks and bonds; Completion of financial transactions for stocks, bonds, securities and equities for others; Providing information, ratings, reviews and recommendations relating to stocks via a web site; Financial management and brokerage services in the field of equities, futures, stocks, bonds and other securities; Investment advice; Investment consultation; Financial investment; Investment services; Commodities investment advice; Capital investment consultancy; Financial investment management; Fund investment consultancy; Debt investment services; Equity capital investment; Capital investment consulting; Financial planning advisory services; Mutual fund advisory services; Financial investment advisory services; Financial advisory and consultancy services; Investment advisory services; Advisory services relating to financial investment
PORTFOLIO SMITH

4454371   26/02/2020
WILLIAM O’NEIL INDIA PRIVATE LIMITED
TECHNOMARK BUILDING, A4, 1ST FLOOR, NGEF INDUSTRIAL ESTATE, GRAPHITE INDIA ROAD, MAHADEVAPURA,
BANGALORE, KARNATAKA - 560048
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Financial management and investment services relating to equities; Financial management and investment services
relating to securities and equities; Completion of financial transactions for stocks, bonds, securities and equities for
others; Financial management and brokerage services in the field of equities, futures, stocks, bonds and other securities;
Equity trading; Equity financing; Equity capital investment; Brokerage of equities; Private equity fund investment
services; Investment services

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
WILLIAM O'NEIL

4454374    26/02/2020
WILLIAM O'NEIL INDIA PRIVATE LIMITED
TECHNOMARK BUILDING, A4, 1ST FLOOR, NGEF INDUSTRIAL ESTATE, GRAPHITE INDIA ROAD, MAHADEVAPURA,
BANGALORE, KARNATAKA - 560048
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Financial management and investment services relating to equities; Financial management and investment services
relating to securities and equities; Completion of financial transactions for stocks, bonds, securities and equities for
others; Financial management and brokerage services in the field of equities, futures, stocks, bonds and other securities;
Equity trading; Equity financing; Equity capital investment; Brokerage of equities; Private equity fund investment
services; Investment services relating to equities; Financial research services; Financial consultancy services; Financial
management services; Financial investment brokerage; Financial trading services;
WILLIAM O'NEIL INDIA

4454375    26/02/2020
WILLIAM O'NEIL INDIA PRIVATE LIMITED
TECHNOMARK BUILDING, A4, 1ST FLOOR, NGEF INDUSTRIAL ESTATE, GRAPHITE INDIA ROAD, MAHADEVAPURA,
BANGALORE, KARNATAKA - 560048

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Financial management and investment services relating to equities; Financial management and investment services
relating to securities and equities; Completion of financial transactions for stocks, bonds, securities and equities for
others; Financial management and brokerage services in the field of equities, futures, stocks, bonds and other securities;
Equity trading; Equity financing; Equity capital investment; Brokerage of equities; Private equity fund investment
services; Investment services relating to equities; Financial research services; Financial consultancy services; Financial
management services; Financial investment brokerage; Financial trading services;
WILLIAMO'NEIL+CO.

4454376 26/02/2020

WILLIAM O’NEIL INDIA PRIVATE LIMITED
TECHNOMARK BUILDING, A4, 1ST FLOOR, NGEF INDUSTRIAL ESTATE, GRAPHITE INDIA ROAD, MAHADEVAPURA,
BANGALORE, KARNATAKA - 560048
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Financial management and investment services relating to equities; Financial management and investment services relating to securities and equities; Completion of financial transactions for stocks, bonds, securities and equities for others; Financial management and brokerage services in the field of equities, futures, stocks, bonds and other securities; Equity trading; Equity financing; Equity capital investment; Brokerage of equities; Private equity fund investment services; Investment services relating to equities; Financial research services; Financial consultancy services; Financial management services; Financial investment brokerage; Financial trading services;
4454381   26/02/2020
WILLIAM O'NEIL INDIA PRIVATE LIMITED
TECHNOMARK BUILDING, A4, 1ST FLOOR, NGEF INDUSTRIAL ESTATE, GRAPHITE INDIA ROAD, MAHADEVAPURA,
BANGALORE, KARNATAKA - 560048
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Financial management and investment services relating to equities; Financial management and investment services
relating to securities and equities; Completion of financial transactions for stocks, bonds, securities and equities for
others; Financial management and brokerage services in the field of equities, futures, stocks, bonds and other securities;
Equity trading; Equity financing; Equity capital investment; Brokerage of equities; Private equity fund investment
services; Investment services relating to equities; Financial research services; Financial consultancy services; Financial
management services; Financial investment brokerage; Financial trading services;
HARJASE REAL ESTATE PROMOTERS AND DEVELOPERS PRIVATE LIMITED
HOUSE NO-477, POCKET-3, GROUND FLOOR, PASCHIM PURI, NEW DELHI-110063
PRIVATE LIMITED
Address for service in India/Attorney address:
JITENDRA RAJPUT
OFFICE NO. 83, SHAHEED BHAGAT SINGH APARTMENT, SECTOR-14, POCKET-3, DWARKA, NEW DELHI-110075
Used Since :05/09/2005
DELHI
Real estate affairs, Monetary affairs, Real estate Management and Services including leasing, renting, brokerage;
Insurance, financial services included in class 36
TRADEGHAR

4459040    01/03/2020
TRADEGHAR SERVICES PRIVATE LIMITED
Plot No 9, GF, DHL Square, Sector 22, IT Park Road, Panchkula Haryana Pin 134107
Service Provider
Private Limited Company
Proposed to be Used
DELHI
Property / Real-Estate Brokering Services
TATA UNISTORE LIMITED
1ST FLOOR, EMPIRE PLAZA 2, LBS MARG, CHANDAN NAGAR, VIKHROLI WEST, MUMBAI – 400083
Public Limited Company
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road), Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used
Mumbai
Insurance, Financial Affairs; Monetary Affairs; Real Estate Affairs
VENUGOPAL KAVITHA
NO 479, 13TH MAIN, 3RD BLOCK, KORAMANGALA BANGALORE, KARNATAKA -560034
INDIVIDUAL

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan, 100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used

CHENNAI
REAL ESTATE AFFAIRS, REAL ESTATE MANAGEMENT SERVICES RELATING TO HOUSING ESTATES, REAL ESTATE MANAGEMENT SERVICES RELATING TO LAND, REAL ESTATE MANAGEMENT OF VACATION HOMES INCLUDED
CLASS: 36
Sark Projects

4462102  04/03/2020
SARK PROJECTS INDIA PVT.LTD
Plot No: 4, Survey No: 192, Above Cafe Coffee Day Building, 6th Floor, Masjid Banda, Kondapur, Hyderabad-500084 (T.S.)

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :21/12/2012

CHENNAI
Real estate services.
4462106 04/03/2020
SARK PROJECTS INDIA PVT.LTD
Plot No: 4, Survey No: 192, Above Cafe Coffee Day Building, 6th Floor, Masjid Banda, Kondapur, Hyderabad-500084 (T.S.)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since :21/12/2012
CHENNAI
Real estate services.
INVESKEY

4465325  06/03/2020
FINAPTECH FINANCIAL SERVICES PRIVATE LIMITED
PLOT NO. 121, BLOCK B, POCKET-4, SECTOR-23, DWARKA, DELHI- 110075
COMPANY

Address for service in India/Attorney address:
CORPORATE MAKERS LLP
611, 6TH FLOOR, PRAGATI TOWER, RAJENDRA PLACE, NEW DELHI 110008

Proposed to be Used
DELHI
FINANCIAL SERVICES AFFAIRS
ONSITE ELECTRO SERVICES PVT LTD
702/7 th floor, Kushwah Chambers, Makwana road, Marol, Andheri - E
Repair, maintenance & installation of all digital electronic products
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Warranty insurance services; extended warranty insurance services; hire-purchase financing / lease-purchase financing; accident insurance underwriting
4466437  07/03/2020
MADHAO RANGANATH KATE
SHRI. HARI APARTMENT JJAMATA NAGAR, BULDANA - 443001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
MUMBAI
Financial brokerage services, Financial management services, Banking services, Payment processing services, Electronic funds transfer, Currency exchange services, Financial information services, Financial services provided over the telephone and by means of a global computer network or the internet, Equity release services, Finance services, Financial services related to bank cards, Credit cards services, Financial services related to the issuance of bank cards and debit cards, Cash disbursement services, Cheque verification, Processing of payment transactions via the Internet, Business credit verification services, Payment administration services, Processing of payments in relation to credit cards, Financial services related to the issuance of bank cards and debit cards, Online banking services, Home banking services, Brokerage services relating to debt instruments, Financial transaction services, Bill payment services, Bill payment services provided through a website.
ARCTIC

4468470  11/03/2020

PACIFIC DEVELOPMENT CORPORATION LTD.
5th Floor, Pacific Mall, Site-IV, Sahibabad Industrial Area, Ghaziabad-201002, U.P.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Financial And Monetary Affairs, Real Estate Affairs, Acquisition And Provision Of Land For Residential, Commercial, Industrial And Other Purposes, Land Sale, Land Management And Administration, Real Estate Investment Advice And Services, Real Estate Services, Real Estate Agencies, Real Estate Affairs Including Leasing, Appraisal, Brokerage, Management, Rental Of Apartment, Renting Of Flats, Capital Investment, Arranging finance for construction projects, Insurance services for the construction industry and Building Society Services included In Class 36.
YASHIKA SPACEBUILD PRIVATE LIMITED
H No 86, New Pole No.NJF XW-23 Village Pandwala Kalan, Nazafgarh NEW DELHI 110043

Address for service in India/Agents address:
SONIYA GUPTA
D-298, STREET NO.9, NEAR RAILWAY LINE SADH NAGAR, PALAM COLONY, NEW DELHI-110045.

Proposed to be Used
DELHI
REAL ESTATE AFFAIRS
DIPAK KUMAR DEKA
Vill, Airport Quarter, P/O Agartala Airport, Singarbil Agartala Aerodrome, West Tripura-799009
Sole proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
KOLKATA
Insurance; Financial affairs; Monetary affairs; Real estate affairs
DillyDare Money Grows In Mind

4470911  13/03/2020

DIPAK KUMAR DEKA
Vill, Airport Quarter, P/O Agartala Airport, Singarbil Agartala Aerodrome, West Tripura-799009

Sole proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
To be associated with:
4470910

KOLKATA
Insurance; Financial affairs; Monetary affairs; Real estate affairs
RazorpayX Payroll
4470952    13/03/2020
RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America
Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
CHENNAI
Electronic payment and electronic financial transaction services; on-line payment services; financial services; services of
processing and management of payments made by credit card, payment card, and checks; credit card services;
management of payment operations like debits, credits and cancellations
RazorpayX Bills

4470955   13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
To be associated with:
4337432, 4337451, 4337455, 4337459

CHENNAI
electronic payment and electronic financial transaction services; on-line payment services; financial services; services of processing and management of payments made by credit card, payment card, and checks; credit card services; management of payment operations like debits, credits and cancellations
RazorpayX Vendor

4470958  13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used

To be associated with:
4337432, 4337437, 4337447, 4337451

CHENNAI

Electronic payment and electronic financial transaction services; on-line payment services; financial services; services of processing and management of payments made by credit card, payment card, and checks; credit card services; management of payment operations like debits, credits and cancellations
RazorpayX Benefits

4470961  13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
To be associated with:
4337432, 4337437, 4337447, 4337451

CHENNAI
electronic payment and electronic financial transaction services; on-line payment services; financial services; services of processing and management of payments made by credit card, payment card, and checks; credit card services; management of payment operations like debits, credits and cancellations
Razorpay Payments
4470964   13/03/2020
RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America
Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Proposed to be Used
CHENNAI
electronic payment and electronic financial transaction services; on-line payment services; financial services; services of processing and management of payments made by credit card, payment card, and checks; credit card services; management of payment operations like debits, credits and cancellations
COWORKINSTA PRIVATE LIMITED
C-39A, A/5, 1ST FLOOR, NEAR SUSHANT EST. SECTOR-52, ARDEE CITY GURGAON HARYANA-122001
PRIVATE LIMITED COMPANY
Private Limited Company
Proposed to be Used
DELHI
REAL ESTATE SERVICES, REAL ESTATE MANAGEMENT, RENTAL OF APARTMENTS, LEASING OF REAL ESTATE, RENTAL OF OFFICES [REAL ESTATE], REAL ESTATE AGENCIES INCLUDED IN CLASS 36
Trade Marks Journal No: 1952, 15/06/2020  Class 36

4474146  17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad, 380006

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO INSURANCE, FINANCIAL AFFAIRS, MONETARY AFFAIRS, REAL ESTATE AFFAIRS
MR. RAJESH DILIP DOSSA SOLE PROPRIETOR OF LIFE STRATEGIES
233, WALKESHWAR ROAD, MALBAR HILL, MUMBAI-400006

Used Since : 13/08/2009

To be associated with:

1943090

MUMBAI

Financial and monetary affairs; Portfolio management, capital and fund investment services, providing information and consultancy thereof; Stocks, bonds, securities and saving schemes brokerage and its consultancy; Fiscal assessment, financial analysis, management and consultancy; Operation of mutual funds; Insurance including life insurance services, advisory and consultancy services thereof; Retirement planning (financial and investment); Banking; real estate consultancy.
WEALTH CAFE

4476578    18/03/2020

WEALTH CAFE FINANCIAL ADVISORS PVT. LTD.
508C, 5th Floor, Western Edge I, Western Express Highway, Borivali East, Mumbai – 400066
Private Limited Company

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Used Since :30/06/2010

To be associated with:
2068484

MUMBAI

Financial planning, investment advisory services, financial services namely investment advice, investment management, investment consultation, investment of funds for others including private and public equity and debt investment services; Business valuation services
SKOOTR
4477110 19/03/2020
SKOOTR GLOBAL PRIVATE LIMITED
Flat No. 402, 4th Floor Kailash Building, 26 Kasturba Gandhi Marg New Delhi New Delhi- 110001
Private Limited Company
Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :27/01/2016
DELHI
real estate affairs; brokerage; rental of offices [real estate]; rental of offices for co-working; rental of real estate; real estate agency services; real estate brokerage; real estate appraisal; real estate management; rent collection.
Trade Marks Journal No: 1952 , 15/06/2020 Class 36

4477113 19/03/2020
SKOOTR GLOBAL PRIVATE LIMITED
Flat No. 402, 4th Floor Kailash Building, 26 Kasturba Gandhi Marg New Delhi New Delhi- 110001
Private Limited Company

Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :27/01/2016

DELHI
Real estate affairs; brokerage; rental of offices [real estate]; rental of offices for co-working; rental of real estate; real estate agency services; real estate brokerage; real estate appraisal; real estate management; rent collection.
LAMJINGBA

4478144  19/03/2020

SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Insurance; Financial affairs; Monetary affairs; Real estate affairs
4484423 02/04/2020
CHAN ZUCKERBERG BIOHUB, INC.
499 Illinois Street, 4th Floor, San Francisco, California 94158 United States
A California Corporation

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Providing funding in the fields of scientific medical and biomedical research
2357784  03/07/2012
LAFARGE
61, RUE DES BELLES FEUILLES, 75116 PARIS, FRANCE.
SERVICE PROVIDER.
A COMPANY INCORPORATED UNDER THE LAWS OF FRANCE

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,IB,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES.
TAURUS DOWNTOWN TECHNOPARK

2864921 18/12/2014
TAURUS INVESTMENT HOLDINGS, LLC
22 BATTERYMARCH STREET, BOSTON MASSACHUSETTS 02109, U.S.A.

SERVICE PROVIDERS

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :13/03/2014

To be associated with:
2864919

DELHI

BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES.
MARK SHOULD BE USE AND READ AS WHOLE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2864919
2910167  26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail:
info@vedicip.com Phon

Proposed to be Used
MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES INCLUDING BUILDING CONSTRUCTION SUPERVISION, CONSTRUCTION INFORMATION, CONSTRUCTION CONSULTATION, RENTAL OF CONSTRUCTION EQUIPMENT, DEMOLITION OF BUILDINGS, DRILLING OF DEEP OIL OR GAS-WELLS, FACTORY CONSTRUCTION, HARBOUR CONSTRUCTION, MINING EXTRACTION, QUARRYING SERVICES, UNDERWATER CONSTRUCTION, WAREHOUSE CONSTRUCTION AND REPAIR
2925022  18/03/2015
MANAV DEEP SINGH CHADHA
trading as ;EUROPEAN MOTOR WORKS PRIVATE LIMITED
42, PRITHIVIRAJ MARKET, NEW DELHI-110003
SERVICE PROVIDER
Company
Address for service in India/Attorney address:
ACE LEGAL, ADVOCATES & SOLICITORS
E 27 SAKET, BASEMENT, NEW DELHI-110017
Used Since :15/05/2014
DELHI
REPAIR AND MAINTENANCE OF MOTOR VEHICLES, INSTALLATION, REFURBISHMENT, INSPECTION, RESTORATION, MAINTENANCE, DIAGNOSIS, REGULATING, CLEANING, POLISHING AND PRESERVATION OF ENGINES, MOTORS AND MACHINES (INCLUDING STEERING UNITS).
GreenTechCity

3039739  20/08/2015
GREENTECH IT CITY PVT LTD
1/1B UPPER WOOD STREET, KOLKATA 700017
SERVICE PROVIDER

Body Incorporated

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Used Since :01/06/2012

KOLKATA
BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES OF ALL TYPES, SERVICES RELATING TO THE CONSTRUCTION OF BUILDINGS, ROADS, BRIDGES, DAMS OR TRANSMISSION LINES, SUPERVISION (BUILDING CONSTRUCTION), MASONRY, PLASTERING, PLUMBING, SERVICES AUXILIARY TO CONSTRUCTION SERVICES LIKE INSPECTIONS OF CONSTRUCTION PLANS; SERVICES CONSISTING OF HIRING OF TOOLS OR BUILDING MATERIALS, SERVICES OF UNDERTAKINGS SPECIALIZING IN THE FIELD OF CONSTRUCTION SUCH AS THOSE OF PAINTERS, PLUMBERS, HEATING INSTALLERS OR ROOFERS INCLUDED IN CLASS 37
BHAGYASHREE

3063827    24/09/2015

GOPAL KRISHAN BANSAL TRADING AS BHAGYASHREE PRODUCTS
A7/95 South Side, G T Road Industrial Area, Ghaziabad, Uttar Pradesh-201009
Manufacturers and Traders
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Dry cleaning services; repair; installation services.
MILLENNIUM
3502578  03/03/2017

MILLENNIUM AUTOMATION & SYSTEM LTD
trading as ;MILLENNIUM AUTOMATION & SYSTEM LTD

E-48/9, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020.

Manufacture & Service Provider
BODY INCORPORATE

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :08/12/1998

DELHI
INSTALLATION, REPAIR AND MAINTENANCE SERVICES OF COMPUTERS AND COMPUTER PERIPHERALS,
INSTALLATION FIRE DETECTION SYSTEMS, INSTALLING FENCING, SECURITY FENCING (ERECTION OF -).
ASSEMBLING [INSTALLATION] OF STORAGE SYSTEMS, INSTALLATION OF AIR CONDITIONING CONTROL SYSTEMS,
REPAIR OF ALL ELECTRONIC, SCIENTIFIC MACHINES, DEVICES, COMPUTERS, SOFTWARES.INCLUDED IN CLASS 37.
SPOTLIGHT

3658332  16/10/2017
SPACETECH JKG PROJECTS PVT. LTD.
403, KM TRADE TOWER, ANNEXE RADISSON BLU, KAUSHAMBI, GHAZIABAD-201010
SERVICE PROVIDER
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :15/09/2017
DELHI
CONSTRUCTION & REPAIR
DEV ASSOCIATES

3675480  11/11/2017

DEVRAJ
195, MATIYALA VILLAGE, UTTAM NAGAR, D.K MOHAN GARDEN,WEST DELHI-110059
INDIVIDUAL

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used

DELHI

BUILDING CONSTRUCTION, REPAIR AND INSTALLATION SERVICES
3695297   05/12/2017
DEVAM KAPOOR
17/75, BACK SIDE, FIRST FLOOR, SUBHASH NAGAR, NEAR 820 BUS STAND, NEW DELHI - 110027
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA
Proposed to be Used
DELHI
Building Construction; Repair; Installation Services
3765319    27/02/2018

VIKAS BANSAL
37, Shakespeare Sarani, 4th floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Idea2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Repair, Installation And Maintenance Of Electronic Display Panels; Maintenance And Repair Of Mobile phones; Maintenance and repair of devices including inverters, electronic and electrical connection Apparatus, Maintenance And Repair of batteries for mobile phone and electric batteries, Maintenance And Repair of electric vehicles, vehicle washing, vehicle cleaning, vehicle polishing, vehicle greasing, vehicle wash service, building of railways, maintenance of railway tracks, construction of railway roadbeds, Installation, maintenance and Repair of battery charging equipments, Installation, maintenance and Repair of Solar Energy Equipments; and other Building construction; repair; installation services included in class 37.
MR KAMLESH KANAUJIYA
SHOP NO. 7/B, E WING, SHREE GANESH C.H.S., ROAD NO. 8, GAUTAM NAGAR, M.I.D.C., ANDHERI (EAST), MUMBAI – 400 093
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092
Proposed to be Used
MUMBAI
REPAIR AND INSTALLATION SERVICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GMR INTERCHANGE

4390448  27/12/2019
GMR HYDERABAD AEROTROPOLIS LIMITED
GMR Aero Towers, Rajiv Gandhi International Airport, Shamshabad, Hyderabad – 500 108

Address for service in India/Attorney address:
BRUNDA LAVU
E-1202, La Lagune Apartments, Sector-54, Gurgaon-122001

Proposed to be Used
CHENNAI
Construction of shopping centres; Construction of roads; Construction of railway roadbeds; Construction of ports; Repair and maintenance of shopping centres; industrial complexes; office buildings; residential buildings and other real estate developments.
4430895  05/02/2020
SUNDARAM-CLAYTON LIMITED
trading as ;SUNDARAM-CLAYTON LIMITED
CHAITANYA NO. 12, KHADER NAWAZ KHAN ROAD, NUNGAMBAKKAM, CHENNAI - 600006
A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
4430893
CHENNAI
CHARGING OF ELECTRIC VEHICLES.
4430915 05/02/2020
SUNDARAM-CLAYTON LIMITED
trading as; SUNDARAM-CLAYTON LIMITED
CHAITANYA NO. 12, KHADER NAWAZ KHAN ROAD, NUNGAMBAKKAM, CHENNAI - 600006, TAMIL NADU, INDIA.
A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
4430907
CHENNAI
CHARGING OF ELECTRIC VEHICLES.
Trade Marks Journal No: 1952, 15/06/2020  Class 37

OLA ELECTRIC MOBILITY PRIVATE LIMITED
Regent Insignia, # 414, 3rd Floor, 4th Block, 17th Main, 100 Feet Road, Koramangala, Bangalore – 560034, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :18/05/2019

CHENNAI
Charging of electric vehicles; Recharging services for electric vehicles; Repair and maintenance of electric vehicles and parts thereof.
OLA ELECTRIC MOBILITY PRIVATE LIMITED
Regent Insignia, # 414, 3rd Floor, 4th Block, 17th Main, 100 Feet Road, Koramangala, Bangalore – 560034, India
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since: 18/05/2019

CHENNAI
Charging of electric vehicles; Recharging services for electric vehicles; Repair and maintenance of electric vehicles and parts thereof.
4446653 19/02/2020
EEBAC PRIVATE LIMITED
C/O SHRI SHARAD SHANKAR BARAOKAR AT POST, GULPOLI TAL.BARSHI DIST.SOLAPUR GULPOLI, SOLAPUR, Solapur, Maharashtra, India, 413401
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MEENAKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune
Proposed to be Used
MUMBAI
Building construction; repair; installation services
ECOLOGICS INDIA PRIVATE LIMITED
PLOT NO.3189, GROUND FLOOR SECTOR-57 GURUGRAM HARYANA 122001

Body corporate

Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Used Since :06/11/2019

DELHI
To undertake infrastructure development works, treatment and disposal of sewage, setting up of underground drainage systems, designing techniques, constructing, erecting, laying down any building, engines, pumps, sewers, tanks, drains, channels, installation, maintenance, consultation and repair of sewage treatment plant, water treatment plants, effluent treatment plants, incinerators as mentioned in class 37
RE RESHMA ENTERPRISES

4448865  19/02/2020
TUSHAR WAMAN PATIL TRADINGS AS RESHMA ENTERPRISES
ARJUNRATH BUILDING, SUDAM WADI, NEAR SWAMI VIVEKANAND SCHOOL, AAYRE ROAD, DATTA NAGAR, DOMBIVALI (E) - 421 201
SERVICES PROVIDER

Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
M/S. ADTRADE ENTERPRISE, D/2, MUGDUM NIWAS, MOHILI VILLAGE, NEAR LAXMINARAYAN MANDIR, SAKINAKA, MUMBAI-400 072.

Proposed to be Used
MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
RAVINDRA K S (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHASHI PEST SOLUTIONS
No-715/1, Hari Complex, 22nd Cross, K R Road, BSK 2nd Stage, Bengaluru, Karnataka- 560070
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :13/11/2017

CHENNAI
Pest control services
4452086  24/02/2020
V.GOPAL
NO.14, 10TH STREET, NANGANALLUR, CHENNAI – 600061
Trading as MURALIRAM BUILDERS
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Construction, Installation and repair services.
4452644  25/02/2020
WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India,
Limited liability partnership

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Insearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
To be associated with:
1376467

MUMBAI
Building construction; Building construction services; Building construction consultancy; Rental of construction equipment; Rental of construction and building equipment; Providing information relating to the rental of construction equipment; Rental of construction machines and apparatus and providing information relating thereto; Rental of construction machines and apparatus; Plumbing installation advisory services; Advisory services relating to the installation of plumbing; Installation, maintenance and repair of electrical equipment; Repair of electrical equipment; Installation and repair of electrical appliances; Building restoration; Provision of information relating to construction, repair, restoration, maintenance and installation services; Warehouse construction and repair; Installation, maintenance and repair of fire alarms.
4457205  28/02/2020
MR UDAY B SHETTY
trading as; SMARTEL
SHIV KRIPA APARTMENTS, NL-4/1/4, SECTOR-11, NERUL, NAVI MUMBAI-400706.
Proposed to be Used
MUMBAI
MAINTENANCE AND REPAIR OF MOBILE PHONES, VEHICLES AND ALL INCLUDED IN CLASS 37
4460607  03/03/2020
NOVEAU MANUFACTURING PRIVATE LIMITED
Unit Number 1, Kaliandas Udyog Bhavan, Ground Floor, S.H. Tandel Marg, Near Century Bhavan, Prabhadevi, Mumbai – 400025, Maharashtra
A Company incorporated under the Companies Act 2013

Address for service in India/Attorney address:
JURIS MOUNT

Proposed to be Used
To be associated with:
4274562
MUMBAI
Installation Services, Water supply installations
4461177    03/03/2020
END TO END CONSTRUCTIONS PRIVATE LIMITED
S/O SUNDAR RAJU, OPP MCH NR WELCOME BOARD BH ROAD GOURIBIDNUR, CHIKKABALLAPUR DIST Kolar KA 561208
IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Construction;Pier construction;Factory construction;Street construction;Construction services; Construction of residential buildings;Construction of commercial buildings;Construction of shopping centres;Construction of dams;Construction of bridges;Construction of buildings;Building construction services;Construction services; Installation and repair services; Mining extraction, oil and gas drilling
4464192  05/03/2020
SHOBHIK GOYYAL
106, NEHRU NAGAR, AGRA - 282002
INDIVIDUAL
Address for service in India/Attorney address:
ANUPRIYA GOYAL
106, NEHRU NAGAR, AGRA
Used Since :01/04/2010
DELHI
Building construction; repair; installation services.
4467879   09/03/2020
WALL STREET INFRASTRUCTURE PRIVATE LIMITED
No.1509, J Block, First Floor, 13th Street, Anna Nagar West, Chennai-60040
Private Limited Company
Address for service in India/Attorney address:
BALASUBRAMANIAM M
W564, Park Road, Anna Nagar West Extension, Chennai-600101.
Used Since :09/10/2018
CHENNAI
Building Construction and related installation services
Trade Marks Journal No: 1952,  15/06/2020       Class 37

4468150   11/03/2020
RAHUL MARICHERLA
15-I-17 MAIDANAM STREET BELAGAM PARVATHIPURAM VIZIANAGARAM 535501
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 G ALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAH DARA DELHI 110032
Proposed to be Used
CHENNAI
AUTOMOTIVE REPAIR AND MAINTENANCE
SANJAY CONSTRUCTIONS PVT. LTD.
# 2, GROUND FLOOR, BEHIND HDFC BANK, SURVEY NO 183/3, VTD SQUARE, DOMMASANDRA, SARJAPURA MAIN ROAD, BANGALORE -562125

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/01/2020

CHENNAI
Civil engineering construction, Civil construction services, Civil infrastructure construction, Construction of civil engineering works, Construction of foundations for civil engineering structures, Advisory services relating to the repair of civil engineering structures,
4468895  11/03/2020
TENDUA GEO-SPECIAL & CONSTRUCTION (OPC) PRIVATE LIMITED
FLAT NO. 2K/1, KAUASARAI, SHAHDOL, SHAHDOL, MADHYA PRADESH - 484771
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Construction *, Building construction, Construction services
4472010  14/03/2020
VIRALKUMAR D. PATEL
A-1, BHAGYALAXMI SOCIETY, GAJANAN HOUSING, DARBAR CHOWK, VADODARA, GUJARAT
SINGLE FIRM

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
CONSTRUCTION SERVICES; CONSTRUCTION OF BUILDINGS, VILAS, BUNGALOWS, FARMHOUSE, APARTMENTS, HOUSES, ROADS
4474147  17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used
AHMEDABAD
BUILDING CONSTRUCTION, BUILDING CONSTRUCTION SUPERVISION, CONSTRUCTION INFORMATION, BUILDING REPAIR, INSTALLATION SERVICES
SNEHA SOLAR

4475471    18/03/2020

SNEHA ELEVATORS LLP
D.No.2-40/30/1, Behind Lane Harsha Toyota Show Room, Kondapur, Hyderabad 500084, Rangareddy, Dist. Telanagana, India
A Limited Liability Partnership in the firm name and style of SNEHA ELEVATORS LLP registered under the Companies Act, 2008.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
CHENNAI

Installation of solar powered systems, Installation of solar heating systems, Construction of utility solar installations, Installation, maintenance and repair of solar collectors, Installation and maintenance of solar thermal installations, Installation of residential solar panel power systems, Installation, maintenance and repair of solar energy systems.
LAMJINGBA

4478146   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Construction services; Installation and repair services; Mining extraction, oil and gas drilling
XPT

4478454    19/03/2020
XTRAPOWER TOOLS PRIVATE LIMITED
1987, GALI NEEL WALI, SITARAM BAZAR, DELHI - 110006
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
INSTALLATION, MAINTENANCE AND REPAIR OF POWER TOOLS, MACHINE TOOLS, CUTTING TOOLS, DIAMOND CUTTING BLADES, GRINDING TOOLS, MECHANICALLY OPERATED TOOLS, DRILLING MACHINES, GRINDING MACHINES, SAW BLADES, DRILLING CHUCKS, DRILLING BITS, WOOD WORKING TOOLS, STONE WORKING TOOLS, CIRCULAR BLADES, HAND TOOLS
4484253    02/04/2020
MAMTA PARMAR PROPRIETOR OF MAMTA SINGH
104, SHALIBHADRA COMPLEX, OLD FATEHPURA, UDAIPUR (RAJASTHAN) - 313001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/02/2016
AHMEDABAD
Construction services; Installation and repair services
FARE BAZAAR

2874758 03/01/2015

RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
SERVICE PROVIDERS
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM

Proposed to be Used
To be associated with:
2868281, 2874141, 2874670

Mumbai
TELECOMMUNICATIONS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2868281, 2874141 and 2874670
THE GOLD CLASS

2957768  05/05/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
an Indian company existing under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :28/04/2015

To be associated with:
1753600

DELHI
Telecommunications, television broadcasting, cellular telephone communication, live chats, communications by computer terminals, online newspaper, internet and websites, internet broadcasting, electronic mail, online forums, satellite transmission, computer aided transmission of messages & images, access to databases, facsimile transmission, user access and telecommunications connections to global computer networks, transmission of digital files & cards online.
2973491  28/05/2015  

SUSHIL SHIRKE  

trading as : SAKSHAM CONSULTANTS  

B-10/A, SAYALI APARTMENT, OPP KARNATAK SANGH HALL, MOGUL LANE, MATUNGA (WEST), MUMBAI-400 016  

SERVICE PROVIDER  

INDIAN NATIONAL  

Address for service in India/Attorney address:  

BALAJI R. BARGE  

M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com  

Used Since : 01/12/2011  

MUMBAI  

TELECOMMUNICATION SERVICES, IMAGES, MESSAGE AND INFORMATION THROUGH ELECTRONIC MEDIA, BROADCASTING SERVICES, WEBSITE
Vikas Bansal
37, Shakespeare Sarani, 4th floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
Rajat Malhotra
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
Kolkata

Mobile Phone Services, Wireless Mobile Phone Services, Rental Of Mobile Phones Communications, telephone and mobile telephone services, Broadcasting and telecommunications services included in class 38.
3987888  30/10/2018
NARASHIMHACHARI AVUSULA
1-84, Kowdipally, Antharam, Sommakkapet, Medak, Telangana India.
Individual.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
BROADCASTING SERVICES, OPERATION OF TELEVISION CABLE NETWORKS, AUDIO, VIDEO AND MULTIMEDIA BROADCASTING VIA THE INTERNET AND OTHER COMMUNICATION NETWORKS.

Transliteration : OM VISHWAKARMA TV
APSamachar
4104861  02/03/2019
S V GROUP
D.NO 25/684/39, PADMAVATHI NAGAR, NANDYAL, KURNOOL (DISTRICT), ANDHRA PRADESH 518501
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :20/09/2014
CHENNAI
Telecommunications
4395617  02/01/2020
SHRI BAJRANG ALLIANCE LIMITED
521/C, Urla Industrial Complex, Urla, Raipur – 493221, Chattisgarh
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI
Telecommunications.
ULTRAHUMAN BODY

4399435  06/01/2020

ULTRAHUMAN HEALTHCARE PVT LTD
1st Floor, Gopala Krishna Complex, #45/3, Residency Road, Bengaluru, Karnataka- 560025
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI

Transmission of information and images through electronic media
LiteStar
4430876 05/02/2020
VIMOBIN LABS PRIVATE LIMITED
trading as; VIMOBIN LABS PRIVATE LIMITED
H28-901, SANDEEP VIHAR, WHITEFIELD, BANGALORE-560067
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956
Address for service in India/Attorney address:
VIVRTI LAW
FLAT 1D, HILL CREST APARTMENTS, NEW NO.14, OLD NO.56, VENKATANARAYANA ROAD, T.NAGAR, CHENNAI-600017.
Used Since: 10/08/2018

CHENNAI
COMPUTER COMMUNICATION AND INTERNET ACCESS, COMMUNICATIONS BY COMPUTER TERMINALS, COMMUNICATIONS BY FIBER [FIBER]OPTIC NETWORKS, COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES, ELECTRONIC MAIL, ELECTRONIC BULLETIN BOARD SERVICES [TELECOMMUNICATIONS SERVICES], PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK, PROVIDING INTERNET CHATROOMS, PROVIDING USER ACCESS TO GLOBAL COMPUTER NETWORKS, PROVIDING ONLINE FORUMS, RENTAL OF ACCESS TIME TO GLOBAL COMPUTER NETWORKS, TRANSMISSION OF GREETING CARDS ONLINE, TRANSMISSION OF DIGITAL FILES, VIDEOCONFERENCING SERVICES. ACCESS TO CONTENT, WEBSITES AND PORTALS, PROVIDING ACCESS TO DATABASES
4436077 10/02/2020
DOUBLE SLIT MEDIA TECHNOLOGIES PRIVATE LIMITED
811, FIRST FLOOR, 10TH A MAIN ROAD INDIRANAGAR 1st STAGE BANGALORE Bangalore KA 560038
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
CHENNAI
Telecommunications services, namely electronic broadcasting and transmission of data, messages, graphics, images, videos and information; services that allow at least one party to communicate with another, teleconferencing and videoconferencing services. transmission of digital files and electronic mail, services related to streaming of data, telecommunications routing and junction services, wireless broadcasting
4436929  11/02/2020
EORTV MEDIA PVT LTD
B 501, GARDEN ESTATE, LAXMI NAGAR, LINK ROAD, GOREGAON WEST, MUMBAI- 400104
Proposed to be Used
MUMBAI
INTERNET BROADCASTING SERVICES
EOR HUNT
4436930  11/02/2020
EORTV MEDIA PVT LTD
B 501, GARDEN ESTATE, LAXMI NAGAR, LINK ROAD, GOREGAON WEST, MUMBAI- 400104
Proposed to be Used
MUMBAI
INTERNET BROADCASTING SERVICES
4456028 27/02/2020
JANKHANA FLOYD PEREIRA (INDIAN NATIONAL, PROPRIETOR), TRADING AS DARK TEMPTATIONS
24/30, Federation House, Opp. Metro Cinema, 1st Marine Street, Mumbai, Maharashtra- 400002
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2007
MUMBAI
Computer aided transmission of text and images
NOVEAU MANUFACTURING PRIVATE LIMITED
Unit Number 1, Kaliandas Udyog Bhavan, Ground Floor, S.H. Tandel Marg, Near Century Bhavan, Prabhadevi, Mumbai – 400025, Maharashtra
A Company incorporated under the Companies Act 2013

Address for service in India/Attorney address:
JURIS MOUNT
Juris Mount, Level 13, Platinum Techno Park, Plot Nos. 17 & 18, Sector 30A, Vashi, Navi Mumbai -400705.

Proposed to be Used
To be associated with:
4274563

MUMBAI
Telecommunications; Sending of messages via a website; Transmission of information online.
4460761  03/03/2020
BALAKRISHNAN T.
trading as ;ST. JOHN'S HIGH SCHOOL
SIDDHARTH NAGAR BORIVALI (EAST) MUMBAI-400066
Proposed to be Used
MUMBAI
TELECOMMUNICATION SERVICES, WEBSITE IN CLASS 38
4462395 04/03/2020
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI-400057
A Company Incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
To be associated with:
2370324
MUMBAI
AUDIO, VIDEO AND MULTIMEDIA BROADCASTING, STREAMING, DOWNLOADING, WEBCASTING SERVICES PROVIDING LINEAR OR ON DEMAND AND HOME VIDEO ENTERTAINMENT AUDIO-VISUAL CONTENT; COMMUNICATION OF GRAPHICS, TEXTS, AUDIO, AUDIO VISUAL CONTENT, RING TONES, VOICE, MUSIC; PLATFORM FOR USERS TO WATCH, SHARE, CRITIQUE, RATE, CHAT AND COMMENT ON MULTIMEDIA CONTENT, ON TELEVISION AND INTERNET ENABLED DEVICES THROUGH INTERNET AND/OR TELECOM/MOBILE BASED TECHNOLOGIES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2370324
Trade Marks Journal No: 1952 , 15/06/2020    Class 38

Priority claimed from 26/11/2019; Application No. : 40-2019-0182801 ;Republic of Korea
4465599    06/03/2020

KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI
Data transmission and data broadcasting; broadcasting and transmission of radio programs; interactive broadcasting and communications services; telecommunications services; transmission, broadcasting and reception of audio, video, still and moving images, text and data; satellite transmission and television broadcasting services; transmission of automobile information via communication networks; car telephone communications services; providing navigation services via a data network; electronic transmission of user location information via satellite and communication mechanisms; providing access to applications via internet/mobile networks; telecommunications services provided via fiber optic, wireless and cable networks; communication by mobile telephone; telephone communication services; communications services; rental of telecommunication machines and apparatus; radio broadcasting; television broadcasting; internet broadcasting services; rental of broadcasting equipment.
REVOLUTION VIEWS
4466650  07/03/2020
MD SIFIYAN KHAN
#5/1353, ZAMZAM COLONY, GULBARGA- 585104, KARNATAKA, INDIA
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :04/03/2020
CHENNAI
Telecommunications.
4471100   13/03/2020
TARUN DIXIT (INDIAN NATIONAL, PROPRIETOR), TRADING AS VIDHI THAI SPA & SALON
Dixit Fight, 1st Floor, Shop No. 16, Near Tyab Ali Pump, Jabalpur - 482001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :14/05/2014

MUMBAI

Computer aided transmission of text and images; telecommunications
4474148    17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-I, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad, 380006

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO TELECOMMUNICATIONS
M/S. HEAD DIGITAL WORKS PRIVATE LIMITED

#8th floor, Atria Block, The-V, Software Units Layout, Plot.17, Madhapur, Hyderabad – 500081, Telangana, India.

S.BALAJANAKI

SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

CHENNAI

Message sending, electronic mail, providing internet chatrooms, computer aided transmission of messages and images, voice mail services, providing user access to a global computer network.
FARE BAZAAR

2874759  03/01/2015

RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
SERVICE PROVIDERS
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM
63, Nariman Bhavan, 227, Nariman Point, Mumbai 400 021

Proposed to be Used
To be associated with:
2868280, 2874142, 2874671

MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2868280, 2874142 and 2874671
2910169   26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
2950770  27/04/2015
RAJNIKANT SINOJAYA
Mr.Rushikesh Shah
trading as :BYOND JOURNEYS
D-32, VASTUSHREE COMPLEX, NEAR HIDE PARK SOCIETY, MARKET YARD, PUNE-411037
SERVICE PROVIDER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 29/01/2014
MUMBAI
ARRANGEMENTS OF TOURS
DIL TOH ROAMING HAI

2991093  23/06/2015

MAKEMYTRIP (INDIA) PVT.LTD.
243 SP INFOCITY UDYOG VIHAR PHASE-I GURGAON HARYANA 122016

SERVICE PROVIDER

Address for service in India/Agents address:

LAW FORTE
1309, PRAGATI TOWER, RAJENDRA PLACE, NEW DELHI-110008

Used Since : 27/04/2015

To be associated with:

2991089

DELHI

“TRAVEL ARRANGEMENTS INCLUDING IN-BOUND & OUT-BOUND TOUR PACKAGES AND HOLIDAY PACKAGES; BOOKING / RESERVATION OF SEATS FOR TRAVEL INCLUDING FLIGHT BOOKINGS, BUS / RAILWAY RESERVATIONS, LUXURY COACH BOOKINGS, TAXI / PLEASURE BOAT BOOKINGS; ARRANGING OF CRUISES; ARRANGING OF HISTORICAL, HERITAGE, CULTURAL, WILDLIFE AND ADVENTURE TOURS; TRANSPORT PACKAGES INCLUDING TOURIST TRANSPORT, CAR RENTALS AND COACH RENTALS; ESCORTING OF TRAVELLERS; SIGHT SEEING; PROVIDING OF INFORMATION ABOUT JOURNEYS”

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
J.S. GLOBAL IMMIGRATION

3046712  02/09/2015

YOGESH KUMAR S/O BHIM SAIN
trading as ;M/S J.S GLOBAL IMMIGRATION
YOGESH GEETA COLONY, ST. NO. 1, JAGRAON, DISTT. LUDHIANA
SEVICE PROVIDER

Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
TRAVEL AGENCY, IMMIGRATION.
3112932    02/12/2015
VINAYAK KORGAONKAR
trading as ;VIN TOURS AND TRAVELS
S. V. I. T. KEDIA CHAMBERS, S. V. ROAD, MALAD (WEST) MUMBAI - 400064, MAHARASHTRA, INDIA
SERVICE PROVIDER
INDIAN NATIONALS
Used Since :11/02/1985
To be associated with:
1417372
MUMBAI
SERVICE PROVIDER OF TOURS AND TRAVELS
3690214  29/11/2017
ON-DOT COURIERS & CARGO LTD.
61/3, FURNITURE BLOCK, KIRTI NAGAR, NEW DELHI - 110 015.
Body Incorporate

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.

Proposed to be Used
DELHI
Transport; delivery, packaging and storage of goods; travel arrangement, Transportation logistics information, Transport services in the field of Courier & Cargo purpose included in class - 39.
PROPOSED TO BE USED
MUMBAI
Transport; Packaging and storage of goods; Travel arrangement
LFCWALA

4124750  22/03/2019

KARTHIKEYAN VEERAN
SBOA Unity Enclave, D142, Medavakkam Road, Mambakkam, Chennai- 600 127
Managing Director

Address for service in India/Attorney address:
S.CHINNASAMY . ADVOCATE
OLD. NO.125, NEW NO:257, 3RD FLOOR, ANGAPPA NAICKEN STREET, (CANARA BANK BUILDINGS), CHENNAI-600001.

Used Since :21/12/2018

CHENNAI

Tour and Travel Services For Reservation Of Ticket Air, Rail And All Other Means Of Transportation Including Holiday Packages, Visa And Immigration Services, Travel Arrangement Being Including In Class 39
AnyWare
4230359  09/07/2019

Nityashree Kanoria
H-7, Vitthal Kunj, E Road, CSKM School, Ansal Villas, Satbari, New Delhi
Individual

Address for service in India/Attorney address:
KARISHMA SINGH
P&A Law Offices, 1st Floor, Dr. Gopal Das Bhavan, 28 Barakhamba Road, New Delhi 110 001, India

Proposed to be Used
DELHI

Warehouse storage services, hire/rental/lease of warehouses/warehouse spaces, storage of goods in warehouses, providing information relating to the rental of warehouse space, transport, packaging and storage of goods, rental of storage containers, storage information.
Trade Marks Journal No: 1952, 15/06/2020 Class 39

SKYFLY PACKERS & MOVERS PRIVATE LIMITED
5-142, CHANDRA NAGAR, CHINTAL, IDPL MAIN ROAD, BALANAGAR, HYDERABAD - 500054, TELANGANA.
Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
TRANSPORTATION, PACKING AND STORING OF GOODS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1952, 15/06/2020  Class 39

4382591 19/12/2019
Bharat Petroleum Corporation Limited
Bharat Bhavan, 4&6 Currimbhoy Road, Ballard Estate, Mumbai 400001
Company limited by Shares

Address for service in India/Attorney address:
TAS&CO.
Office 503, The Central, Shell Colony Road, Chembur, Mumbai 400071.

Proposed to be Used
Mumbai
Transport; Packaging and storage of goods; Travel arrangement.
4417983 24/01/2020
ADVENTOUR VENTURES PVT. LTD
trading as ;ADVENTOUR VENTURES PVT. LTD
OFFICE UNIT - 635, ESPLANADE ONE MALL, RASULGARH, BHUBANESWAR, KHORDHA - 751010, ODISHA, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE,MADHUPATNA,KALYANI NAGAR,CUTTACK-753013
Used Since :16/04/2016
KOLKATA
TOUR AND TRAVEL ARRANGEMENT INCLUDED IN CLASS-39
4444748  17/02/2020
OLA ELECTRIC MOBILITY PRIVATE LIMITED
Regent Insignia, # 414, 3rd Floor, 4th Block, 17th Main, 100 Feet Road, Koramangala, Bangalore – 560034, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :18/05/2019

CHENNAI
Leasing of electric vehicles; Rental of electric vehicles; Providing information about automobiles for lease by mean of the internet.
4444753 17/02/2020

OLA ELECTRIC MOBILITY PRIVATE LIMITED
Regent Insignia, # 414, 3rd Floor, 4th Block, 17th Main, 100 Feet Road, Koramangala, Bangalore – 560034, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :18/05/2019

CHENNAI
Leasing of electric vehicles; Rental of electric vehicles; Providing information about automobiles for lease by mean of the internet.
4446154    19/02/2020
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
PLOT NO A2B, 8TH FLOOR SECTOR 125 NOIDA 201303 UP IN
Other financial intermediation
PRIVATE COMPANY
Used Since :07/01/2020
To be associated with:
4316782, 4400659, 4400673
DELI
PACKAGING, DELIVERY, DISTRIBUTION, SUPPLYING, WRAPPING AND STORAGE OF GOODS, WAREHOUSING, AND TRAVEL ARRANGEMENT AS INCLUDED IN CLASS 39 ONLY
4449744   21/02/2020
HARISH BAWEJA
Flat no.- 273, Pocket-2, sector-23, New Delhi, Delhi - 110085
PROPRIETOR
Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085
Used Since :02/02/2020
DELHI
Travel Services, Travel Information, Travel organizations, Travel consultancy, Arranging travel tours, Travel Booking agencies, Travel guide Services, Transport to travellers as included in class- 39
4449745 21/02/2020
HARISH BAWEJA
Flat no.- 273, Pocket-2, sector-23, New Delhi, Delhi - 110085
PROPRIETOR
Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085
Used Since :02/02/2020
DELHI
Travel Services, Travel Information, Travel organizations, Travel consultancy, Arranging travel tours, Travel Booking agencies, Travel guide Services, Transport to travellers as included in class- 39
TWD
4450817 22/02/2020
M/S. SENKAY TRAVEL WITH DIFFERENCE PRIVATE LIMITED
C-1, First Floor, Commercial Complex, Safdarjung Development Area, Opp. IIT Main Gate, New Delhi - 110016 (INDIA)
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :21/07/2016
DELHI
Travel Arrangement, Arranging Travel and Information for All Related Tours & Travels Services Including In Class 39
Mr. Sudam Natha Latpate
Hamam House, Office No. 15, 36 Ambalal Doshi Marg, Fort, Mumbai 400001, Maharashtra, India.
An Indian National (A Natural Person)

Address for service in India/Attorney address:
Manish M Bhagnari
Block No. A-168/335, Near Guru Nanak High School, Kurla-Camp Road, Ulhasnagar-421004, Maharashtra, India.

Proposed to be Used
Mumbai

Courier services [mails, messages or merchandise]; parcel delivery; delivery of goods; delivery of goods by mail order; tracking and tracing services for letters and parcels [transport information]; monitoring and tracking of package shipments [transport information]; computerized tracking and tracing of packages in transit [transport information]; providing online information in the field of the transport, packaging and storage of goods.
4453637  25/02/2020
TRIGON TRANSIT PRIVATE LIMITED
KERAWALLA CHAMBERS, 3RD FLOOR 25, P.J. RAMCHANDANI MARG, COLABA, MUMBAI - 400001
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
TRANSPORTATION; BUS AND VAN TRANSPORTATION SERVICES; TRAVEL ARRANGEMENT AND ORGANIZATION SERVICES; ARRANGING OF TRAVEL FOR STUDY, LANGUAGE AND EDUCATIONAL TRIPS; STORAGE AND HANDLING OF GOODS; CONSULTANCY SERVICES RELATING TO TRANSPORTATION.
4454250  26/02/2020

FDS INTERNATIONAL
1-46, SHOP NO. 4, FIRST FLOOR, SECTOR-9, NOIDA, G.B.NAGAR, U.P.-201301
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Transportation logistics,ourier Services, Transport; Packaging and storage of goods; Travel arrangement.
VEDIC WALKS
4458571  29/02/2020
ACTIVE INTERNATIONALS TRAVEL NETWORK PRIVATE LIMITED
49, GOVIND NAGAR (EXTN.) EAST, SHIVAJI MARG, AMER ROAD, JAIPUR - 302002 (RAJASTHAN)
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :11/11/2013

AHMEDABAD
Transport, Packaging and Storage of Goods, Travel Arrangement.
4462142 04/03/2020
TRISHUL BUILDTECH & INFRASTRUCTURES PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR MR. K. PRAKASH SHETTY.
No. 2/55/1, Outer Ring Road, Opp. Lumbini Garden, Veeranna Palya, Nagavara, Bangalore- 560 045.
A incorporated Private limited company
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Proposed to be Used
CHENNAI
Transport; packaging and storage of goods; travel arrangement, Organization, booking and arrangement of excursions, day trips and sightseeing travel tours,
4464972  06/03/2020
IBTEDA HUSAIN (PROPRIETOR) TRADING AS ARQAM C TRAVELS
FIRST FLOOR R.A. KHAN MARKET NEAR MADINA MASJID RETI, GORAKHPUR, UTTAR PRADESH INDIA
Single Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
Travel reservation, Travel consultancy services, Travel courier and travel guide services
COLSEN
4465263  06/03/2020
RAJESH PREMANI
E/146, Ground Floor, RBE Snehdhara CHSL, Dadabhai Cross Road No. 3, Vile Parle (West), Mumbai- 400056
An Indian National

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavali, Thane (W) - 400615

Proposed to be Used

MUMBAI
Travel arrangement services for individuals and groups; Provision of information relating to the planning and booking of travel and transport, via electronic means; Travel reservation and booking services; Arranging and booking of travel tours for business or leisure purposes or package holidays, Booking and arrangement of travel, excursions and cruises; Organisation, booking and arranging of excursions, trips, expeditions and sightseeing travel tours; Ticket booking services for travel, Arranging of flights, Air charter services; Planning of journeys, Information relating to journeys; Booking of transport
Priority claimed from 26/11/2019; Application No. : 40-2019-0182802 ;Republic of Korea
4465600  06/03/2020

KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

To be associated with:
3332896, 3332904, 3332912, 3336542

DELHI
Logistics services consisting of the storage, transportation and delivery of goods; transport, delivery, packaging, and storage of goods; packing, crating and warehousing services; leasing of rental cars; car-sharing services; emergency automobile towing; transportation information; providing information relating to car transport; car rental; tracking of automobile fleets using electronic navigation and locating devices [transport information]; towing and transportation of cars as part of vehicle breakdown services; providing road and traffic information; depot services for the storage of Vehicles; rental of wheelchairs; services related to travel included in this class; conducting of sightseeing travel tours by automobiles; physical storage of electronically stored data, documents, digital photographs, music, images, video, and computer games; packing of freight; rental of diving suits; storage, distribution and supply of energy and fuel.
MUNSHI
4471366  13/03/2020
KRISHNA GOYAL
9/97-C, YAMUNA BRIDGE, STATION ROAD, AGRA (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :01/01/2000
DELHI
Transport, packaging and storage of Hawan samigri, roli, kumkum, sindoor, agarbatti & dhoopbatti including poojan samagri, thandai, shikanji and other soft drinks, syrups and preparation for making beverages, fruit juice, pure drinking water and other non-alcoholic drinks.
BORN TRAVELLERS

4472869   15/03/2020

RENU KANWAR
Vill- Nimbari Chandawatan, Th- Degana, Dist- Nagaur, Rajasthan
tours and travel
Proprietor

Proposed to be Used

AHMEDABAD
Tours and Travel services.
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO TRANSPORT, PACKAGING AND STORAGE OF GOODS, TRAVEL ARRANGEMENTS
UDHAM SUGAR

4476380  18/03/2020
JATINDER SINGH (SOLE PROPRIETOR OF A J TRADERS)
Near Telephone Exchange, Upper Gadi Garh, Bawaliyana, Jammu- 181101, Jammu And Kashmir.
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Transport; Packaging and storage of goods; Travel arrangement Under Class “39”
CleanMax

4477234  19/03/2020
CLEANMAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
4th floor, The International, 16 Maharshi Karve Road, New Marine Lines Cross Road No. 1, Churchgate, Mumbai- 400020
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Used Since :06/02/2020

To be associated with:
3884270

MUMBAI

Storage, distribution and supply of solar energy and electricity; advisory and consultancy services relating to distribution and storage of solar energy.
4477245  19/03/2020
CLEANMAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
4th floor, The International, 16 Maharshi Karve Road, New Marine Lines Cross Road No. 1, Churchgate, Mumbai- 400020
Body Incorporate
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070
Used Since :06/02/2020
To be associated with:
3884270
MUMBAI
Storage, distribution and supply of solar energy and electricity; advisory and consultancy services relating to distribution and storage of solar energy.
4477443  19/03/2020
RIZEBEAR DISTRIBUTION PRIVATE LIMITED
18/1 NH8 Behind Fortune Questa, near Mercedes-Benz, Sector 35, Gurugram, Haryana 122004
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
eCRITICA
4479005  20/03/2020
CRITICALOG INDIA PVT LTD
GROUND AND FIRST FLOOR NO. 79B, K R COLONY, DOMLUR, BANGALORE - 560071, KARNATAKA
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :26/02/2016
CHENNAI
transportation services; transport of valuables; hauling; supply chain logistics and reverse logistics services, namely, storage, transportation and delivery of documents, goods, packages, raw materials, and other freight for others by air, road and water; crating of air transportation goods; freight transportation and freight-forwarding services; transportation information; collection, transportation and delivery of goods, documents and parcels; packing, crating and warehousing services; transport and freight brokerage; computerised distribution planning relating to transportation; guarded transport; tracking and tracing services for letters and parcels; online transportation reservation services; shipping agency; international ocean freight shipping services.
4484431  02/04/2020
Matrix Cellular (International) Services Ltd.
7 Khullar Farms, Mandi Road, Mehrauli, New Delhi-110030
Limited Company

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Courier Services
2847684  18/11/2014
M/S ARBUTUS CONSULTANCY LLP
trading as ;Company
60, 2nd Floor Vasant Marg, Vasant Vihar, New Delhi-110057
Treatment of materials, Generation of Power, Electricity Generation, Generation of Gas and Electricity,
Company
Address for service in India/Agoents address:
SANJAY KHANDELWAL
C-65, LGF, MALVIYA NAGAR, NEW DELHI-110017.
Used Since :03/11/2014
To be associated with:
2812389
DELHI
Treatment of materials, Generation of Power, Electricity Generation, Generation of Gas and Electricity,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word India. Mark shall be used as a whole.
FARE BAZAAR

2874762  03/01/2015
RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
SERVICE PROVIDERS
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
To be associated with:
2868279, 2874143, 2874679

MUMBAI
TREATMENT OF MATERIALS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2868279, 2874143 AND 2874679
2910170    26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phone

Proposed to be Used
MUMBAI
TREATMENT OF MATERIALS
OSA COMPOSTING

4461381    03/03/2020
OSA ENVIRO PRIVATE LIMITED
F-431, RIICO Industrial Area, Bhiwadi, Alwar, Rajasthan 301019
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
AHMEDABAD
Waste treatment services; Waste processing services; Composting services; Services for transforming waste into Compost; Recycling of waste and trash; Waste management services; Rental of waste compacting machines; Rental of waste crushing machines; Providing information and consultancy relating to the recycling of waste and trash;
MAHARAJA GREH UDYOG

4462179  04/03/2020
SUNIL KUMAR GUPTA PROPRIETOR OF M/S MAHARAJA GREH UDYOG
TRANSPORT BUILDING NO - 1, G. T. ROAD, JHAKAR KATI, KANPUR, (U. P.) INDIA.
SINGLE FIRM

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :01/01/2001

DELHI

Treatment and process to develop kashmiri powder (roli powder).
4462981  04/03/2020

ARMORMAX INDIA LLP
TOWER LM, FLAT NO. 2017, SUPERTECH ECOCITY, SECTOR 137, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301
LTD LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL, DELHI -110092 (INDIA)

Used Since: 25/10/2019

DELHI
CUSTOMIZATION OF MOTOR VEHICLES, ASSEMBLY OF VEHICLES, ASSEMBLY OF CAR ACCESSORIES, WINDOW TINTING TREATMENT BEING SURFACE COATING INCLUDED IN CLASS 40
Trade Marks Journal No: 1952, 15/06/2020 Class 40

Priority claimed from 26/11/2019; Application No. : 40-2019-0182803 ;Republic of Korea
4465601 06/03/2020
KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Laminating; engraving; timber felling and processing; water treatment and purification; processing of rubber; treatment of
glass materials; processing of fuel materials; saddlery working; production of energy; preparation and treatment of fabric;
processing of foodstuffs for use in manufacture; processing of automobile parts; printing; needlework and dressmaking;
photographic processing; car scrapping services; rental of air-conditioning apparatus; rental of energy generating
equipment; duplication of cinematographic films; framing of works of art.
4466811   08/03/2020
GYPMART INDIA PRIVATE LIMITED
10C, Hungerford Street, 1st Floor, Kolkata 700017, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :10/01/2020

KOLKATA
Processing of raw materials; Processing of materials; Treatment of Materials; Custom manufacturing; Custom assembling of materials; Material Treatment Information.
LPS
4475821    18/03/2020
NATER PAL SOLANKI
125 STREET NO-7 UNCHA GAON ROAD ADARSH NAGAR-2 BALLABGARH FARIDABAD HARYANA-121001
INDIVIDUAL
Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
Treatment of materials.
4475822   18/03/2020

NATER PAL SOLANKI
125 STREET NO-7 UNCHA GAON ROAD ADARSH NAGAR-2 BALLABGARH FARIDABAD HARYANA-121001
INDIVIDUAL

Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092

Proposed to be Used
DELHI

Treatment of materials.
4477246   19/03/2020
CLEANMAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
4th floor, The International, 16 Maharshi Karve Road, New Marine Lines Cross Road No. 1, Churchgate, Mumbai- 400020
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070
Used Since :06/02/2020

To be associated with:
3884272

MUMBAI
Production of solar energy; solar electricity generation; generation of electricity from solar energy; processing and transforming of solar energy; consultancy in the field of production of solar electrical energy; consultancy in the field of solar energy generation; information and advisory services relating to the generation of electricity from solar energy; rental of solar electricity generators and equipment; leasing of solar electricity generators and equipment.
LAMJINGBA

4478147   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Treatment of materials; Recycling of waste and trash; Air purification and treatement of water; Printing services; Food and drink preservation
2382232  21/08/2012
SHANTI EDUCATIONAL & WELFARE TRUST
trading as ;SHANTI EDUCATIONAL & WELFARE TRUST
NIRJAN NEER, VILL. & PO. DHANDHALIBAR, PS. MARISHDA, DIST. PURBA MEDINIPUR, PIN - 721 452, W.B.
MERCHANT & SERVICE.
AN INDIAN TRUST.
Used Since :01/01/2012

KOLKATA
EDUCATIONAL, INSTRUCTIONAL, TEACHING ACTIVITIES CONCERNING TO ESTABLISH, RUN, PROMOTE, ACQUIRE, MAINTAIN SCHOOLS INSTITUTES, COLLEGES, VOCATIONAL STUDY CENTERS AND PROMOTION OF EDUCATION, TRAINING COURSES AND PROGRAMS, CONDUCT EXAMINATION AND AWARD DEGREE, DIPLOMA AND OTHER CERTIFICATES, TRAINING ON ENGINEERING, I.T., MANAGEMENT, MEDICAL, HUMANITIES SCHOOLS
Trade Marks Journal No: 1952, 15/06/2020  Class 41

2659742  15/01/2014
DALCHANDSINGH YADAV
SHILAKANT CHAUDHARY
trading as ;MAHALAXMI LUCKY DRAW
ROOM NO. 104, GANESH APARTMENT, MOREGAON, NALASOPARA (EAST), DIST. THANE
SERVICE PROVIDER
PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
LOTTERY SERVICES
2683181  20/02/2014
TAKALKAR ROHAN VIJAY
NAVNATH BALU YENPURE
trading as ;CORE FITNESS CLUB
OFF-201/202, ELITE PREMIO, BALEWADI, PUNE-411045
SERVICE PROVIDER
A REGISTERED PARTERSHIP
Address for service in India/Attorney address:
LAW POINT CONSULTANCY
613, Destiny House, Ground Floor, Bhimanagar, Kondhave-Dhawde, Pune-411 023
Used Since :10/11/2012
MUMBAI
PROVIDING FITNESS TRAINING SERVICES AND CONSULTANCY
2753570  10/06/2014
DHARMADARSHI DEV B. POOJARY
trading as ;SHREE DATTATREYA MITRA BHAJANA MANDALI
SHREE DATTATREYA DURGAMBIKA MANDIR MARG, SUBHASH NAGAR, ASALPHA, GHATKOPAR (WEST), MUMBAI-400084
SERVICE PROVIDER
A PUBLIC CHARITABLE TRUST REGISTERED UNDER THE PROVISIONS OF THE SOCIETY REGISTRATION ACT, 1860
Address for service in India/Attorney address:
ADVOCATE KAVITA V, RAIPURE.
LEONARD CORPORATE SOLUTIONS PVT. LTD. OFFICE No. 8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA LAB. VAKOLA MARKET, SANTACRUZ (EAST), MUMBAI-400 055
Used Since :01/01/2014
MUMBAI
SERVICE PROVIDING FOR EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SHREE SEPARATELY.
INDO GYPSIES

2753723  11/06/2014

INDO GYPSIES MUSIC LLP
C/303, AMEYA CHS LTD, CHOGLE NAGAR, SAVERPADA, BORIVALI (E), MUMBAI 400066

SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Used Since :09/10/2013

MUMBAI

MUSIC COMPOSITION SERVICES, PRODUCTION OF MUSIC, PRESENTATION OF LIVE PERFORMANCES, ORGANIZING AND CONDUCTING CONCERTS
2757825  17/06/2014
DR. NANDITA SHARMA
trading as ;Bloomsbury International School Play Learn and Grow Together
R- 2/ 28 Raj Nagar, Ghaziabad 201017, Uttar Pradesh.
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2014
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, EDUCATIONAL SERVICES, SERVICES OF SCHOOLS [EDUCATION], EDUCATION INFORMATION, EDUCATIONAL EXAMINATION.
IN USE.
2806109  09/09/2014

GOPI SHETTY
MS. AMRUTA LIMAYE
MRS. GAURI GOPI SHETTY
G MANOHAR
ABHAY LIMAYE
T PRASAD
SURESH PRASAD
MRS. G DHANLAKSHMI

trading as; OCEAN CADET ACADEMY
A-17 BULK LAND NO.8, SECTOR-26, PRADHIKARAN, NIGDI, PUNE-411044
SERVICE PROVIDERS
A PUBLIC CHARITABLE TRUST REGISTERED UNDER THE PROVISIONS OF THE BOMBAY PUBLIC TRUST, 1950
Used Since :27/07/2011

MUMBAI
EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2818944  29/09/2014
HARI KRISHNA EXPORTS PRIVATE LIMITED
UNIT NO 1701, THE CAPITAL, 17TH FLOOR, B WING, PLOT NO. C 70, BANDRA KURLA COMPLEX, BANDRA (EAST),
MUMBAI-400051, MAHARASHTRA, INDIA
SERVICE PROVIDER
REGISTERED COMPANY UNDER COMPANIES ACT, 1956
Used Since: 25/06/2007
MUMBAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark
shall be used as represented.
The Kitchen Connect

2819339  27/09/2014

SAKSHI MITHAL

E-444 Second floor, GK 2 New Delhi - 110048

education, arranging and conducting of workshops [training]conferences, seminars Culinary class and especial catering events,publication of books, education information, education services

Address for service in India/Agents address:

SANJAY KHANDELWAL

C-65, LGF, MALVIYA NAGAR, NEW DELHI-110017.

Used Since :26/09/2014

DELHI

education, arranging and conducting of workshops [training]conferences, seminars Culinary class and especial catering events,publication of books, education information, education services
LEADING FOR IMPACT

Priority claimed from 21/07/2014; Application No. : 86/342,691 ;United States of America

2838560  07/11/2014

THE BRIDGESPAN GROUP, INC.
2 COLEY PLACE,7TH FLOOR,SUITE 3700B,BOSTON,MASSACHUSETTS 02116,UNITED STATES OF AMERICA
SERVICE PROVIDERS.
A NON-PROFIT CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE,
UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
EDUCATIONAL SERVICES, NAMELY, CONDUCTING SEMINARS, WORKSHOPS, INDIVIDUAL COACHING SESSIONS,
ONLINE TUTORIALS AND APPLIED LEARNING PROJECTS IN THE FIELDS OF STRATEGY, LEADERSHIP, CAREERS,
MANAGEMENT AND PHILANTHROPIC STRATEGIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark
shall be used as a whole.
2839318  10/11/2014
INDRANIL CHAKRABORTY
604 CITADEL, CHUIM VILLAGE, KHAER WEST, MUMBAI-400052
SERVICE PROVIDERS
INDIAN NATIONAL
Address for service in India/Attorney address:
BOAZZ LAW CHAMBER
313, Churchgate Chambers,5 New Marine Lines, Churchgate, Mumbai-400 020
Used Since :06/08/2014
MUMBAI
EXECUTIVE COACHING, LIFE COACHING, LEADERSHIP TRAINING, BUSINESS EDUCATION AND TRAINING SERVICES, NAMELY, DEVELOPING CUSTOMIZED IN-COMPANY LEADERSHIP AND EXECUTIVE DEVELOPMENT PROGRAMS, PROVIDING PUBLIC AND IN-COMPANY KEYNOTE PRESENTATIONS TO BUSINESS LEADERS INCLUDING LEADERSHIP DEVELOPMENT.
2856435  04/12/2014
SAYALI LONKAR
trading as :KALAKRUTI ART STUDIO
: OMKAR, 4A, GULMOHAR COLONY, PIMPLE GURAV, PUNE, MAHARASHTRA, PIN 411061
SERVICE PROVIDER
Address for service in India/Attorney address:
NAMITHA .K
A-102, SHREE RAMTANU MAULI, PLOT NO - 98, SECTOR - 1, SANPADA, NAVI MUMBAI - 400 705
Used Since :01/12/2013
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
GIOCONDA VESSICHELLI
203, 11A WING PATLIPUTRA NAGAR, JOGESHWARI, MUMBAI
SERVICE PROVIDER
A INDIAN NATIONAL

Address for service in India/Attorney address:
SURESH POOJARY
202/1, Marigold, Opp. Oshiwara Police Station, Andheri Link Road, Andheri - West, Bombay - 400 053.

Proposed to be Used

MUMBAI
ENTERTAINMENT, AND CULTURAL ACTIVITIES INCLUDING RENTAL OF CINE FILMS, ORGANIZATION OF
COMPETITIONS (EDUCATION OR ENTERTAINMENT, DIGITAL IMAGING SERVICES, ENTERTAINER SERVICES,
ENTERTAINMENT INFORMATION, FILM PRODUCTION, PRESENTATION OF LIVE PERFORMANCES, PARTY PLANNING
(ENTERTAINMENT), PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, PRODUCTION OF SHOWS, VIDEOTAPE
FILM PRODUCTION, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RADIO ENTERTAINMENT, TELEVISION
ENTERTAINMENT
2874474  03/01/2015
M/S SONA PRINTERS PVT.LTD.,
F-86/1, Okhla Ind.Area - 1, New Delhi - 110 020
Service Providers
A company incorporated under Indian Companies Act
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
Involve evolve
2890313  28/01/2015
BLUESKY LEARNING PRIVATE LIMITED
F-39, FIRST FLOOR, SUSHANT LOK-2, (EXTENSION), SECTOR-57, GURGOAN-122002
SERVICE PROVIDER
Address for service in India/Attorney address:
RAJESHWARI & ASSOCIATES
UNITECH TRADE CENTRE SEC-43, GURGAON 122002 HARYANA
Used Since :01/06/2008
DELHI
EDUCATION, HUMAN RESOURCE TRAINING, SKILL DEVELOPMENT, DEVELOPING LEARNING TOOLS, CONSULTANCY
ON PRODUCT, TECHNOLOGY & CONTENT DEVELOPMENT, TRAINING EMPLOYEES, AND CONDUCTING ALLIED
ACTIVITIES"
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.Mark
shall be used as a whole.
2897476   10/02/2015
SURAJ KUMAR MAJUMDER
TANDRA MAJUMDER
trading as ;SHREE SHIBA COMPUTER SHAKSHARTA MISSION
22 MAIL,BELTALA PARADUTTAPULIA NADIA,WEST BENGAL-741504,INDIA
SERVICE PROVIDER.
INDIAN.
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/01/2015
KOLKATA
Computer Education, Educational, Professional, Skill & Personality Development, English Speaking Courses &
Educational Services Provider.
ABHISHEK KUMAR
trading as ;2IMU COMMITTED TO UR SUCCESS
Shanti Consultancy, A-25, A.G Colony, Patna 800025, Bihar.
Service Provider
Proprietor
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East,Chennai- 600102
Used Since :01/01/2014
KOLKATA
EDUCATION; PROVIDING OF TRAINING;ENTERTAINMENT; ARRANGING AND CONDUCTING OF CONFERENCES;
ACADEMIES [EDUCATION]; COACHING [TRAINING]
2910171  26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phone:
Used Since :01/02/2015
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2910477  26/02/2015
LUITPAR BUILDERS & DEVELOPERS PVT. LTD.
H.N. 7 DEVADARU PATH, DISPUR, GUWAHATI - 781006, ASSAM
SERVICE PROVIDER.
A COMPANY ESTABLISHED AS PER THE LAWS OF INDIA.
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
KOLKATA
Amusement Park, Entertainment, Events And Exhibitions Included In Class 41
MADE EZEE

2911461  27/02/2015
MADE EASY EDUCATION PVT. LTD
44-A/1, KALU SARAI (NEAR HAUZ KHAS METRO STATION) NEW DELHI-16
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
GLOBAL TRADE MARK BUREAU
SECTOR C, POCKET 8, 8414, VASANT KUNJ, NEW DELHI-70
Used Since :07/03/2012

To be associated with:
2889561, 2911457, 2911458, 2911459, 2911460

DELHI
EDUCATIONAL SERVICES & PROVIDING OF TRAINING
SARVENTU SUKHAYA FOUNDATION

2915498  04/03/2015

SARVENTU SUKHAYA FOUNDATION
3C,MAA TARA APARTMENT,56 GOLAGHATA ROAD,KOLKATA 700048, WEST BENGAL, INDIA
SERVICE PROVIDER.

Address for service in India/Attorney address:
ASHA AGARWAL
Flat No. 3C, Maa Tara Apartment, 56 Golaghata Road, Kolkata - 700048
Used Since : 12/04/2013

KOLKATA
PROVIDING EDUCATION AND VOCATIONAL TRAINING; PROVIDING TRAINING OF ANIMALS; PRESENTATION OF WORKS OF VISUAL ART AND LITERATURE TO THE PUBLIC; PRESENTATION OF INFORMATION TO PUBLIC FOR CULTURAL, EDUCATIONAL AND AWARENESS PURPOSES; ARRANGING AND CONDUCTING OF WORKSHOPS, SYMPOSIUMS, CONCERTS, CONGRESSES, CONFERENCES, AWARENESS CAMPAIGNS AND COMPETITIONS; ON-LINE AND OFF-LINE PUBLICATION; NEWS REPORTING AND REPORTERS SERVICES AMONG OTHER SERVICES INCLUDED IN CLASS 41.
CLEE

2939423    10/04/2015
NGC NETWORK (INDIA) PRIVATE LIMITED
Plot No 77, Institutional Area, Sector 32, Gurgaon - 122 001, Haryana. Registered Office Address: Urmia Estate, 95, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400 013
Manufacturers, Traders and Service Providers
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :01/04/2015

DELHI
ORGANIZATION OF ON GROUND EVENTS FOR CULTURAL, ENTERTAINMENT AND SPORTING PURPOSES; ORGANIZING, ARRANGING AND CONDUCTING SPECIAL EVENTS FOR ENTERTAINMENT AND TRAINING PURPOSES; ORGANIZATION OF SEMINARS SYMPOSIUMS, EXHIBITIONS, SPORTS AND CULTURAL EVENTS; EDUCATIONAL AND ENTERTAINMENT SERVICES; PRODUCTION OF PROGRAMS FOR TELEVISION, CABLE TELEVISION, RADIO, ON-LINE BROADCASTING AND INTERACTIVE SERVICES; PUBLISHING SERVICES.
MOAZZAM KHAN
trading as : ALFA INSTITUTE
18/B FLAT NO. 306, KAPADIA NAGAR, CST ROAD, KURLA (WEST) MUMBAI - 400 050 MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADV. SUREKHA B. NAKMAN
Dnyaneshwar M Karangutkar Khaprideo Co. Op Hsg Society 17th Floor, Room No A–1703, A Wing, Parel Village, Near Ambekar Colony Parel (e), 400012.

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES
MLOC

2943044   14/04/2015
M/S LIVE TUTOR SOLUTIONS PRIVATE LIMITED
Sucos Sivagami Square, 3rd Floor, 147 G N Chetty Road, T. Nagar, Chennai - 600 017, Tamil Nadu, India
Service provider

Address for service in India/Attorney address:
LAKSHMIKUMARAN AND SRIDHARAN
404-406 (4th Floor), 26/1 Rajkumar Road, Malleshwaram West, Bangalore 560 055.
Used Since :01/01/2015

CHENNAI
Education; Providing of training
2944350 17/04/2015
SHASHISUMEET PRODUCTIONS PRIVATE LIMITED
603/604, 6TH FLOOR, GRANDEUR, OPP. GUNDECHA SYMPHONY, VEERA DESAI ROAD EXTN, ANDHERI (WEST), MUMBAI-400053
SERVICE PROVIDER
A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
THAKORE JARIWALA AND ASSOCIATE
303/304, Natwar Chambers, 3rd Floor, 94, Nagindas Master Road, Fort, mumbai - 400 023
Used Since :01/12/2014
MUMBAI
Entertainment including Production of Films, Production of music, production of television Programmes and Shows including fiction and non-fiction, live events, production of documentaries, short films, digital media
2956504  01/05/2015
LEARN ACADEMY SYSTEMS PRIVATE LIMITED
807, New Delhi House, Barakhamba Road, Connaught Place, New Delhi- 110001
Service providers
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 31/03/2014
DELHI
Online electronic publishing of text and graphic works featuring information regarding securities market services, information regarding companies and other financial and business information.
BABLOO SHARMA
trading as ;NACH BALIYE NACH
SCF-74, 2ND FLOOR, SECTOR-14, MAIN MARKET FARIDABAD-121007
SERVICE PROVIDER
Used Since :01/04/2006
DELHI
EDUCATION; PROVIDING OF TRAINING ; ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES
RED CARPET

2977411    02/06/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
an Indian company existing under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :01/09/2014

To be associated with:
2884118
DELHI
Education; providing of training; entertainment including television entertainment and production of radio and television programmes; sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing entertainment services and recreational services.
2977417 02/06/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
an Indian company existing under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since: 01/09/2014
To be associated with:
2884118, 2977411
DELHI
Education; providing of training; entertainment including television entertainment and production of radio and television programmes; sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing entertainment services and recreational services.
SHUBHASH L. PATEL
trading as ;SHUBH MUSIC AND FILM CO.
27, AMBALI FALIYA, JUNA BORBHATHA BET - 2, ANKLESHWAR - 393 001, DIST. BHARUCH, GUJARAT.
SERVICE PROVIDER
Address for service in India/Attorney address:
COPY HART
106, GURUNAGAR SOCIETY, OPP. BARODA PRESTIGE, VARACHHA ROAD, SURAT 395006
Used Since :20/08/2015
AMHEDABAD
ENTERTAINMENT, FILM MAKER AND PHOTO GRAPHICS SERVICES IN CLASS -41.
3045458    02/09/2015
TMC SHIPPING PRIVATE LIMITED
SCO 270, 2nd Floor, Sector 14, Panchkula, Haryana - 134109
Service Provider
A company duly incorporated under The Companies Act 2013
Address for service in India/Attorney address:
RAVI KANT GARG
1591, ESIC Society, Sector-51 B, Chandigarh
Used Since :01/03/2008
DELHI
MERCHANT NAVY EDUCATION; PROVIDING OF TRAINING INCLUDED IN CLASS 41.
3048905  07/09/2015
VARUN SINGAL
trading as ;SIMPLY YOGA
HOUSE NO.-130, SECTOR-28-A, CHANDIGARH-160002, (U.T.)
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/08/2015

DELHI
EDUCATION, EDUCATION CENTER, YOGA TRAINING CENTER, YOGA STUDIO AND CAMP, HEALTH CLUB SERVICES,
CONDUCTING OF SEMINARS, LECTURES, CONFERENCES, SPORTS CENTER, CULTURAL CENTER AND YOGA SCHOOL,
CYCLING AND YOGA INSTRUCTION. YOGA CLASSES
3086357    27/10/2015
MANAK SINGH
PHIROZE VILLA (LAXMI NIWAS), 54, LADY JAMSHEDJI ROAD, MAHIM, MUMBAI-400016
SERVICE PROVIDER
AN INDIVIDUAL
Address for service in India/Attorney address:
ADVAYA LEGAL
1 Lalani Aura, 34th Road, Bandra (West), Mumbai 400 050
Proposed to be Used
MUMBAI
EDUCATION; ARRANGING AND CONDUCTING OF COLLOQUIUMS/CONCERTS/CONFERENCES/CONGRESSES,
CORRESPONDENCE COURSES, GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK, PROVIDING ON-
LINE VIDEOS, ORGANIZATION OF COMPETITIONS, PUBLICATION OF BOOKS, SERVICES OF SCHOOLS (EDUCATION),
VOCATIONAL RETRAINING, PROVIDING OF TRAINING; CULTURAL ACTIVITIES, ACADEMIES TUTORING, COACHING,
EDUCATIONAL EXAMINATION, TEACHING
3197817  29/02/2016
INDIAN SCHOOL OF DESIGN AND INNOVATION PRIVATE LIMITED
427/428, SAMUDRA MAHAL, DR. A.B. ROAD, WORLI, MUMBAI 400 018
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :18/01/2013
MUMBAI
EDUCATIONAL SERVICES, EDUCATION AND TRAINING THROUGH ACADEMIES, SCHOOLS, INSTITUTES, CENTERS,
UNIVERSITIES, CORRESPONDENCE COURSES; INSTRUCTIONAL SERVICES; TEACHING SERVICES; TEACHER
TRAINING; TUITION SERVICES; LIBRARIES; ENTERTAINMENT AND GAMING SERVICES; PUBLICATION OF BOOKS,
TEXT BOOKS, MAGAZINES, JOURNALS, NEWSPAPERS, PERIODICALS, CATALOGS, ADVERTISEMENTS AND
BROCHURES; PUBLICATION OF ONLINE COURSES; EDUCATIONAL COURSES OFFERED THROUGH THE INTERNET;
RESEARCH IN THE FIELD OF EDUCATION; CAREER COUNSELING AND GUIDANCE SERVICES; CONDUCTING
COLLOQUIUMS, CONFERENCES, CLASSES, SEMINARS, WORKSHOPS, EXHIBITIONS; COMPETITIONS; ORGANIZING
SPORTING AND CULTURAL ACTIVITIES AND EVENTS; VOCATIONAL GUIDANCE; PROVIDING RECOGNITION AND
INCENTIVES BY WAY OF AWARDS AND DIPLOMAS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. MUMBAI
DESIGN FESTIVAL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. 2941766, 3197818.
3226653 01/04/2016
SHARAD SHARAN
trading as; All Rounder
C-702-704, Crystal Palza, Oshiwara Link Road, Andheri West, Mumbai - 400052, Maharashtra
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING, GAMES EQUIPMENT RENTAL, SPORTS AND FITNESS, COACHING [TRAINING], CONDUCTING FITNESS CLASSES, HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING], ORGANIZATION OF SPORTS COMPETITIONS, PERSONAL TRAINER SERVICES [FITNESS TRAINING], SPORT CAMP SERVICES, PROVIDING SPORTS FACILITIES, TIMING OF SPORTS EVENTS
3240666    21/04/2016
KEDAR JOSHI
trading as ;Kedar Joshi Photography
241 A, Rachana Apartment, Flat No. 6, 2nd Floor, Surendra Nagar, Nagpur - 440015
Photography Services
Properitoy Single Firm
Address for service in India/Attorney address:
ADV. KSHITIJ GULWADE
Flat No. G-9, Anand Palace No. 2 Nandanwan Main Road, Nagpur, Maharashtra, 440009
Used Since :01/01/2013
MUMBAI
Photography Services included in class 41.
Event Kingdom

3250725  04/05/2016

VIKAAS GUTGUTIA
J-238 SAINIK FARM NEW DELHI
SERVICES
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :21/04/2016
DELHI
WEDDINGS AND EVENTS MANAGEMENT
MARK SHOULD BE READ AND USE AS A WHOLE.
3280708 09/06/2016
MR. ZAFAR M. PIRZADA
FLAT NO. 03, BLDG NO. C/03 SNEH CHS SECTOR 19/A, PLOT 16, NERUL, NAVI MUMBAI 400706
SERVICE PROVIDER
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since : 30/09/2009
MUMBAI
TRAINING & DEVELOPMENT, DANCE CLASSES & ACTIVITY CENTRE
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE IN THE STATE OF MAHARASHTRA ONLY.
BURGEON SKILLS
3386280    10/10/2016
DEEPA KAUR PADD
trading as ;BURGEON SKILLS
I-140, NORTH BOMBAY SOCIETY, JUHU TARA ROAD, OPP. J.W. MARRIOTT HOTEL, JUHU, MUMBAI -400049
COMMERCIAL TRAINING & COACHING
Address for service in India/Agents address:
SINGHANIA & CO., Solicitors & Advocates
Suit 102 -103, 10th FLOOR, JOLLY MAKER CHAMBERS II, NARIMAN POINT, MUMBAI - 400 021.
Used Since :13/07/2015
MUMBAI
JOB ORIENTED TRAINING, TECHNICAL TRAINING, CORPORATE TRAINING AND SOFT SKILL TRAINING. COMMERCIAL
TRAINING & COACHING, CONSULTATION SERVICES, ARRANGING AND CONDUCTING COLLOQUIUM, CONFERENCES,
CONGRESSES, SEMINARS, SYMPOSIMS, WORKSHOPS, ORGANISING COMPETITIONS, all included in Class 41.
KALOREX CHAMPION SCHOOL
3428168 07/12/2016
ALTUS LEARNING PVT. LTD.
B7/122A, SAFDARJUNG ENCLAVE, NEW DELHI 110029
SERVICES
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since: 24/02/2015
To be associated with:
3107941
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3107941. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER "CHAMPION SCHOOL" EXCEPT AS DEPICTED.
pSquareM

3437270  20/12/2016

PRAVIN RATNAKAR UJEGAR
Shahu Nagar, Pangri Road, Behind Sagar Garage, Beed - 431122

Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :27/07/2016

MUMBAI

Providing training courses, Distance learning courses.
3449896  05/01/2017
MR. VISHAL VERMA
EWS 2359, AWAS VIKAS NO. 3, KALYANPUR, KANPUR, SINGHPUR KATHAR, KANPUR, U.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
DINANATH GUPTA & CO.
53/1, NAYAGANJ, KANPUR-208001
Used Since :01/04/2009
DELHI
SERVICES FOR COMPUTER EDUCATION.
3461636   20/01/2017
SHAPE SPORTS AND FITNESS SOLUTIONS PVT. LTD.
#531, 6TH FLOOR, AMANORA CHAMBERS, ABOVE AMANORA TOWN CENTRE, MAGARPATTA ROAD, HADAPSAR, PUNE- 411028, MAHARASHTRA, INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 2013
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5 TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MAHARASHTRA STATE, INDIA
Used Since: 01/05/2015
MUMBAI
EDUCATIONS, TRAINING, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS, PHYSICAL EDUCATION, ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT], TEACHING/EDUCATIONAL SERVICES/INSTRUCTION SERVICES, VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE, ORGANIZING EVENTS, CULTURAL ACTIVITIES, SPORTS ACTIVITIES BEING SERVICES INCLUDED IN CLASS-41
3474549   06/02/2017  
RENU BALA  
trading as ;SAI INSTITUTE  
U-68, FIRST FLOOR, SHAKARPUR, LAXMI NAGAR, DELHI-110092.  
SERVICE PROVIDER  
Used Since :09/05/2016  
DELHI  
PROVIDING COUNSELLING AND EDUCATIONAL SERVICES
3479628  09/02/2017
DHIRAJ KUMAR
trading as ;The Enlightened Academy
WZ-43A, Rattan Park, New Delhi - 110015, Delhi NCR
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ACADEMIES [EDUCATION], COACHING [TRAINING], CORRESPONDENCE COURSES, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS, NURSERY SCHOOLS, TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES
BOUTSPRO
3493325   27/02/2017
RAJEV SINHA
3/106 MILLENNIUM APARTMENTS PLOT NO 2, SEC-9 DWARKA DELHI 110077
SERVICES
Address for service in India/Attorney address:
KUMAR MANISH ADV
205, VARDHMAN BAHNHOF PLAZA, PLOT NO. 6, POCKET-7, SECTOR-12, DWARKA, NEW DELHI-110078
Used Since: 15/02/2017
DELHI
MARTIAL ARTS TOURNAMENTS, GENERAL SPORTS, TRAINING, CONSULTANCY, EDUCATIONAL, ENTERTAINMENT AND CULTURAL ACTIVITIES.
3516426  29/03/2017
AAKASH PRADHAN
305, SARWAL COLONY, JAMMU-180005
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
PROVIDING ON-LINE ELECTRONIC PUBLICATIONS.
ARIRANG KOREAN ACADEMY

3532472  24/04/2017
BANASMITA BARUAH
364, ROSE APARTMENT, GOLF COURSE ROAD, SEC - 18 B, DWARKA, NEW DELHI - 110075
SOLE PROPRIETOR

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR - 15 A, CHANDIGARH - 160015 MOB: 9988919633 Email: info@lexconsultants.com

Used Since :01/03/2008

DELHI

Foreign-language dubbing, Language training, Language school services, Language courses.
BLUE GYM & CROSS FIT
3538393 01/05/2017
ASHISH DAHIYA
trading as ;THE BLUE GYM & CROSS FIT
H.NO.C-131, DIVYA JYOTI APPARTMENT, SECTOR-19, ROHINI, DELHI-110085
SERVICE PROVIDER
Used Since :02/01/2017
DELHI
FITNESS CENTRE
R-PLATINUM IAS

3538563  01/05/2017
RACHNA DUBEY
BASEMENT NO. 3 & 4, BUILDING NO. A-35-36, DR MUKHERJEE NAGAR DELHI-110009
single firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94

Proposed to be Used
DELHI

PROVIDING TRAINING IN EDUCATIONAL SERVICE, PROVIDING OF TRAINING, COMPUTER EDUCATION, COMPUTER PROGRAMMING, TECHNICAL EDUCATION, EDUCATIONAL EXAMINATION, ORGANISING EDUCATIONAL COMPETITIONS, CORRESPONDENCE COURSES, VOCATIONAL EDUCATIONAL COURSES, COACHING INSTITUTE, PLAY SCHOOL, SCHOOL, COLLEGE, ENTERTINMENT; SPORTING AND CULTURAL ACTIVITIES, CONDUCTING EXHIBITION, SEMINARS, WORKSHOP AND CONFERENCES, ORGANIZED EDUCATIONAL EVENTS, ORGANIZED OF COMPETITIONS IN VARIOUS TALENTS, ALL KINDS OF EDUCATIONAL SERVICES IN CLASS - 41
BOUTIQUE BOARDING SCHOOL

3539795  02/05/2017

AMAN GUPTA
House No. 399, Sector 16A, Faridabad, Haryana
Individual

Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016
Used Since :04/10/2016

DELHI
Education; academies; providing of training; coaching; sporting and cultural activities; services of schools; tutoring; practical training & demonstration; teacher training; boarding school education; nursery schools; teaching / educational services / instruction services; on-line publication of electronic books and journals; publication of books; publication of teacher training and development manual; arranging and conducting of workshops
DAYANAND ARYA VIDYA NIKETAN (DAVN)

3554075  22/05/2017
AKHIL BHARTIYA DAYANAND SEWASHRAM SANGH
MAHARISHI DAYANAND BHAWAN, 3/5, ASAF ALI ROAD, NEW DELHI-110002
SERVICE PROVIDER
Used Since :13/06/2014

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3560720   31/05/2017
AMYORA PVT. LTD.
FLAT NO. 03, GF, BLOCK-A1, POCKET-1, NEW HIG MULTI STORY, SEC-18B, DWARKA, NEW DELHI-110075
SERVICE PROVIDER
Proposed to be Used
DELHI
TO CARRY ON THE BUSINESS OF SCHOOLING AND OTHER EDUCATIONAL SERVICES.
3565133  07/06/2017
BADAL KUMAR
HOUSE NO. 255, WARD NO. 10, MORINDA-140101
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Audio, Video and Multimedia Production, Film Production, Music Production, Music Video Production, Entertainment Services, Recording Studio Services, Movie Studio Services, Releasing of Audio, Music and Video, Post Production, Photography
3609447  09/08/2017
MR. DINESH KUMAR PROPRIETOR OF M/S GLAM WORLDS ENTERTAINMENT
Hargobind Nagar, Hanuman Mandir Road, Opp. Gupta Clinic, Ludhiana. (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2017
DELHI
Entertainment Services relating to Television Entertainment, Music Production, Movie Studios, Recording Studio Services, Production of Music Shows, Modelling services for Artists, Film Production Services, Entertainment Agency Services, Production of Entertainment Shows featuring Dancers and Singer, Entertainment in the nature of Fashion Shows, Arranging of Film Events, Musical Events, Cultural and Sporting Events and Live Entertainment Events
3664615  27/10/2017
AASHTHA DEWAN W/O RAHUL DEWAN.
C-177 A, SUSHANT LOK-1, NEAR VYAPAR KENDRA, GURGAON-122001 (HARYANA)
INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/04/2014

DELHI
EDUCATION, PROVIDING OF TRAINING, SCHOOL, SCHOOL OF CRICKET, CRICKET TRAINING.
3695490  05/12/2017

VIKAS MALHOTRA (SOLE PROPRIETOR OF COMMERCE CAREER ACADEMY)
777 Nehru Maket Jagraon Ludhiana- 142026, Punjab
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :21/05/2007

DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities under Class “41”
3732352  19/01/2018
NEET ASHRAM CLASS PVT LTD
C-BLOCK, DD PURAM, BAREILLY, UP-243122
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
EDUCATION AND TRAINING
MARK SHOULD BE READ AND USE AS A WHOLE.
3765039   26/02/2018
GARIMA CHAUHAN
127/262, W-2, JUHI KALAN, BARRA, KANPUR - 208014, UTTAR PRADESH
ARTH ACADEMY, A Sole Proprietorship Firm
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/04/2014
DELHI
EDUCATION, TRAINING AND COACHING SERVICES
SUBJECT TO CONFINING SERVICES ONLY IN THE STATE OF UTTAR PRADESH.
Krea University

3785096    22/03/2018
IFMR
24, Kothari Road, Chennai - 600034, Tamil Nadu
Society
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/07/2017
CHENNAI
Education relating to liberal arts
3863527  19/06/2018
ZISTA TRAINING SERVICES INDIA PRIVATE LIMITED
367/P, SUBHASH NAGAR, JEEDIMETLA, HYDERABAD-500055
The Trade Mark Act 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3863850 19/06/2018
PONNUSAMY A
25, OLD VILLAGE STREET, VEERAVANALLUR, TIRUNELVELI - 627426
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3890894    18/07/2018
QUBAATIC EDUTECH PRIVATE LIMITED
#17, 2nd Cross, 8th Main, Sadashivnagar, Bangalore – 560080, Karnataka
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 14/03/2016

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3934058  03/09/2018
BANDI SOWBHAGYAVATHI
D.No: 27-2-1749, Ramji Nagar 4th lane, Near Children's Park Sai Baba temple, Nellore, 524002. Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CONDUCTING FITNESS CLASSES.
3953182   23/09/2018
SIDDHARTH DATANWISE OPC PVT LTD
D-1608 DR. RAJ KUMAR ROAD, MALLESHWARAM, (WEST) BANGALORE BANGALORE KA 560055 IN
THE TRADE MARKS ACT ,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities academies [education] arranging and conducting of symposiums teaching / educational services / instruction services television entertainment theatre productions translation tutoring videotape editing videotaping vocational guidance [education or training advice] vocational retraining arranging and conducting of workshops [training] writing of texts, other than publicity texts practical training [demon]
3953517    24/09/2018
EDUHUB EDUCATION PVT. LTD
A-605, DHAIVAT, KALPANAGARI BALRAJESHWAR ROAD, VAISHALI NAGAR, MULUND WEST, MUMBAI- 400082
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING
4025388  13/12/2018
MR. SOURAV JAIN
VARDHMAN COMPLEX, PROFESSOR COLONY, OPPOSITE PUNJABI UNIVERSITY PATIALA-147002
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1952, 15/06/2020 Class 41

4026589 14/12/2018
NAYANA S. SINGH AND SHAAN SINGH
trading as; BOSS INDIA ENTERTAINMENT LLP
2ND FLOOR, BUENA VISTA, 70, SIR POCHKHANWALA ROAD, WORLI MUMBAI 400025 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
BUSINESS OF ENTERTAINMENT AND CULTURAL ACTIVITIES
NMT

4136668  03/04/2019

MR RAKESH RAMCHANDRA BHOSALE
E -508, RNA COURTYARD C.H.S L.T.D, BABASAHEB AMBEDKAR ROAD, OPP. SECTOR 8, SHANTI NAGAR, MIRA BHAYANDER, MIRA ROAD, THANE – 401 107
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
TRAINING, SPORTS AND CULTURAL ACTIVITIES OR ANY OTHER ACTIVITY INTENDED TO ATTRACT OTHER ATTENTION
4150584    17/04/2019

WASIM IQBAL MULLANI
Plot No.159, Ruikar Colony, Kolhapur-416005
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :04/03/2015

MUMBAI
COMPUTER EDUCATION TRAINING
4170470  08/05/2019
INNOVX MINDS (OPC) PRIVATE LIMITED
T8, Amazing Grace Apartments, Doddagubbi Road, Kylasanahalli, Kothanur, Bangalore - 560077, Karnataka.
OPC Private Limited Company

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :27/07/2018

CHENNAI
Providing Education, training and Development of individual skills and imparting knowledge.
4235829  16/07/2019
VIJESH N.V
NAYANA VEETTIL, SREESTHA, CHERUTHAZHAM, EZHOME, KANNUR - 670303
individual

Address for service in India/Attorney address:
ANIL JOSEPH
puthanveetil, Gurudeva line, Thoppil, Thrikkakara p.o, Kochi-682021

Proposed to be Used
CHENNAI
Training and Education Institution, Robotic Training.
iVega

4248743  27/07/2019

INNOVX MINDS (OPC) PRIVATE LIMITED
T8, Amazing Grace Apartments, Doddagubbi Road, Kylasanahalli, Kothanur, Bangalore - 560077, Karnataka.

OPC Private Limited

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Used Since: 20/07/2019

CHENNAI

PROVIDING EDUCATION AND TRAINING AND ONLINE TEACHING, ARRANGING & CONDUCTING OF SEMINARS, CONFERENCES, SYMPOSIA; ARRANGING & CONDUCTING OF WORKSHOPS (TRAINING) AND ARRANGING & CONDUCTING OF COLLOQUIUMS.
Seven Star Sports Academy

4276953   28/08/2019

TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
SPORTING ACTIVITIES.
KOTHARI PUBLIC SCHOOL

4346130  13/11/2019
KOTHARI PUBLIC SCHOOL
trading as ;KOTHARI PUBLIC SCHOOL
NH 44, SIVARAKKOTTAI POST,, KALLIKUDI TALUK MADurai DISTRICT-625706
TRUST
Proposed to be Used
CHENNAI
EDUCATION
4347046  14/11/2019
MS SOUPALI SAMANTA
8/A, KALI CHARAN GHOSH ROAD,KOLKATA 700050
PROPRIETOR OF DBS INTERNATIONAL.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
EVENT MANAGEMENT.
4348006    15/11/2019
ANCHALA JAIN
trading as ;ANCHALA DANCE ACADEMY
5/7, BURO SHIBTOLA MAIN ROAD, BLOCK - 7, 2ND FLOOR, KOLKATA - 700038
SERVICE PROVIDER
Used Since :08/11/2019
KOLKATA
PROVISION OF DANCE CLASSES, ENTERTAINMENT IN THE NATURE OF DANCE PERFORMANCES
Rockwell Preschool

4371376   09/12/2019

ROCKWELL EDUCATIONAL INSTITUTIONS PRIVATE LIMITED
SY No.160(P), Gandipet Main Road Kokapet Hyderabad – 500075, Telangana, India

Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
R. RAMAKRISHNA GUPTA

Used Since : 11/05/2018

CHENNAI

Educational services with respect to schools; nursery schools and secondary school educational services
ANTRA DIGITAL MEDIA (OPC) PRIVATE LIMITED
FLAT NO. S-1, SECOND FLOOR, PLOT NO. N-16 SUN FLOWER COLONY, CHAK GATOR, JAGATPURA, JAIPUR -302017 RAJASTHAN
Pvt. Ltd. Company

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Used Since: 21/10/2019

AHMEDABAD
Film and video film production, Sound recording services, Music mixing and mastering for videos and films, Sound mixing & Music mixing services, Music production, Video editing, Video production, video Shootings, Post-production editing services in the field of videos and films services in class 41.
4389381  26/12/2019
RADHAKRISHNAN.P.R
101, Krishnageeth Residency, Vidyaranyapura, Basavasamity Layout, Bangalore -560097
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :02/10/2019
CHENNAI
providing of training
4390763  27/12/2019
SUJIT KAYAL
N-31, 2ND FLOOR, CHITTRANJAN PARK, DELHI-110019, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4393080    30/12/2019
VIKRAM K
H NO 2-41/A, REDDY COLONY, APPIREDDYPALLY, DEVARUPPULA MANDAL, MADOORKHURD, MARUDKALAN, DEVARUPPULA, WARANGAL, TELANGANA 506303
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Education services; Business education services; Education, teaching and training
4393973  31/12/2019
MR. SANDEEP PANDURANG PATIL
Swami, Plot No – 27, Sudatt Colony, Avhane Shivar, Jalgaon – 425001
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities, Vocational Education and Training, Self Employment Courses.
4393994  31/12/2019
SWAMI FILMS ENTERTAINMENT PRIVATE LIMITED
Gaondevi Temple Premises, New Link Road, Near Oshiwara Police Station, Andheri (W), Mumbai - 400102
Private Company registered under the companies Act
Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102
Used Since :14/10/2014
MUMBAI
Education; Providing Of Training; Entertainment; Sporting And Cultural Activities.
4394322    31/12/2019
NAVTEZ SINGH DADWAL
899, HIG, SECTOR-70, SAS NAGAR, MOHALI, PUNJAB-160071
INDIVIDUAL

Address for service in India/Attorney address:
GOBIND RAM Batta
Chamber No. 6037, 6th Floor, Lawyer’s Chamber Complex, Part-II, Dist. Courts, Ludhiana

Proposed to be Used
DELHI
ENTERTAINMENT MORE SPECIALLY ENTERTAINMENT RELATED TO CINE-FILMS, RENTAL OF CINEMA FACILITIES, (PROVIDING) DUBBING, EDITING (VIDEO TAPE), ENTERTAINMENT INFORMATION, FILM PRODUCTION, MOVIE PROJECTORS AND ACCESSORIES (RENTAL OF), MOTION PICTURES (RENTAL OF), MOVIE STUDIO, MOVIE THEATRE FACILITIES (PROVIDING), MUSIC HALL, PRODUCTION (VIDEO TAPE FILM), PRODUCTION OF RADIO AND TELEVISION PROGRAMME, PRODUCTION OF SHOWS, RADIO ENTERTAINMENT, RECORDERS (RENTAL OF VIDEO CASSETTE) RECORDING STUDIO SERVICES, THEATRE PRODUCTIONS, VIDEO EDITING, VIDEO FILM PRODUCTION.
SHRI BAJRANG ALLIANCE LIMITED
521/C, Urla Industrial Complex, Urla, Raipur – 493221, Chattisgarh
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
MALLAKHAMB FEDERATION OF INDIA (MFI)

4397170  03/01/2020

JAYDEEPSINH VIJAYKUMAR JADHAV
Amit Colori, B-503, Katraj Kondwa Bypass Road, Undri Maharashtra Pune - 411060

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :28/01/1981

MUMBAI
SPORTING AND CULTURAL ACTIVITIES, ORGANIZATION OF SPORTS COMPETITIONS, COACHING [TRAINING], ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES, ARRANGING AND CONDUCTING OF SEMINARS, TRAINING SERVICES PROVIDED VIA SIMULATORS, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]
4398191   04/01/2020
LAVANYA P
MIG 135, 12th Cross Street, Nolambur, Behind Dominos Pizza, Mogappair West, Chennai - 600037
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Training services, Business training services, Business training consultancy services.
NITESH CHANDRA KUMAR
Flat No. 205B, Zinnea Enclave Apartment, Ullala Manjappa Road, Near GSB Colony, Kodical Mangalore - 575006
PROPREITOR

Address for service in India/Agents address:
SALONI JAIWSAL
4TH FLOOR, BHAGAVATY TOWER, 33RD CROSS, JAYANAGAR 4TH BLOCK, BENGALURU-560011.

Used Since: 15/11/2016

CHENNAI
Promotion of Martial arts, Mixed Martial Arts and Muay Thai and Training Centre of fitness and all the three services mentioned above.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
NVR24

4419496   25/01/2020
RAKESH SHARMA
P-38 PREM NAGAR -2 KIRARI SULEMAN NAGAR, NITHARI, NORTH WEST DELHI-110086
Service provider
Single Firm

Proposed to be Used
DELHI
Entertainment services and Information services which fall under the CLASS-41.
4430872 05/02/2020
VIMOBIN LABS PRIVATE LIMITED
trading as ;VIMOBIN LABS PRIVATE LIMITED
H28-901, SANDEEP VIHAR, WHITEFIELD, BANGALORE-560067
Private Limited Company
Address for service in India/Attorney address:
VIVRTI LAW
FLAT 1D, HILL CREST APARTMENTS, NEW NO.14, OLD NO.56, VENKATANARAYANA ROAD, T.NAGAR, CHENNAI-600017.
Used Since :01/10/2018
CHENNAI
GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK. ENTERTAINMENT, AMUSEMENT, ENTERTAINMENT INFORMATION, PROVIDING RECREATIONAL SERVICES.
KAUSHAL SHAH
trading as :ROKAN SHASHTRA
37/PALLAVI TOWER-01, 7TH FLOOR, OPP. MEMNAGAR FIRE STATION, VIJAY CROSS ROAD, AHMEDABAD GUJARAT 380009

Proposed to be Used
AHMEDABAD
PROVIDING EDUCATION AND TRAINING, PUBLICATION OF BOOKS PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE INCLUDED IN CLASS -41.
4431676  06/02/2020
KIRAN R TANPATHAK (PROPRIETOR) TRADING AS KOSMI ADVOCACY
101, Banshankari Apt, Suyog Mangal Karyalay Lane, Near Bharat Timber Mart, Dombivli (E) 421201
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Education; Training; Entertainment
4431796    06/02/2020
JAWHAR GANI M, PROPRIETOR OF M/S NILE EVENT PLANNERS
OOTY FLOWERS BOUQUET SHOP, NO.10, CSI COMPLEX, SRI RAM POPULAR, NEXT TO BELL HOSPITAL,
PALAYAMKOTTAI, TIRUNELVELI-627002, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
PARTY PLANNING SERVICES [ENTERTAINMENT], PARTY PLANNING [ENTERTAINMENT] FOR WEDDING RECEPTIONS,
PARTY PLANNING [ENTERTAINMENT] FOR BABY SHOWER EVENTS, PROVIDING INFORMATION RELATING TO PARTY
PLANNING [ENTERTAINMENT] FOR WEDDING RECEPTIONS, ARRANGING AWARD CEREMONIES AND GALA EVENINGS
FOR ENTERTAINMENT PURPOSES, MASTER OF CEREMONY SERVICES FOR PARTIES AND SPECIAL EVENTS, RENTAL
OF STAGE SCENERY, CONDUCTING OF LIVE ENTERTAINMENT EVENTS
STUMENT PRIVATE LIMITED
C/o. PULAK BHATTACHARYEE, 212 S.K. DEB ROAD, 1ST FLOOR, MAHAMAYA BHABAN, BLOCK - IV, P.S. LAKE TOWN,
KOLKATA - 700048, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 2013.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
4359892

KOLKATA
Education; providing of training; entertainment; sporting and cultural activities.
4433585  07/02/2020
SEBASTIAN EASEY
Muttathiparambil House, Vypin, ERNAKULAM, KERALA, India, 682510
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
YOGA ALLIANCE
4436467    10/02/2020
Swami Vidyanand
J-1/F-27, Khirki Extension, Second Floor, Malviya Nagar, New Delhi-110017, India
A citizen of India.
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India
Used Since :01/08/2005
To be associated with:
2490390
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
YOGA ALLIANCE ASIA PACIFIC

4436468    10/02/2020

Swami Vidyanand
J-1/F-27, Khirki Extension, Second Floor, Malviya Nagar, New Delhi-110017, India
A citizen of India.

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India
Used Since :01/08/2005

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
EXAMEAGLE ENLIGHTENMENT EDUCATION PRIVATE LIMITED
HOUSE NO-1835, FLOOR FIRST KINGSWAY CAMP OUTRAM LINE DELHI-110009
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
DELHI
Educational services, Educational institute services, Examination services (Educational -), Education, teaching and training, Providing online classes via an online forum, Providing online educational classes via a live video chat,
4437811 11/02/2020

HYDER ALI M
202 A, VELACHERY MAIN ROAD, KAMARAJAPURAM, KANCHEEPURAM-600 073, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

ORGANIZATION OF COMPETITIONS OR OTHER SPORTING AND CULTURAL EVENTS FOR CHARITABLE PURPOSES;
ORGANIZATION OF MUSIC CONCERTS FOR CHARITABLE PURPOSES; EDUCATION; PROVIDING OF TRAINING;
ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ACADEMIES [EDUCATION]; ARRANGING AND Conducting
OF WORKSHOPS, CONFERENCES, SEMINARS AND SYMPOSIUMS; ORGANIZATION OF EXHIBITIONS FOR CULTURAL
OR EDUCATION PURPOSES; PROVIDING SPORTS FACILITIES; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING
ADVICE]; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE

Transliteration : THA MU MU KA
4438127  12/02/2020
PRAVEEN CHANDRAN
#114, CANAL ROAD, GIRINAGAR, KADAVANTHRA, KOCHI-682020
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Proposed to be Used
CHENNAI

Entertainment; Sporting and Cultural activities.
4438578  12/02/2020
NEWTURN ADVISORS LLP
OFFICE NO 415, HARMONY ICON, ZYDUS HOSPITAL ROAD NEAR BAGBAUN PARTY PLOT, THALTEJ AHMEDABAD
AHMEDABAD GJ 380054 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Coaching [training], Consultancy relating to vocational skills training, Providing training programs, Organization of
training, Business training, Providing online training
4443117  15/02/2020
WOODMAC INDUSTRIES
D-195, INDUSTRIAL FOCAL POINT (NEW), MEHTA ROAD, AMRITSAR-143010 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Educational consultancy; Educational & Training services in the field of Computers, Career counseling [education], Educational courses relating to finance, Organization of Examination & Competition for Education.
CameraBoyz

4443359  16/02/2020

KARAN RATHORE
774 MUKIM PURI, NAI BASTI, SUBZI MANDI, MALKA GANJ, S.O., NORTH DELHI, DELHI-11007

PROPRIETORSHIP

Used Since : 14/12/2015

DELHI

Services to provide learning in the field of video editing and photo shop through online tutorials.
4446464   19/02/2020
MRS. PORNIMA VISHWAS JADHAV
1403, A WING, SAI TIRTH SOCIETY, SIDDHARTH NAGAR, KOPARI, THANE (E) 400 603

Proposed to be Used
MUMBAI
PROVIDING SERVICES OF ARRANGING AWARD CEREMONIES
BHAKTI JONDHALE PROPRIETOR OF TATTLETALE PRODUCTIONS
B-103, SAVITRI APARTMENT, KARVE ROAD, NEAR BHAGSHALA MAIDAN, DOMBIVIL WEST, KALYAN, THANE, VISHNU NAGAR-421202
Proprietorship firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
MUMBAI
Videotaping, Photography, Video Editing Services For Events, Writing Of Texts, Production Of Shows, Organization Of Shows, Publication Of Texts, Other Than Publicity Texts, Film Production, Other Than Advertising Films, Entertainment Services
4448401    20/02/2020
M/S. HOMEPLEX ENTERTAINMENT ENTERPRISES
FLAT-11153, SOBHA ASPIRE, 8TH MAIN, TUMKUR ROAD, NAGASANDRA, BANGALORE NORTH -560073, KARNATAKA, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
RENTAL OF SOUND AND VIDEO RECORDING APPARATUS, RENTAL SERVICES FOR AUDIO AND VIDEO EQUIPMENT, MOTION PICTURE AND VIDEO RENTAL SERVICES
4449363  21/02/2020

M H ABID
M R Shaheed, E139-287, 100ft Ring Road, Omer Bagh Extensions, Abids Road, Bangalore South, Bangalore - 560078, Karnataka, Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI

Publication of books
SHREWDD SAVANT

4449712    21/02/2020

EDSix BRAIN LAB Pvt Ltd
#1H Module #8, 1st floor, IIT Research Park, Kanagam, Taramani, Chennai, Tamilnadu, 600113, India.

A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:

PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

CHENNAI

Online game services; Arranging of contest; Education; Educational examination; Provision of educational examinations and tests; Game services provided on-line from a computer network for entertainment and further education purposes; Providing online computer games.
Proposed to be Used

DELHI

Entertainment Services in the Nature of Live Visual and Audio Performances, Musical Variety, News and Comedy Shows, Providing Entertainment by Means of Television and the Internet, Arranging of Film Events, Musical Events, Cultural and Sporting Events and Live Entertainment Events, Conducting of Live Entertainment Events and Film Festivals, Amusement Services, Sound Recording Services, Production of Movie Films & Music, Audio & Video Production Services.
FRAMENTER

4451726    24/02/2020

SHUBHAM SUNIL CHAWARE
24, Shivkrupa Nagar, Behind Yashodhara Lawn, Kamthi Road, Bhilgaon, Nagpur, Maharashtra, India, 440026.
Individual

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since :09/01/2020

MUMBAI

Online education services; Production of educational sound and video recordings; Video production; Audio and video editing services; Special effects animation services for film and video; Cinematographic entertainment services; Production of animation; Production of motion picture films; Rental of motion picture films; Organization of courses using open learning methods; Teaching services; Arranging and conducting seminars; Providing films, not downloadable, via video-on-demand services; Production of videos for educational purpose; Production of animated videos for educational purpose; Providing online videos, not downloadable; Entertainment services.
BAXTER CRITICAL CARE INSTITUTE

Priority claimed from 22/08/2019; Application No. : 018111634 ;European Union

BAXTER INTERNATIONAL INC.
One Baxter Parkway, Deerfield, Illinois 60015 USA
A corporation incorporated under the Laws of State of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Education services, namely providing education and support material, conducting seminars on multi-organ support therapies, extracorporeal blood treatment therapies, renal replacement therapies, epidemiology in the area of intensive care medicine.
KIDDOPIA
4452110  24/02/2020
PAPER BOATS APPS PRIVATE LIMITED
23, Happy Homes Society, Nehru Road, Vile Parle (East) Mumbai, Maharashtra - 400057
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :06/06/2017
To be associated with:
4192454
MUMBAI
Providing educational, teaching, training, entertainment; sporting and cultural programmes for children, via digital platforms.
4452185    24/02/2020
GUDIYA FILMS PRODUCTIONS LLP
7 & 8, SHREEPATI ARCADE, 30TH FLOOR, AUGUST KRANTI MARG, NANA CHOWK, MUMBAI 400036
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/02/2020

MUMBAI
Film production
Trade Marks Journal No: 1952 , 15/06/2020 Class 41

SRILAKSHMI
4 Floor, Shri vardhaman complex, opp yes bank, CG road, Ahmedabad ,Gujarat , 380009
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities.
JOINAASTHA
4452192  24/02/2020
HIREN BHARAT GANDHI - M/S.AASTHA EDUCATION CO.
3RD,FLOOR,306,G,BLOCK,TITANIUM CITY CENTER,SATELLITE,AHMEDABAD,GUJARAT-380015
SINGLE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :07/11/2019
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities.
4452208  24/02/2020
BRIJESH KUMAR CHAURASIA
Sadar Tahsil, Mahuvaria, Mirzapur- 231001
INDIVIDUAL

Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4452614  25/02/2020
PANKAJ ASHOK JHAMNANI
BK NO.484, ROOM NO.3- 4, NEHRU CHOWK, OPP BANK OF BARODA, UHLASNAGAR 2, THANE 421002 MAHARASHTRA
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education services
4452969  25/02/2020
NITASHA VERMA
BGF-01, ATS GREEN - 1, KAILASH DHAM ROAD, A - BLOCK, SECTOR 50 NOIDA, UTTAR PRADESH - 201304
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education services
4453091  25/02/2020
ROHINI CHESS ACADEMY PVT. LTD.
140, 2ND FLOOR, POCKET 21, SECTOR 24, ROHINI (NEAR TULIP PUBLIC SCHOOL), DELHI-110085
BODY-INCORPORATE

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI

Entertainment services, Providing online computer games; Providing online magazines, not downloadable, featuring information in the field of computer games, Providing online information relating to entertainment or education, Organization of chess tournaments, Entertainment in the nature of conducting chess tournaments, Publishing of books, Organisation of games and competitions, Organisation and provision of games and competitions via the Internet, Organisation and presentation of shows, competitions, games, concerts and entertainment events, Publication of multimedia material online relating to books, magazines, journals, software, games, music, and electronic publications, Game services provided on-line from a computer network or mobile phone network, Online game services, Educational and training services relating to games, Providing information on-line relating to computer games and computer enhancements for games, Arranging and conducting of games, Electronic games services provided by means of the Internet or other communication network, Organization and presentation of shows, competitions, games, concerts and entertainment events, Organization and conducting of entertainment, sporting and cultural activities.
Letlooz

4453179    25/02/2020

SPOTEC

#012, Mukund Apartments, Palm grove Road, Victoria Layout, Bangalore 560 047

Partnership Firm

Address for service in India/Attorney address:

MAHESH NEDUNGADI

#2/8, 3rd Floor, Sujeer House, Magrath road, Bangalore 560 025

Proposed to be Used

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
Trade Marks Journal No: 1952, 15/06/2020  Class 41

4454227  26/02/2020

SHAHID KUNNATH PARAMBAN, S/O. ABDUL JABBAR KUNNATH PARAMBAN
Kunnath Paramban House, Nilambur (P.O), Manalodi, Malappuram District, PIN-679329, Kerala, Proprietor of M/s. KODARFIN,
Kunnath Paramban, Nilambur (P.O), Manalodi, Malappuram District, PIN-679329, Kerala

A proprietorship concern duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used

CHENNAI

Education services, academies [education], Training, Providing online tutorials, Providing online training, Online
publication of e-books, information relating to education and entertainment coaching [training], conducting training
workshops, conducting of educational of conferences, conducting of seminars, conducting of workshops, conducting of
symposiums, conducting of colloquiums, correspondence courses, education information, organisation of exhibitions for
cultural or educational purposes, holiday camp services[entertainment], reference libraries of literature and documentary
records, practical training [demonstration], Entertainment.
4454501  26/02/2020
MOHAMED WASEEM
NO.151, P.H ROAD, GOVARTHANAGIRI, AVADI, TIRUVALLUR, TAMIL NADU - 600071
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Photography.
4454674  26/02/2020
TOSHIYAS INFORMATION TECHNOLOGY PRIVATE LIMITED
G/8 NANDAN TOWER, COLONY MORE KANKARBAGH PATNA BR 800020 IN
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Organization of entertainment events; Arranging of entertainment events; Arranging of cultural events; Organization of educational, entertainment, sporting and cultural events
BINAY NANDA S/O BIJAY KUMAR NANDA
PATARASAHII, COLLEGE SQUARE, CUTTACK, ORISSA-753003
INDIVIDUAL TRADING AS BIJAY PUBLICATION

Address for service in India/Agents address:
LOKESH SHARMA.
B-44, MAYAPURI INDUSTIAL AREA, PHASE-I, NEW DELHI-110064.

Proposed to be Used
KOLKATA
BOOK PUBLICATION
4455641    27/02/2020
K.S.ARVIND
2-1-290/5/1LANE OPP TO VIJAYA BANK,NEAR NALLAKUNTA P.O.,NALLAKUNTA,HYDERABAD.44
SOLO PROPRIETOR
Address for service in India/Attorney address:
RAKSHA LAW ASSOCIATES
DOOR.NO. 20/312, ROAD NO. 12, WEST VENKATAPURAM, DINAKAR NAGAR, SECUNDERABAD - 500015 (A.P.)

Proposed to be Used
To be associated with:
1363879, 1363880

CHENNAI
PROVIDING OF AUDIO-VISUAL CLASS ROOM TRAINING, CAREER GUIDANCE, PERSONALITY DEVELOPMENT CAREER
BUILDING COURSES AND EDUCATIONAL SERVICES INCLUDED.
SAMARKAND TRADE MARKS JOURNAL No: 1952, 15/06/2020 Class 41

MEHAK RAHUL CHAUDHRY
1922A, THE MAGNOLIAS DLF GOLF LINKS GOLF COURSE ROAD GURUGRAM-122009
An Indian National

Address for service in India/Attorney address:

RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since : 30/09/2019

To be associated with:

4309974

DELHI

Entertainment services; Conducting and organising events, festivals, exhibitions and demonstrations in the fields of dance, music, yoga, holistic health and body awareness; Providing training in the fields of dance, music, yoga and holistic wellness and body awareness; Providing information relating to dance, music, yoga and holistic wellness and body awareness.
WHITE HILLS MUSIC CD'S

4458581  29/02/2020
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
ELECTRONIC PUBLISHING SERVICES, NAMELY, PUBLICATION RELATING TO MUSIC, BOOKS, MAGAZINES, JOURNALS, SOFTWARE, GAMES AND OTHER ELECTRONIC PUBLICATIONS IN CD, DVD OR ON-LINE.
LION DADDY RUM MUSIC CD'S

4458582  29/02/2020

ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI

ELECTRONIC PUBLISHING SERVICES, NAMELY, PUBLICATION RELATING TO MUSIC, BOOKS, MAGAZINES, JOURNALS, SOFTWARE, GAMES AND OTHER ELECTRONIC PUBLICATIONS IN CD, DVD OR ON-LINE.
ONE MORE MUSIC CD'S

4458583  29/02/2020
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
ELECTRONIC PUBLISHING SERVICES, NAMLY, PUBLICATION RELATING TO MUSIC, BOOKS, MAGAZINES, JOURNALS, SOFTWARE, GAMES AND OTHER ELECTRONIC PUBLICATIONS IN CD, DVD OR ON-LINE.
HAMPSTER
4459225  02/03/2020
MR. NIPUN GUPTA
trading as ;MR. NIPUN GUPTA
7/28, ROOP NAGAR, MALKA GANJ, NORTH DELHI-110007, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
LEX AZURE JURIS
C-27, GEETANJALI ENCLAVE, NEW DELHI-110017, INDIA.

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; PUBLICATION OF BOOKS, MAGAZINES AND PERIODICALS, PUBLICATION AND RENTAL OF EDUCATIONAL AND INSTRUCTIONAL MATERIALS; TELEVISION AND RADIO PROGRAMMES; GAME SERVICES PROVIDED ON-LINE; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; GAMES PLAYED ON-LINE; THE EDUCATION AND TRAINING OF SPORTS PEOPLE; EDUCATION.
MR. JOHN AMALAN
M/s. INDIAN MEDIA WORKS, NO. F1, PERKS CAMPUS, MANCHESTER APARTMENT, UPPLIPALAYAM POST, COIMBATORE

Address for service in India/Attorney address:
A.GANAPATHEESWARAN
IP360, NO.7/2,1ST FLOOR,MEHTHA HOUSE,KONDI CHETTY STREET,CHENNAI-600001

Used Since :07/06/2018

CHENNAI

PHOTOGRAPHY, VIDEOGRAPHY, FILM EDITING, FILM PRODUCTION, ORGANISING CULTURAL EVENTS
4460210 02/03/2020

M/s NEXTSTEP CAREER ACADEMY FOR RESEARCH AND EXCELLENCE PRIVATE LIMITED,
THANNIKKAL HOUSE, VAZHAYUR, KARADPARAMBA, MALAPPURAM DISTRICT, KERALA STATE, PIN-673632,INDIA

Body Incorporate

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :13/02/2020

CHENNAI

EDUCATIONAL AND TEACHING SERVICES; TRAIN THE TRAINER PROGRAMS FOR TRAINERS AND TEACHERS ON TECH EDUCATION; PROVIDING TRAINING ON NEW GENERATION TECHNICAL SKILLS AND EMPLOYABILITY FOR PROFESSIONAL STUDENTS; VOCATIONAL SKILL TRAINING; CONDUCTING CLASS ROOM BRIDGE COURSES FOR STUDENTS FROM SCHOOLS, COLLEGES, ITI, ITC, POLYTECHNICS AND FOR TEACHERS; PROVIDING ONLINE INFORMATION OR CONDUCTING CLASSES ON CURRENT PROFESSIONAL OPPORTUNITIES, CAREER OPTIONS AND TECHNOLOGY UPDATIONS; PROVIDING ONLINE TUTORIALS, ONLINE TRAINING OR ONLINE TRAINING SEMINARS; ONLINE RESEARCH OR REFERENCE OR ACADEMIC LIBRARY SERVICES; ONLINE DIGITAL PUBLISHING SERVICES, PROVIDING ONLINE MAGAZINES, NOT DOWNLOADABLE; ONLINE PUBLICATION OF ELECTRONIC BOOKS, E-BOOKS OR ELECTRONIC MAGAZINES; ARRANGING SYMPOSIUMS AND WORKSHOPS; CONDUCTING OR ORGANIZING OR ARRANGING OF SEMINARS; PUBLICATION OF ELECTRONIC PUBLICATIONS OR JOURNALS OR TEXTBOOKS OR SCIENTIFIC PAPERS, WEB MAGAZINES, BOOKS, PERIODICAL PUBLICATIONS, MAGAZINES, NEWSPAPERS AND NEWSLETTERS; INSTRUCTION TO ENTREPRENEUR ON NEW TECHNOLOGIES BEING INCLUDED IN CLASS 41.
4460241  02/03/2020
MERAKI EDUCATION AND WELLNESS LLP
969/08, WARD NO 198 BBMP, BALAJI LAYOUT, VAJARAHALLI, NEAR BWSSB PIPELINE ROAD, BEHIND MARIKAMBA TEMPLE, TALAGATTAPURA POST, BENGALuru, KARNATAKA 560062
Limited Liability Partnership

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI
Exercise [fitness] training services, Workshops for educational purposes, Training related to nutrition, Education services relating to the development of children's mental faculties, Training for parents in parenting skills, Training of non-medical staff in the care of children, Pre-school education, Provision of day-care [educational] units.
IP BLOCKS

4460312  02/03/2020

LALIT AMBASTHA
B12-B, 1st Floor, Vishwakarma Colony, M.B. Road, New Delhi-110044, India
An Indian Citizen

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used

DELHI

Education; training; information relating to entertainment or education; vocational retraining; publication of books; organization of competitions; organization and conducting of colloquiums, conferences or congresses; organization of exhibitions for cultural or educational purposes; organization and conducting of training workshops; correspondence courses.
IP VACCINE

4460313  02/03/2020

LALIT AMBASTHA
B12-B, 1st Floor, Vishwakarma Colony, M.B. Road, New Delhi-110044, India
An Indian Citizen

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI

Education; training; information relating to entertainment or education; vocational retraining; publication of books; organization of competitions; organization and conducting of colloquiums, conferences or congresses; organization of exhibitions for cultural or educational purposes; organization and conducting of training workshops; correspondence courses.
IP TASK FORCE

4460314  02/03/2020

LALIT AMBASTHA
B12-B, 1st Floor, Vishwakarma Colony, M.B. Road, New Delhi-110044, India
An Indian Citizen

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI

Education; training; information relating to entertainment or education; vocational retraining; publication of books; organization of competitions; organization and conducting of colloquiums, conferences or congresses; organization of exhibitions for cultural or educational purposes; organization and conducting of training workshops; correspondence courses.
IP BOOSTER

4460315    02/03/2020
LALIT AMBASTHA
B12-B, 1st Floor, Vishwakarma Colony, M.B. Road, New Delhi-110044, India
An Indian Citizen

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI

Education; training; information relating to entertainment or education; vocational retraining; publication of books; organization of competitions; organization and conducting of colloquiaums, conferences or congresses; organization of exhibitions for cultural or educational purposes; organization and conducting of training workshops; correspondence courses.
4460448  02/03/2020
KANCHAN MALGURI SHARMA
8104 C, Sunny Enclave, Sector 125, S.A.S. Nagar, Mohali, Punjab-140301
Proprietorship Firm

Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C.CHANDIGARH-160035.

Proposed to be Used
DELHI
Writekraft
4460908  03/03/2020
WRITEKRAFT RESEARCH & PUBLICATIONS LLP
P NO 29, SKEEM-2, GANGA NAGAR, SHYAM NAGAR, KANPUR, Uttar Pradesh, 208013
Limited Liability Partnership
Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.
Used Since :28/12/2016
DELHI
Education; providing of training; entertainment; sporting and cultural activities, Publication Services
4462979  04/03/2020
PRATHAM PANKAJ BAROT
B Wing, 209/2nd Floor, Javji Dadaji Marg, Nana Chowk, Grant Road, Mumbai 400007
Individual

Address for service in India/Agents address:
MEWADA PRATIK MAHENDRA
49/B, SHUKLA INDUSTRIAL COMPOUND, NR. DATA MANDIR, W.E. HIGHWAY, DAHISAR(EAST), MUMBAI-400068.
Used Since :15/01/2019

MUMBAI
Education and training business, skill development, certification, online education, educational coaching, mentoring, counselling, teaching and facilitation to student placements.
4462980  04/03/2020
PRATHAM PANKAJ BAROT
B Wing, 209/2nd Floor, Javji Dadaji Marg, Nana Chowk, Grant Road, Mumbai 400007
Individual
Address for service in India/Agents address:
MEWADA PRATIK MAHENDRA
49/B, SHUKLA INDUSTRIAL COMPOUND, NR. DATA MANDIR, W.E. HIGHWAY, DAHISAR(EAST), MUMBAI-400068.
Used Since :15/01/2019

MUMBAI
Education and training business, skill development, certification, online education, educational coaching, mentoring, counselling, teaching and facilitation to student placements.
4463587  05/03/2020
VIVEK DILIPBHAI SINHAR
502 - Chitrakut Appartment, Kalawad Road Sau Uni Area Rajkot, Gujarat-360005
SOLE PROPRIETOR
Address for service in India/Agoents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities.
EDIFY SCHOOL NEWS

4463635  05/03/2020

MDN EDIFY MANAGEMENT PVT.LTD
306, 3rd Floor, Kabra Complex, No: 61, M.G.Road, Secunderabad-500003(T.S.)

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

To be associated with:
1808703, 1808706

CHENNAI

Publication of books, periodicals, magazines, newspapers & newsletters; newspaper editing.
LEARNSCAPE
FROM LANGUAGE TO LEARNING

4464016  05/03/2020
Mrs.PURNI KRISHNAKUMAR
No.12, vasantha Nagar, Sowripalayam (post), Coimbatore, Tamilnadu, India.
Sole proprietor

Address for service in India/Attorney address:
GMS LAW ASSOCIATES
'ERODE HOUSE' NEW NO. 66, THIRD MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600 020.

Used Since :26/11/2018

To be associated with:
2659352

CHENNAI
SERVICES PERTAINING TO EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT AND CULTURAL ACTIVITIES, TRAINING OR MOTIVATIONAL WORKSHOP FOR TEACHERS, PARENTS AND CHILDREN, TEACHER TRAINING, STUDENT TEXTBOOKS, AND EDUCATIONAL CONSULTANCY AND ALL OTHER RELATED AND ANCILLARY SERVICES ALL BEING SERVICES FALLING UNDER CLASS 41.
Trade Marks Journal No: 1952, 15/06/2020

4464865 06/03/2020
VISHAL KUMAR PROPRIETOR OF ODPB EDUCATION JUNCTION
S/O AJAY KUMAR, 21/13 HAULI PAAR, RASULABAD DHAAL, MENHDAURY, ALLAHABAD UTTARPRADESH - 211004
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Education services; Higher education; Educational testing; Physical health education; Online educational assessment services; Business education services; Academic education services; Boarding school education services; Information relating to education; Teaching in dietary education; Computer education training services; Education, teaching and training; Organization of educational shows; Arranging of educational events; Teaching and educational services
COLSENT
4465266  06/03/2020
RAJESH PREMANI
E/146, Ground Floor, RBE Snehdhara CHSL, Dadabhai Cross Road No. 3, Vile Parle (West), Mumbai- 400056
An Indian National

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615

Proposed to be Used
MUMBAI
Entertainment services in the nature of organizing social entertainment events; Entertainment by film, Film and video tape
film production, Presentation of films, Conducting of film festivals, Music festival services; Live performance services;
Arranging and conducting of entertainment, sporting and cultural activities; Arranging and conducting of workshops,
seminars, conferences; Arranging of film events, musical events, cultural and sporting events and live entertainment
events; Entertainment booking services, Entertainment services in the nature of live visual and audio performances, and
musical, variety, news and comedy shows; Film, music, sport, video and theatre entertainment services; Online
entertainment services; Providing information about entertainment and entertainment events via online networks and the
Internet; Provision of facilities for recreation, Organising of recreational events; Special event planning consultation;
Recreational services relating to hiking; Concert booking; Party planning
Proprietor

Address for service in India/Attorney address:

Proposed to be Used

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
TALKATHON

4465324  06/03/2020

ION GHOSH
23 E, POCKET - 4, MAYUR VIHAR PHASE 1, EAST DELHI - 110091

TEACHING & COACHING

PROPRIETOR

Proposed to be Used

DELHI

Teaching and Coaching (Education) Services
Priority claimed from 26/11/2019; Application No. : 40-2019-0182804 ;Republic of Korea
4465602   06/03/2020
KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
3336543

DELHI
Arranging and conducting of competitions [education or entertainment]; ticket reservation and booking services for entertainment, sporting and cultural events; entertainment and amusement information; instructional and training services; organizing, arranging and conducting of seminars, workshops [training] and exhibitions for cultural or educational purposes; education information; rental of audio equipment; rental of motion pictures; providing of on-line electronic publications (not downloadable) via mobile devices; night club entertainment services; lending of books and other publications; operation of automobile museums; kindergarten services; arranging and conducting of sporting competitions and sporting events; organization of sports competitions; providing and operating of amusement facilities; photography; news reporting services relating to gathering and dissemination of news; party planning [entertainment]; translation and language interpretation services.
MUMBAI

Theatre management, Theatre services, Theatre performances, Theatre production, Movie theatre presentations and services, Productions and performances of Dinner theatres, organization of cultural events, conducting of cultural activities, organizing cultural and arts events, singing concert services, Organising community festivals, Organising community sporting and cultural events, Promoting Art, Culture, Education and Community, Live performance services, Organisation of live performances, Organization and presentation of live performances, Entertainment And Educational Services Featuring Electronic Media, Multimedia Content, Videos, Movies, Pictures, Images, Text, Photos, User-Generated Content, Audio Content, And Related Information Via The Internet And Other Communications Networks; Weblog (Blog) Services (Online Publication Of Journals Or Diaries); Publication Of Blogs Featuring Information In The Field Of Electronic Media, Multimedia Content, Videos, Movies, Pictures, Images, Text, Photos, User-Generated Content, Audio Content, And Related Information; Publishing Services; Digital Video, Audio And Multimedia Entertainment Publishing Services; Online Digital Publishing Services; Entertainment Services, Namely, Conducting Contests; Provision Of Information, Advice And Consultancy Services In Relation To All Of The Aforementioned Services
SURENDRA SAMPAT SANGPAWAR  
D.Y. PATIL COLLEGE ROAD, CHIRKE COLONY LOHEGAON PUNE-411047 
SINGLE FIRM 

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES 
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092 

Proposed to be Used 
MUMBAI 

Education; providing of training; entertainment; sporting and cultural activities.
4466251  07/03/2020
KANAK HARI AGRAWAL
S.S. ACADEMY, OPPOSITE A.D. MALL, GAS GODOWN LANE, VIJAY CHOWK, GORAKHPUR - 273001.
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :29/06/2013
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
4468294    11/03/2020
JAGRUTI JAGDISH PATIL
trading as ; WOMENTAIN
1ST FLOOR, GODS GIFT, JOHNNY CROSS LANE, TAMTALAO, OPP.VEERA AUTO VASAI ROAD, (WEST) - 401201

Proposed to be Used

MUMBAI
PROVIDING HEALTH AND FITNESS TRAINING BEING INCLUDED ALL IN CLASS- 41
4468439  11/03/2020  
R. MURUGESAN  
NO:446/29A, SATHYA NAGAR, S.K.P PURAM, GREENWAYS ROAD, CHENNAI-600028  
Single Firm  
Address for service in India/Attorney address:  
UNIMARKS LEGAL SOLUTIONS  
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010  
Proposed to be Used  
CHENNAI  
Martial arts instruction, Instruction in martial arts, Training in martial arts, Gymnastic instruction, Providing gymnastic facilities, Organising gymnastics events, Provision of gymnastic instruction, Vocational education relating to self-defence, Organisation of wrestling contests
4468896  11/03/2020
TENDUA GEO-SPECIAL & CONSTRUCTION (OPC) PRIVATE LIMITED
FLAT NO. 2K/1, KAUASARAI, SHAHDOL, SHAHDOL, MADHYA PRADESH - 484771
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education services, Educational consultancy, Educational services, Education information services
Elegance & Dash

4469069    11/03/2020
RUMEEL DHARMVEER SHARMA
K.D.K. College, 201, Shivshakti Apartment, Indira Devi Town Nandanvan, Hanuman Nagar,
Proprietor

Address for service in India/Attorney address:
MEENA BHATTAD
226 UDHOJI ROAD NEAR RSS BUILDING OPP. TO DR. DHARMADIKARI HOSPITAL, MAHAL, NAGPUR

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
BHATTACHARYYA DAS PHOTO SOLUTIONS PRIVATED LIMITED
PLOT NO-21/14,RAJA SARAT CHANDRA ROAD,ENGLISH BAZAR,MALDA,WEST BENGAL,752101

Private Limited Company

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
KOLKATA

Photography,Photo editing,Photography services
Trade Marks Journal No: 1952, 15/06/2020 Class 41

4469268 11/03/2020
SANTHOSH KUMAR S
H. No. 10, Ward 3, Kavalam North P.O., Alappuzha District, Kerala - 688 506
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF SEMINARS, PARTY PLANNING [ENTERTAINMENT], ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES, LIGHTING TECHNICIAN SERVICES FOR EVENTS, PHOTOGRAPHY, VIDEO EDITING SERVICES FOR EVENTS, VIDEOTAPING, RENTAL OF AUDIO EQUIPMENT, SOUND ENGINEERING SERVICES FOR EVENTS
4469822  12/03/2020
RAGHAVENDRA G.H, PROPRIETOR OF M/S. DIVINE PHOTOGRAPHY
NO.51/A, KHB 2nd FLOOR ABOVE YAMAHA SHOWROOM, NEAR HOSAHALLI METRO STATION, WEST OF CHORD ROAD TOLLGATE, MANUVANA, VIJAYANAGAR, BANGALORE - 560040, KARNATAKA, INDIA
Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
PHOTOGRAPHY, DIGITAL PHOTOGRAPHY, PORTRAIT PHOTOGRAPHY, AERIAL PHOTOGRAPHY SERVICES, DIGITAL IMAGING SERVICES [PHOTOGRAPHY], PHOTOGRAPHY INSTRUCTION
4470919 13/03/2020

PUSHTISANSKAR SANSTHAN TRUST THROUGH ITS TRUSTEE ANAND THAKKER
Moti Haveli, Panch Hatadi Chowk, Junagadh - 362 001 in the State of Gujarat within the Union of India.
a trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

To be associated with:

AHMEDABAD

correspondence courses; education information; educational examination; educational services provided by schools;
nursery schools; organization of competitions [education or entertainment]; organization of exhibitions for cultural or
educational purposes; publication of books; religious education; teaching / educational services / instruction services;
cinema presentations / movie theatre presentations, film production, other than advertising films, film directing, other
than advertising films, film distribution, production of radio and television programmes, television entertainment
Naishtika

4471006  13/03/2020

PRASHANT DHUMAL
701, 56-C, Triveni Apartment, Ekta Nagar, Kandivali West, Mumbai 400067
Video Film Production
Individual

Proposed to be Used
MUMBAI
Audio Visual and Film Production
DUMPYS DYNAMITE

4472696   14/03/2020

ASHOK MARWAH
Ashok Marwah S/o RB Marwah Resident of W-24, Greater Kailash Part-2 110048,
applicant

Address for service in India/Attorney address:
HIMANSHU SHARMA
G.F krishna Gali Kotla Mubarakpur New delhi 110003

Proposed to be Used
DELHI

Education and entertainment (musical group and band)
4474357    17/03/2020
SVAP INFOTECH PRIVATE LIMITED
430, HANUMAN NAGAR EXTENSION, SIRSI ROAD, KHATIPURA, JAIPUR
Body Incorporate
Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, BOOKING OF SEATS FOR SHOWS, SPORT CAMP SERVICES, CINEMA PRESENTATIONS, EDUCATIONAL SERVICES, FILM PRODUCTION, GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK, EDUCATION INFORMATION, EDUCATION COMPETITION, LAYOUT SERVICES, OTHER THAN FOR ADVERTISING PURPOSES, EXHIBITIONS, PHOTOGRAPHY, PRODUCTION OF SHOWS, PROVIDING SPORTS FACILITIES, PUBLICATION OF BOOKS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, SEMINARS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
NITIN BHOYATE  
Flat no 06, Shivpriya Complex, Sheetal Nagar,  
Individual  

**Proposed to be Used**  

**MUMBAI**  
Publishing, reporting, and writing of online educational services Online digital publishing services, Digital content development services, eLearning, educational services for business houses Digital video, audio and multimedia entertainment publishing services Training courses in strategic planning relating to advertising, promotion, marketing and business Lecture services relating to marketing skills, Sales training services, Educational services relating to sales training All other educational services and digital marketing services.
4475612  18/03/2020
DATTATRAY GOVIND KONDHALKAR
A/P Phursungi, Near – jay Bhavani Chowk, Taluka – Haveli, District – Pune - 412308
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
MAYANK GANDHI, TRADING AS CODE ENTERTAINMENT
BS 27 MALIBU TOWN, SOHNA ROAD, GURGAON, HARYANA 122001
Proprietor

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities.
RAJSHREE

4476105  18/03/2020
M/S. SUMMIT ONLINE TRADE SOLUTIONS PRIVATE LIMITED
Shop No.6, Ground Floor, Rayala Tower, Phase II No. 781-785, Anna Salai, Chennai - 600002
A Private Limited company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :01/01/2008

To be associated with:
2431781

CHENNAI
Lottery services
SRI ABHIDA
4476480   18/03/2020
SHESHA GIRI RAO KARUTURI
HOUSE NO. 1-45, SAGIPADU, KAMAVARAPUKOTA MANDALAM, TADIKALAPUDI,
RESIDENT
Address for service in India/Agents address:
S. KAVITHA RANI
1-6-3/B, BRUNDHAVAN COLONY, OPP LAIDES POLYTECHNIC COLLEGE, GUJJANAGUNDLA, GUNTUR 522 006
Used Since :12/02/2019
CHENNAI
EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Deepashri Music Academy

4476941  18/03/2020
DEEPAK DATTATRAYA KANE
B3, Om gulabkunj savarkar road, Dombivli East – 421201, Thane
Individual

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Used Since :10/12/2005
MUMBAI
Music Instruction
4477144  19/03/2020
SUSHIL KUMAR
H NO-334-335 1ST FLOOR POCKET-4 ROHINI SECTOR-22 BEGUMPUR NORTH WEST DELHI-110086
Sole proprietor
Address for service in India/Attorney address:
ABHISHEK KUMAR
F-36 FIRST FLOOR RC PLAZA KIRARI SULEMAN NAGAR NORTH WEST DELHI-110086
Used Since :01/03/2020
DELHI
EDUCATION: PROVIDING OF TRAINING: ENTERTAINMENT: SPORTING AND CULTURAL ACTIVITIES. SENIOR SCHOOL.
SERVICES OF ALL KINDS AND DESCRIPTION RELATING TO EDUCATION AND TRAINING. ENTERTAINMENT, SPORTING
& CULTURAL ACTIVITIES INCLUDING PROVIDING EDUCATION AND TRAINING THOUGH ACADEMIES, SCHOOLS,
CORRESPONDENCE INSTRUCTION SERVICES. TEACHING. LIBRARIES. PUBLICATION OF TEXT BOOKS AND MAGAZINES, BOOKMOBILE SERVICE. ARRANGING AND CONDUCTING COLLOQUIUM. CONFERENCES, SEMINARS,
WORKSHOPS, ORGANIZING COMPETITIONS. EDUCATIONAL SERVICES AND ACADEMIES. SCHOOLS. PUBLICATION OF BOOKS AND TEXTS. PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE. LIBRARY SERVICES,
ORGANIZATION OF EDUCATIONAL. CULTURAL. ENTERTAINMENT COMPETITIONS AND SHOWS. PHYSICAL
EDUCATION. TRAINING WORKSHOPS. BOARDING SCHOOL .CORRESPONDENCE SCHOOL NURSERY SCHOOL
PREPARATORY SCHOOLS SCHOOL COURSES RELATING TO EXAMINATION PREPARATION. ART CONSTRUCTION
DRAUGHTING .SECONDARY SCHOOL EDUCATIONAL SERVICES ALL INCLUDING IN CLASS-41.
roots n routes

4477518    19/03/2020
DIWAKAR BHATIA
T-312, SECOND FLOOR, UTTAM NAGAR, NEW DELHI - 110059
Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used

DELHI

ACADEMIC EDUCATION; EDUCATION CONSULTANCY; COACHING SERVICES; EDUCATIONAL RESEARCH; ARRANGING
AND CONDUCTING TUTORIALS; ORGANISATION OF EDUCATION COMPUTATION; EDUCATIONAL SERVICES
INCLUDING ON-LINE EDUCATIONAL ASSESSMENT SERVICES; ONLINE EXAMINATION AND ITS RESULTS/EVALUATION
THEREOF; PROVIDING ONLINE INFORMATION ABOUT EDUCATION; PROVIDING ONLINE EDUCATIONAL CLASSES VIA
LIVE VIDEO CHAT; PROVIDING ONLINE INFORMATION ABOUT EDUCATION, PRACTICAL TRAINING, ENTERTAINMENT,
SPORTING AND CULTURAL ACTIVITIES
4477571  19/03/2020
PEEYUSH K MEHTA
House No.2, Street No.1, Sapna Goel Marg, Peer Khana Road, Near Veeru Karyana Store, Khanna, Ludhiana, Punjab-141401
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI
PROVISION OF TRAINING IN THE FIELD OF IAS /PCS, PCS (Judicial), BANK PO/SSC/PB. GOVT./RAILWAYS, Law Entrance/CLAT, IELTS, Spoken English, English Grammar as included in Class 41.
LAMJINGBA

4478149   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
BOKOTO

4478421   19/03/2020

BOKOTO ENTERPRISES PRIVATE LIMITED
A304, MAHAAVIR DARPN, SECTOR 27, NERUL, PLOT 68, NAVI MUMBAI, NEW MUMBAI, MAHARASHTRA, India, 400706
A MSME or SSI recognised in India

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
MAHESH KUMAR TEK TRADING AS: STUDIO TEXON & DIGITAL COLOR LAB
197, ARYA SAMAJ LANE, RAJA PARK, JAIPUR, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since: 01/04/2001

AHMEDABAD
VIDEO PRODUCTION AND PHOTOGRAPHY
4478897   20/03/2020
ROHITASHV SINGH
S/O SIDHESHWAR PRASAD SINGH A/369 A G COLONY ,NEAR A.G COLONY PARK ASHIANA NAGAR PATNA
individual
Address for service in India/Agents address:
PRINCE KUNAL
MILAN LANE, BEHIND SBI BANK, KANKARBAGH, MAIN ROAD

Proposed to be Used
KOLKATA
PROVIDING EDUCATIONAL TRAINING AND PRE-PRIMARY LEARNING AND ALL TYPES OF EDUCATIONAL COACHING CLASSESS
A23

4482037    25/03/2020
M/S. HEAD DIGITAL WORKS PRIVATE LIMITED
#8th floor, Atria Block, The-V, Software Units Layout, Plot.17, Madhapur, Hyderabad – 500081, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :26/01/2020

CHENNAI

Entertainment provided via the internet, on-line gaming services, providing on-line computer games, multi-player matching services, and on-line entrainment in the nature of tournaments, fantasy sports leagues, game shows, providing on-line information in the field of computer gaming entertainment, providing games by cellular telephone communication, providing games by or for use on cellular telephone, providing electronic publications in relation to above.
4484243 02/04/2020
MAMTA PARMAR PROPIETOR OF MAMTA SINGH
104, SHALIBHADRA COMPLEX, OLD FATEHPURA,UDAIPUR (RAJASTHAN) - 313001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 08/02/2016
AHMEDABAD
Education; Conducting training workshops; Providing training courses
4484424 02/04/2020
CHAN ZUCKERBERG BIOHUB, INC.
499 Illinois Street, 4th Floor, San Francisco, California 94158 United States
A California Corporation
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Educational services, namely, arranging and conducting seminars, workshops, colloquia, lectures, non-downloadable webinars, multimedia presentations and training in the fields of biomedical research, biotechnology, bioinformatics, bioengineering, data analytics and data science; providing a website featuring blogs in the fields of biomedical research, biotechnology, bioinformatics, bioengineering, data analytics and data science
GENTING SKYWORLDS

4484493 02/04/2020

GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Education; providing of training; entertainment, sporting and cultural activities; amusement park operations and services; theme park operations and services; providing amusement arcade services; booking of seats for shows; bookmobile services; providing casino facilities; [gambling]; casino services; leasing of casino games; cinema presentations; movie theatre presentations; club services [entertainment or education]; arranging and conducting of colloquiums, concerts, conferences, congresses, seminars, symposiums, workshops [training], beauty contests and exhibitions for cultural or educational purposes and fashion shows for entertainment purposes; cultural, educational or entertainment services provided by art galleries; disc jockey services; discotheque services; entertainment services; entertainment information; conducting fitness classes; gambling services; gaming services; game services provided online from a computer network; providing golf facilities; conducting guided tours; health club services [health and fitness training]; holding camp services [entertainment]; karaoke services; nightclub services [entertainment]; organization of competitions [education or entertainment]; organization of exhibitions for cultural or educational purposes; organization of lotteries; organization of balls; organization of entertainment events; party planning [entertainment]; presentation of variety shows; presentation of live performances; providing recreation facilities; sport camp services; ticket agency services [entertainment]; provision of advice, information and consultation in relation to the afore-mentioned services; Providing theme park facilities; Theme park services; Amusement park and theme park services; Amusement arcade services; Amusement center services; Amusement centre services; Amusement park services; Providing amusement arcade services; Providing amusement facilities; Providing amusement park facilities; Amusement park and funfair services; Production of amusement park shows; Entertainment in the nature of an amusement park ride; Entertainment in the nature of an amusement park show; Entertainment services provided by recreation and amusement parks; Rental of amusement machines and apparatus; Entertainment in the nature of a water park and amusement center; Entertainment in the nature of a water park and amusement centre; Entertainment services in the nature of an amusement park show.
GURCHARANAM

4485096  05/04/2020
GIRIRAJ KUMAR VISHWAKARMA
191, RAJEEV GANDHI NAGAR, KOTA, RAJASTHAN-324005
PROPRIETOR

Address for service in India/Agents address:
LOKESH KUMAR GUPTA
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used
AHMEDABAD

Coaching center and educational institutions.
4485223 06/04/2020
PENTASOFT TECHNOLOGIES
41,42,43 Janardan Arcade, 2nd Floor, Station Rd, Dahanu, PALGHAR- 401602, MAHARASHTRA
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :09/12/2018
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4485249 06/04/2020
VEERAMACHINENI MOHAN KUMAR
7/50 South West Boag Road, T.Nagar, Chennai - 600017, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :22/02/2020

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Proposed to be Used

DELHI

Entertainment, providing visual effects services for the visual media, visual effects industry, visual effects composition, visual effects in videos, cinema presentations, digital imaging services, dubbing, photography, editing videotape, entertainer services, entertainment information, film production, movie studios, movie theatre presentations, music composition services, productions of radio and television programmes, cinematography shows and exhibitions, photography including fashion photography, stock photography, providing of training, entertainment, organisation of cultural and sporting activities including fashion shows, Training; Coaching [training]; Training consultancy; Training services; Practical training services; Education and training; Management training services; Workshops for training purposes; Career and vocational training; Consultancy relating to training, further training and education; Training in the field of design, advertising and communication technologies; Training in the field of design; Arranging professional workshop and training courses; Entertainment in the nature of live visual and audio performances; Entertainment services in the nature of live visual and audio performances, and musical, variety, news and comedy shows; Videotaping; Video editing; Video mastering services; Production of entertainment in the form of film, television, radio and video shows relating to travel; Production and presentation of audio and video recordings, and still and moving images; Film editing; Film production; Cinematographic film editing; Film studio services; Television film production; Videotape recording [filming]; Film production services; Distribution of motion picture films; Editing of motion picture films; Film and television studio services; Production and distribution of cinema films; Movie dubbing services; Movie studio services; Editing of movie films; Distribution of movie films; Presentation of movies; Production of movie special effects. the business of convergence including to make, produce, direct, own, enact, dub, shoot, edit, manufacture, export, import, process, direct, organize, exhibit, deal, buy, sell, acquire, screen, dramatize, distribute, reproduce, give and take on hire, licence, advertise, broadcast through satellite or otherwise, display, commission, promote, present, telescast and publish mobile contents, 2D, 3D or latest available technology animation films, television films, video films, feature films, satellite films, cartoon films, advertisement films and campaigns, media films, sports films, web films, other animations and television programs, serials, documentaries, cultural films, animation, news and news capsules, to run maintain own T. V. channels, broad casting channels and Informative Electronic Channels/ Films, interviews, discussions, entertainment programs, plays, skits, recitals, screen, plays, dramas, cultural shows, music recitals, dances and other live shows of any kind, either silent or talkies for private, commercial or public usage and to do all things necessary to form, organize, troops, groups, and artists for such purpose in India or abroad; Post production editing services in the field of music, videos and film.
4485855 08/04/2020
GAURAV MAURYA
C-35, Harswaroop Colony, Fatehpur Beri, New Delhi - 110074
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities
4486995  13/04/2020
HULAGRAM LIMITED
UNIT 603, 6/F CHOW SANG SANG BLDG 229 NATHAN RD JORDAN KL
A company incorporated under the laws of Hong Kong
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Proposed to be Used
DELHI
Teaching, educational services and instruction services; Organization of competitions [education or entertainment]; Conducting guided tours; Providing online music, not downloadable; Conducting fitness classes; Bookmobile services [mobile library]; Online publication of electronic books and journals Providing online electronic publications, not downloadable; Production of radio and television programmes; Providing information in the field of entertainment
Piramal eSwasthya

1710591  15/07/2008
PIRAMAL ENTERPRISES LTD.
NICHOLAS PIRAMAL TOWER, G. K. MARG, LOWER PAREL, MUMBAI - 400 013.
Manufacturer AND Merchant
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
TAS & CO.
1 & 2/19, GANGA, SWASTIK PARK, V.N. PURAV MARG, CHEMBUR, MUMBAI - 400 071.

Proposed to be Used

MUMBAI

PROVIDING OF MEDICAL, HYGIENIC AND BEAUTY CARE SERVICES, HEALTH CLINIC SERVICES, MEDICAL CLINICS,
CLINICAL TRIALS (CONDUCTING) MEDICAL AND CLINICAL STUDIES (SCIENTIFIC RESEARCH SERVICES FOR MEDICAL
PURPOSES) MEDICAL INFORMATION AND SERVICES, RESEARCH AND DEVELOPMENT SERVICES FOR NEW
PRODUCTS IN THE MEDICAL AND PHARMACEUTICAL FIELD CONSULTATION IN THE FIELD OF PHARMACEUTICAL
PRODUCTS AND IN PHARMACY, OPERATION OF HOSPITAL; TECHNICAL PROJECT STUDIES FOR HOSPITALS;
HOSPITAL HEALTH SERVICES; MEDICAL, BACTERIOLOGICAL HEALTH AND SCIENTIFIC RESEARCH, BLOOD BANKS;
CLINICAL ANALYSIS CENTERS; OPTICAL AND DENTAL SERVICES, PHYSIOTHERAPY AND COSMETIC SURGERY;
PHARMACY ADVICE; SANATORIUMS, REST HOMES AND CONVALESCENT HOMES, OLD PEOPLE’S HOMES AND
NURSING HOMES, COMPUTER PROGRAMMING FOR HEALTH SERVICES.
eSwasthya

1710592   15/07/2008

PIRAMAL ENTERPRISES LTD.
NICHOLAS PIRAMAL TOWER, G. K. MARG, LOWER PAREL, MUMBAI - 400 013.
Manufacturer AND Merchant
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
TAS & CO.
1 & 2/19, GANGA, SWASTIK PARK, V.N. PURAV MARG, CHEMBUR, MUMBAI - 400 071.

Proposed to be Used

MUMBAI
MEDICAL AND CLINICAL STUDIES (SCIENTIFIC RESEARCH SERVICES FOR MEDICAL PURPOSES) MEDICAL
INFORMATION AND SERVICES, RESEARCH AND DEVELOPMENT SERVICES FOR NEW PRODUCTS IN THE MEDICAL
AND PHARMACEUTICAL FIELD CONSULTATION IN THE FIELD OF PHARMACEUTICAL PRODUCTS AND IN PHARMACY ;
MEDICAL, BACTERIOLOGICAL HEALTH AND SCIENTIFIC RESEARCH, COMPUTER PROGRAMMING FOR HEALTH
SERVICES.
2350186 19/06/2012
PATHAN IMRANKHAN ZAFARULLA
trading as : IMPRESSION SYSTEMS
2, LAKHANI SOCIETY, PUNA ROAD, NEAR DWARKA CIRCLE, NASHIK-422011
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
SANDESHALHAT
B-6, SONANI NAGAR,NEAR PENINSULA HOTEL, SAKINAK, MUMBAU-72
Used Since :01/04/2000
MUMBAI
ALL TYPES OF COMPUTER SOFTWARE DEVELOPMENT AND COMPUTER PROGRAMMING, DESIGN AND
DEVELOPMENT OF COMPUTER SOFTWARE, HARDWARE NETWORKING, REMOTE DESKTOP SUPPORT,
MAINTENANCE, WEBSITE DESIGNING, E-COMMERCE AND CONSULTING SERVICES
ALIGNX
2846425  20/11/2014
TEGA INDUSTRIES LIMITED
147, BLOCK-G NEW ALIPORE KOLKATA-700 053, WEST BENGAL, INDIA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Design of industrial products; engineering design; industrial engineering design services; mechanical engineering services (design).
2910175  26/02/2015
M/S. LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :01/02/2015

MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, CLOUD COMPUTING, COMPUTER SOFTWARE DESIGN, CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, INFORMATION TECHNOLOGY [IT] CONSULTANCY, OFF-SITE DATA BACKUP, SURVEYING, URBAN PLANNING, PROVIDING SEARCH ENGINES FOR THE INTERNET, MECHANICAL RESEARCH, ELECTRONIC DATA STORAGE, ARCHITECTURAL CONSULTATION
TRACK4U

2912331  26/02/2015

SANDEEP SAPPAL
trading as ;NUMERIC INFOSYSTEM PVT. LTD
13, GULAB CHAND KI BAGICHI, BEHIND JAVAR ESTATE, THATIPUR, GWALIOR, MADHYA PRADESH.

Service Providers.

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :28/01/2015

MUMBAI

Scientific and Technological Services and Research and Design relating thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software.
2914558    03/03/2015
QUADPRO INFOSOFT PVT. LTD.
893/1,KALIKAPUR ROAD,KOLKATA-700099(W.B.)
SERVICE PROVIDER
Used Since :22/05/2012

To be associated with:
2781848

KOLKATA
Design and development of computer hardware and software, providing information on computer technology and programming via a web site, data conversion of computer programs and data, consultancy in the design and development of computer hardware, monitoring of computer systems by remote access, installation, updating & maintenance of computer of computer software, computer virus protection services, consultancy, design & analysis of computer technology, computer system & computer software, cloud computing
JAIPURIA 1
2966929  20/05/2015
SMV AGENCIES PVT. LTD,
1862, MAHALXMI MARKET, BHAGIRATH PALACE, CHANDNI CHOWK, DELHI-11006,
SERVICE PROVIDER
Address for service in India/Attorney address:
SWARAM & CO
408-A NEW LAWYERS CHAMBERS-III DELHI HIGH COURT SHER SHAH ROAD NEW DELHI-3
Used Since :01/05/2015
To be associated with:
2966928
DELHI
WEBSITES, PORTAL, ONLINE MARKETING, DISSEMINATION OF INFORMATION THROUGH ONLINE MARKETING
olmconverterultimate
2968097  20/05/2015
Gladwev Software Private Limited
trading as ;Gladwev Software Private Limited, H No 4128, Sector 46 D Chandigarh 160047
H No 4128, Sector 46 D Chandigarh 160047
Service Provider
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :15/01/2014
DELHI
Design and development computer software and hardware and I T sector services
3039703  24/08/2015
ANI TECHNOLOGIES PRIVATE LIMITED
REGENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE – 560034, INDIA.
Service Providers
An Indian Company

Address for service in India/Attorney address:
AFSAR S PATCHA
KRISHNA & SAURASTRI ASSOCIATES LLP, 2801 HEMAVATHY, NANDI ENCLAVE, BANASHANKARI III STAGE,
BANGALORE-560 085
Used Since :24/08/2015

To be associated with:
2278818

MUMBAI
Design, development, updating and management of downloadable and non-downloadable software, namely, computer software, mobile applications and web platforms, for facilitating electronic funds transfer and authorizing, processing and collecting electronic payments and electronic financial transactions for provision of services related to delivery of wide range of goods and services, including food and grocery products, travel and taxi services; providing software as a service (SAAS), namely, web-platform, for facilitating electronic funds transfer and authorizing, processing and collecting electronic payments and electronic financial transactions for provision of services related to delivery of wide range of goods and services, including food and grocery products, travel and taxi services; providing technical assistance and consultancy services relating development, design and hosting of electronic commerce portals and online marketplaces
3195796  26/02/2016
SEEK2SHARE TECHNOLOGIES PRIVATE LIMITED
905, F WING, EILTRA, CASA BELLA GOLD, KALYAN SHIL ROAD, DOMBIVALL EAST, THANE MUMBAI 421204,
MAHARASHTRA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Used Since :01/02/2016
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN SOFTWARE
APPLICATIONS, SERVICES AND AN ONLINE PLATFORM TO PROVIDE INFORMATION ABOUT MEDICAL AND HEALTH
ISSUES AND DEVELOPMENT OF INFORMATION TECHNOLOGY AND WEB BASED SOFTWARE ACTIVITIES RELATING
THERETO
PANCHA SIDDHI SHILPA KALA KALASHETHRA
3226407 02/04/2016
PANCHA SIDDHI SHILPA KALA KALASHETHRA
YASHANTH
SUSANTH KUMAR
trading as; PANCHA SIDDHI SHILPA KALA KALASHETHRA
'Pancha Siddhi' Post: Belmann, Karkala Taluk, Udupi District - 576 111, Karnataka, India.
SERVICE MARK
Partnership Firm
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.
Proposed to be Used
CHENNAI
SERVICE RENDERED IN AUTHENTICATING WORKS OF ART
**zeta**

3466594   27/01/2017

BETTER WORLD TECHNOLOGY PRIVATE LIMITED

DIRECTIPLEX, ACME I-TECH PARK NEXT TO ANDHERI SUBWAY, OLD NAGARDAS ROAD ANDHERI EAST MUMBAI 400 069

SERVICE PROVIDER

A COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Agents address:

KOCHHAR & CO

17TH FLOOR, NIRMAL BLDG., NARIMAN POINT, MUMBAI-400021.

Used Since :02/09/2015

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE TO PROVIDE AND OPERATE M-COMMERCE AND E-COMMERCE PLATFORMS AND INTERNET APPLICATIONS
3469463    31/01/2017
TRUNNION TECHNOLOGIES PVT. LTD.
385, 3RD FLOOR, DDA FLATS, BLOCK -E2 VASANT KUNJ, NEW DELHI-110070
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
PRANAV SARTHI & AVIJIT SINGH (ADVOCATES)
504/S-6, BLOCK D-6, VASANT KUNJ, NEW DELHI-110070
Proposed to be Used
DELHI
MOBILE APPLICATION FOR PROVIDING LAUNDRY SERVICES
3490592   22/02/2017
HYPOTHIZER TECHNOLOGIES PRIVATE LIMITED
H NO 520-A, G/F, MAIN BUS STAND MAIDAN GHARHI, NEW DELHI-110068. INDIA
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :14/11/2016
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3552483   19/05/2017
RAKESH KUMAR
T251, UPPERP/F, BLK-T, PREM NGR, DYALSAR ROAD, UTTAM NAGAR, JAIN DHARAM SHALA, DELHI
SERVICE PROVIDER
Used Since :30/12/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ITRS

3556878  25/05/2017
MANISH JAIN
trading as ;IT RENTAL SOLUTIONS
1149, LOWER GROUND FLOOR, DEVA RAM PARK, TRI NAGAR, DELHI-110035

SERVICE PROVIDER

Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, Rana Pratap Bagh, Delhi-110007

Proposed to be Used

DELHI

RENTALOF COMPUTERS, LAPTOOP, PRINTERS AND ALLIED INSTRUMENTS.
DTS BY ROHIDAS

3649794  05/10/2017
NEERAJ S. ROHIDA
1302, MIMOSA, R12 SECTOR, NAHAR AMRIT SHAKTI, CHANDIVALI, MUMBAI 400072, MAHARASHTRA, INDIA
SERVICE PROVIDERS
DIYA ROHIDA
1302, MIMOSA, R12 SECTOR, NAHAR AMRIT SHAKTI, CHANDIVALI, MUMBAI 400072, MAHARASHTRA, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI
SOFTWARE AS A SERVICE IN THE FIELD OF DENTISTRY AND PERTAINING TO DENTAL TREATMENT SIMULATIONS;
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND MOBILE APPLICATIONS IN THE FIELD OF DENTISTRY
AND PERTAINING TO DENTAL TREATMENT SIMULATIONS
3658958    17/10/2017
SMILE ONLINE SALES SERVICES PVT. LTD.
trading as ;SMILE ONLINE SALES SERVICES PVT. LTD.
D-119, LAJPAT NAGAR-1, NEW DELHI-110024
SERVICE PROVIDER
Used Since :01/08/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3669992  04/11/2017
HARKARAN SINGH BOPARAI PROPRIETOR OF SPACE 5,
1st Floor, 91, District Shopping Centre, Ranjit Avenue, AMRITSAR-(Punjab),
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Proposed to be Used
DELHI
INTERIOR DESIGNING, ARCHITECTURE SERVICES,
ABACUS
3764064  26/02/2018
MSWIPE TECHNOLOGIES PRIVATE LIMITED
9TH FLOOR, ASTRAL CENTER, N. M. JOSHI MARG, BYCULLA, MUMBAI- 400011, MAHARASHTRA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMIT SIRSIKAR
407, Dalalal Chambers, New Marine Lines, Mumbai- 400020
Used Since :15/04/2011
To be associated with:
3764052
SOFTWARE FOR MANAGING ACCOUNTS, FINANCE AND ERP FUNCTIONS; COMPUTER SOFTWARE AND MOBILE APPLICATION; DESIGNING, DEVELOPING, UPDATING, MAINTAINING, INSTALLING OF SOFTWARE, HARDWARE AND/OR APPLICATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3764052.
3765321    27/02/2018
VIKAS BANSAL
37, Shakespeare Sarani, 4th floor, Kolkata, 700017, West Bengal, India
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; design of mobile phone, automotive
design, engineering design, industrial analysis and research services; design and development of computer hardware
and software included in class 42.
Knoit

3892647   19/07/2018
KNOIT LIMITED LIABILITY CORPORATION
3011 District Avenue Fairfax, VA 22031
active limited liability corporation

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043
Used Since :27/08/2017

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3963167  03/10/2018
MUZANMIL M
CHAYIPPI HOUSE, MATTOOL NORTH, MATTOOL, KANNUR, MATTOL NORTH, KERALA-670325
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Software design services, Computer software development, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
Fluid CX
4138048  04/04/2019
SUYATI TECHNOLOGIES PRIVATE LIMITED
2nd Floor, B-Wing, Thapasya Building, Infopark, Kakkanad, Kochi, Kerala 682042, India
A Company incorporated as per Companies 2013
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.
Proposed to be Used
CHENNAI
Computer services and programming; design of computer programs, hosting of computer software; technical support services for computer software; designing and development of internet based, cloud based software programs; computer network design and development; internet of things and internet based services.
4230409  09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029
Proprietary firm
Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1900492 and 2829223.
iVega

4248741   27/07/2019
INNOVX MINDS (OPC) PRIVATE LIMITED
T8, Amazing Grace Apartments, Doddagubbi Road, Kylasanahalli, Kothanur, Bangalore - 560077, Karnataka.
OPC Private Limited

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Used Since :20/07/2019

CHENNAI
Software Development and Mobile App Development.
TRUCK BAZAR
4347198    14/11/2019
SHRIRAM AUTOMALL INDIA LIMITED
3RD FLOOR, MOOKAMBIKA COMPLEX, NO. 4 LADY DESIKA ROAD, MYLAPORE, CHENNAI - 600004
COMPANY
Address for service in India/Attorney address:
SUNIL CHOPRA
FLAT NO. 8, TRIVENI APPARTMENT, WEST ENCLAVE, PITAMPUTA, DELHI
Used Since :11/02/2010
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
HYMN

4385634  21/12/2019

HIMANSHU ADITYA
S/O RAMAYAN PRASAD ADITYA, 239, KUMHAR PARA, BARGAWAN, JANJGIR-CHAMPA, BARGAWAN BILASPUR(CGH)
495552 CHHATTISGARH

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
MILLENNIA AHEAD TECHNOLOGIES PVT. LTD.
Plot No. 213, Second Floor, Near SBI E Touch, Zenda Chowk, Dharam Peth, Nagpur-440010

Entity

Address for service in India/Attorney address:
Nair & Associates
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Software design and development, mobile application software and web design services
IDIGITALISE

4392479  29/12/2019

VIKAS YASHVANT KOLEKAR
FLAT 303, PLOT 33, KRISHNA MAJESTY, SECTOR 35/D, KHARGHAR, NAVI MUMBAI, PINCODE - 410210, MAHARASHTRA, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Used Since : 17/04/2012

MUMBAI
Website design, Website development services, Consultancy relating to the creation and design of websites, Consultancy relating to the creation and design of websites for e-commerce, Maintenance of websites, Software design, Software development, Software research, Customization of computer software, Maintenance of software, Consultancy and information services relating to information technology, Cloud computing services, Consultancy in the field of cloud computing networks and applications, and Web hosting services.
VAAMOZ

4395708  02/01/2020
MOHAMMED ARIZ SHAikh
14 B 10 PUSHPAK CHS KHIRANAGAR SV ROAD SANTACRUZ WEST MUMBAI 400054
individual

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)—400607

Proposed to be Used
MUMBAI
Design and development of computer hardware and software
XPANXION INTERNATIONAL PRIVATE LIMITED
1ST FLOOR, VISAMAYA BUILDING, INFOPARK, KASUMAGIRI, P.O. KAKKANAD, ERNAKULAM, 682030, KERALA, INDIA

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Used Since :01/09/2008

CHENNAI

Technological services and research and design relating thereto; design and development of computer hardware and software; software as a service [SaaS]; technological consultancy
ULTRAHUMAN BODY

4399436  06/01/2020
ULTRAHUMAN HEALTHCARE PVT LTD
1st Floor, Gopala Krishna Complex, #45/3, Residency Road, Bengaluru, Karnataka- 560025
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Proposed to be Used
CHENNAI
Design and development of software in the field of mobile application
4400820  07/01/2020
KINTSUGI WHIDE PRIVATE LIMITED
Flat no -1102, Plot no GH-7, Sec 39 Opp Medanta Hospital, Gurgaon Haryana-122001
Company
Address for service in India/Agents address:
YAMINI AGGARWAL
H.NO.408, G-30, SECTOR-3, ROHINI, NEW DELHI-110085
Proposed to be Used
DELHI
SOFTWARE SERVICES
PARI Vu
4405911  11/01/2020
SULNIR TECHNOLOGIES PRIVATE LIMITED
Flat no. 3, Rams Flats, Old No. 9 New No. 23, Dr. Nair Road, T. Nagar, Chennai - 600017
SERVICE PROVIDER
Private Limited Company
Address for service in India/Attorney address:
S SNEKHA
No. 26, Flat No. 9, Ganesh Apartments, VOC 3rd Street, Aminjikarai, Chennai 29
Proposed to be Used
CHENNAI
scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4408390  14/01/2020
HOME FASHION INTERIORS
Plot No-81, T P S Krishna Nagar, Godumakunta, Keesara, Hyderabad, Medchal - Malkajgiri, Telangana India
Proprietorship firm (Proprietor- BHUVANESHWARI GODA)
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software as covered under class 42
DEZINEARCH

4416718   23/01/2020

HITESH BANSAL
216, NITI KHAND-3RD INDIRAPURAM, GHAZIABAD, UTTAR PRADESH- 201014.
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

ARCHITECTURE, ARCHITECTURE SERVICES, ARCHITECTURE DESIGN SERVICES, ARCHITECTURE CONSULTANCY SERVICES, ENGINEERING SERVICES RELATING TO ARCHITECTURE, INTERIOR DECOR DESIGN, INTERIOR DECORATION, SHAP INTERIOR DESIGN, ARCHITECTURAL DESIGN FOR INTERIOR DECORATION, INTERIOR DECORATION CONSULTATION, INTERIOR DECORATION FABRICS, DESIGN OF INTERIOR DECORATION, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMMERCIAL INTERIOR DESIGN, DESIGN SERVICES RELATING TO INTERIOR DECORATING FOR OFFICES, PROFESSIONAL CONSULTANCY RELATING TO THE DESIGN OF INTERIOR ACCOMMODATION.
RAJESH BOGGITI
M/s. Advi Architect & Interior Designers, H.No: 3-7-233(3), Bakarapuram, Pulivendula, YSR Kadapah-516 390, Andhra Pradesh, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since: 27/01/2020

CHENNAI
Design of interior Decor; Industrial Design; Design services, Packaging Design Services; Graphic Arts Designing; Interior Design Consultation; Architectural Consultation; being Services included in Class 42
DIGITALCUBEZ

4433509   07/02/2020

DANISH YAR MOHAMAD HASHMI
302, 3rd FLOOR, BUILDING NO.4, LADY RATAN COMPLEX, D.S ROAD, GANDHINAGAR WORLI, MUMBAI - 400018, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT SERVICES, COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DESIGN AND DEVELOPMENT, IT SERVICES, IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES, IT SECURITY, PROTECTION AND RESTORATION INCLUDED IN CLASS 42
BIGQUERY
Priority claimed from 21/08/2019; Application No. : 88586862 ;United States of America
4433906   07/02/2020
Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company.
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :27/11/2017
DELHI
Technological services, namely, data warehousing services; technological services, namely, hosting, managing, provisioning, scaling, administering, maintaining, monitoring, securing, encrypting, decrypting, replicating and backing up databases for others; technological services, namely, cloud computing featuring software for use in database management and data warehousing; technological services, namely, cloud hosting of electronic databases; technological services, namely, electronic data storage; providing temporary use of on-line non-downloadable cloud computing software for use in database management; providing temporary use of on-line non-downloadable cloud computing software for use in electronic storage of data; platform as a service (PaaS) featuring computer software platforms for data warehousing and management
QUANTSTACK

4434006  07/02/2020

QUANTSTACK TECHNOLOGIES INDIA PRIVATE LIMITED
12th and 14th Floor, Building No. 9, Tower-B Phase-III, DLF Cyber City
Private Limited Company

Address for service in India/Attorney address:
DEEPAK SINGHAL
H-310, Sushant Shopping Arcade, Gurgaon - 122 002

Used Since :29/10/2019

DELHI

cloud computing, electronic data storage, information technology [IT] consultancy, and technological consultancy,
providing information on computer technology and programming via a web site
FORTKNOX
4439355  12/02/2020
DEBMALYA DEY ROY
G-702, Sispal Vihar, AWHO Complex Sector-49, Sohna road Gurgaon -122018
Service provider
Single Firm
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4440794  13/02/2020
VISUAL COLLABORATION TECHNOLOGIES PRIVATE LIMITED
No.894, 4th Cross, 16th Main, BTM 2nd Stage, Bangalore 560076, Karnataka, India.
Company
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Used Since :09/04/2002
CHENNAI
Computer software development services; computer software design, development and programming services.
4443622   15/02/2020
NETRO NETWORKS PVT. LTD
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092
PVT. LTD.

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
HYUNDAI Click to Buy

4447824   20/02/2020

HYUNDAI MOTOR COMPANY
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company organised and existing under the laws of Republic of Korea.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4205173

DELHI
Development and maintenance of web sites for the sale of automobiles; building and maintaining websites for the sale of automobiles; creating websites for the sale of automobiles; maintenance of websites for the sale of automobiles; Development, programming and implementation of software for the sale of automobiles; maintenance and repair of software for the sale of automobiles; design and development of software for the sale of automobiles; programming of software for the sale of automobiles for internet platforms; programming of software for e-commerce platforms in relation to automobile dealerships; maintenance of software used in the field of e-commerce for automobile dealerships; development and testing of computer software for the sale of automobiles; developing and updating computer software for advertising automobiles for sale by means of the Internet; services for maintenance of computer software for advertising automobiles for sale by means of the Internet.
4451165  24/02/2020
MADHU RAJ
B-303 Flex Apartments C-58/22,Sector 62 Noida 201301
Proprietor

Address for service in India/Attorney address:
SUJEET GUPTA
E-1 LOWER GROUND FLOOR LAJPAT NAGAR-III NEW DELHI-24

Proposed to be Used
DELHI

Software development, engineering, programming, development, implementation, creation, authoring, design, maintenance, installation, customization and computer software maintenance.
4451349  24/02/2020
M/S TEC DATUM INFO SERVICES PRIVATE LIMITED
whose 8-3-318/11/20, Jaya Prakash nagar, yellareddyguda, Hyderabad-500 073
Private Limited

Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhiguda-500027, Hyderabad
Used Since :02/04/2008

CHENNAI
Software consultancy, Software engineering services, Software design services, Software research, Software development, Software engineering
4454311  26/02/2020
3 INTELLECTS CONSULTING PRIVATE LIMITED
A13, Anand Nilay, Opp Karve Statue, Above Bank of Maharashtra, Kothrud, Pune 52
software development
Private Limited Company
Used Since :31/03/2015
MUMBAI
Design and development of softwares
4454500    26/02/2020

MOHAMED WASEEM
NO.151, P.H ROAD, GOVARTHANAGIRI, AVADI, TIRUVALLUR, TAMIL NADU - 600071
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Graphic Design, Web Design, Design of logos for corporate identity, Packaging design, Graphic design of promotional materials, Development and design of mobile applications.
4456475  27/02/2020
SNEHA ASHISH MOTE
19/44, Yaman, Navsahyadri Society, Karvenagar, Pune 411 052 in the State of Maharashtra within the Union of India.
An Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Interior designing, interior design services, interior decor design services, architectural consultancy, architectural services, architectural design services, architectural research services.
Filechef
4457973  28/02/2020
KARUNAKAR GAUTAM
B-335 NEW ASHOK NAGAR VASUNDHRA ENCLAVE S.O EAST DEHIL 110096
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 18/04/2016
DELHI
Website development, Website maintenance
4458495    29/02/2020
C.SATHEESHKUMAR TRADING AS DREAMHOST
NO.1/163, SEMALAI GOVUNDAN PUDUR, UGAYANUR, TIRUPUR - 641 665, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Creating and designing web pages for others, including creating virtual communities for registered users to interact and participate in discussions, Creating and maintaining web sites for others, Creating and maintaining weblogs (blogs) for others, Hosting of weblogs, Hosting computer sites (web sites), Rental of web servers, Web portal services (designing or hosting), Web site design, Web site design consultancy, Server hosting, Logo design services, Graphic design of logos, Design services, Computer software design, Computer software development.
SECURDIS ELECTCOM PRIVATE LIMITED
3A401 GREEN MEADOWS, LOHANDWALA, KANDIVALI EAST MUMBAI - 400101

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
IT security services in the nature of protection and recovery of computer data; Troubleshooting in the nature of diagnosing problems with consumer electronics; Software development; Computer software development; Software development services; Information technology consultancy services; Development of new technology for others; Design and development of information and communications technology; Design services.
4458881 29/02/2020
GAIADITYA ENTERPRISES PRIVATE LIMITED
513, 3rd B Main O M B R Layout, Banswadi, Bangalore-560043 KA
Company Incorporated under Provision of Companies Act, 2013
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Proposed to be Used
CHENNAI
Research and Design relating thereto; Industrial analysis, Industrial research and industrial design services; Quality control and Authentication services; Design and Development of computer Hardware and Software as included in Class 42.
ORANGE GARAGE - INFINITE POSSIBILITIES

4459442    02/03/2020
FIRST AMERICAN FINANCIAL CORPORATION
1 First American Way, Santa Ana, CA 92707, USA
A Corporate body organized under the laws of the United States of America

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002
Used Since: 04/01/2019

To be associated with:
4334701

CHENNAI
Design, Development, Research, Research in the field of Artificial Intelligence, Providing artificial intelligence computer programmes on data network, Platforms for artificial intelligence as software as a service.
GNANI

4459669  02/03/2020
GNANI INNOVATIONS PRIVATE LIMITED
trading as ;GNANI INNOVATIONS PRIVATE LIMITED
#37/3, 1ST FLOOR, MN KRISHNA RAO ROAD, OPPOSITE LALBAGH WEST GATE, BASAVANAGUDI, BENGALURU,
KARNATAKA 560004.
Private Company Registered under Companies Act

Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Used Since :16/12/2017

CHENNAI
SOFTWARE DESIGN; SOFTWARE ENGINEERING; SOFTWARE DEVELOPMENT; SOFTWARE CREATION; SOFTWARE
RESEARCH; MAINTENANCE OF SOFTWARE.
4460098    02/03/2020
KAMALDEEP S/O KRISHAN LAL
VILLAGE BHADSON, INDRI, KARNAL, HARYANA - 132041, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
KUSHAGRA JAIN
36/1, MUKTANAND NAGAR, GOPAL PURA BYE PASS, JAIPUR 302018
Individual
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :24/12/2019
AHMEDABAD
Interior, Architectural, Designing And Its Consultancy included in class 42.
4460471  02/03/2020
S. SIDDARTH JAIN
1c, Block - C, Nelson Square, Nelson Manickam Road, Aminjikarai, Chennai - 600 029.
Individual
Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
Trade Marks Journal No: 1952, 15/06/2020  Class 42

4461287  03/03/2020
AJAY SHAW
20/1, COLLIN STREET, KOLKATA 700016
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3510076
KOLKATA
Customizing computer software, Planning and design of travel agencies
4462469   04/03/2020
M/S KA KHA GA DESIGN STUDIO
A-157, DDA SHEDS, OKHLA INDUSTRIAL AREA, PHASE-2, NEW DELHI-110020
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2019
DELHI
Design services relating to interior decorating for homes.
4463558  05/03/2020
EKJOT KAUR
H no : 32, preet nagar Ambala city Haryana 134003
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
Priority claimed from 26/11/2019; Application No.: 40-2019-0182805; Republic of Korea
4465603 06/03/2020

KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
4359107

DELHI
Testing/inspection or research of pharmaceuticals/cosmetics or foodstuffs; marine, aerial and land surveying; research and development of new products; testing of new products; testing/inspection or research of agriculture/livestock breeding or fisheries; designing of products; design of mechanical equipment for car manufacturing; motor vehicle design; design of machinery; design of apparatus and machines for filling purposes; design of industrial robot; design services for parts of motor vehicles; textile design services for motor vehicle trim; computer software planning for vehicle manufacturing; programming of computers; software design and development; software engineering; computer software design and development; computer hardware development; development of data processing programs; programming of multimedia applications; computer services for remote data management of medical diagnostic instruments; engineering services relating to robotics; research relating to mechanical engineering; rental of laboratory robots; technological advisory services relating to machine engineering analysis; engineering services for the land vehicle industry; development of technologies for the fabrication of circuits for wireless communication, electronic data processing, consumer electronics, automotive electronics; development of vehicles; technology research for automobiles including self-driving cars, electric cars, hybrid cars, hydrogen cars and connected cars.
4466157  07/03/2020
RNM INFRASTRUCTURE TECHNOLOGIES
T7-1801, EXOTICA DREAMVILLE PLOT NO-GH-01/A, SECTOR 16-C,GREATER NOIDA (WEST) GAUTAM BUDDHA NAGAR 201301
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :17/05/2019

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
Simplify Wellness

4468507  11/03/2020
SIMPPLY WELLNESS INDIA PRIVATE LIMITED
3RD FLOOR, PLOT 28A, ROAD NO. 70, JUBILEE HILLS, HYDERABAD 500033
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :10/02/2015
CHENNAI
Development of new technology for others
RazorpayX Payroll

4470953  13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
To be associated with:
4337433, 4337438, 4337448, 4337452

CHENNAI
Design and development of computer hardware and software, software as a service (saas) relating to designing, developing and implementing critical payment system software, development of bank level gateways for use by individuals, banking and financial sector
RazorpayX Bills

4470956  13/03/2020
RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKVK Post Bangalore 560065

Proposed to be Used
To be associated with:
4337433, 4337452

CHENNAI
design and development of computer hardware and software, software as a service (saas) relating to designing,
developing and implementing critical payment system software, development of bank level gateways for use by
individuals, banking and financial sector
RazorpayX Vendor

4470959    13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
To be associated with:
4337433, 4337452

CHENNAI
design and development of computer hardware and software, software as a service (saas) relating to designing, developing and implementing critical payment system software, development of bank level gateways for use by individuals, banking and financial sector
Razorpay Payments

4470965  13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
To be associated with:
4337433, 4337452

CHENNAI
design and development of computer hardware and software, software as a service (saas) relating to designing, developing and implementing critical payment system software, development of bank level gateways for use by individuals, banking and financial sector
AAYS

4471977   14/03/2020

AAYS ADVISORY PVT. LTD.
D.No:1-90/7/B/38, Patrika Nagar Madhapur, Hydarabad, Telangana - 500018.
( A company duly incorporated under Indian Companies Act, 1956 )

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Used Since :14/12/2018

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software related to Data Science and Analytics, Data Processing, Data Compiling and Analyzing included in class 42.
jiCAST

4472632  14/03/2020
JIWEB TECHNOLOGIES LLP
Jiweb Technologies LLP, C-127, Industrial Area, Phase 8, Sector 72, Mohali, Punjab - 160071
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
jiHRM

4472642  14/03/2020
JIWEB TECHNOLOGIES LLP
Jiweb Technologies LLP, C-127,Industrial Area, Phase 8, Sector 72, Mohali, Punjab - 160071
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
4474212  17/03/2020
MITHUN MANWANI
23,H-ROAD,BHUPALPURA,UDAIPUR,UDAIPUR SHASTRI CIRCLE,RAJASTHAN-313001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Architectural services; Architectural consultancy services; Authenticating works of art; Design of interior decor; Dress
designing; Graphic arts design; Engineering; Industrial design; Styling [industrial design]; Textile testing; Technological
consultancy; Construction drafting
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
HUMANITYSTARS
4476898   19/03/2020
RANJAN SHARMA
R/O C-2, HOUSE NO. 2, FIRST FLOOR, BLOCK-C, WEST PATEL NAGAR, NEW DELHI-110008
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM KUMAR
3036/12A, SOUTH PATEL NAGAR, DELHI-110008.

Proposed to be Used
DELHI
ANALYSIS & RESEARCH SERVICES, RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS, SCIENTIFIC RESEARCH AND DEVELOPMENT RESEARCH AND EXPERIMENTAL DEVELOPMENT ON SOCIAL SCIENCE AND HUMANITIES SERVICES, CONSULTATION AND RESEARCH SERVICES IN THE FIELD OF ENVIRONMENTAL AND GLOBAL ENVIRONMENTAL ISSUES, MEDICAL AND PHARMACOLOGICAL RESEARCH SERVICES, CHEMICAL ANALYSIS, CHEMICAL RESEARCH, INCLUDED IN CLASS 42.
4477442  19/03/2020
VICTORIOUS MANAGERS TECHNOLOGIES PRIVATE LIMITED
18/1 NH8 Behind Fortune Questa, near Mercedes-Benz, Sector 35, Gurugram, Haryana 122004
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
eCRITICA
4479006   20/03/2020
CRITICALOG INDIA PVT LTD
GROUND AND FIRST FLOOR NO. 79B, K R COLONY, DOMLUR, BANGALORE - 560071, KARNATAKA
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :26/02/2016
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Computer software development in the field of freight transportation by truck, rail, air and ocean; Providing temporary use of on-line non-downloadable software for inventory management; Providing a web site featuring software that enables shippers of freight using truck, rail, ocean or air transportation to select routes and carriers, to communicate with carriers, and to manage pickup and delivery of shipments.
K7 SECURITY

4479655  20/03/2020
K7 COMPUTING PRIVATE LIMITED
4th Floor, Tower-B, Tek Meadows, No.51 Rajiv Gandhi Salai, Sholinganallur, Chennai 600 119, Tamilnadu, India

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
To be associated with:
1609345

CHENNAI
Design and development of antivirus software, Software installation and maintenance, Software design and development, Software customisation services, Updating of software, Maintenance of software, Computer software support services and Writing and updating computer software
M76 ANALYTICS

MUMBAI

DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE PERTAINING TO PROVIDING DATA ANALYTICS, FACTORS, PARAMETERS, BUSINESS INTELLIGENCE SERVICES, BUSINESS STRATEGY, BUSINESS OPTIMIZATION TOOLKITS, OPERATIONAL TOOLKITS, BUSINESS STRATEGY INSIGHTS, OPERATIONAL INSIGHTS, STRATEGY INSIGHTS, DECISION MAKING INSIGHTS, TACTICAL INSIGHTS, ELECTRONIC DATA, DATA FLOW, SIMULATIONS, PROJECTIONS, AND FORECASTS; COMPUTER SERVICES; SOFTWARE AS A SERVICE PERTAINING TO PROVIDING DATA ANALYTICS, FACTORS, PARAMETERS, BUSINESS INTELLIGENCE SERVICES, BUSINESS STRATEGY, BUSINESS OPTIMIZATION TOOLKITS, OPERATIONAL TOOLKITS, BUSINESS STRATEGY INSIGHTS, OPERATIONAL INSIGHTS, STRATEGY INSIGHTS, DECISION MAKING INSIGHTS, TACTICAL INSIGHTS, ELECTRONIC DATA, DATA FLOW, SIMULATIONS, PROJECTIONS, AND FORECASTS; CLOUD COMPUTING FEATURING SOFTWARE FOR USE IN DATA ANALYTICS, FACTORS, PARAMETERS, BUSINESS INTELLIGENCE SERVICES, BUSINESS STRATEGY, BUSINESS OPTIMIZATION TOOLKITS, OPERATIONAL TOOLKITS, BUSINESS STRATEGY INSIGHTS, OPERATIONAL INSIGHTS, STRATEGY INSIGHTS, DECISION MAKING INSIGHTS, TACTICAL INSIGHTS, ELECTRONIC DATA, DATA FLOW, SIMULATIONS, PROJECTIONS, AND FORECASTS; PROVIDING TECHNICAL INFORMATION IN THE FIELD OF COMPUTER SOFTWARE AND CLOUD COMPUTING; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS
UOPC
4481007    19/03/2020
UTTHUNGA TECHNOLOGIES PRIVATE LIMITED
No. 8, 27th Cross Rd, Banashankari Stage II, Banashankari, Bengaluru, Karnataka 560070
A company registered in India under Indian Companies Act 1956.

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI

Computer hardware development for Internet of Things [IoT] gateways, Design of computer hardware for use with the Internet of Things [IoT], Development of computer software application solutions for use in implementing the Internet of Things [IoT], Computer hardware development for use in electronic devices using the Internet of Things [IoT], Research relating to the computerised automation of industrial processes, Design and development of data processing software and systems; Designs and development of software for communication systems, driver software, firmware systems, data retrieval software, data processing apparatus and computer firmware; Design and development of wireless data transmission apparatus, instruments and equipment; Design and development of software and hardware for signal amplification and transmission; Design and development of computer software for reading, transmitting and organising data; Programming of computer software for reading, transmitting and organising data, Development of software for secure network operations; Consultancy services in connection with computing equipment; Development, maintenance, consultancy, research of software for communication systems, Engineering services relating to the design of communications systems, Engineering services relating to data processing and design of communications systems for use with the Internet of Things [IoT] in industrial automation.
A23

4482038  25/03/2020

M/S. HEAD DIGITAL WORKS PRIVATE LIMITED
#8th floor, Atria Block, The-V, Software Units Layout, Plot.17, Madhapur, Hyderabad – 500081, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :26/01/2020

CHENNAI
InstaReview

4482043  25/03/2020
ZYCUS INFOTECH PVT. LTD.
Plot No. GJ - 07, Seepz++, Andheri East, Mumbai, Maharashtra 400096
Private Limited Company

Address for service in India/Attorney address:
SHARAYU SIDDHESH NAIK
8 Mahalaxmi Society, Nehru Nagar, Kanjurmarg East Mumbai 400042

Proposed to be Used
MUMBAI
Software as a service [SaaS] featuring computer software platforms for artificial intelligence, Platforms for artificial intelligence as software as a service [SaaS], Providing artificial intelligence computer programs on data networks, Research in the field of artificial intelligence
Parenteye

4483279 30/03/2020

SCIENTIA INNOVATION PVT. LTD.
First Floor, The Hanshas, Viradur Hills, Off Palace Road, Nilambur, Kerala - 679329
Artificial person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Used Since: 01/06/2015

CHENNAI
Software as a service [SaaS]
INSTACLINIX

4483310  30/03/2020

AVENGER HEALTHCARE PRIVATE LIMITED
No 418, Anna salai, Rasipuram, Namakkal Dt, Tamilnadu
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

CHENNAI

Development of new technology for others; Design and development of medical technology; Design and development of new technology for others; Hosting of websites; Hosting websites on the Internet; Electronic storage of medical records; Software as a service [SaaS].
ORIZON
4483973  01/04/2020
Saudi Arabian Oil Company
1 Eastern Avenue, Dhahran, 31311 Saudi Arabia
A company of limited liability created by Royal Decree according to the laws of the Kingdom of Saudi Arabia.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
(Computer and scientific) Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Providing on-line access to information concerning research, development and matters in the field of energy; scientific and technological services and research and design; industrial analysis and research services; engineering services; computer services, namely providing on-line community for study, learning and training; integration, design and maintenance of a computer system; scientific and technological services and research; industrial analyses; Research and development in the field of energy; research and development in the field of chemicals and Petrochemicals; oil field exploration; oil well testing; oil field surveys; technical consultation, namely, early damage diagnosis in oil-field and oil conducting plants and equipment; geological marine, aerial and land surveying; engineering drafting; technical writing of documentation and reports for others; chemical laboratory services, namely analysis and diagnosis of chemicals, oils, greases and lubricants; professional technical consultation, namely, advisory services for lubrication and maintenance of engines and machinery in the oil, petroleum and Petrochemical industrial design industry; geological research and exploration conducting liaison services to facilitate the exchange of technical and technological information in the oil, petroleum and Petrochemical industries; Providing information in the field of oil and natural gas exploration and in the field of research in the field of alternative energy sources; project feasibility studies; Providing information in the field of oil and natural gas exploration; Providing an internet website portal for technology and scientific news and information concerning the petroleum and chemical industries.
4484252 02/04/2020
MAMTA PARMAR PROPRIETOR OF MAMTA SINGH
104, SHALIBHADRA COMPLEX, OLD FATEHPURA, UDAIPUR (RAJASTHAN) - 313001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/02/2016

AHMEDABAD
Graphic design services; Graphic design of promotional materials; Design services; Design services relating to printed matter
4484425   02/04/2020
CHAN ZUCKERBERG BIOHUB, INC.
499 Illinois Street, 4th Floor, San Francisco, California 94158 United States
A California Corporation

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Scientific research in the field of medicine; consulting services in the fields of biotechnology, pharmaceutical research and development, laboratory testing, diagnostics, and pharmacogenetics; research and development of vaccines and medicines; research, development, engineering and testing services in the fields of immunopharmaceuticals and vaccines; biotechnology research services, and research and development of new products in the field of gene therapeutics; design of genetic research tools and systems for others; compiling data for research purposes in the field of medical science; scientific research and development, namely, development of new scientific computational technologies to predict positive and negative regulators of gene network function; developing new technology for others in the field of computational genomics; genome sequencing services for scientific and research purposes; providing genetic sequencing and consulting services for clinical research purposes; genetic testing for medical research purposes; medical diagnostic testing, monitoring and reporting services for research purposes; consulting services in the fields of diagnostic medical testing; providing genetic sequencing and consulting services for medical research purposes
Designova
4484557 03/04/2020
NEUER HORIZONT PRIVATE LIMITED
PALAMATTAM HOUSE ANGEL GARDENS, PERINCHERY P.O. THRISSUR Thrissur KL 680306 IN
Private Limited Company
Proposed to be Used
CHENNAI
Website design and graphic design
Fontastica
4484558 03/04/2020
NEUER HORIZONT PRIVATE LIMITED
PALAMATTAM HOUSE ANGEL GARDENS, PERINCHERY P.O. THRISSUR Thrissur KL 680306 IN
Private Limited Company
Proposed to be Used
CHENNAI
Graphic Design
Grukshti

4485942 08/04/2020

GEETHA RAME GOWDA
NO 2173, GEETHA VILLA, 13TH CROSS, ARKAVATHI LAYOUT 7TH BLOCK, JAKKUR VILLAGE, BENGALURU 560064

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Design and development of computer hardware and software, Quality control and authentication services, Hosting websites, Hosting weblogs [blogs], Providing technology consulting in the field of social media, Hosting online facilities for conducting interactive discussions, Information technology consultancy services
4514254  29/05/2020
ANUP MAJEE
NETURIA BHAMURIA, BHAMARIA, NETURIA PURULIYA, WEST BENGAL-723121
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Infrastructure as a service [IaaS]; Planning of buildings and infrastructure systems for buildings; Consultancy and information services relating to information technology architecture and infrastructure
1963659    11/05/2010
JACOB MATHEW
ANAMMA MATHEW
trading as :SAMMER SAND HILL RESORT & AYURVEDIC CENTRE
KOLAHMEDU POST, VAGAMON, IDUKKI DIST, KERALA - 686501.
SERVICE PROVIDER - MERCHANTS
Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO. 18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.
Used Since: 09/01/2003

CHENNAI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION
The mark should be used as a whole.
2655598  07/01/2014
DEEPAM SHEWANI
trading as ;THELEWALA
THELEWALA, 4th FLOOR, TREASURE ISLAND MALL, 11 TUKOGANJ MAIN ROAD, INDORE-452001
Trader & Service Provider
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :31/12/2013
MUMBAI
RESTAURANT, CAFE, SERVICES FOR PROVIDING FOOD AND DRINK.
2909267  25/02/2015
VRAJLAL TALAKSHI GALA
205, MARINE CHAMBERS, 43, NEW MARINES LINES, CHURCHGATE, MUMBAI-400 020, MAHARASHTRA
SERVICE PROVIDER
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
2910172    26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
2925421  19/03/2015
SUNIL JAGTIANI
BIKRAM SARKAR
trading as ;HUNGRY TIDE
37C, HINDUSTAN PARK, KOLKATA - 700 029
SERVICE PROVIDERS.
A REGISTERED PARTNERSHIP CONCERN
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :18/09/2009
KOLKATA
Providing of food and drink through restaurants, food courts, hotels included in Class 43
MARK SHALL BE USED AS A WHOLE.
2936960  08/04/2015
JOEL FERNANDES.
HOUSE NO.7/82, B-GF 4, SAUNTA VADDO BAGA, CALANGUTE, BARDEZ, GOA-403516
SERVICE PROVIDER
INDIAN NATIONAL

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :13/03/2012

MUMBAI
PROVIDING FOODS, DRINK AND TEMPORARY ACCOMMODATION
2970480   21/05/2015
SMOKY CHETTINAD
Rohini Gauthaman
Shop 2, Local Shopping Complex, DDA Market, Acharya Niketan, Mayur Vihar Phase 1, New Delhi-110091.
Service Provider

Address for service in India/Attorney address:
VIVEK KUMAR TYAGI
Ch-No-37, Civil Wing, TisHazari Courts, Delhi-54
Used Since :05/05/2014

DELHI
Services for providing food and drink; temporary accommodation as included in class 43.
INGREDIENTS HOSPITALITY

2987932  18/06/2015

SACHIN GIRIDHAR
C-39, SECOND FLOOR, CORNER BUILDING, SHIVAJI PARK, NEW DELHI 110026
SERVICE PROVIDER

Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :12/06/2015

DELHI
SERVICES OF PROVIDING FOOD & DRINKS, RESTAURANTS, CAFES, CANTEEN, FAST FOOD CENTRE, FOOD KIOSK, ICE-CREAM PARLOUR, EATING HOUSES, SNACKS BARS, SELF SERVICES RESTAURANTS, HOTELS, MOTELS, INN, CONCIERGE, LODGING, FOOD OUTLETS, TAKE AWAY OUTLETS, PREPARATION OF FOOD & DRINKS, OUTDOOR CATERING SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS.
DARK CAFE

3019049    28/07/2015
ROHIT AHUJA trading as ;ROHIT AHUJA
132, Saini Enclave, Delhi -110092
Manufacturers, Merchants and Service Providers
An Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :15/01/2015

DELHI
Services for providing food and drink; temporary accommodation; food and beverage preparation services; Restaurant services for the provision of food and beverages; catering services; hotel services
3046361  01/09/2015
SANDEEP GUPTA
trading as ;BIRYANI CHOR
BUNGALOW NO 77 A, CANAL ROAD, CANTONMENT, KANPUR 208004
SERVICE PROVIDER
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK ON PREMISES OR THROUGH OUTDOOR DELIVERY AND ACCEPTING ORDERS THROUGH ELECTRONIC MODE, RESTAURANT AND CARRY OUT FOOD SERVICES, OUTDOOR CATERING SERVICES
NIKHIL SHANKAR DULHANI
235/A-5, E-WARD, TARABAI PARK, DHARMI NIWAS BUNGLOW, KOLHAPUR-416003.
SERVICE PROVIDER
AN INDIAN NATIONAL

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 02/10/2015

MUMBAI

PROVIDING COMPUTER AND MOBILE APPLICATION FEATURING INFORMATION IN THE FIELD OF HOTELS AND TEMPORARY ACCOMMODATION FOR TRAVELERS, RESERVATIONS OF HOTEL ROOMS FOR TRAVELERS, PROVIDING ON-LINE REVIEWS OF RESTAURANT AND HOTELS, PROVIDING PERSONALIZED INFORMATION ABOUT HOTELS AND TEMPORARY ACCOMMODATION FOR TRAVELER VIA THE INTERNET
3310581 15/07/2016
SURINDER GILL
Flat No. A/405, M. K. Plaza, C Anand Nagar, Ghodbundar Road, Thane West, Mumbai–400607
Service Provider
Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :01/07/2016
MUMBAI
Services for providing food and drink; temporary accommodation, as included in class 43.
3334297  11/08/2016
GLOBE GROUND INDIA PVT. LTD.
E-9, CONNAUGHT HOUSE, CONAUGHT PLACE, NEW DELHI-110001
SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA BHARDWAJ

Proposed to be Used
To be associated with:
3334295

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION;
3488329  20/02/2017
MR. ARUN GULATI
trading as ; M/s. MASHOOR GULATI
AJ-64, SHALIMAR BAGH, DELHI-110088
THE SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since : 11/12/2016
DELHI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS,
SELF SERVICE RESTAURANTS, FASTFOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND
CATERING SERVICES
3634727 13/09/2017
KAVITA DEVI W/O SH. MAHENDER SINGH
HOUSE NO. 841, SECTOR 12A, PANCHKULA, HARYANA
Individual
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :26/08/2017
DELHI
FOOD CATERING SERVICES, SNACK BARS, RESTAURANTS, SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS, TAKE AWAY FOOD RESTAURANTS, CAFES, CAFETARIAS, COFFEE SHOPS AND ICE CREAM PARLOURS.
3648958  04/10/2017
SACHIN V. SHINDE
FLAT 20A, ANANDSHREE HSG SOCIETY, GANESH NAGAR, WADGAONSHERI, PUNE 411014
Individual

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
3695277  05/12/2017
SUDHIR AGARWAL
trading as ;SBS FOODS
832 UDYOG VIHAR, PHASE-V, GURGAON HARYANA
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT
MARK SHOULD BE READ AND USE AS A WHOLE.
3713983  28/12/2017
FRIENDS HOSPITALITY
2441/59, GROUND FLOOR, GURUDWARA ROAD, NAIWALA, KAROL BAGH NEW DELHI -110005
PARTNERSHIP FIRM
Address for service in India/Agents address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054

Proposed to be Used
DELHI
Hospitality services [accommodation] Hospitality services [food and drink] Catering services for hospitality suites
Corporate hospitality (provision of food and drink) Providing temporary accommodation as part of hospitality packages
Providing food and drink as part of hospitality services Provision of temporary accommodation as part of hospitality packages
Provision of food and drink as part of hospitality services Restaurants Tourist restaurants Hotel restaurant services
Providing restaurant services Mobile restaurant services Self-service restaurants Fast food restaurants
Providing of food and drinks for guests in restaurants

MARK SHOULD BE READ AND USE AS A WHOLE..
HARIPRIYA CONVENTION CENTER PRIVATE LIMITED
Plot No. 1-7, Sry No. 10 &11, Izzath Nagar, Kondapur, Hyderabad-500084
A Private Limited Company

Address for service in India/Agents address:
LAKSHMI NARAYANA NALLURI
Flat No.401, D.No.6-3-349/15/17, Sai Brindavan Apartments, Dwarakapuri Colony, Panjagutta, Hyderabad-500082, Telangana

Used Since :24/02/2018

To be associated with:
2670320

CHENNAI

SERVICES COVERED UNDER CLASS 43, I.E. PROVIDING, TEMPORARY ACCOMMODATION SERVICES FOR BUSINESS CONFERENCES, TRADE SHOWS, EXHIBITION, CORPORATE FUNCTIONS, PRODUCT LAUNCHES, GENERAL MEETINGS, OTHER CONVENTIONS, CONFERENCES, SEMINARS, FUNCTIONS, CELEBRATIONS
3765580  27/02/2018
LEMON TREE HOTELS LIMITED
ASSET NO.6, AEROCITY HOSPITALITY DISTRICT, NEW DELHI-110037
SERVICE PROVIDER
Indian Company
Address for service in India/Attorney address:
KUMAR & ASSOCIATES ADVOCATE
422, SURYA APARTMETN PLOT NO.14, SECTOR 6, DWARKA, NEW DELHI-75

Proposed to be Used
DELHI
HOTELS, TEMPORARY ACCOMMODATION, RESTAURANTS, PROVIDING AND SERVING FOOD & DRINKS AND OTHER RELATED SERVICES PROVIDED BY THE HOSPITALITY INDUSTRY
DHUMAL, ABOLEE SAGAR
Renuka Tulasi Phase II, C 203, Near to Gurudwara chowk, Walhekarwadi, Chinchwad, Pin no. 411033, Maharashtra, India
Individual

Address for service in India/Agents address:
RUTUJA PRADEEP KULKARNI
1-1, 504, Amrut Ganga, Manibaug, Near Fun Time Mall, Shinhgad, Pune-411051

Proposed to be Used
MUMBAI
Services for providing food and drink, mainly the services for providing tea, café services mainly for tea like the services being included in Class 43.
3914771  13/08/2018
ALI AKBAR'S RESTAURANT'S AND CATERING PRIVATE LIMITED
H. NO. 3-6-106, Flat No. 301, Queens Court Apartment, Himayatnagar, Hyderabad-500029, Telangana, India.
MSME Registered Company.
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :28/02/2018

CHENNAI
Services for providing food and drink; temporary accommodation.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4044112  02/01/2019
MOHAMMED MUJAHID HUSSAIN
501, Golden Sands 3, Plot 44 & 105, Camelot Layout, Kondapur, Hyderabad-500084, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Used Since :01/12/2018

CHENNAI
Restaurants, hotels, services for providing food and drink; cafe services, cafeteria services.
La Cartel

4065967    24/01/2019

ABDUL RAHMAN BENIL
ROSHNI MANZIL (H), NUT STREET (PO), VADAKARA -4, KOZHIKODE (DIS), KERALA - 673104

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1952, 15/06/2020 Class 43

4099016 25/02/2019
MRS. ARCHANA ANIL SARNOBAT
A/p- Asurle Porle Turf Thane, Tal- Panhala, Dist- Kolhapur, Pin-416229
Individual

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.
Used Since :03/11/2015

MUMBAI
Services for providing food, drink and temporary accommodation including services relating to restaurants, hotels, and catering services included in Class 43
Masala tadka

4119366  15/03/2019
V4 FOODS LLP
New No: 172 (Old No: 95), Ground Floor, Kavi Lakshmisha road, Visveswarapuram, Bangalore - 560 004, Karnataka, India
Limited Liability Partnership
Address for service in India/Others address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hetraptop, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
RESTAURANT
4147417    15/04/2019
GARVITA BANSAL
1-2-507/508, DOMALGUDA, HIMAYATH NAGAR, HYDERABAD-500029, TELANGANA
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
CHENNAI
RESTAURANT, Services for providing food and drink; Temporary accommodation.
HANSON K GEORGE
KANNATU HOUSE, KUNDANOOR, MARADU PO, PACHALAM S.O, ERNAKULAM, KERALA - 682304

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : KOCHIPEDIA ; evidund nadan ruchikal
4230880  10/07/2019
P.A.S. VIJAYKUMAR
trading as ;VIJAY RESTAURANTS
NO.29A, SOUTH USMAN ROAD, T.NAGAR, CHENNAI-600017. TAMILNADU, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
R.BABU
NO.16, KALYAN NAGAR, 3RD STREET, TAMBARAM WEST, CHENNAI-600045.
Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINK.
SRI GURMEETA'S CUISINE
4236989  16/07/2019
DUDE REKHA SREE
6-494,Dwaraka Nagar, Near HMT Road, Chintal, Hyderabad, Telangana-500054
INDIVIDUAL
Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
4237594    17/07/2019
VENKATESH BRUGUMALLA
4-32-1758, PHASE-2, ALLWYN COLONY, KUKATPALLY, HYDERABAD 500072
PROPRIETOR
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107
Proposed to be Used
CHENNAI
Food and Drink Services
4247207  26/07/2019
MR. MUKRAM ULLA KHAN
# 374, 5th Cross, Opp to Nehru Park, MG Road, Udayagiri - 570019, Karnataka.
Proprietorship Firm, Trading as WAW HOTELS & RESORTS

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Proposed to be Used
CHENNAI
Providing foods and temporary accommodation, Providing Hotel Accommodation & Restaurant Services, Hotel Reservations, Room Bookings, Resort Hotel Services.
MR. MUKRAM ULLA KHAN  
# 374, 5th Cross, Opp to Nehru Park, MG Road, Udayagiri - 570019, Karnataka.
Proprietorship Firm, Trading as WAW HOTELS & RESORTS

Address for service in India/Attorney address:
NAVEEN KUMAR N  
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Proposed to be Used
CHENNAI
Providing temporary accommodation as part of Hospitality services, Corporate Hospitality (provision of food and drink), Hospitality Services (provision of accommodation).
4380410   17/12/2019
DOORBEEN RESTAURANTS PRIVATE LIMITED
8TH FLOOR, SB-154, GANGA HEIGHTS, LAL KOTHI, TONK ROAD, JAIPUR- 302015, RAJASTHAN
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
CAFE & RESTAURANT SERVICES INCLUDED IN CLASS 43.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4382828  19/12/2019
SPECIALITY RESTAURANTS LTD
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since: 02/12/2019
MUMBAI
services for providing food and drink; temporary accommodation; restaurants; restaurants (self services); bars; snack-bars; lounge services; hotels; cafes; cafeterias; canteens; caterings; takeaway outlets; banquet hall; food courts
4384673    20/12/2019
PEREGRINE HOSPITALITY LLP
#82, Dr Rajkumar Road, Ecs 2nd Block, Rajajinagar, Bangalore - 560010, Karnataka
Limited Liability Partnership

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbail-Banglore Highway,Sinhagad Road, Ambeaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services, Hotel services, Providing food and beverages
DAIRY CLASSIC ICE CREAMS PVT.LTD.,
No: 55, 8th Main, J.C.Industrial Estate, Yelchenahalli, Kanakapura Road, Bangalore - 560 062, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Services for providing Food and Drink
4390615  27/12/2019
KRP FOODS (OPC) PVT LTD
SHOP NO.3, PLOT NO 1&8, JAI BHAVANI NAGAR, AURANGABAD, SURVEY NO.69, AURANGABAD - 431001,
MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
RESTAURANTS, RESTAURANT SERVICES, FAST-FOOD RESTAURANTS, CARRY-OUT RESTAURANTS, SELF-SERVICE
RESTAURANTS, PROVIDING RESTAURANT SERVICES INCLUDED IN CLASS 43
4393077  30/12/2019
BHIMAS RESIDENCY HOTELS PRIVATE LIMITED
19-03-41, NEAR RAILWAY OVER - BRIDGE RENIGUNTA ROAD, TIRUPATI, CHITTOOR - 517501
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
UTU

4393153  30/12/2019

OMMTAYAL RETAIL SERVICES PRIVATE LIMITED
OMMTAYAL RETAIL SERVICES PRIVATE LIMITED PLOT NO - N-2/169, IRC VILLAGE, NAYAPALLI, BHUBANESWAR - 751015, ORISSA, INDIA

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Services for providing food and drink; Hotel and restaurant services; Hotel, restaurant, cafe and bar services; Catering services
RELISH EATS

4393213  30/12/2019
RELISH SNACKS PRIVATE LIMITED
8A, Vanagaram, Ambattur Main Road Kizhayanambakkam Chennai, Tamil Nadu 600095
Indian Private Limited Company

Address for service in India/Attorney address:
SUNIL JOSE
SUNS LEGAL, Cova@kotturpuram, No.12, Murugappa Road, Kotturpuram, Chennai, Tamil Nadu, India 600085

Used Since : 10/02/2019

CHENNAI
Preparing, providing or serving food and drink; restaurant, bar, cocktail lounge, café services; fast-food restaurant services; contract food and drink services; takeaway food and drink services; food and drink catering services; mobile services for providing food and drink; providing facilities for conferences, meetings, exhibitions, banquet and social functions; reservation and information services for providing food, drink and accommodation; temporary accommodation services; hospitality services; hotels, motels, resorts, home stays, service apartments, extended stay hotels.
RELISH SNACKS PRIVATE LIMITED
8A, Vanagaram, Ambattur Main Road, Kizhayanambakkam Chennai, Tamil Nadu 600095
Indian Private Limited Company

Address for service in India/Attorney address:
SUNIL JOSE
SUNS LEGAL, Cove@kotturpuram, No.12, Murugappa Road, Kotturpuram, Chennai, Tamil Nadu, India 600085

Used Since :10/02/2019

CHENNAI
Preparing, providing or serving food and drink; restaurant, bar, cocktail lounge, café services; fast-food restaurant services; contract food and drink services; takeaway food and drink services; food and drink catering services; mobile services for providing food and drink; providing facilities for conferences, meetings, exhibitions, banquet and social functions; reservation and information services for providing food, drink and accommodation; temporary accommodation services; hospitality services; hotels, motels, resorts, home stays, service apartments, extended stay hotels.
EATIOS FOOD AND BEVERAGES
FIRST FLOOR BACK SIDE, 76, GALI NO 15, BHAGWATI GARDEN UTTAM NAGAR, NEW DELHI, West Delhi, Delhi, 110059
TRADING OF FOOD AND BEVERAGES PRODUCT
PARTNERSHIP FIRM
Proposed to be Used
DELHI
Provision and service of Food, Drink, beverages, in Restaurant, Canteens, Cafes, Snack Bars, and Fast Food Outlets. Rental of furniture, linens, table setting and equipment for the provision of food and drink, Accommodation of service for hotel, meeting. including in class 43.
Trade Marks Journal No: 1952, 15/06/2020  Class 43

4396465  02/01/2020
RATHOD GIRISHKUMAR MANSUKHLAL
VRAJ,SILVERSTONE MAIN ROAD.150 RING ROAD BEHIND RELIANCE MALL, RAJKOT-360005, GUJARAT.
proprietor

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, CATERERS, SERVICES, FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1952, 15/06/2020

4400095 07/01/2020
RIYAZUDDIN
BAGH NO – 2, SHAMA VIHAR COLONY, KANPUR ROAD, HAJI CHAURAHA, SAROJNI NAGAR, LUCKNOW - 226023
Sole Proprietor

Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation; Cafe and cafeteria services
REBORN BEACH CLUB

4400444    07/01/2020
SACHIN VISHWANATH NAIK
503, Junaswada, Mandrem, North Goa- 403527
Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
E 712, Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation; hospitality services (accommodation), preparation of food and drink; restaurant services; cafe services; bar services and takeaway services.
Trade Marks Journal No: 1952, 15/06/2020 Class 43

4400445 07/01/2020
SACHIN VISHWANATH NAIK
503,Junaswada, Mandrem, Goa- 403527
Indian National
Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation; hospitality services (accommodation), preparation of food and drink; restaurant services; cafe services; bar services and takeaway services.
4401714 08/01/2020
GANESH MISHRA PROP OF WONDER TASTE OF SPICES
GROUND FLOOR, SHOP NO.50, BG-8, LSC, PASCHIM VIHAR, WEST DELHI, DELHI-110063
SINGLE FIRM
Address for service in India/Agents address:
KALRA ASSOCIATES.
A-99, PANKHA ROAD, OPP. BUS TRML. UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :01/07/2017
DELHI
PROVIDING OF FOODS & DRINKS, HOTELS, RESTAURANT, SNACKS BARS, FAST FOOD OUTLETS, INDOOR AND OUTDOOR CATERING SERVICES INCLUDED IN CLASS-43
4402221   08/01/2020
VIR SINGH
RZ- 37 A, GALI NO 5/6, MAIN SAGARPUR, NANDAL RAYA, SOUTH WEST DELHI-110046
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2015
DELHI
CATERING SERVICES SPECIALISING IN CUTTING HAM FOR WEDDING AND PRIVATE EVENTS AND CATERING SERVICES.
CHANDAN RAKESH SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS BUDDIES SPOT
G-3, C Wing, Aditya Apartment, Yashwant Nagar, Road, Vakola, Santacruz (E), Mumbai - 400055, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 03/02/2009

MUMBAI
Services for providing food and drink
4402569   09/01/2020
VISHAL
2024 NEAR SABZI MANDI ALIPUR
individual
Address for service in India/Attorney address:
ADV VIKRAM
D-16 SECOND FLOOR PRASHANT VIHAR DELHI-110085
Used Since :08/08/2019
DELHI
RESTURANT AND CATERING SERVICES
HRF SHAWARMAWALA

4435916    10/02/2020

MR. SIKANDAR KHEMANI TRADING AS H. R. FOODS
C/10, Sector 1, Devendra Nagar, Near City Center, Raipur -492 001 (Chhattisgarh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Providing of Food & Drink
CRUSTY DOUGH

4436470  10/02/2020

AMUL KAPOOR
FLAT NO-570, POCKET-E, MAYUR VIHAR PHASE-2, PATPARGANJ, EAST DELHI, PATPARGANJ, DELHI,110091
INDIVIDUAL

Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, Ghaziabad

Proposed to be Used
DELHI

Services for Providing Food, Fast Food and Drinks, Running of Hotels, Bars, Restaurants, Cafes, Snacks Bars, motel, and other types of Food Outlets, Outdoor Catering Services, Providing food by ordering service online, Providing of Food Counters, Food Court, Services relating to running of a Resort, Temporary Accommodation, Personal Care and other related services provided by the Hospitality Industry, Provision of Rooms (lodgings), Banquet Halls, Boarding Houses, Canteens, Tourist Homes, Rest Homes.
4437809  11/02/2020
R. BASKARAN, SOLE PROPRIETOR, TRADING AS M & S CHOCOLAKE
10, ARUNACHALAM ROAD, SALIGRAMAM, CHENNAI-600093, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/01/2014

CHENNAI
FOOD AND DRINK CATERING BY BAKERIES; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4438732  12/02/2020
RESTORA FIVE PRIVATE LIMITED
HOLDING NO 51/1A/14(BL-107 & 108), RABINDRA SARANI, BALLY, HOWARH, WEST BENGAL, INDIA, 711204
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Restaurant services, Cafeteria and restaurant services, Hotel and restaurant services
FAST TRACK CAPITAL SERVICES PRIVATE LIMITED
164 Shri Mangal Nagar, Bicholi Road, Indore - 452001, Madhya Pradesh
A Pvt. Ltd Company Registered under the Companies Act, 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink, temporary accommodation
4440464  13/02/2020
OPA INTERNATIONAL DWC-LLC,
P.O. Box 211715, Dubai, United Arab Emirates.
a Limited Liability Company registered in UAE.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Bar services, Cafés, Cafeterias, Canteens, Catering (Food and drink --- ), Hotels, Motels, Restaurants, Restaurants (Self-service --- ), Self-service restaurants, Snack-bars.
Birds of a Feather

4446156  19/02/2020

PRITINDER SINGH SIDHU
HOUSE NO. 1128, SECTOR 33-C, CHANDIGARH-160047
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Catering, restaurants, fast food and temporary accommodation included in class 43
New Boy Cafe

4446161  19/02/2020

PRITINDER SINGH SIDHU
HOUSE NO. 1128, SECTOR 33-C, CHANDIGARH-160047
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Catering, restaurants, fast food and temporary accommodation included in class 43
Daan Asian Kitchen

4446162  19/02/2020
PRITINDER SINGH SIDHU
HOUSE NO. 1128, SECTOR 33-C, CHANDIGARH-160047
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Catering, restaurants, fast food and temporary accommodation included in class 43
Leokin

4449563  21/02/2020
BRIJESH HARNISH GADA.
704-Sai Siddhi Tower, Laxmi Nagar, Ghatkopar –(East), Mumbai-400 075.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, hotels, cafeterias, canteens; cafes & cafeterias, fast food, banquet services; ice cream parlors; temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services, take away food services, restaurants featuring home delivery, take out restaurant services, serving of food and beverages, arranging of meals in hotels, providing online advice and information services relating to food being services included in class 43.
PUNJAZY

4449566    21/02/2020
SHARAN MANOHAR KAKWANI.
A7 Disha Model Town Society, Gulmohar Cross Road No 7, J.V.P.D. Scheme, Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, hotels, cafeterias, canteens; cafes & cafeterias, fast food, banquet services; temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services, take away food services, restaurants featuring home delivery, take out restaurant services, providing online advice and information services relating to food being services included in class 43.
4450772  22/02/2020
JACKIE UTTAMCHANDANI
402/A Mota Mahal Bldg, 3rd Cross Lane, Lokhandwala Complex, Andheri (W), Mumbai -400053
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4452121  24/02/2020
ALKA RAJ
FLAT NO 202, TOWER 14, CHD AVENUE SEC 71 GURGAON
Proprietor
Proposed to be Used
DELHI
Services for providing food and drink; restaurant services; bar services and all other related services included in class 43
4452623   25/02/2020
VENNETI SREE SAI VINAY
D No.44-4-107/a, Kummarla Street, Amalapuram, West Godavari, Andhra Pradesh-533201
Proprietorship

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1952, 15/06/2020 Class 43

4452643  25/02/2020
WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India,
Limited liability partnership
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
MUMBAI
Food preparation; Food preparation services; Preparation of food and beverages; Preparation of food and drink for immediate consumption; Provision of food and drink; Preparation and provision of food and drink for consumption in retail establishments; Consultancy services in the field of food and drink catering.
GAMAKA

4452653    25/02/2020
APARNA SUBBLAKSHMI GORTHY D/O VENKATANARASIMHAM GORTHY
RASAKUND, PLOT NO 66, AJMERA GARDENS, KINGS ROAD, NIRMAN NAGAR, JAIPUR
PROPRIETORSHIP

Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK AND RESTAURANT, CATERING AND BANQUET ACTIVITIES WHICH
INCLUDE IN CLASS 43
INFIKEY TECHNOLOGIES PRIVATE LIMITED  
G-3, Shivdhara Apartment, NR Hind Supermarket, Thaltej, Ahmedabad-380059  
Start-up company  
Address for service in India/Attorney address:  
JITENDRA BOHRA  
10 Bohra Building, MGH Road, Jodhpur  
Used Since: 30/01/2020  
AHMEDABAD  
Providing food and drink; restaurants, bars, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds; provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafes, hotels and eateries of all kinds, temporary accommodation, self-service restaurants, catering, canteens, bar services.
4454246  26/02/2020
STAYATS HOUSING
5B JUSTICE DWARKA NATH ROAD P.O LALA LAJPAT RAI SARANI P.S BHOWANIPORE KOLKATA 700020
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRINCE KUNAL
MILAN LANE, BEHIND SBI BANK, KANKARBAGH, MAIN ROAD

Proposed to be Used
KOLKATA
HOTELS, RESORTS AND TEMPORARY ACCOMMODATION PROVIDED BY THE HOSPITALITY INDUSTRY
HealthBowl

4454273    26/02/2020
SUPERFOODS AND BEVERAGES PRIVATE LIMITED
D-300, New Ashok Nagar, Delhi-110096
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/06/2018

To be associated with:
4027833
DELHI
Providing food and drink, Restaurant services.
4455459  27/02/2020  
GAUDIUM EDUCATIONAL SERVICES PRIVATE LIMITED
S.No: 25/A, Velimala Village, Ramachandrapuram Mandal, Sangareddy District, Telangana – 502300
Body Incorporate

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
4455466  27/02/2020
GAUDIUM EDUCATIONAL SERVICES PRIVATE LIMITED
S.No: 25/A, Velimala Village, Ramachandrapuram Mandal, Sangareddy District, Telangana – 502300
Body Incorporate
Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
4455715   27/02/2020
SACHIN RAGHUNATH SOBALE
ROOM NO 5, 2ND FLOOR SHREE SAMARTHA KRUPA BLD, NEAR PIMPleshwar MANDIR, MANPADA ROAD DOMBIVLI EAST, 421201

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK
SAAGARIKASTUDIO

4456073   27/02/2020
ANAMICA DEEPAK SAINDANE (INDIAN NATIONAL, PROPRIETOR), TRADING AS S S STUDIO
A/703, Ganraj Heights CHSL, Kolbad, Thane (West), Thane - 400601, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :25/01/2019

To be associated with:
4069326

MUMBAI
Catering services, providing of food and drinks
4457642  28/02/2020

RAJ WAFERS
PLOT NO.-2, BLOCK NO.A-12, SHAGUN IND. EST., SAYAN-OLPAD ROAD, SURAT – 394130

Partnership Firm

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK
4458676   29/02/2020
AJAY SINGH PROPRIETOR OF M/S. THE FOREST EDGE
VILLAGE SHAIROPA, TEHSIL BANJAR, DISTRICT KULLU, HIMACHAL PRADESH-175123
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
DELHI
Services For Providing Food And Drink; Temporary Accommodation In Class 43.
4458688  29/02/2020
SACHITA RAJARAM BHUJBAL
1002, SAI SAROVAR, JAMBULWADI ROAD, AMBEGAON KH, PUNE - 411046
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Proposed to be Used
MUMBAI
Services for providing food and drinks
4459897  02/03/2020
RASHMI KISHORBHAI WADHWANI PROPRIETOR OF MOM’S MAGIC
SHIV GANGA, 8 PRIT NAGAR SOCIETY, NEAR GURUDWARA, JUNCTION STATION ROAD, RAJKOT - 360 001 (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :28/02/2020
AHMEDABAD
HOTEL AND RESTAURANT SERVICES, TAKE-AWAY FOOD SERVICES, PROVIDING FOOD AND BEVERAGES, FOOD PREPARATION SERVICES INCLUDED IN CLASS-43
WASIM DOSSA
trading as ;GREEN OLIVE
32/36 BABULLA TANK CROSS LANE, UMER DOSSA MILL COMPOUND , MUMBAI 400009

Proposed to be Used
MUMBAI
RESTAURANT, FAST FOOD RESTAURANT SERVICES, PROVIDING FOOD AND DRINK, CATERING, CAFE AND CAFETERIAS IN CLASS 43
ROLL MATOL

4460780  03/03/2020

PREETI BHARDWAJ

trading as ;M/S MINI Z KITCHEN

E-206-207, UGF, SUSHANT SHOPPING ARCADE, SUSHANT LOK-I, GURUGRAM-122009, HARYANA, INDIA

SERVICE PROVIDER

Proposed to be Used

DELHI

FOOD PREPARATION, FOOD AND DRINK PREPARATION SERVICES, TAKE AWAY FOOD SERVICES, FAST FOOD RESTURANT SERVICES, FOOD AND DRINK CATERING, SERVICES FOR PROVIDING FOOD AND DRINK AND CONTRACT FOOD SERVICES.
4462113  04/03/2020
SUDEEP KAPOOR
A1/1002, UNIWORLD CITY, SECTOR -30, GURGAON, HARYANA-122001
INDIVIDUAL
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA
Used Since :05/10/2019
DELHI
Hotels and Restaurants
TORNA MISAL

4463251  04/03/2020
AKSHAY SUNIL LOKHANDE
SASWAD JEJURI RAOD NEAR SHIVANAND HOTEL AT POST JEJURI, JEJURI RURAL, PURANDHAR
Individual

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
MUMBAI
Services for providing food and drink, catering, restaurant, cafeterias, food and drink catering included in Class 43
4463573    05/03/2020
DURGESH KUMAR SHARMA S/O SATYA DEV SHARMA
H. NO. 500, BEHIND DENIK JAGRAN PRESS, MAMU BHANJA, ALIGARH, 202001, UTTAR PRADESH, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
services for providing food and drink temporary accommodation.
KTV

4466640  07/03/2020
MR. SANDEEP SHARMA S/O SHRI MAHADEO SHARMA
DR. MAHADEO MAIN ROAD, NEAR NAGAR PALIKA, GANGASHAHAR, BIKANER, RAJASTHAN - 334401
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

HOTEL SERVICES, RESORT HOTEL SERVICES, RESTAURANT, HOTEL AND RESTAURANT SERVICES, PROVIDING FOOD AND BEVERAGES, HOTEL ACCOMMODATION SERVICES, BOOKING OF TEMPORARY ACCOMMODATION IN HOTELS AND BOARDING HOUSES, HOTEL, RESTAURANT AND BAR SERVICES, BAR AND COCKTAIL LOUNGE SERVICES, PROVIDING FOOD AND DRINKS IN INTERNET CAFÉS UNDER CLASS 43.
4466659    07/03/2020
SHUBHAM MEHRA
H-1693, 2ND FLOOR, 13TH MAIN ROAD, 15TH STREET, ANNA NAGAR WEST, CHENNAI-600040
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/12/2019

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4468447 11/03/2020
SAIRA BEGUM
Sasha Enterprises, No 8, 4th Main Road, Besant Nagar, Chennai-600090
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
M/S. STAR ANISE HOSPITALITY SERVICES
NO 22, 8TH CROSS, ASHIRVAD COLONY, HORAMAVU VILLAGE, BANGALORE-560043, KARNATAKA, INDIA
Partnership

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO. 38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 27/11/2019

CHENNAI
HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES, OUTSIDE CATERING, HOTEL CATERING SERVICES, MOBILE CATERING SERVICES, BUSINESS CATERING SERVICES, CATERING SERVICES FOR HOSPITALITY SUITES, CATERING SERVICES FOR CONFERENCE CENTERS, FOOD AND DRINK CATERING FOR BANQUETS, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS
4469850  12/03/2020
MRS. JASEENA K.A
ANTHIKKAATT HOUSE, P.S.R.A 10, PS ROAD KALOOR DESHABIMANI, PONOTH ROAD, KOCHI- 682 037, KERALA
individual
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :20/06/2018

CHENNAI
HOTELS, RESTAURANTS, CATERING SERVICES, OUTDOOR CATERING, SELF SERVICE, RESTAURANTS CAFETERIAS,
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

Transliteration : The non English character appearing on the label is “THAVI NADAN BHAKSHANASHALA” in Malayalam
THE LAMA BY OTH

4470301  12/03/2020
INDWELL HOTELS PRIVATE LIMITED
E-145 Ramesh Marg, C-scheme, Jaipur
Company
Address for service in India/Attorney address:
VIKRAM PRATAP SINGH
A-15,16 Sunder Nagar, Patel Marg, New Sanganer Road, Jaipur, Rajasthan-302020
Used Since : 18/01/2020
AHMEDABAD
Cafe, Cafeterias, restaurants, bar, hotel, motel and catering services as per class 43
MR. HARISH RAMNANI Trading as COCOATINI CHOCOLATIERS
D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India
The Proprietorship Firm

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :08/03/2020

CHENNAI
Restaurants featuring home delivery; Providing online information relating to hotel reservations; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Restaurant services; Mobile restaurant services; Serving food and drink in restaurants and bars; Hotel, restaurant, café and bar services; Café and restaurant services; Cafés; Café and cafeteria services; Serving food and drink in retail and takeaway establishments; Reservation and booking services for hotels, restaurants and holiday accommodation Cafe and restaurant services; Carry-out restaurant services; Restaurant and hotel services; Self-service restaurant services; Reservation and booking services for restaurants and meals.
Trade Marks Journal No: 1952, 15/06/2020   Class 43

4471010    13/03/2020
NAZIN NAZAR
NAZAR MANZIL, KULAMUTTAM,KULAMUTTAM,P.O, MANAMBOOR, TRIVANDRUM, KERALA-695144.
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since :21/05/2018
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
DILIGENT

4471090   13/03/2020
VISHAL SUNIL NAGARSHETH TRADING AS DILIGENT HOSPITALITY
28/502, Evershine Millenium Paradise, Thakur Village, Kandivali (E), Mumbai, Maharashtra- 400101
An HUF Firm
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since : 01/04/2018
MUMBAI
Services for providing food and drink; temporary accommodation
MUNSHI PANNA
4471375   13/03/2020
KRISHNA GOYAL
9/97-C, YAMUNA BRIDGE, STATION ROAD, AGRA (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Proposed to be Used
DELHI
Providing food and drink, temporary accommodation, hotels, banquet halls, lodge, farm house, resorts, cafeteria, bar, restaurants, catering and hospitality services.
4472868  15/03/2020
PONNAMMA BABU
Aged 56 YEARS, W/o Damien Babu, Sonavilla, Bavakkatu, Kureekadu P.O., Ernakulam District, PIN-682305, Kerala State
Individual

Address for service in India/Attorney address:
BINISH MATHEW
CHITTAYAM HOUSE, CHATTUPARA, MACHIPLAVU P.O, IDUKKI DISTRICT, KERALA-685561, INDIA.

Proposed to be Used
CHENNAI
services for providing food and drink, food outlets, hotel, catering services, hospitality services, restaurants, hotels, resorts, café, cafeteria, catering services, temporary accommodation services
4474159   17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION, HOTELS, RESTAURANT
99 ROTIWALA

4475405  17/03/2020
RISHAB JOSHI, TRADING AS 99 ROTIWALA
161-A, ADARSH MECHENIC NAGAR, BHAMORI, MR-9, OPPOSITE SAI SAMPADA BUILDING, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/02/2016

To be associated with:
3967689

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES INCLUDED IN CLASS 43.
4477579   19/03/2020
SHEENU SAXENA
4023 Sai Nandana Gardenia, Gottigere Lake Road, Gottigere, Next To Nandi Retreat Appartment, Kammanahalli, Bengaluru, Karnataka – 560083
Sole Proprietor
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Proposed to be Used
CHENNAI
PROVIDING HOME COOKED FOOD AND DRINKS AS INCLUDED IN CLASS 43
LAMJINGBA
4478151    19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
BHASKARA HOSPITALITY SERVICES LLP
13/82, LGF, VIKRAM VIHAR, LAJPAT NAGAR-IV, NEW DELHI-110 024
HOSPITALITY AND RESTAURANT PARTNER

Proposed to be Used
DELHI

Description: FOOD AND BEVERAGES AND ALLIED SERVICES, CAFES, CAFETERIA, RESTAURANT, HOTELS AND MOTELS, FOOD SCULPTING, FOOD AND BEVERAGES PACKAGE SERVICES, CATERING FOOD AND DRINK CATERING, SELF SERVICES RESTAURANT, SNACKS AND DRINKS BARS, FOOD KIOSKS, CANTEEN, CLUBS, FOOD AND BEVERAGES LOUNGES
GENTING SKYWORLDS

4484494    02/04/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; bar services; boarding house services; café services; cafeteria services; rental of chairs, tables, table linen, glassware; rental of cooking apparatus; rental of water dispensers; food and drink catering; food sculpting; holiday camp services [lodging] ; hotel services; resort hotel services; hotel reservations; rental of meeting rooms; motel services; reception services for temporary accommodation [management of arrivals and departures]; restaurant services; self-service restaurant services; snack-bar services; rental of temporary accommodation; temporary accommodation reservations; rental of tents; tourist home services; rental of transportable buildings; provision and rental of space for food and drink services; boarding of animals; reservation services; hotel reservation services; hotel reservation services provided via the internet; providing online information relating to hotel reservations; making hotel reservations for others; agency services for booking of hotel accommodation; provision of advice, information and consultation in relation to the afore-mentioned services
GENTING SKYWORLDS

4484495    02/04/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation; bar services; boarding house services; café services; cafeteria services; rental of chairs, tables, table linen, glassware; rental of cooking apparatus; rental of water dispensers; food and drink catering; food sculpting; holiday camp services [lodging] ; hotel services; resort hotel services; hotel reservations; rental of meeting rooms; motel services; reception services for temporary accommodation [management of arrivals and departures]; restaurant services; self-service restaurant services; snack-bar services; rental of temporary accommodation; temporary accommodation reservations; rental of tents; tourist home services; rental of transportable buildings; provision and rental of space for food and drink services; boarding of animals; reservation services; hotel reservation services; hotel reservation services provided via the internet; providing online information relating to hotel reservations; making hotel reservations for others; agency services for booking of hotel accommodation; provision of advice, information and consultation in relation to the afore-mentioned services.
NEPTUNIAN HOSPITALITY SERVICES

4486727  11/04/2020
NEPTUNIAN HOSPITALITY SERVICES
250, SURVEY NO-57/6, GIRKAR WADA, HARMAL, PERNEM, NORTH GOA -403524, INDIA
REGISTERED PARTNERSHIP
Address for service in India/Agents address:
MAKHIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
HOTELS & RESORTS SERVICES.
NEPTUNIAN HOSPITALITY SERVICES
250, SURVEY NO-57/6, GIRKAR WADA, HARMAL, PERNEM, NORTH GOA -403524, INDIA
REGISTERED PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
HOTELS, RESORTS, PROVIDING FOOD & DRINKS.
4514258  29/05/2020
ANUP MAJEE
NETURIA BHAMURIA, BHAMARIA, NETURIA PURULIYA, WEST BENGAL-723121
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Hotel services; Hotel catering services; Resort hotel services; Restaurant and hotel services; Cafe, cafeteria and restaurant services; Hotel, motel and resort services; Providing food and drink
2646985  21/12/2013
LASAROW HEALTHCARE TECHNOLOGIES LTD
01ST FLOOR WEST, DAVIDSON HOUSE, FORBURY SQUARE, READING BERKSHIRE, RG1 3EU
SERVICE PROVIDER
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since: 03/08/2013
MUMBAI
DNA SCREENING FOR MEDICAL PURPOSES, DRUG, ALCOHOL AND DNA SCREENING FOR MEDICAL PURPOSED, DIET PLANNING AND SUPERVISION
2856429 05/12/2014
PIYUSH RAMESH BANSAL
A-503, GANGA MELROSE, SOPAN BAUG, PUNE-411001, MAHARASHTRA, INDIA
SERVICE PROVIDERS
INDIAN CITIZEN
Address for service in India/Attorney address:
TONDARE SANDESH UMAKANT
104, SHUBHAM HOMES, VADGAON-SHINDE ROAD, LOHAGAON, PUNE- 411047
Used Since: 01/08/2014
To be associated with:
2856427, 2856428
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
2909268  25/02/2015
VRAJILAL TALAKSHI GALA
205, MARINE CHAMBERS, 43, NEW MARINES LINES, CHURCHGATE, MUMBAI-400 020, MAHARASHTRA
SERVICE PROVIDER
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA,
INDIA

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
2910173  26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon
Used Since :01/02/2015
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, LANDSCAPE GARDENING, LANDSCAPE DESIGN, NURSING HOMES, PLANT NURSERIES, GARDENING, CONVALESCENT HOMES / REST HOMES
2953981  01/05/2015
MRS. SANJANA GUPTA
trading as ;SURGICORP
ROOM NO.1, BAJRANGI CHAWL NO.4, RAWAL PADA, GANESH NAGAR, DAHISAR (EAST), MUMBAI - 400068
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Used Since :01/04/2006
MUMBAI
HEALTHCARE
F 'N' F

3012295  20/07/2015
FIT N FINE BODY CARE SERVICES PRIVATE LIMITED
trading as ;FIT N FINE BODY CARE SERVICES PRIVATE LIMITED
23/24,RADHA BAZAAR STREET,2ND FLOOR,ROOM NO.3,KOLKATA 700001,WEST BENGAL,INDIA
SERVICE PROVIDERS.
A PRIVATE LIMITED COMPANY WITHIN THE MEANINGS OF COMPANIES ACT 1956.
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :10/04/2009
To be associated with:
3012294
KOLKATA
SERVICES OF HEALTH CARE, BEAUTY CARE, PHYSICAL CARE AND FITNESS, HEALTH SPAS, SAUNAS, STEAM ROOMS, MASSAGE PARLOURS, BODY, SKIN, HAIR CARE & BEAUTY SERVICES, HAIR GYM, AROMATHERAPY SERVICES AND HEALTH, HYGIENIC AND BEAUTY CARE SERVICES FOR HUMAN FALLING IN CLASS - 44
3103531 23/11/2015
SAVITRI DEVI HEALTHCARE PVT. LTD.
DILEZAKPUR, GORAKHPUR-273001, UTTAR PRADESH.
SERVICE PROVIDERS
Used Since :01/02/2006
DELHI
MEDICAL SERVICES
3362358   15/09/2016
U & N ENTERPRISES PRIVATE LIMITED
trading as ;U & N ENTERPRISES PRIVATE LIMITED
BG-7, RG CITY CENTRE, PLOT NO. -4, DDA COMMUNITY CENTRE, MOTIAKHAN, PAHAR GANJ, NEW DELHI-110055.
SERVICES
Address for service in India/Attorney address:
SANTOSH KUMAR MISHRA
11-D (SUPER MIG) EXPRESS VIEW APARTMENT SECTOR-93, NOIDA 201301
Used Since :01/09/2016
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Proposed to be Used

MUMBAI

VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR ANIMALS SUCH AS PET GROOMING SERVICES, ANIMAL BREEDING SERVICES (NAMELY DOG & CAT BREEDING), PET HOSPITAL SERVICES AND ANIMAL HUSBANDRY INCLUDED IN CLASS 44
3416624  23/11/2016
DR. SHALOO GUPTA
trading as ;THE SMILE KRAFT
706, PARIVAR KAPARTMENTS, 30-I.P. EXTENSION, PATPAR GANJ, DELHI-92.
SERVICES
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :19/11/2016
DELHI
DENTAL CLINIC SERVICES IN THE STATE U.P, PUNJAB AND DELHI
3573702   19/06/2017
WELLNESS FOREVER MEDICARE PVT. LTD
BLOCK NO.12, LAHER BROS. MANSION, DR. E. BORGES MARG, OPP. KEM HOSPITAL, PAREL (EAST), MUMBAI 400012,
MAHARASHTRA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
HUMAN HEALTHCARE SERVICES, HEALTH COUNSELLING, HEALTHCARE CENTRES, HUMAN HYGIENE AND BEAUTY
CARE, CLINICS AND DIAGNOSTIC CENTRES; MEDICAL HEALTH CARE CONSULTANCY SERVICES, ADVISORY
SERVICES RELATING TO COSMETICS AND BEAUTY TREATMENT, SALON AND SPA SERVICES; BEAUTY COUNSELLING
AND CONSULTATION; COUNSELLING AND CONSULTATION FOR BEAUTY CARE, SKIN CARE, COSMETICS, MEDICINES,
HEALTHCARE AND NUTRITION
3623537  30/08/2017
MR. DEEPAK RAJ SINGH (PROP) OF M/S GURUJI AYURVEDA
J -13/27, 2ND FLOOR, RAJOURI GARDEN, NEW DELHI -110027.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2016
DELHI
Health-care services, Health consultancy, Health clinic services, Health counselling
4141318  08/04/2019
GATEWAY HOSPITAL
No : 5/4, Ramasamy Gounder Layout, Cross - V, Thadagam Road, R.S. Puram, Coimbatore - 641002, Tamil Nadu
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
NAYANA
4261422  09/08/2019
RAVULA SRI RAMA CHANDRA MURTHY
2-1-50, Srinagar, Bhanugudi Junction, Kakinada-533003, Andhra Pradesh, India
Individual
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since : 17/05/1997

CHENNAI
Surgical and medical services including optometry, ophthalmology and eye care services; services for the prevention of blindness, opticians' services; ophthalmology services; consultancy concerning spectacle; instruments and devices for eye examination; instruments and devices for the detection, diagnosis, management and treatment of eye disease, optometry; vision care services; eye care services, eye care services; healthcare services namely aftercare services relating to the provision of optical and medical products; eye glass fitting and sight testing services; refractive surgery including but not limited to laser eye surgery; healthcare services and health clinic services, all relating to the aforesaid services; medical diagnostic services testing and analysis.
4311186  03/10/2019
VET-ERANS HEALTH SCIENCE PRIVATE LIMITED
SNO 3+4, PL NO 16, BORDER ROAD SOCIETY, DHANORI, PUNE
Body Incorporate
Address for service in India/Attorney address:
RAHUL JAISINGHANI
Goldfins Legal, Z-702, Le-Mirage, 16, Boat Club Road, Near Gera Plaza, Pune-411001.

Proposed to be Used
MUMBAI
Medical and Veterinary services.
SWAGATHAM
4364769  02/12/2019
SANKARA EYE FOUNDATION, SRI KANCHI KAMAKOTI MEDICAL TRUST
16-A, Sankara Eye Hospital, Sathy Road, Sivanandapuram, Coimbatore – 641035
A Registered Public Welfare Trust
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :31/05/2002
CHENNAI
Ophthalmology services, namely providing preventive eye-care medical services such as testing, screening, consultation; medical counselling and treatment services for new-borns
4370129 06/12/2019
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :01/04/2016

KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Beauty salon services, hair salon services, slimming salon services, massage services.
DCC ANIMAL HOSPITAL

4371674  09/12/2019

PECO APAC INDIA PVT. LTD.
3RD FLOOR, BUILDING 9, CYBER CITY, PHASE-III, GURGAON-122002, HARYANA, INDIA.

SERVICES

Address for service in India/Attorney address:
GAUTAM PANJWANI, ADVOCATE, PANJWANI & ASSOCIATES
C-50 SHARDA PURI, MANSROVER GARDEN NEW DELHI - 110015

Proposed to be Used
DELHI
MEDICAL AND HOSPITAL SERVICES
4386670  23/12/2019
ESSBEE DENT CARE PRIVATE LIMITED
Diamond Prestige, Room No. 615, 6th Floor, 41A, A. J. C. Bose Road, Kolkata – 700 017, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :06/09/2019

KOLKATA
Dentistry services; Dental clinic services; Orthodontic services; Dental assistance; Dentist services; Dental hygienist services; Mobile dental care services; Medical tourism services in the nature of dental care, medical and surgical services; Teeth whitening services; Sedation and Cosmetic dentistry services; Providing information relating to dentistry; Medical and surgical services; Medical consultancy services; Medical clinic services; Medical diagnostic services.
Trade Marks Journal No: 1952 , 15/06/2020 Class 44

4396147  02/01/2020
SALEEM
HOUSE NO 348 GOURNDE FLOR YOGIVIHAR SHANKAR ASHRAM
SERVICE PROVIDER
Resident

Proposed to be Used
DELHI
Salons (hairdressing), Salons (Beauty), Hair Salon Services, Beauty Salons, Skin Care Salons, Beauty Salons, Tanning Salons, Hair Salon Services for women, Hair salon services for men, Hair Salon services for children.
4396688 03/01/2020
PUSHP VARDHAN MANDLECHA
199 Sanjana Park, Near Agrawal Public School, Indore (M.P.) - 452001
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Bonesetting services, Consultancy services relating to health care, Human healthcare services, Information relating to
health and Medical, Information relating to health, Providing health information, and health care services, Health
consultancy, Professional consultancy relating to health care, Lifestyle counselling, Meditation services, Health care
relating to naturopathy, Health care in the nature of health maintenance organizations and Health center services,
Hospital services, Hospital nursing home services, Rental of hospital equipment, Medical treatment services provided by
clinics and hospitals.
4399002    06/01/2020
DR. ANIL SINGHI FOUNDATION
URBANA, TOWER- 7, FLAT- 1103, 783 ANANDAPUR ROAD, BEHIND RUBY HOSPITAL, KOLKATA - 700107, WEST BENGAL, INDIA.
SERVICE PROVIDER
Proposed to be Used
KOLKATA
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEING OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4399245   06/01/2020
DEOSHLOK SHARMA
SARBAHAL POWER HOUSE ROAD JHARSUGUDA - 768201
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Hospital services; Medical treatment services provided by clinics and hospitals; Homeopathic medicine services;
Services of a homeopathic doctor; Homeopathic treatment [alternative medicine services]; Homeopathic treatment
[complementary medicine services]
4399514  06/01/2020
BILLU PERSONAL CARE PVT LTD
G-267, EPIP SITAPURA INDUSTRIAL AREA, JAIPUR, RAJASTHAN - 302022
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :15/11/2019
AHMEDABAD
BEAUTY SALOON SERVICES, BEAUTY TREATMENT SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS,
SPA SERVICES, HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT INCORPORATING
MASSAGE FACIAL AND BODY TREATMENT SERVICES AND COSMETIC BODY CARE SERVICES UNDER CLASS 44.
Trade Marks Journal No: 1952, 15/06/2020 Class 44

4400201  07/01/2020
DR. CYRES K. MEHTAS
trading as ;DR. CYRES K. MEHTAS INTERNATIONAL EYE CENTRE
203, 2ND FLOOR, RAMNITNI BUILDING, MANDLIK ROAD, OPP. COLABA POLICE STATION, COLABA, MUMBAI 400001
Used Since :01/03/2005
MUMBAI
MEDICAL SERVICES; MEDICAL CARE SERVICES; MEDICAL INFORMATION SERVICES; MEDICAL ADVISORY SERVICES;
MEDICAL ANALYSIS SERVICES; MEDICAL COUNSELLING SERVICES; MEDICAL CONSULTANCY SERVICES; MEDICAL
NURSING SERVICES; MEDICAL ASSISTANCE SERVICES; MEDICAL DIAGNOSTIC SERVICES; MEDICAL CLINIC
SERVICES AND MEDICAL HEALTH ASSESSMENT SERVICES, CLINICS
4400369  07/01/2020
NIVEDH DENTRISTRY PRIVATE LIMITED
NO.46, 3RD MAIN, LUCID DIAGNOSTICS, 7TH BLOCK, JAYANGAR, BANGALORE-560011
Body Incorporate
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/11/2019
CHENNAI
Dental services, Dental clinic services.
CLAD

4431675  06/02/2020
TANYA VOHRA
C 502, Gokul Blossom, North Bombay Society, Opp. J.W. Marriot Hotel, Juhu Tara Road, Mumbai 400049
Sole Proprietor

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI

Hygienic and beauty care services for human beings
4436919  11/02/2020
SAGAR MAHADEO DESAI Trading as SHIVASHAMBHU NIVASI AADHAR VYASANMUKTI KENDRA AND GENERAL HOSPITAL
101, AMRUTNAGAR FATA, NEAR WARANA DUDH SANGH, WARANANAGAR KOLHAPUR 416113
Proprietor
Address for service in India/Agents address:
AMIT NAMDEV PATIL
MAHALAXMI CENTRE, 3RD FLOOR, FLAT NO. T-1, SHAHUPURI VYAPARI LANE, NEAR SHAHUPURI TALIM, KOLHAPUR-416001, MAHARASHTRA.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4437812 11/02/2020

HYDER ALI M
202 A, VELACHERY MAIN ROAD, KAMARAJAPURAM, KANCHEEPURAM-600 073, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEDICAL SERVICES, MEDICAL ASSISTANCE, HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL EQUIPMENT RENTAL; BLOOD BANK SERVICES; HEALTH COUNSELLING; HEALTH CENTRES; HEALTH CARE; PHYSIOTHERAPY; PHYSICAL THERAPY; THERAPY SERVICES; ALTERNATIVE MEDICINE SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.

Transliteration : THA MU MU KA
4442909    15/02/2020

DR KAUSTUBH KULKARNI, PROPRIETOR OF PRIME ONCO CARE
4, Shivneri Plaza, Opposite Talwalkar Gym, Shivaji Park, Kolhapur-416001
Sole Proprietary

Address for service in India/Attorney address:
RAVINDRA SARASWAT, ADVOCATE
Office no.17, 1st floor, Chandhere Complex, Next to CTR Co., Nagar Road, Pune-14

Proposed to be Used
MUMBAI
Medical services, hygienic and beauty care for human beings or animals.
4446648    19/02/2020

SHAHANA SARWAR
H.NO. 10-4-35/1/2, MASAB TANK, SAROJANI DEVI EYE HOSPITAL ROAD OPP MUJTABA JEWELLERS, HYDERABAD-500028, TELANGANA
INDIVIDUAL

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Used Since :03/02/2020

CHENNAI
MEDICAL AND HEALTH CARE CLINICS PHARMACY.
Trade Marks Journal No: 1952, 15/06/2020 Class 44

4450773 22/02/2020
HABEEB MOHAMED
M/s. Hayat Medical Centre, 32/19 C.K, Chandappadi, Ponnani Post, Pin - 679 577, Malappuram District, Kerala, India
Proprietorship

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :06/02/2017

CHENNAI
Medical and healthcare services; hospitals, clinics and centers for treatment of diseases
Trade Marks Journal No: 1952 ,  15/06/2020           Class 44

4451705  24/02/2020
JAYDEV VITTHALBHAI DHAMELIYA
NEAR GEB POWER HOUSE, OPP. JALARAM STEEL FURNITURE, KAPODARA CHAR RASTA, VARACHHA MAIN ROAD,
SURAT, GUJARAT-395006
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Used Since :16/02/2020
AHMEDABAD
Gynecology services, Medical and healthcare services, Health care consultancy services [medical], Human healthcare services, In vitro fertilisation services, Medical advisory services, Provision of health care services
4454680  26/02/2020
VIVEK KARMA SUBBA PROPRIETOR OF NOBLESTRIDE
1ST GATE, STNM HOSPITAL, NOBLESTRIDE, SICHEY, GANGTOK, SIKKIM- 737101
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Fertility treatment; Human fertility treatment services; Medical and health care clinic services
4460441  02/03/2020
PRADEEP SINGH S/O. LATE SH. VIJAY SINGH
A-222, MAHESH NAGAR, 80 FEET ROAD, JAIPUR-RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Beauty consultations, Wellness and health-related consulting services, Beauty Care Services, Beauty Care, Clinics and Diagnostic Centers, Hygienic And Beauty Care For Human, Beauty and Wellness.
4460803 03/03/2020
ROHAN PRAVINBHAI PARIKH
trading as ;ROHAN PARIKH
POONAM, 27, SARASWAT SOCIETY, B/H NANDBHUMI, NR. SON PRIYA FLATS, A-V ROAD, ANAND - 388001 GUJARAT INDIA
Used Since :13/01/2020
AHMEDABAD
MEDICAL, PHARMACY AND RELATED SUPPORTING ADVICES AND SERVICES AS INCLUDED IN CLASS – 44
4461723   04/03/2020
SUSHMITA SUBIR SEN
Satguru Sundari, 6 & 7th Floor, Dr. Ambedkar Road, Bandra (West), Mumbai 400052
Individual
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
To be associated with:
2059468

MUMBAI
Hygienic and beauty care services for human beings; leisure and recreation services including spa, resorts, meditation and yoga services.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2059468
4466258  07/03/2020
SPANV MEDISEARCH LIFESCIENCES PRIVATE LIMITED
4, Parwana Bhawan, Kingsway, Nagpur MH 440001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Proposed to be Used
MUMBAI
WELNESS SERVICES FOR WOMEN, MOTHER AND CHILD
ADORN

4466334  07/03/2020

DR. HARSH BHARAT AMIN
AN INDIVIDUAL INDIAN NATIONAL

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India

Used Since :10/05/2014

To be associated with:
4466332

AHMEDABAD
Medical Services
4467539 09/03/2020
Shanti Pawan Multispeciality Care; By its Prop. Mr. RITESH KUMAR AGRAWALA
Plot No. 1128/2658, Jaydurganagar, Bomikhal, Bhubaneswar- 751010, Odisha
Sole-Proprietor

Address for service in India/Agents address:
DELTA LEGAL SERVICE.
15, OLD NO. 6, 7TH WEST CROSS STREET, SHENOY NAGAR, CHENNAI- 600 030.

Proposed to be Used
KOLKATA
Medical testing services, Medical diagnostic services, Medical testing services relating to the diagnosis and treatment of disease, Medical consultancy services and treatment of disease.
4467540  09/03/2020
Narayani Fetal medicine centre; By its Prop. Mrs. SUCHITA AGARWAL,
Plot No. 1128/2658, Jaydurganagar, Bomikhal, Bhubaneswar- 751010, Odisha
Sole-Proprietor
Address for service in India/Agents address:
DELTA LEGAL SERVICE.
15, OLD NO. 6, 7TH WEST CROSS STREET, SHENOY NAGAR, CHENNAI- 600 030.
Proposed to be Used
KOLKATA
Medical testing services, Medical diagnostic services, Medical testing services relating to the diagnosis and treatment of disease, Medical consultancy services and treatment of disease.
Simplify Wellness
4468508   11/03/2020
SIMPLIFY WELLNESS INDIA PRIVATE LIMITED
3RD FLOOR, PLOT 28A, ROAD NO. 70, JUBILEE HILLS, HYDERABAD 500033
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :10/02/2015
CHENNAI
Professional consultancy in the field of medical technology, medical surgery and orthopedics, Healthcare
4468514  11/03/2020
SREYASI AYURVEDA OPC PRIVATE LIMITED
NEAR CHIRAKKADAVU DEVI TEMPLE, NEDUVATHOOR, NEELESWARAM PO, KOTTARAKKARA, KOLLAM DISTRICT, KERALA - 691505
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4338874
CHENNAI
Ayurveda therapy, Ayurvedic massage, Medical clinic services, Medical and health care clinic services, Medical treatment services provided by clinics and hospitals
Transliteration : SREYASI AYURVEDA ; aayur aarogya soukhyam
4471954  14/03/2020
DHARMESH CHANDE
Flat No.15, Floor No.2, Mandarpan CHS,RA Kidwai Road,Near Wadala Railway Station,Wadala West,Mumbai-400031
Individual

Address for service in India/Attorney address:
CS VINITA VAHITRA
1105 Sai Samarpan, 150 Feet Road ,Near Dmart Bhayander West, Thane 401101.

Proposed to be Used
MUMBAI

All hygiene and beauty care services for human beings like manicures, pedicures, airbrushing, nail care services, waxing, permanent makeup, bridal makeup, hairdressering, beauty parlours, body massage included in class 44.
ANANTA ROOPAH
4471983   14/03/2020

VRISHANKE ARYEN
SUNRISE, B – 803 CHARKOP SECTOR 2, SECOND LEFT FROM MTNL SIGNAL, KANDIVALI – WEST, MUMBAI – 400067
Address for service in India/Attorney address:
VINI R PATIL
S No.41/54/B5, Bunglow No.15, Kaustubh Bunglow H.A.Housing Society,Erandwane, Pune-411038. Maharashtra

Proposed to be Used
MUMBAI
Animal Healing, Reiki and Energy Healing
Bomb Comb

by Shivani Saharan

4473281    16/03/2020
SHIVANI SAHARAN OWNER OF BOMBCOMB
H1/134,Vikas Puri New Delhi-110018
PROPRIETOR OF BOMBCOMB

Address for service in India/Agents address:
SUMIT BHOJWANI
#14137 ST NO.1, RAM NAGAR, TIBBA ROAD, LUDHIANA, PUNJAB-141007.
Used Since :01/08/2019

DELHI
SERVICES RELATED TO SALOON, SPA, MASSAGE, HAIR DRESSING, MAKE UP AND OTHER ITEMS COVERED IN CLASS 44
DINGTALK

4475205  17/03/2020

DingTalk Holding (Cayman) Limited
Vistra (Cayman) Limited, P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1 - 1205 Cayman Islands
A corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used

DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; physical therapy services; beauty salon services; skin care and beauty treatment; massage services; public baths for hygiene purposes; services of hairdressers, services of beauty parlours; selection of cosmetics on behalf of individuals; provision of information and advisory and consultancy services relating to the use of skin care, beauty treatment, cosmetic products, pharmaceutical and medical services via the Internet, by telecommunications devices or other electronic means; provision of sauna facilities; provision of solarium and sun deck facilities; body fitness services; fat eradication services; weight reduction services; hair treatment services; health care services; make-up services; depilatory waxing; orthodontic services; physician services provided online via downloadable software or application software or non-downloadable software; medical consultation services provided online via downloadable software or application software or non-downloadable software; medical assistance; health counselling; telemedicine services; information and advisory services relating to personal management of medical conditions; medical evaluation services; monitoring of patients' health progress; consultancy, information and advisory services relating to the aforesaid services; all included in class 44.
DIDAR HEART BEAT DIAGNOSTICS

4478294  19/03/2020
ANAKHVIR GILL TRADING AS DIDAR HEART BEAT DIAGNOSTICS
2517/1, JANTA NAGAR, GILL ROAD, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/02/2017

DELHI

Medical & Surgical Diagnostic Services, Diagnosis of Diseases & Medical Services for the Diagnosis of Conditions of the Human Body.
PRAKASAM HOSPITALS

4481003   20/03/2020
DR. VISHNU KANKANALA
Devi Hospitals, Kurnool Road, Ongole, Andhra Pradesh- 523002
Individual
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :01/01/2015
To be associated with:
4291558
CHENNAI
Medical and healthcare services
4484552  03/04/2020
ESTERWIN BIOTECH PVT. LTD.
SHOP NO 9, BALDEO PLACE BENI MADHAV LANE, GOVIND MITRA ROAD, PATNA, BIHAR-800004
Private Limited Company
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
KOLKATA
Hospital, Clinic & Medical Services In Class 44
2755441  13/06/2014
AAKAR MANAGEMENT & TECHNOLOGY PVT. LTD.
5-A, GROUND FLOOR, ANDHERI OMKARESHWAR CHS, JEEVAN VIKAS KENDRA MARG, VILE PARLE (EAST), MUMBAI-400057, MAHARASHTRA, INDIA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :10/05/2009
MUMBAI
LEGAL SERVICES; ARBITRATION SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
FARE BAZAAR

2874766   03/01/2015

RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
SERVICE PROVIDERS
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
To be associated with:
2868274, 2874148, 2874676

MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2868274, 2874148 and 2874676
2901243  12/02/2015
RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
MUMBAI
RELIGIOUS COUNSELLING SERVICES
2910174   26/02/2015
LOCON SOLUTIONS PVT LTD
303, 3RD FLOOR, SUPREME BUSINESS PARK-A WING, HIRANANDANI GARDEN, POWAI, MUMBAI 400 076
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
MUMBAI
ON-LINE SOCIAL NETWORKING SERVICES, LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3171882    01/02/2016
RAHUL N. KANAL
7/A, AMAR JEEVAN, ST. MARTINS ROAD, NEXT TO BANDRA POLICE STN, BANDRA (WEST), MUMBAI 400 050
SERVICE PROVIDERS
INDIAN NATIONAL
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Proposed to be Used
MUMBAI
PROVIDING OF CHARITABLE AND SOCIAL SERVICES INCLUDED IN CLASS 45
Power to the people
3371636  24/09/2016
VIKAS VITHAL KANCHAN
trading as ;Power to the people
5/303 Sapphire Heights, Lokhandwala Township, Kandivali East, Mumbai - 400101, Maharashtra.
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/05/2015
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3456286   12/01/2017
NITIN SHARMA
trading as ;KAIZEN IP ATTORNEYS
Kaizen IP Attorneys, C-149, Phase - 7, Industrial Area, Mohali - 160055, Punjab, INDIA
Legal Services.
Sole Proprietor Firm
Address for service in India/Attorney address:
NITIN SHARMA
Kaizen IP Attorneys, Plot No. C-149, Phase - 7, Industrial Area, Mohali - 160055, Punjab, INDIA
Used Since :01/01/2017
DELHI
Legal Services.
3863846  19/06/2018
RUDRA POWER SECURITY AND FACILITY MANAGEMENT PRIVATE LIMITED
ROOM NO.15, SHANTI NAGAR, HUTMENTS SALT PAN ROAD, SANGAM NAGAR, ANTOP HILL MUMBAI-400037
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS- 45
4381782  18/12/2019
JAN KALYAN SANSTHAN
E-II-223, MADAN GIR, DR. AMBEDKAR NAGAR NEW DELHI-110062
TRUST
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
FOR HUMANITY & SOCIAL WORK INCLUDED IN CLASS 45
YOUNITY

4393340 30/12/2019

DANISH HAMID ALI ANSARI
8/B/408, AL - NOOR APARTMENT, AMRUT NAGAR, NEAR OSHIWARA GARDEN ROAD, JOGESHWARI WEST, MUMBAI, MAHARASHTRA - 400102

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
J.K. CONSULTANCY

4433053  07/02/2020

J.K. CONSULTANCY
Vardhman Star Citi Mall, 321, LSC-III Sec 7 Dwarka New Delhi 75
Partnership Firm

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since :30/03/2005

DELHI
Legal Services; Security Services For The Protection Of Property And Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals, Fingerprinting services, Polygraph examination services, Verification of personal identification [personal background investigations], Alarm response and verification services, Private investigation, Detective investigations, Legal investigation services, Legal advice, Information, advisory and consultancy services relating to legal matters.
4433056   07/02/2020
J.K. CONSULTANCY
Vardhman Star Citi Mall, 321, LSC-III Sec 7 Dwarka New Delhi 75
Partnership Firm
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since :30/03/2005
DELHI
Legal Services; Security Services For The Protection Of Property And Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals, Fingerprinting services, Polygraph examination services, Verification of personal identification [personal background investigations], Alarm response and verification services, Private investigation, Detective investigations, Legal investigation services, Legal advice, Information, advisory and consultancy services relating to legal matters.
ASSENTIO LEGAL

4436482  10/02/2020
THRIYAMBAK J KANNAN AND ROHAN CHERIAN
Door No. 9, 3rd Floor, Vijay Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore
Individuals

Address for service in India/Attorney address:
ROHAN CHERIAN
No. 9, Vijay Deluxe Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore, Chennai - 600004
Used Since :01/09/2017

CHENNAI
ALL TYPES OF LEGAL SERVICES AND CONSULTANCY UNDER CLASS 45
4438961  12/02/2020
THRIYAMBAK J KANNAN AND ROHAN CHERIAN
Door No. 9, 3rd Floor, Vijay Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore
Individuals

Address for service in India/Attorney address:
ROHAN CHERIAN
No. 9, Vijay Deluxe Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore, Chennai - 600004
Used Since :01/09/2017

CHENNAI
ALL TYPES OF LEGAL SERVICES AND CONSULTANCY UNDER CLASS 45
4446239  19/02/2020  
RAVJEET SINGH SACHDEVA
C-29, COMMUNITY CENTRE PHASE-1, NARAINA (LIC BUILDING) NEW DELHI-110028, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
IMMIGRATION
Radiant Legal

4446495    19/02/2020

AKSHIT GUPTA
D-14/8-9, THIRD AND FOURTH FLOOR, SECTOR 8, ROHINI, NEW DELHI-110085
INDIVIDUAL

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
D-14/8-9, THIRD AND FOURTH FLOOR, SECTOR 8, ROHINI, NEW DELHI-110085
Used Since :23/04/2013

DELHI
Legal Consultancy, intellectual property consultancy, legal document preparation services, regulatory compliance auditing, legal services in relation to the negotiation of contracts for others, legal advocacy services, copyright management, arbitration services and other related consultancy services included in class 45
PETWORKING

4449379  21/02/2020
PETZILLA PRIVATE LIMITED
H/703, PANCHSHEEL GARDEN, MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
KIRAN MEHTA
C-5, Blaze Business Centre, 1st floor, Birla Mansion, 134, N.M. Road, Fort, Mumbai-400 023

Proposed to be Used
MUMBAI
MATRIMONIAL AND DATING SERVICES INCLUDING ONLINE SOCIAL NETWORKING SERVICES ACCESSIBLE BY MEANS OF DOWNLOADABLE MOBILE APPLICATION.
INANSE IP AND CONSULTANCY SERVICES
#29C, First Floor, Balaji Lodging Building, Bairappa Colony, Newpet, Krishnagiri – 635001, Tamil Nadu India
Partnership Firm

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009
Used Since :19/09/2019

CHENNAI
Legal services; legal research; patent, trade mark, design and copyright agency services; establishment, maintenance and management of domain name registrations, Consultancy, protection, management, licensing, watching agency services, enforcement, investigations, granting of license, contractual, legal research, monitoring services; professional advisory services including all Legal services relating to the exploitation of intellectual property rights; Legal services related to intellectual property, consulting services in the field of identification, strategy, analytics, invention; advice, representation, assistance in litigation and judicial procedures relating to intellectual property and associated rights; Intellectual property consultancy services in the field of patents and patent applications; Legal services relating to the negotiation and drafting of contracts relating to intellectual property rights including all other legal services relating to intellectual property; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals; the said services being included in class 45.
NEERAJ DHAMIJA TRADING AS S N BROTHERS
A-13 F, PHASE - VI, FOCAL POINT, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Personal & Social Services Rendered by others to meet the needs of Individuals; Security & Safety Services.
EPISTEME LEGAL

4455429   27/02/2020
PALLAVI SINGH
118 CHINAR APARTS, BLOCK 11-12 COSMOS GREENS, BHIWADI RAJASTHAN, INDIA
Used Since :28/07/2019
AHMEDABAD
LEGAL CONSULTANCY, ADVOCACY SERVICES, ATTORNEY SERVICES (LEGAL), REGISTRATION SERVICES (LEGAL), LEGAL ADVICE AND REPRESENTATION, ARBITRATION, MEDITATION AND DISPUTE RESOLUTION SERVICES, LEGAL SERVICES IN FIELD OF INTELLECTUAL PROPERTY, LEGAL AID SERVICES, LEGAL RESEARCH, LEGAL DOCUMENTS PREPARATION, LEGAL SERVICES IN RELATION TO LAWSUITS, LITIGATION SERVICES.
ANAMICA DEEPAK SAINDANE (INDIAN NATIONAL, PROPRIETOR), TRADING AS S S STUDIO
A/703, Ganraj Heights CHSL, Kolbad, Thane (West), Thane - 400601, Maharashtra

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Legal services; Personal and social services rendered by others to meet the needs of individuals; Legal research; Legal advice; Legal consultancy services; Legal advocacy services; Online social introduction services; Online social networking services
RAPIDO
4459210  02/03/2020
MR. NIPUN GUPTA
trading as ;MR. NIPUN GUPTA
7/28, ROOP NAGAR, MALKA GANJ, NORTH DELHI-110007, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
LEX AZURE JURIS
C-27, GEETANJALI ENCLAVE, NEW DELHI-110017, INDIA.

Proposed to be Used
DELHI
SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4460694  03/03/2020
GAREEB RATH NATIONAL SEVA TRUST
trading as :GAREEB RATH NATIONAL SEVA TRUST
VILLAGE- SHIVPURI, POST-AFZALGARH, TEHSIL-DHAMPUR, DISTT.-BIJNOR, UTTAR PRADESH-246722, INDIA.
SERVICE PROVIDER
Used Since :11/01/2020

DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE REQUIREMENTS OF INDIVIDUALS;
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS. INCLUDES FUNERAL SERVICES,
DATING SERVICES, UNDERTAKING SERVICES, FIRE-FIGHTING SERVICES, DETECTIVE AGENCY SERVICES.
GYPMART INDIA PRIVATE LIMITED
10C, Hungerford Street, 1st Floor, Kolkata 700017, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :10/01/2020
KOLKATA
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; Legal administration of licences; Licensing of franchising concepts; Licensing authority services.
BRITE CAMP

4475267   17/03/2020

JAI EAPEN
B-52, JAYADARSHINI RESIDENCY, WHITEFIELDS, KONDAPUR

Address for service in India/Attorney address:
SATHEESH KUMAR V
C 5/7, DRDO COMPLEX, C.V RAMAN NAGAR, BANGALORE-560093

Used Since: 28/02/2018

CHENNAI

SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
RADD

4476115  18/03/2020
AKSHAY KANT CHATURVEDI
RADD GROUP, F2, PLOT NO 81, SECTOR-6, VAISHALI, GHAZIABAD PIN-201012
LEGAL SERVICES
Sole proprietor
Used Since :23/09/2010
DELHI
LEGAL SERVICES
CleanMax

4477237 19/03/2020
CLEANMAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
4th floor, The International, 16 Maharshi Karve Road, New Marine Lines Cross Road No. 1, Churchgate, Mumbai- 400020

Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Used Since :06/02/2020

MUMBAI
Conducting religious ceremonies; Organization of religious meetings; Social services rendered by others to meet the needs of individuals; Personal and social services regarding individual needs; Personal and social services provided by third parties to meet the needs of individuals; Charitable services
CLEANMAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
4th floor, The International, 16 Maharshi Karve Road, New Marine Lines Cross Road No. 1, Churchgate, Mumbai- 400020
Body Incorporate
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070
Used Since :06/02/2020
MUMBAI
Conducting religious ceremonies; Organization of religious meetings; Social services rendered by others to meet the needs of individuals; Personal and social services regarding individual needs; Personal and social services provided by third parties to meet the needs of individuals; Charitable services.
LAMJINGBA

4478153    19/03/2020

SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4478723  20/03/2020
JAIN SOCIAL GROUP INT. FEDERATION
4P, VIJAY CHAMBERS, OPP. DREAMLAND CINEMA, TRIBHUVAN ROAD, MUMBAI 400004, MAHARASTRA SOCIETY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/11/1979
MUMBAI
PERSONAL AND SOCIAL SERVICES PROVIDED BY THIRD PARTIES TO MEET THE NEEDS OF INDIVIDUALS.
R.MUTHUKUMARAN
Beable Technologies, 264, Vinayagar Koil Street, Sandror Palayam, Cuddalore, Tamil Nadu, 607003
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Social introduction agencies, Online social networking services, Internet-based social networking services, Online social networking services accessible by means of downloadable mobile applications, Dating services provided through social networking, Legal services, Providing authentication of personal identification information [identification verification services]
HIT
Priority claimed from 29/11/2011; Application No. : 2011-1040 ;Liechtenstein
2330361 11/05/2012
HILTI AKTIENGESELLSCHAFT
FELDKIRCHERSTRASSE 100, FL-9494 SCHAAN, LIECHTENSTEIN
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF LIECHTENSTEIN
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
Cl.1; CHEMICALS USED IN INDUSTRY; ORGANIC AND/OR INORGANIC CURABLE SINGLE-COMPONENT AND MULTI-COMPONENT PRESSURE-SENSITIVE COMPOSITIONS, ADHESIVE COMPOSITIONS AS SUCH OR IN THE FORM OF CARTRIDGES, TAPES, CASSETTES, FOIL POUCHES, FOOL BUNDLES, IN PARTICULAR USED IN INDUSTRY; ADHESIVES IN THE FORM OF TAPES AND PROFILES; INORGANIC AND/OR ORGANIC NON-DEFORMABLE OR DEFORMABLE FIRE PROTECTION ELEMENTS AND COMPOSITIONS AS SUCH AND FIRE I PROTECTION COMPOSITIONS IN THE FORM OF CARTRIDGES, CASSETTES, FOIL POUCHES, FOIL BUNDLES AND ACCESSORIES THEREFOR.
Cl.6; CONSTRUCTION GOODS OF COMMON METAL; FASTENING, CONNECTING, INSULATING AND ASSEMBLY ELEMENTS, INCLUDING DOWELS, ANCHORS, ANCHOR RODS, ROCK BOLTS, TUBING, STATIC MIXERS, SUSPENSION, FASTENING, CONNECTING AND ASSEMBLY ELEMENTS
BBOX FILMS PVT. LTD
BUNGALOW NO 21, SVP, NAGAR, JANKIDEVI PUBLIC SCHOOL ROAD, NEAR VERSOVA TEL EXCHANGE, ANDHERI (WEST), MUMBAI-400053
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAVEENA TEJPAI BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.
Used Since :30/08/2012
MUMBAI
Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.
Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Cl.38;TELECOMMUNICATIONS
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2743834   26/05/2014
SAUDI EBREEZ TRAVEL & TOURISM
P.O. BOX 66900 RIYADH 11586 SAUDI ARABIA
SERVICE PROVIDER
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING SERVICES VIA THE INTERNET FOR RESERVATION OF HOTELS, AIR TICKETS, RESTAURANTS AND CARS; BUSINESS MANAGEMENT OF HOTELS; ON-LINE ADVERTISING VIA COMPUTER NETWORKS; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES.

Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT; BOOKING OF SEATS FOR TRAVEL; FREIGHT [SHIPPING OF GOODS]; PASSENGER TRANSPORT; TAXI TRANSPORT; RENTAL OF WAREHOUSES; STEVEDORING; TRANSPORTATION INFORMATION; WAREHOUSING.
Trade Marks Journal No: 1952, 15/06/2020 Class 99

ARGON

Priority claimed from 08/05/2014; Application No.: DE 30 2014 046 339; Germany

2839681 10/11/2014

WINDMOLLER & HOLSCHER KG
MUNSTERSTRASSE 50, D-49525 LENGERICH, GERMANY.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.7; Printing machines; machines for the manufacture of flexible packaging, in particular sacks or bags of paper or plastic; machines for the manufacture of woven plastic fabric; machines for the coating of continuous sheets of flexible packaging material; packing machines; machines or robots for stacking or de-stacking of pallets; foil extruding machines, in particular blow film machines or cast film machines; reel winding machines

Cl.9; Computer hardware or computer software for printing machines; computer hardware or computer software for machines for the manufacture of flexible packaging; computer hardware or computer software for machines for the manufacture of woven plastic fabric; computer hardware or computer software for machines for the coating of continuous sheets of flexible packaging material; computer hardware or computer software for packing machines; computer hardware or computer software for machines or robots for stacking or de-stacking of pallets; computer hardware or computer software for foil extruding machines; computer hardware or computer software for reel winding machines

Cl.37; Maintenance or repair of printing machines; maintenance or repair of machines for the manufacture of flexible packaging; maintenance or repair of machines for the manufacture of woven plastic fabric; maintenance or repair of machines for the coating of continuous sheets of flexible packaging material; maintenance or repair of packing machines; maintenance or repair of machines or robots for stacking or de-stacking of pallets; maintenance or repair of foil extruding machines; maintenance or repair of reel winding machines

Cl.41; Conducting classes for the operation of printing machines; conducting classes for the operation of machines for the manufacture of flexible packaging; conducting classes for the operation of machines for the manufacture of woven plastic fabric; conducting classes for the operation of machines for the coating of continuous sheets of flexible packaging material; conducting classes for the operation of packing machines; conducting classes for the operation of machines or robots for stacking or de-stacking of pallets; conducting classes for the operation of foil extruding machines; conducting classes for the operation of reel winding machines

Cl.42; Installation and maintenance of computer software for printing machines; installation and maintenance of computer software for the manufacture of flexible packaging; installation and maintenance of computer software for the manufacture of woven plastic fabric; installation and maintenance of computer software for machines for the coating of continuous sheets of flexible packaging material; installation and maintenance of computer software for packing machines; installation and maintenance of computer software for machines or robots for stacking or de-stacking of pallets; installation and maintenance of computer software for foil extruding machines; installation and maintenance of computer software for reel winding machines
2851174    27/11/2014
RCI INDUSTRIES & TECHNOLOGIES LIMITED
B-97, ALL HEAVENS BUILDING, WAZIRPUR RING ROAD, NEW DELHI 110052
MANUFACTURERS AND MERCHANTS
Used Since :15/01/2013

DELHI

Cl.6; COMMON METALS AND THEIR ALLOYS; METAL BUILDING MATERIALS; TRANSPORTABLE BUILDINGS OF METAL; MATERIALS OF METAL FOR RAILWAY TRACKS; NON-ELECTRIC CABLES AND WIRES OF COMMON METAL; IRONMONGERY; SMALL ITEMS OF METAL HARDWARE; PIPES AND TUBES OF METAL; SAFES; GOODS OF COMMON METAL NOT INCLUDED IN OTHER CLASSES; ORES.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS.

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINTBRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS; PRINTERS' TYPE; PRINTING BLOCKS.

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES: ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLER.

Cl.20; FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS.

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES.

Cl.24; TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
2855384  02/12/2014
SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
Manufacturers and Merchants
a company incorporated under the laws of Switzerland

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Cl.5; Formulated milk for babies; food for babies; food substances for babies.
Cl.30; Biscuits, processed cereals; breakfast cereals; cereal bars; ready-to-eat cereals; cereal preparations for food; foodstuffs having a base of rice, of flour or of cereals, also in the form of ready-made dishes.
Dubai Islamic Bank
The better way to bank

2883415  15/01/2015

DUBAI ISLAMIC BANK PJSC
P. O. Box 1080, Dubai, United Arab Emirates.

Manufacturers and Service Providrs
A company organised and existing under the laws of UAE.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SEPARATELY
AND USED THE MARK AS A WHOLE

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter;
bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint
brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus);
plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.35; Advertising, business management, business administration, office functions, Business and commercial
information services, Business planning, market analysis and research.

Cl.36; Financial services; monetary affairs; insurance; real estate affairs; real estate financing; asset and fund
management, including asset and fund management in connection with capital investments in real estate and mutual
funds in the real estate sector; real estate management and brokerage; rental and leasing of real estate (facility
management); financial services for the planning and development of capital investment products and services in the
field of capital investments in real estate; real estate financing, financial services for the development of finance concepts
in connection with real estate; consultancy services in relation to all the aforesaid.
REINFORCEKIT

2908479  24/02/2015
SAM 3X ENGINEERING
9 AVENUE ALBERT11,98000 MONACO,MONACO
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since :31/01/2011

KOLKATA

Cl.1; CHEMICALS USED IN INDUSTRY, SCIENCE AND PHOTOGRAPHY, AS WELL AS IN AGRICULTURE, HORTICULTURE AND FORESTRY; UNPROCESSED ARTIFICIAL RESINS, UNPROCESSED PLASTICS; FERTILIZERS; FIRE EXTINGUISHING COMPOSITIONS; TEMPERING AND SOLDERING PREPARATIONS; CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS; TANNING SUBSTANCES; ADHESIVES FOR INDUSTRIAL PURPOSES.

Cl.17; RUBBER, GUTTA-PERCHA, GUM, ASBESTOS, MICA AND GOODS MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING AND INSULATING MATERIALS; FLEXIBLE TUBES, NOT OF METAL
HEIDI-ALPEN

2908842  24/02/2015
MIGROS-GENOSSENSCHAFTS-BUND
LIMMATSTRASSE 152, CH-8005 ZURICH, SWITZERLAND
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.29; CHEESE AND DAIRY PRODUCTS OF ALL TYPES, EGGS, JAMS; MEAT AND CHARCUTERIE

Cl.30; EDIBLE ICES, CHOCOLATE, PASTRY AND CONFECTIONERY, MUESLI

Cl.32; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2912159    24/02/2015
SANJAY KUMAR
B-30, Gama- 1st, Gr. Noida, Uttar Pradesh
REAL ESTATE
RESIDENT INDIVIDUAL

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :29/12/2014

To be associated with:
2260127, 2260128, 2798476

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.

Cl.36; ACCOMMODATION BUREAUX, APARTMENT HOUSE, REAL ESTATE AFFAIRS, MANAGEMENT, BROKERAGE, CAPITAL INVESTMENT ESTATE AGENCIES, HOUSING AGENTS, LEASING OF REAL ESTATE, REAL ESTATE AGENCIES, REAL ESTATE APPRAISAL, REAL ESTATE BROKERS, PROPERTY MANAGEMENT SERVICES, REAL ESTATE MANAGEMENT, RENT COLLECTION, RENTAL OF OFFICES, RENTING OF APARTMENTS, RENTING OF FLATS
Cl.37; BRICKLAYING, BUILDERS, REAL ESTATE DEVELOPERS, RENTAL OF CONSTRUCTION EQUIPMENTS AND MACHINES, REPAIR & MAINTENANCE OF ALL KIND OF BUILDINGS, BUILDING INSULATING, BUILDING SEALING, CLEANING OF BUILDINGS, CONSTRUCTION, DAMP-PROOFING OF BUILDING, DEMOLITION OF BUILDINGS, DRILLING OF WELLS, POINTING, INTERIOR AND EXTERIOR, ROAD PAVING, ROOFING SERVICES, SANDING, SCAFFOLDING, UNDERWATER CONSTRUCTION, UNDERWATER REPAIR, WINDOW CLEANING, TOWN PLANNERS, COLONIZERS, LAND AND INFRASTRUCTURE DEVELOPERS, SUPERVISION & INSTALLATION SERVICES
KostPrice
2912531 27/02/2015
NDTV CONVERGENCE LIMITED
207 Okhla Industrial Estate, Phase III, New Delhi-110020
Service Providers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.35; Advertising; business management; business administration; office functions.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
IoWater

2931002  27/03/2015
LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURER & MERCHANT
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.7; ELECTRIC MIXERS FOR HOUSEHOLD PURPOSES; ELECTRIC CRUSHERS (GRINDERS) FOR HOUSEHOLD PURPOSES; ELECTRIC FRUIT PRESSES FOR HOUSEHOLD PURPOSES; ELECTRIC WHISKS FOR HOUSEHOLD PURPOSES; ELECTRIC BLENDERS FOR HOUSEHOLD PURPOSES; LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; DISHWASHERS; AUTOMATIC DISHWASHERS; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS; VACUUM CLEANER BAGS; VACUUM CLEANER HOSES

Cl.9; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR AIR CLEANERS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR REFRIGERATORS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR AIR CONDITIONERS; DOWNLOADABLE COMPUTER APPLICATION SOFTWARE FOR SMART PHONES; DOWNLOADABLE COMPUTER SOFTWARE APPLICATION; COMPUTER SOFTWARE FOR PERSONAL INFORMATION MANAGEMENT; THE INTERNET OF THINGS OPERATING SYSTEM PROGRAMS; COMPUTER GAME SOFTWARE; COMPUTERS; MOBILE PHONES; PORTABLE COMMUNICATIONS APPARATUS; ELECTRIC AUDIO AND VISUAL APPARATUS AND INSTRUMENTS; TELEVISIONS.

Cl.11; AIR PURIFIERS FOR HOUSEHOLD PURPOSES; IONIZATION APPARATUS FOR THE TREATMENT OF AIR; ELECTRIC DISH DISINFECTANT APPARATUS FOR HOUSEHOLD PURPOSES; ELECTRIC CLOTHES DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC DEHUMIDIFIERS FOR HOUSEHOLD PURPOSES; LIGHT WAVE OVENS; REFRIGERATORS; MICROWAVE OVENS (COOKING APPARATUS); ELECTRIC REFRIGERATING SHOWCASES; ELECTRIC LAUNDRY DRYERS; MICROWAVE OVENS; ELECTRIC HUMIDIFIERS FOR HOUSEHOLD USE; HEAT EXCHANGERS; AIR CONDITIONERS; RANGE HOODS FOR HOUSEHOLD PURPOSES.
IFWE

Priority claimed from 15/10/2014; Application No. : 86/425,010 ;United States of America

2939563 10/04/2015

IFWE, INC.
840 BATTERY STREET,2ND FLOOR,SAN FRANCISCO,CALIFORNIA 94111,UNITED STATES OF AMERICA
MANUFACTURER & MERCHANT & SERVICE PROVIDER

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.9; COMPUTER PROGRAMS FOR USE IN DEVELOPING AND EXECUTING OTHER COMPUTER PROGRAMS ON COMPUTERS, COMPUTER NETWORKS, AND GLOBAL COMMUNICATIONS NETWORKS; COMPUTER PROGRAMS FOR USE IN NAVIGATING, BROWSING, TRANSFERRING INFORMATION, AND DISTRIBUTING AND VIEWING OTHER COMPUTER PROGRAMS ON COMPUTERS, COMPUTER NETWORKS AND GLOBAL COMMUNICATIONS NETWORKS, AND INSTRUCTION MANUALS SOLD THEREWITH; OPEN SOURCE COMPUTER SOFTWARE FOR USE IN DEVELOPING AND EXECUTING OTHER COMPUTER PROGRAMS ON COMPUTERS, COMPUTER NETWORKS, AND GLOBAL COMMUNICATIONS NETWORKS; OPEN SOURCE SOFTWARE FOR USE IN NAVIGATING, BROWSING, TRANSFERRING INFORMATION, AND DISTRIBUTING AND VIEWING OTHER COMPUTER PROGRAMS ON COMPUTERS, COMPUTER NETWORKS AND GLOBAL COMMUNICATIONS NETWORKS; COMPUTER PERIPHERALS; COMPUTER GAME SOFTWARE.

Cl.35; BUSINESS DEVELOPMENT SERVICES; BUSINESS CONSULTATION SERVICES; BUSINESS MARKETING CONSULTATION SERVICES; PRODUCT MARKETING SERVICES; AND CREATION AND OPERATION OF TECHNOLOGY BUSINESSES FOR OTHERS

Cl.41; EDUCATIONAL SERVICES, NAMELY, ORGANIZING SEMINARS AND CONFERENCES ON TECHNICAL SUBJECTS AND OPEN SOURCE SOFTWARE; PROVIDING ONLINE NON-DOWNLOADABLE GAME SOFTWARE

Cl.42; PROVIDING INFORMATION VIA A WEBSITE ON GLOBAL COMPUTER NETWORKS IN THE FIELDS OF COMPUTERS, COMPUTER SOFTWARE, ONLINE COMPUTER SERVICES, HIGH TECHNOLOGY, AND INFORMATION TECHNOLOGY; APPLICATION SERVICE PROVIDER, NAMELY, HOSTING OPEN SOURCE COMPUTER SOFTWARE APPLICATIONS FOR OTHERS; COMPUTER SOFTWARE TECHNOLOGY CONSULTING; COMPUTER SOFTWARE DESIGN AND DEVELOPMENT FOR OTHERS; SOFTWARE INSTALLATION, MAINTENANCE AND INTEGRATION; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING OF COMPUTER HARDWARE AND SOFTWARE PROBLEMS; INTEGRATION SERVICES OF COMPUTER SYSTEMS AND NETWORKS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER SOFTWARE IN THE FIELD OF INFORMATION TECHNOLOGY FOR USE IN DEVELOPING, INTEGRATING, AND DEPLOYING COMPUTER PROGRAMS AND WEB SERVICE APPLICATIONS; FACILITATING AN OPEN SOURCE PROJECT, NAMELY, PROVIDING A WEB SITE CONTAINING INFORMATION IN THE FIELDS OF OPEN SOURCE COMPUTER SOFTWARE DEVELOPMENT, COMPUTERS, COMPUTING, COMPUTER SOFTWARE, TECHNOLOGY AND MEDIA VIA ELECTRONIC COMMUNICATIONS NETWORKS; PROVIDING A WEB SITE MAKING AVAILABLE THIRD-PARTY COMPUTER SOFTWARE AND OPEN SOURCE COMPUTER SOFTWARE DEVELOPMENT FOR DOWNLOAD; PROVIDING DATABASES FEATURING INFORMATION IN THE FIELD OF COMPUTER SOFTWARE DEVELOPMENT; HOSTING AN ONLINE COMMUNITY WEBSITE FEATURING WEB PORTALS, WEB LOGS, BLOGS, ELECTRONIC BULLETIN BOARDS, COLLABORATION AND WIKI SITES RELATED TO COMPUTER SOFTWARE DEVELOPMENT; DESIGN AND DEVELOPMENT OF COMPUTER GAME SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; GRAPHIC DESIGN SERVICES; PRODUCT DESIGN SERVICES; NEW PRODUCT AND SERVICE DEVELOPMENT SERVICES.
Priority claimed from 18/11/2014; Application No. : 013471024 ;European Union

2963270  14/05/2015

GUDLY LIMITED
7/8 WILTON TERRACE, DUBLIN 2, IRELAND
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF IRELAND

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.9; DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION FOR SOCIAL NETWORKING; DOWNLOADABLE SOFTWARE FOR COMPUTERS, PORTABLE HANDHELD DIGITAL ELECTRONIC COMMUNICATION DEVICES, MOBILE DEVICES AND WIRED AND WIRELESS COMMUNICATION DEVICES FOR FACILITATION OF COMMUNICATION AND DATA TRANSMISSION IN THE FIELD OF SOCIAL NETWORKING; DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION FOR USE WITH COMPUTERS, PORTABLE HANDHELD DIGITAL ELECTRONIC COMMUNICATION DEVICES, MOBILE DEVICES AND WIRED AND WIRELESS COMMUNICATION DEVICES FOR FACILITATION OF COMMUNICATION; SOFTWARE FOR FACILITATING SOCIAL NETWORKING.

Cl.42; COMPUTER SERVICES, NAMELY, CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, GET FEEDBACK FROM OTHERS, FORM GROUPS AND VIRTUAL COMMUNITIES, ENGAGE IN SOCIAL, BUSINESS AND/OR COMMUNITY NETWORKING, SHARE PHOTOS, VIDEOS AND DATA.

Cl.45; ONLINE SOCIAL NETWORKING SERVICES; PROVIDING A WEBSITE ON THE INTERNET FOR THE PURPOSE OF SOCIAL NETWORKING; INTERNET-BASED SOCIAL NETWORKING SERVICES; ONLINE SOCIAL NETWORKING SERVICES ACCESSIBLE BY MEANS OF DOWNLOADABLE MOBILE APPLICATIONS.
CONNECT FOR LIFE

3020456    29/07/2015

JOHNSON & JOHNSON
ONE JOHNSON & JOHNSON PLAZA, NEW BRUNSWICK, NEW JERSEY, 08933, U.S.A.

SERVICE PROVIDERS
(A corporation organized and existing under the laws of the State of New Jersey, U.S.A.)

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used

DELHI

Cl.36; Providing funding for medical research in the field of infectious diseases and general health care.

Cl.41; Providing educational information to health care professionals and patients in the field of infectious diseases and general health care; providing educational courses and training for health care professionals in the area of clinical management.

Cl.44; Providing health information and health education via mobile phones, web-based platforms, and the Internet; providing a web-based program allowing health care professionals to manage patient treatment.
Readme

Priority claimed from 23/07/2015; Application No. : 40-2015-0055178 ;Republic of Korea

3026558   06/08/2015

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
MANUFACTURERS AND MERCHANTS
A Korean Company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.9;Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computers; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders and radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; DVD players; Portable media players.

Cl.14;Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
Priority claimed from 23/07/2015; Application No.: 40-2015-0055177; Republic of Korea

3030660 12/08/2015

LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUL,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.9; SMART PHONES; DISPLAYS FOR SMART PHONE; MOBILE PHONES; WEARABLE SMART PHONES; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSETS FOR MOBILE PHONE; WIRELESS HEADSETS FOR SMART PHONE; DIGITAL SET TOP BOXES; LEATHER CASES FOR MOBILE PHONE; LEATHER CASES FOR SMART PHONE; FLIP COVERS FOR MOBILE PHONE; FLIP COVERS FOR SMART PHONE; APPLICATION SOFTWARE; SOFTWARE FOR MOBILE PHONE; SOFTWARE FOR TELEVISION; TABLET COMPUTERS; MONITORS FOR COMPUTER; COMMERCIAL MONITORS; WEARABLE COMPUTERS; COMPUTERS; PRINTERS FOR COMPUTER; LED DISPLAYS; LEATHER CASES FOR TABLET COMPUTER; FLIP COVERS FOR TABLET COMPUTER; PORTABLE COMPUTERS; RECHARGEABLE BATTERIES FOR MOBILE PHONES; BATTERY CHARGERS FOR MOBILE PHONES; 3D SPECTACLES; DIGITAL CAMERAS; NETWORK MONITORING CAMERAS NAMELY FOR SURVEILLANCE; TELEVISION RECEIVERS; DISPLAYS FOR TELEVISION RECEIVER; AUDIO COMPONENT SYSTEM COMPOSED OF SURROUND SOUND SPEAKERS, LOUDSPEAKERS, TUNERS, SOUND MIXERS, EQUALIZER, AUDIO RECORDERS AND RADIO RECEIVERS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; EARPHONES; DVD PLAYERS; PORTABLE MEDIA PLAYERS.

Cl.14; WATCHES; PARTS AND FITTINGS FOR WATCHES; WRIST WATCHES; ELECTRONIC CLOCKS AND WATCHES; BRACELETS (JEWELRY); WATCHBANDS; CONTROL CLOCKS; WATCHES WITH THE FUNCTION OF WIRELESS COMMUNICATION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE DATA TO SMART PHONES AND PDAS.
3045483  02/09/2015
WEGILANT NET SOLUTIONS PVT. LTD.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Agents address:
R.P. RAMANATHAN
D. NO. 12/7, SRI ARAVINDAR ANNAI ILLAM, CLASSIC GARDEN, NEW THILLAI NAGAR, COIMBATORE 641 041
Used Since :21/11/2011
To be associated with:
3045482, 3045483
DELHI
CI.9; SCIENTIFIC, APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; DATA PROCESSING EQUIPMENT AND COMPUTERS, PRODUCTS FOR MOBILE APPLICATIONS.
CI.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN THERETO; INDUSRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE PRODUCTS AND SERVICES RELATING TO MOBILE APPLICATIONS, INFORMATION SECURITY, SOFTWARE SECURITY SCANNING AND TESTING SERVICES.
3292279 23/06/2016
DISCOVERY COMMUNICATIONS, LLC
One Discovery Place, Silver Spring, Maryland 20910, United States of America
Service Providers
a limited liability company organized under the laws of the State of Delaware, United States of America

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI
Cl.38; Communications services, namely, transmitting streamed sound and audio-visual recordings via the Internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the Internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line forums for transmission of messages among computer users; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest.

Cl.41; Entertainment services, namely, ongoing multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing entertainment information regarding ongoing television programs via a global computer network; production of television programs; production of multimedia programs; production of films.
SOMANTO
3515439    27/03/2017
ALEKH GOEL
K.No.331, Village Dhanven, Deva Road, Chinthat
Sole Proprietor

Address for service in India/Attorney address:
RISHI SAXENA
Plot No. 57, Vishal Khand - 4, Gomti Nagar, Lucknow 22601

Proposed to be Used
DELI

Cl.11; MANUFACTURE AND SALE OF SANITARY WARE; SANITARY APPARATUS AND INSTALLATIONS; WATER SUPPLY APPARATUS; BATH INSTALLATIONS; SHOWERS AND SHOWER INSTALLATION; SHOWER CUBICLES; BASINS; LAVATORIES; TOILETS; TOILET SEATS; TAPS; BATHROOM FITTINGS; WATER PIPES FOR SANITARY INSTALLATION; WATER TANKS; TILES; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS

Cl.19; MANUFACTURE AND SALE OF NON-METALLIC RIGID PIPES; RIGID PVC PIPES; PVC PIPES FOR FLOW OF LIQUIDS
OM TV

3549983  16/05/2017
INFORMATION TV PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Phase 1, New Delhi 110020

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI

Cl.38; Transmission of news and current affairs; telecommunications

Cl.41; News programmes and reporting services; education; providing of training, entertainment, sporting and cultural activities
3638827  19/09/2017
VIJIT RETAIL PRIVATE LIMITED
H.NO. 20, VILLAGE-TOLI, PO-NEELKANTH, TEHSIL KOTDWAR, PAURI GARHWAL, uttarakhand-249302

Company
Address for service in India/Attorney address:
PARUL GUPTA & ASSOCIATES
H.NO. 100/3, NEAR JAIN MANDIR, JACOBPURA, GURGAON, HARYANA-122001.

Proposed to be Used
DELHI
Cl.21; Household or Kitchen Utensils and Containers; Articles for cleaning purposes; unworked or semi-worked glass, except building glass; Glassware, porcelain and Earthenware
Cl.28; Games, Toys and playthings; Gymnastic and sporting articles; Decorations for christmas tress; video game Apparatus
JOY ROC

3765023  26/02/2018
JOY GLOBAL UNDERGROUND MINING LLC
40 Pennwood Place, Suite 100, Warrendale, Pennsylvania 15086, United States of America.

Address for service in India/Attorney address:
INVENTURE IP
C 1/8 Sector 36 NOIDA 201301 UP

Proposed to be Used

DELHI

Cl.9; Systems, software, hardware, and machinery used to operate, manage, and provide quality control for mining equipment remotely.

Cl.37; Providing remote operating centers for use in the field of mining; installation of remote operating centers for use in mining.
3772227  07/03/2018
EXPRESSIVE HOTEL PROPERTIES PVT LTD
J-N- 3, 14-5, Aashirwad CHS, Sector 9, Vashi, Navi Mumbai- 400703
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
MUMBAI

Cl.35; Entertainment marketing services; advertising and marketing of cinemas and movies; business management of theaters; business administration and management; entertainment admission venue control services.

Cl.41; Theater and cinema services; entertainment services; providing theater and cinema facilities; production and distribution of films; screening and rental of movies and films; entertainment and theatre booking services; ticket reservation and booking services for theatre, entertainment, sporting and cultural, educational and artistic events; on-line entertainment ticket agency services; photographic and video services; rental or lease of cine-film apparatus, projectors and other equipment; exhibition of cine films; organizing and arranging or entertainment, cultural, educational, musical and artistic events; provision of information relating to movies; audio-visual display presentation services for entertainment purposes.
CLINOVA O.R.S

4119129  15/03/2019

CLINOVA LIMITED
International House, Southampton International, Business Park, George Curl Way Southampton SO18 2RZ United Kingdom
A Company incorporated under the laws of United Kingdom

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Cl.5; Pharmaceutical preparations and substances; vitamins, Food supplements consisting of minerals; dietetic foods adapted for medical use; Nutritional supplements containing vitamins and minerals; Vitamin supplements in tablet form for making effervescent beverages when added to water

Cl.32; Mineral and aerated waters; non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; Concentrates, syrups and powders used in the preparation of soft drinks; drinking waters; energy drinks; flavoured waters; fruit drinks; fruit flavoured soft drinks; isotonic drinks; soft drinks; sports drinks; flavoured waters; Non-alcoholic beverages
BHARTI REALTY LIMITED
Airtel Centre, Plot No. 16 Udyog Vihar, Phase-IV Gurgaon, Haryana 122015
A company incorporated under the Companies Act 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :14/06/2012

DELHI

Cl.16; Posters; printed materials and publications; user manuals, booklets, pamphlets, brochures; flyers; printed columns and articles, clipboards, advertisement frames made of card boards, advertisement and publicity literature, letter heads, calendars and diaries; pictures; graphic reproduction cards of all types and description; engravings, printed award certificates.

Cl.35; Advertising; rental of advertisement space; office functions; business management of wholesale and retail outlets; business meeting planning; business management consulting with relation to strategy, marketing, production, personnel and retail sale matters; business administration; retail services relating to food; mail order retail services related to foodstuffs.

Cl.36; Financial affairs; monetary affairs; real estate affairs such as rental of office space and commercial premises; real estate management services relating to office premises; providing multiple payment options by means of customer operated electronic terminals available on-site in retail stores; leasing and real estate management of shopping mall space.

Cl.43; Providing food and drink, and temporary accommodation; rental of rooms as temporary living accommodation; rental of rooms for holding functions, conferences, conventions, exhibitions, seminars and meetings; providing temporary accommodation; providing facilities for conferences, exhibitions and meetings; serving food and drink in retail and takeaway establishments; preparation and provision of food and drink for consumption in retail establishments.
Loopspro
4378566  16/12/2019
YOGENDRA KUMAR SHARMA
Village-Rangpuri, District-Mahipalpur, New Delhi-110037
MANUFACTURER
Individual
Proposed to be Used
DELHI
Cl.9; Mobile Accessories.
Cl.12; Eclectic cycle, Bike and Vehicle, Other Electric Vehicle.
Cl.21; Kitchen Utensils, Households Products.
**Trade Marks Journal No: 1952, 15/06/2020 Class 99**

**4384590 20/12/2019**

PANDORUM TECHNOLOGIES PVT. LTD.
EGF 4 & 5, Bangalore Bio Innovation Centre, Helix Biotech Park, Electronic City Phase-1, Bangalore – 560100
A Company incorporated under the Indian Companies Act, 1956

**Address for service in India/Attorney address:**
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

**Proposed to be Used**

**CHENNAI**

**Cl.5:** Pharmaceutical and medical preparations namely biological preparations for medical purposes; biological tissue cultures such as tissue engineering for medical purposes; chemical preparations for medical purposes; solutions for use with contact lenses; cultures of microorganisms for medical use; medicated eye washes; stem cells for medical purposes.

**Cl.10:** Surgical and medical apparatus and instruments namely transplants specifically, intra-corneal implants and lenses for surgical implantation; surgical implants comprised of living tissues.

**Cl.44:** Medical services namely, restoration of vision through surgical processes; medical screening and medical analysis for treatment of vision.
4386237   23/12/2019
MMI ONLINE LIMITED
9&11, Jagran Building Okhla phase IIi New Delhi 20
Media Corporation

Address for service in India/Attorney address:
MIR IMTIYAZ
Maven Legal LLP, B-28, Basement Defence Colony, New Delhi 110024

Used Since :03/11/2008

DELHI

Cl.16; NEWSPAPERS, PAPER AND PAPER ARTICLES, PRINTED MATTER. BOOKS, PERIODICALS, MAGAZINES,
PHOTOGRAPHS, STATIONARY. INSTRUCTIONAL AND TEACHING MATERIAL, PAMPHLETS INCLUDING THE GOODS IN
CLASS-16

Cl.35; ADVERTISING, OFFICE FUNCTIONS AND BUSINESS MANAGEMENT, INCLUDED IN CLASS 35
4391487   27/12/2019
TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED
Plot No 1, Bidadi Industrial Area, Bidadi, Ramnagara District, Karnataka- 562109
An Indian Company incorported under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DICTIONARY WORDS APPEARING IN THE MARK.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.
Cl.35; Advertising; business management; business administration; office.
Cl.37; Repair; servicing and installation services.
GLUCOFEND

4398015  04/01/2020  
DR. BIOVEDA LAB  
437-438, POLARIS COMMERCIAL MALL, CANAL ROAD, PUNAGAM, SURAT – 395010, GUJARAT, INDIA

PARTNERSHIP FIRM

Address for service in India/Attorney address:
UPENDRA PATEL  
UPENDRA PATEL & ASSOCIATES, 63/A, 6TH FLOOR, MAHER PARK-A, ATHWAGATE, NANPURA, SURAT - 395 001 - GUJARAT

Proposed to be Used

AHMEDABAD

Cl.5; DIETARY SUPPLEMENTS

Cl.35; SERVICES OF WHOLESALE AND RETAIL TRADING, MARKETING AND DISTRIBUTION OF DIETARY SUPPLEMENTS
4402962   09/01/2020
PRIYA TOLASARIYA
6-3-248/1, Flat no. 411, Indralok Complex, Banjara Hills, Road no. 1
Sole Proprietorship Concern, Indian National

Address for service in India/Attorney address:
R.K. DEWAN AND COMPANY
DARE HOUSE ANNEXE, 4TH FLOOR, NO, 44, 2ND LINE BEACH CHENNAI-600 001.

Proposed to be Used
CHENNAI

Cl.30; FLOUR AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; OAT BASED FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; TARTS; PIES; MOUSSES; CEREAL BARS; SWEETS, CONFECTIONERY; NUT CONFECTIONERY; CHOCOLATE COATED NUT; NUTMEGS; SNACK FOODS; CHIPS, WAFERS AND CRISPS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; BAKING POWDER, CUSTARD POWDER, COCOA POWDER, VANILLA; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICELLI AND SEMOLINA; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; ORGANIC CURRY SAUCES; SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA, GREEN TEA AND ICED TEA, COFFEE AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, ICE CREAM AND ICE CREAM MIX

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, MOTEL AND RESTAURANT SERVICES; SELF-SERVICE RESTAURANTS, SNACK BARS, CANTENNE SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES; BAKERY SERVICES; CONSULTANCY RELATING TO BAKING SERVICE; OUTDOOR CATERING SERVICES; FOOD ORDERING ONLINE SERVICES; INFORMATION AND CONSULTANCY SERVICES IN RELATION TO THE PROVISION OF FOOD.
R'ecology
4431297  05/02/2020
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

Cl.24; TOWELS, BED SHEETS, BED BLANKET, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS

Cl.27; Carpets, rugs, bath rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
Trade Marks Journal No: 1952 , 15/06/2020 Class 99

WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.
Body Incorporate

Proposed to be Used
MUMBAI

Cl.24; Towels, bed sheets, bed blanket, quilts, duvet and other textiles goods and substitutes for textiles; household linen; curtains of textile; diapered linen; table covers

Cl.27; Carpets, rugs, bath rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings [non-textile]
4433241 07/02/2020
BELOGICAL PTE. LTD.
80 Robinson Road #02-00 SINGAPORE (068898)
A corporation organized and existing under the laws of Singapore

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
4314016

DELHI

Cl.9; Downloadable software in the nature of a mobile application for internet-based dating and matchmaking; Downloadable software in the nature of a mobile application in the field of social media, namely, for sending status updates to subscribers of web feeds, uploading and downloadable electronic files to share with others; Computer software, including downloadable computer software and mobile apps; Computer application software for mobile phones; Portable multimedia players and computers; Computer software for taking and editing photographs and for recording and editing videos; Computer software for the live or non-live transmission and dissemination of photographs, videos, images, audiovisual content, data, text, message, comments, advertisements and communications; Computer software for sending and receiving photographs, videos, images, electronic messages and digital text to others via global computer networks; Downloadable computer software for viewing and interacting with a feed of images, audio-visual and video content and associated text and data; Computer software for use in connection with online dating services and social networks; Computer software for social networking; Software for the collection, editing, organizing, modifying, transmission, storage and sharing of data and information; Computer software enabling users to create and access social networking information, including address books, friends lists, profiles, preferences and personal data

Cl.38; Telecommunications; Telecommunications, namely, electronic transmission of data, messages, animations, images, videos, multimedia content and information in the field of entertainment and social networks; Photo sharing and video sharing, namely, electronic transmission of files containing photographs, videos and audiovisual content in digital form among internet users; Electronic transmission of images, audiovisual content and video content, photographs, videos, data, text, messages, advertisements and advertising communications; Providing access to computer, electronic and online databases; Dissemination via computers, mobile applications, website applications or other communications
networks, namely, loading, posting, displaying, tagging and electronic transmission of data, information, messages, animations, videos, multimedia content and images; Dissemination and streaming of audiovisual multimedia content; Transmission of downloadable audio-visual media content; Providing online forums for communication; Provision of email, electronic messaging and instant messaging services; Online chat rooms for social networking

Cl. 45: Personal and social services rendered by other to meet the needs of individuals; Dating services; Internet-based social networking, introduction and dating services; Networking and social introductions based on global computer networks; On-line social networking services; Internet services for social gatherings, networking and meetings
ROPANBALL

4434675  07/02/2020
INVATI CREATIONS PRIVATE LIMITED
UNF - 24, UNNAYAN COMMERCIAL CENTER 1050/1 SURVEY PARK KOLKATA Kolkata West Bengal 700075
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CS NIKHIL MIDHA
#201, Sector-8 Part-I, Karnal, Haryana-132001
Used Since: 14/09/2016
KOLKATA
Cl.1; BASIC CHEMICALS, PESTICIDES & OTHER AGROCHEMICAL PRODUCTS
Cl.5; PHARMACEUTICALS, MEDICAL CHEMICALS AND BOTANICAL PRODUCTS
SAIRA S.R.L.,
Piazza Castello, 17, Milano, Italy
An incorporated business forming a limited liability company of Italian nationality

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Proposed to be Used

DElHI

Cl.6; Railway material; railroad ties of metal; guard rails of metal for railways; railway loading gauges of metal; loading
gauge rods of metal for railway wagons; cast iron material for railroad tracks; tracks of metal for rail vehicles; steel rails;
rails of metal; fish plates [rails]; railway points; railway crossovers of metal; railway material of metal; pipes of metal.

Cl.9; Railway traffic safety appliances; railway signal apparatus, luminous or mechanical; electrodynamic apparatus for
the remote control of railway points; railway signals.

Cl.12; Locomotives; electric locomotives; railway bogies; railway cars; railway passenger cars; trolleys; buffers for
railway rolling stock; wheels for railway cars; railtrucks for passengers; undercarriages for railway cars; flanges for
railway wheel tires; undercarriages for vehicles; passenger trains; structural parts for trains; freight trains; upholstery for
vehicles; fitted liners for the cargo area of vehicles; leather upholstery for vehicle seats.

Cl.37; Repair and maintenance of rail vehicles; installation, maintenance and repair of railroad tracks; repair or
maintenance of railway rolling stock; repair and maintenance of land, water, air and railway vehicles; providing
information relating to the repair or maintenance of railway rolling stock; upholstering of vehicle seats; information and
consultancy services relating to vehicle repair.

Cl.42; Design of rail, land, water vehicles parts, namely interior parts as seats, panels and furniture; interior design; interior decoration consultancy; design of interior decor; industrial and graphic art design; architectural and engineering services; design of building interiors and exteriors.
VeinVue

4446970   19/02/2020

SAPNA AHUJA
SU-151 Second Floor Pitampura , 110034
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI

Cl.9; SCIENTIFIC INSTRUMENTS thermometers and electronic thermometers, other than for medical purposes, included soother thermometers; anti-radiation SCIENTIFIC INSTRUMENTS & EQUIPMENTS, SURVEYING AND ELECTRICAL APPARATUS, LABORATORY GLASSWARE, OPTICAL APPARATUS, OPTICAL GLASS, OPTICAL FIBER, OPTICAL DATA MEDIA & OPTICAL CONDENSERS, garment bath and room thermometers; digital photograph frames; stress meters not for medical use; x-ray

Cl.10; surgical instrument, orthopedic implants, surgical, medical, dental and veterinary instruments and apparatus (including artificial limbs, eyes and teeth, Medical devices, namely implants in form of a gel, sold alone or in kits, including but not limited to prefilled syringes, for filling out wrinkles, folds, scars, lips as well as for face and body contouring and for rejuvenation of the skin
AMMAMA – Heart Within Heart

4453313    25/02/2020
SCM SILKS PRIVATE LIMITED
74, New Market Street, Tiruppur - 641604, Tamil Nadu
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Cl.25; Clothing, footwear, headwear.
4453314    25/02/2020
SCM SILKS PRIVATE LIMITED
74, New Market Street, Tiruppur - 641604, Tamil Nadu
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Cl.25; Clothing, footwear, headwear.
4454851    26/02/2020
M/S SANGEETHA JEWELLERY
No. 40/9141, Kodiyatt Chambers, Rajaji Road, Ernakulam, Kochi-682035, India
A Partnership Firm

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
To be associated with:
2626080, 3833274
CHENNAI

Cl.14; Orniments of precious metal in the nature of jewellery; jewellery, precious stones, precious metals and their alloys in precious metals or coated therewith, not included in other classes

Cl.35; Retail shop for Jewellery, Diamonds and other precious stones
4459783  02/03/2020
NEHA RAJORIA
Tower 1- Flat no. 5A, sALARPURIA Gardenia, Bidhan Nagar,Durgapur, (W.B)
propietor,
Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)
Proposed to be Used
KOLKATA
Cl.35; Event Marketing, Business administration, advertisements, office functions
Cl.41; Arranging of film events, musical events, cultural and sporting events, wedding events and live entertainment events.
SCALPERS TRADING ACADEMY LLP
11/3A2, Beula Nagar, Korampallam, Thoothukudi, Thoothukudi, Tamil Nadu, 628101
LLP Identification Number: AAR-0640

Address for service in India/Attorney address:
MURUGESH KASIVEL & A. RAJA MOHAMED
NO.331, ADDN. LAW CHAMBERS, HIGH COURT OF MADRAS, CHENNAI-600104, TAMILNADU, INDIA.

Used Since: 18/11/2019

CHENNAI

Cl.36; Brokerage, capital investment, financial consultancy, Share Management, Share Services, Share Registrations, Share Underwriting, Share Portfolio Management, Management of Shares, Registration of shares, Administration of Shares, Share orientation advisory services, Share price information services, Time-Share property Management, Time-share management services.

Cl.41; Education, providing of training, arranging and conducting of colloquiums, arranging and conducting of workshops [training], arranging and conducting of conferences arranging and conducting of seminars, arranging and conducting of symposiums, publication of books, coaching [training], organization of exhibitions for cultural or educational purposes, presentation of live performances, providing on-line electronic publications, not downloadable, publication of electronic books and journals on-line, arranging and conducting of symposiums and practical training [demonstration]
4466595  07/03/2020
T.V. TODAY NETWORK LIMITED
F-26, First Floor, Connaught Circus, New Delhi – 110001
A company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :14/10/2016

DELHI

Cl.9; Recorded and downloadable media; Computer Software; Downloadable software in the nature of a mobile application for wireless devices; Downloadable electronic publications; Downloadable image files, graphics, ringtones; Recordable instruments; Computers; Laptops; Electronic notebooks; Printers; Scanners; Electronic book readers.

Cl.16; Paper and cardboard goods; printed matter; Periodicals, Magazines, Newspapers, Journals, Newsletters; visiting cards; stationery; posters; greeting cards; calendars; advertisement board of cardboard; pictures; catalogues; photographs; printed photographs; note books; gift cards; Printed advertisement and publicity material and plastic material for packaging.

Cl.35; Radio, TV & online advertising; business inquiries; business information; Marketing; business management; business administration; office functions.

Cl.38; Telecommunications; Radio and TV Broadcasting; Wireless Broadcasting.

Cl.41; Entertainment; Radio & TV Programming; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; Presentation of Live Performances; Recreation Services; Production of Music; Providing Online Music, Electronic Publication, Videos (nondownloadable); Recording Studio Services.
4475641  18/03/2020
EXCLUSIVE VISION BROADCAST PRIVATE LIMITED
Flat -88, Pocket-03, Sector 23, Rohini, Delhi-110085
body corporate
Address for service in India/Attorney address:
NAKUL GROVER ADV.,
10/7 WEST PATEL NAGAR, 2ND FLOOR, NEW DELHI 8

Proposed to be Used
To be associated with:
2427013
DELHI
Cl.38; telecommunication
Cl.41; entertainment
The New Me
4476508  18/03/2020
RHI PRINTOGRAPHICS THROUGH MR. GAGAN DHAWAN
49, Pace City 1, Sector 37, Gurgaon - 122001
A sole proprietorship company whose proprietor is Mr. Gagan Dhawan

Address for service in India/Attorney address:
NAMRATA PAHWA, ADVOCATE
A-52,2ND FLOOR,CHITTARANJAN PARK,NEW DELHI-110019,INDIA

Proposed to be Used
DELHI

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except
furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes;
instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing
blocks.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture,
aquaculture, horticulture and forestry services.
New Me

4476509   18/03/2020
RHI PRINTOGRAPHICS THROUGH MR. GAGAN DHAWAN
49, Pace City 1, Sector 37, Gurgaon
The sole proprietor company whose proprietor is Mr. Gagan Dhawan

Address for service in India/Attorney address:
NAMRATA PAHWA, ADVOCATE
A-52,2ND FLOOR,CHITTARANJAN PARK,NEW DELHI-110019,INDIA

Proposed to be Used
DELHI

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
ARDEO
4479369   20/03/2020
KEUS AUTOMATION PRIVATE LIMITED
#8-2-309/3/A, 4th Floor, Central Square, Road No.14, Banjara Hills, Hyderabad – 500034, Telangana, India
Private Limited Company
Address for service in India/Attorney address:
SHOBANA KOMAL
Old no. 83A, New no. 20A, Luz Avenue, 5th Street, Mylapore, Chennai - 600 004, Tamil Nadu, India

Proposed to be Used
CHENNAI

Cl.11; Lighting installations and apparatus; Lighting fittings and fixtures; Lighting units; Electric lighting apparatus; Sockets for electrical lights; LED lighting systems; Computer-controlled lighting apparatus; all other kind of lighting products

Cl.35; Advertising, Business administration and business management activities, Export and import, On-line marketing, Showrooms for display of lighting products; Wholesale distribution, Online sale, Retail services in connection with sale of electronic access control apparatus and installations, electrical and electronic goods, electric or electronic control modules, lighting systems, lighting fittings and fixtures, lighting installations and apparatus

Cl.37; Installation, maintenance, repair of lighting apparatus, electrical and electronic goods, electronic access control apparatus and installations, electric or electronic control modules; Replacement of lights; Advisory and information services relating to installation, maintenance and repair of lighting apparatus, electrical and electronic products
4484105    01/04/2020
RAP BREW PRIVATE LIMITED
346A, Phase-IV, Udyog Vihar Gurugram Gurgaon Haryana 122004 India
Private Company
Proposed to be Used
DELHI
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
RAP BREW PRIVATE LIMITED
346A, Phase-IV, Udyog Vihar Gurugram Gurgaon Haryana 122004 India
Private Company

Proposed to be Used
DELHI

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4461784   03/02/2020

[International Registration No. : 1517163]

Zhejiang lifuxiu Cosmetics Co., Ltd.
67 Dashi Road, Fotang Town, Yiwu City, Zhejiang Province China

Proposed to be Used

IR DIVISION

Bath foam; cosmetics; cleaning preparations; abrasives; perfumery; dentifrices; potpourris [fragrances]; polishing preparations; air fragrancing preparations; perfumes.
National Registration No. 4469781 04/02/2020

[International Registration No.: 1463062]

Santen Pharmaceutical Co., Ltd.
9-19, Shimoshinjo 3-chome, Higashiyodogawa-ku, Osaka-shi Osaka-fu 533-8651 Japan

Proposed to be Used

IR DIVISION

Collyrium; eye drops; ophthalmological preparations; pharmaceutical preparations for treatment of cataracts; pharmaceutical preparations for treatment of glaucoma; pharmaceutical preparations for treatment of ocular hypertension; ophthalmic ointments, creams, lotions and gels; pharmaceutical preparations for use in eye injections; pharmaceutical preparations for treatment of pinguecula; pharmaceutical preparations for treatment of chalazion; pharmaceutical preparations for treatment of uveitis; pharmaceutical preparations for improving focus adjustment function declined by accommodative asthenopia; pharmaceutical preparations for treatment of accommodative asthenopia; eye drops for treatment of keratoconjunctival epithelial disorder; antibacterial eye drops; antiallergic eye drops; pharmaceutical preparations; reagent paper for medical purposes; oiled paper for medical purposes; drug delivery agents in the form of edible wafers for wrapping powdered pharmaceuticals; gauze for medical use; capsules for medicines; eyepatches for medical purposes; ear bandages for medical purposes; menstruation bandages; menstruation tampons; sanitary napkins; sanitary panties; absorbent cotton; adhesive plasters; bandages for dressings; liquid bandages; breast-nursing pads; cotton sticks for medical purposes; incontinence diapers; diapers; diaper covers; dietary supplements for humans; nutritional supplements; dietetic beverages adapted for medical purposes; dietetic foods adapted for medical purposes; beverages for babies; food for babies; dietary supplements for animals.
Priority claimed from 16/12/2019; Application No. : UK00003451801 ;United Kingdom
4472016  31/01/2020
[International Registration No. : 1518536]
Dyson Technology Limited
Tetbury Hill Malmesbury, Wiltshire SN16 0RP United Kingdom
Proposed to be Used
IR DIVISION
Hair styling apparatus; electrical appliances for styling hair; apparatus and devices for curling hair; electric hair curling irons; electric hair straightening irons; electric apparatus for hair curling; electric apparatus for hair crimping; electric apparatus for hair cutting; electric apparatus for hair trimming; hand tools and implements for hair; heated hair curling devices; hand tools and implements for curling, cutting, crimping, straightening, styling, trimming or waving hair; hair tongs; hair styling attachments for all the aforesaid goods; cases, boxes and bags specially adapted for all for the aforesaid goods; parts, fittings and accessories all for the aforesaid goods.
CRYPTOKIT

Priority claimed from 02/08/2019; Application No. : 78341 ;Jamaica
4472058  01/02/2020
[International Registration No. : 1518267]
Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America
Proposed to be Used
IR DIVISION
Downloadable computer software used in developing other software; downloadable application development software.
4451232  05/02/2020
[International Registration No. : 1399454]
IMG Group AS
Sykkylsvvegen 125 N-6230 Sykkylven Norway
Proposed to be Used
IR DIVISION
Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.
GIUSEPPE ZANOTTI
4428264 14/01/2020
[International Registration No. : 1346342]
GIUSEPPE ZANOTTI S.P.A.
Via dell’Artigianato, 28 San Mauro Pascoli Italy
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
IR DIVISION
Cl.18; Leather and imitations of leather; Animal skins, hides; Casual bags; Handbags; Purses; Trunks and travelling bags; Backpacks; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery.
Cl.25; Clothing, footwear, headgear.
4448937   05/02/2020
[International Registration No. : 1493704]
EGGNOVO, S. L.
Pol. Industrial San Miguel, Avda Los Tilos, nº 5 E-31132 VILLATUERTA Spain

Proposed to be Used
IR DIVISION

Cl.1; Egg-based biological preparations for making cosmetic products, perfumery products, pharmaceutical products, veterinary products, dietetic products for medicinal use and food for humans or animals.

Cl.5; Pharmaceutical and veterinary products; hygiene and sanitary products for medical use; dietetic food and substances for medical or veterinary use, food for babies; food supplements for humans or animals; all these products and supplements derived from egg.
DISTILLERIE FLORIHANA
Route départementale 12, Les Grands Prés F-06460 CAUSSOLS France

Proposed to be Used
IR DIVISION
Cl.3; Skin whitening preparations; laundry detergents; polishing preparations; preparations for cleaning; degreasing preparations; abrasive preparations; soaps; perfumes; essential oils; cosmetics; hair lotions; shampoos; dentifrices; depilatories; make-up removing products; lipstick; beauty masks; shaving products; preservatives for leather (polishes); creams for leather; massage oil; perfumery products; perfumery oils for manufacture of cosmetic preparations and cosmetic products; perfume bases; perfume compositions (perfumes); cosmetic preparations; fragrances; oils for perfumes and scents; oil for toiletry use; oil for bathing; facial cream; hand cream; body milk; foot cream; hand oils; body oils; foot oils; sachets for perfuming linen; scented water; deodorant soaps; deodorants for personal use; air fragrances; fragrant products for electric or non-electric diffusers of home fragrances; fragrance refills for electric or non-electric dispensers for room deodorants; sachets for perfuming linen, carpets and the air; perfume sticks; liquid soaps; perfumed bags; bubble bath; pillow mist; eau de toilette; eau de parfum; shower gel; facial mask.
Cl.5; Dietetic substances for medical use; food supplements; nutritional supplements; dietetic beverages for medical use.
Cl.29; Jams; olive oil for food; extra-virgin olive oil for food; oils for food.
Cl.30; Aromatic preparations for food; food flavorings, other than essential oils; flavorings for beverages, other than essential oils; tea-based beverages; chocolate; essences for foodstuffs, except etheric essences and essential oils; royal jelly; edible ices; honey; pastry; propolis; cooking salt; sherbets (ices); tea.
4449280  05/02/2020
[International Registration No. : 1203843]
Brauns-Heitmann GmbH & Co. KG
Lütkefeld 15 34414 Warburg Germany

Proposed to be Used

IR DIVISION

Cl.1; Impregnating agents for textiles and leather.

Cl.3; Laundry preparations, in particular special washing agents for leather, wool and fine textiles; additives for washing, bleaching preparations, decolorants; washing additives, in particular scouring salt, bleaching additives for net curtains, laundry and net curtain bleach; laundry soaking preparations; wash enhancers; after-treatment agents for laundry, in particular for protecting colour and/or for protecting the skin from ultraviolet radiation; scouring preparations, stain removing agents, gall soap products, rust stain removing agents for laundry; cleaning agents for the hands; upholstery, furniture and carpet cleaning and care preparations, cleaning and polishing preparations; barbecue and oven cleaning agents, dishwashing detergents; glass ceramic cleaners; stainless steel cleaners; cleaners for removing lime residues; silver cleaning preparations; limescale removers for utensils; universal cleaners; care preparations for household machines and household apparatus; silicone spray.

Cl.5; Disinfectants, in particular for home, kitchen and sanitary spaces, treatments for textiles with disinfectant, antibacterial and/or antymycotic properties.

Cl.21; Sponges; hand-operated cleaning apparatus and articles for cleaning purposes, including steel wood pads for cleaning containing soap.
Priority claimed from 11/10/2019; Application No.: 4589828; France

[International Registration No.: 1512354]

NETATMO
93 rue Nationale F-92100 BOULOGNE-BILLANCOURT France

Proposed to be Used

IR DIVISION

Cl.9; Photographic, cinematographic, optical, measuring, signaling, checking (verification), rescue (life-saving)
apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission, reproduction or processing of sound or images; equipment for data processing and computers; software (recorded programs); computer peripheral devices; electric batteries; detectors; electric wires; electric relays; diagnostic apparatus not for medical use; integrated circuit cards [smart cards]; Security surveillance apparatus; apparatus for video surveillance; video cameras; security video cameras for detecting sound and motion; video cameras with a facial recognition system; wireless video cameras with audio function; application software for smart phones, smart watches and for video cameras that enables transmission and processing of information, images, sounds, obtained from a video camera; alarms; electronic intrusion detection apparatus; face recognition software; software for video surveillance apparatus; removable memory card digital data storage; flash memory cards for digital storage of data; wireless communication devices for transmission and/or reception of sound, images and data; electronic motion sensors and detectors for detecting opening of windows and doors; wireless communication devices for transmission and/or reception of surveillance and security data; motion detectors; video cameras with outdoor light projectors; software which generates an alert when a video camera detects the presence of a person, a car or an animal in a specific perimeter; software for security video cameras; Apparatus and instruments for monitoring and measuring air quality, temperature, humidity and noise inside a house or building; detectors of air quality, temperature, air pressure, air humidity and sound in the interior of a house, a building; software and applications for smartphones, touch screen computers, mobile devices and computers, that enable monitoring and measuring air quality, air temperature, air pressure, humidity and noise inside a house or building; sensor controls; electronic control systems; automatic control devices; electronic control apparatus; electric remote control apparatus; electric remote control apparatus; remote controls for electronic products; software and applications for smartphones, for detecting, monitoring and remote control of security apparatus, electric lighting apparatus, windows, doors, shutters, plugs, switches, thermostats, apparatus for heating and air conditioning apparatus; software and applications for smartphones for monitoring energy consumption; apparatus and electrical systems to control and monitor security devices; electric apparatus for lighting; lighting apparatus, windows, doors, shutters, plugs, switches, thermostats, apparatus for heating and air conditioning apparatus; apparatus and electronic systems to control and monitor security apparatus, electric lighting apparatus, windows, doors, shutters, plugs, switches, thermostats, apparatus for heating and air conditioning apparatus; electric control devices for heating management; electrical control devices for energy management; electric thermostats; apparatus for controlling temperature [thermostats]; thermostat control apparatus; radio transmitters for remote controls; remote control apparatus for lighting; control consoles for lighting apparatus and instruments; remote controls for opening and closing doors, windows and shutters; lighting control apparatus; window control apparatus; sensors for opening and closing doors, windows and shutters; video intercoms; intercoms; electrical door bells; electronic door locks; electric door locks; peepholes [magnifying lenses] for doors; smoke detectors; speech recognizers; speech recognition software; electric sockets; remote-controlled outlets; switches; electric switches; touch switches; sensor switches; electronic motion sensitive switches; wireless controllers for remote monitoring and controlling of the operating and condition of security systems; wireless controllers to remotely monitor and control the function and status of other electrical, electronic and mechanical devices or systems.

Cl.11; Temperature sensing apparatus for central heating radiators [thermostatic valves]; temperature sensors for central heating radiators [thermostatic valves]; thermostatic control valves for central heating radiators; thermostatic valves; thermostatic valves [parts of heating installations]; control devices for heating installations [thermostatic valves]; lighting apparatus; security lighting; lights for use with security systems.

Cl.38; Telecommunications; information on telecommunications; communications by computer terminals or by fiber-optic networks; communications by radio or telephone; mobile radio telephony services; provision of access to a global computer network; electronic bulletin board services (telecommunication services); connection by telecommunications to
a global computer network; rental of telecommunication apparatus; teleconferencing services; electronic messaging services; rental of access time to global computer networks; Reception, transmission and distribution of data, signals, messages, sounds and images by electronic means and particularly via telecommunication networks, via computer terminals, via mobile telephone networks and via WIFI-type wireless networks by means of encrypted connections; distribution of data, images, streaming video and sound by electronic means and particularly via Internet and telecommunication networks; provision of access to databases.

Cl.42; Evaluations, assessments and research in the fields of science and technology provided by engineers; design and development of computers and software; research and development of new products for third parties; technical project studies; development (design), installation, maintenance, updating or rental of software; computer programming; consultancy relating to computers; conversion of computer programs and data, other than physical conversion; Development (design and production), installation, updating, maintenance of software in the fields of video surveillance, remote surveillance, facial recognition; research and design services for electronic video surveillance apparatus; research and development services provided by engineers relating to facial recognition technology; technical research in the field of electronic software and electronic data, computer processing and video technology, technology, image processing and photographic apparatus techniques, apparatus for access control, video surveillance and video surveillance; development (design and construction), installation, updating, maintenance of software in the areas of control and measurement of air quality, temperature, air pressure, humidity and noise inside a house, a buildings; research and design of electronic apparatus for controlling and measuring air quality, air temperature, air pressure, humidity and noise inside a house or building; electronic data storage; cloud computing.

Cl.45; Remote monitoring and remote security services, namely, remote electronic monitoring services as security monitoring services related to the physical security of persons and the security of physical property.
SHENZHEN ZHIYUN NETWORK TECHNOLOGY CO., LTD
19th Floor, Block B, NO.1901, Wankeyunchuang, Bodun Keji Park, Chaguang Road and Chuangke Road Intersection, Xili Street, Nanshan District, Shenzhen City Guangdong China

Proposed to be Used
IR DIVISION
Cl.36; insurance consultancy; charitable fund raising; financing services; capital investment; art appraisal; surety services; lending against security; real estate appraisal; trusteeship.
Cl.42; industrial design; providing information on computer technology and programming via a web site; interior design; dress designing; graphic arts design; packaging design; computer software design; authenticating works of art.
Following Trade Marks Registration Renewed for a Period Of Ten Years

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NOTICE

Applicants for registration of Trade Marks and their agents are particularly requested to quote in their replies full and complete Reference Letter No. and date, application number and the class to which it relates and send to the concerned office of Trade Marks Registry. This would facilitate quick disposal of letters.

Om Prakash Gupta

Controller-General of Patents,
Designs, Trade Marks & GI

Published by the Govt. of India,
Trade Marks Registry, Mumbai-400037